

LIST OF CASES WHICH WERE E-FILED DURING THE MONTH OF December 2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
1	MS. NEELOFER ABIDA PERVEEN DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, Extension Block, Tis Hazari Courts, Delhi	RECOVERY	CS COMM-1264/2025	01.12.2025	RAJEEV GOYAL PROPERTITOR OF M/S RAAJ FABS VS SHAHID ABBAS	PRAKASH AND ASSOCIATES	9899090109	PRAKASHNASSOCIATES@GMAIL.COM	29.11.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Petition U/s-9 of Arbitration & Conciliation Act,1996	OMP(I) COMM 1157/2025	03.12.2025	DCB BANK LTD. VS RAJNISH ROY	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	02.12.2025
			301, Extension Block, Tis Hazari Courts, Delhi	RECOVERY	CS COMM-1287/2025	04.12.2025	CALLON IMPORTS PVT. LTD VS NIDHIKA AHUJA & ANR.	TEJAS GUPTA	9910983755	ADVTEJASGUPTA@GMAIL.COM	03.12.2025
			301, Extension Block, Tis Hazari Courts, Delhi	EXECUTION PETITION	EX COMM 583/2025	04.12.2025	M/S. ALLIED TUBES PVT. LTD. VS SHAHISTA	JAGRITI JAIN	8527506427	LAWFIRM@UNSOLVEDLEGAL.COM	03.12.2025
			301, Extension Block, Tis Hazari Courts, Delhi	EXECUTION PETITION	EX COMM 590/2025	08.12.2025	GOYAL ENTERPRISE VS BGR ENERGY SYSTEM LIMITED	GHULAM SARWAR	8529704284	GHULAMSARWAR01@GMAIL.COM	06.12.2025
			301, Extension Block, Tis Hazari Courts, Delhi	RECOVERY	CS COMM-1305/2025	10.12.2025	NEELAM JAIN VS MAHENDER KANSAL	PRAMOD SINGH	9871724396	chauhanpramod833@gmail.com	09.12.2025
			301, Extension Block, Tis Hazari Courts, Delhi	RECOVERY	CS COMM-1314/2025	11.12.2025	YOGESH AGGARWAL VS MCD & ANR.	SATYENDRA KUMAR SINGH	9811161525	SKSINGH116@GMAIL.COM	10.12.2025
			301, Extension Block, Tis Hazari Courts, Delhi	EXECUTION PETITION	EX COMM 612/2025	15.12.2025	SUDAM DAS VS SUKHDEV	NITIN GOEL	9958617492	MNGLAWOFFICE@GMAIL.COM	12.12.2025
			301, Extension Block, Tis Hazari Courts, Delhi	EXECUTION PETITION	EX COMM 623/2025	18.12.2025	M/S. CUBEX INDUSTRIES VS SHYAM NARAIN RAM KUBER SHUKLA	AYUSH GUPTA	9818402326	AYUSH@GUPTALEGAL.IN	17.12.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			301, Extension Block, Tis Hazari Courts, Delhi	RECOVERY	CS COMM-1343/2025	19.12.2025	NIRAJ KUMAR VS VARSHASWA SHARMA	HARDIK AGGARWAL	7859984398	advocatehardikaggar wal@gmail.com	18.12.2025
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	306	CS (COMM)	CS (COMM)/1295/2025	05-12-2025	ROHIT SURI Vs LIONDEAN SERVICES PVT LTD AND ORS	Chetna Bhalla(P),	9818280772	punitbhalla@gmail.c om	03.12.2025
			306	Execution (Comm)	Execution (Comm)/587/2025	05-12-2025	SV METALS AND EXTRUSIONS PVT. LTD. Vs SHARMILA ROY	SABHISHEK	9650843596	vaibhav.vermaadvoca te@gmail.com	03.12.2025
			306	CS (COMM)	CS (COMM)/1297/2025	06-12-2025	SANJAY GOEL Vs KAMLESH PATHAK	SANTOSH KUMAR(P),	9313780408	sbpandey7@yahoo.co m	04.12.2025
			306	Execution (Comm)	Execution (Comm)/595/2025	09-12-2025	DELHI ACADEMY OF MEDICAL SCIENCE PVT LTD Vs SURENDRA KUMAR	SOURAV KUMAR JENA(P),	9953944409	mrigank@agarwaljetl ey.com	06.12.2025
			306	Execution (Comm)	Execution (Comm)/596/2025	09-12-2025	Delhi Academy of Medical Science Pvt Ltd Vs Surendra Kumar	SOURAV KUMAR JENA(P),	9953944409	mrigank@agarwaljetl ey.com	06.12.2025
			306	CS (COMM)	CS (COMM)/1313/2025	11-12-2025	BANK OF BARODA Vs VIJAY	Quaisar Ali(P),	9999802592	aliquaisar110@gmail. com	09.12.2025
			306	Execution (Comm)	Execution (Comm)/603/2025	11-12-2025	RADHA KASERA PROP OF MS R S DYE CHEM Vs ASHOK KAWATRA PROP AUTHORISED	SABHINAV(P),	9818621098	advsumitrana@gmail .com	03.12.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			306	Execution (Comm)	Execution (Comm)/613/2025	15-12-2025	M/S JAGRITI PLASTICS LTD Vs M/S VASUMET PLAST PVT LTD	RAKESH KUMAR	9711771000	rakesh.advocate18@g mail.com	12.12.2025
			306	OMP (I) (COMM	OMP (I) (COMM)/1178/2025	15-12-2025	DCB BANK LTD Vs KHATEEB AHMAD	ANISH BHOLA	9811452022	anish_bhola17@yaho o.com	12.12.2025
			306	CS (COMM)	CS (COMM)/1333/2025	15-12-2025	SUPER CASSETTES INDUSTRIES PVT LTD Vs SHIV NARAYAN AND ANR.	ANJALI NEHRA	9810389109	kkkhetan@tseries.net	12.12.2025
			306	Misc DJ	Misc DJ/942/2025	19-12-2025	NANYA AIRCONN PVT LTD Vs OM BALAJEE AUTOMOBILE INDIA GOEL(P), PVT LTD	NITIN INDIA	999934056	mnglawoffice@gmail. com	16.12.2025
			306	CS (COMM)	CS (COMM)/1352/2025	20-12-2025	RADHEY SHYAM Vs MUNICIPAL CORPORATION OF DELHI of Delhi	satyendra kumar singh(P),	9811161525	sksingh116@gmail.co m	19.12.2025
			306	OMP (COMM	OMP (COMM)/65/2025	22-12-2025	MURLIDHAR D SANTWANI Vs GODREJ FINANCE LTD	Dhruv Chawla(P),	9971897143	vchawla@krcco.co.in	19.12.2025
			306	OMP (I) (COMM	OMP (I) (COMM)/1198/2025	15-12-2025	TATA CAPITAL LTD Vs ISHTIAQ AHMAD	ANISH BHOLA	9811452022	anish_bhola17@yaho o.com	18.12.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
3	MS. DEVENDER KUMAR SHARMA, DISTRICT JUDGE, COMMERCIAL COURT-03	CENTRAL	303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM/ 1266/2025	01.12.2025	GAUTAM BHATI VS M/S MODA COCKTAIL	RAJ KUMAR SHARMA	9212084750	RAJSHARMA_DEL@YAHOO.COM	27.11.2025
			303, Extension Block, Tis Hazari Courts, Delhi	EXECUTION	EXE./COMM/ 582/2025	03.12.2025	PRACHI INDIA PVT. LTD. VS MOTHER MARY PUBLIC HIGH SCHOOL	D.R. JAIN	9871059347	DJAIN5857@GMAIL.COM	01.12.2025
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9	OMP(I)COMM/ 1159/2025	03.12.2025	HDFC BANK LTD. VS RABINDRA NATH TIWARI	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	01.12.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM/ 1289/2025	04.12.2025	UNION BANK OF INDIA VS SHAHID	ALOK KUMAR	9911000126	ALOKADV2001@GMAIL.COM	02.12.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM/ 1291/2025	05.12.2025	SINGHLA AUTOTECH PVT. LTD. VS TOSHNIWAL AUTOPARTS PVT. LTD.	SHREYAS MALIK	7838989490	SHREYASMALIK2000@GMAIL.COM	03.12.2025
			303, Extension Block, Tis Hazari Courts, Delhi	MISCELLANEOUS APPLICATION	MISC DJ/ 918/2025	09.12.2025	DAKSH FAB VS OP AND SONS TRADERS PVT. LTD.	UDYAN SRIVASTAVA	9873994286	UDYAN.SRIVASTAVA@GMAIL.COM	08.12.2025
			303, Extension Block, Tis Hazari Courts, Delhi	MISCELLANEOUS APPLICATION	MISC DJ/919/2025	09.12.2025	BANK OF MAHARASHTRA VS AMARJEET SINGH	AKASH JAIN	9354734757	ADVOCATEAAKASHJAIN@GMAIL.COM	08.12.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM/ 1315/2025	11.12.2025	BANK OF BARODA VS DHAVENDER SINGH	QUAISAR ALI	9999802592	ALIQUAISAR110@GMAIL.COM	09.12.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM/1327/2025	13.12.2025	HARSH GOEL VS SHREEJI INDUSTRIES AND TRADING	SUMMIT KAUSHAL	9810313802	SUMMITKAUSHAL@GMAIL.COM	11.12.2025
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9 PETITION	OMP(I)COMM/ 1172/2025	15.12.2025	DCB BANK LTD. VS SHAMIM AHMAD	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	13.12.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9 PETITION	OMP(I)COMM/ 1173/2025	15.12.2025	DCB BANK LTD. VS RAJENDRA	ANISH BHOLA	9811452022	ANISH_BHOLA17@ YAHOO.COM	13.12.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM/ 1336/2025	16.12.2025	M/S CELESTIAL KNITS FAB PVT. LTD. VS KASHVI DESIGNS PVT. LTD.	JAWAHAR GOYAL	9873292200	nil	15.12.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM/ 1337/2025	16.12.2025	AKIF MOHAMMED ARIF NOORI AL DAHALWI PROPRIETOR MSKHAN SALMA PERFUME TRADING ESTABLISHMENT VS AL HIJAZ PERFUME	ZULFIQAR ALI	9884102961	ZULFIQAR1971@GM AIL.COM	15.12.2025
			303, Extension Block, Tis Hazari Courts, Delhi	EXECUTION	EXE./COMM/ 626/2025	19.12.2025	RAMANDEEP SINGH VS HARMEET SINGH	nil	nil	nil	18.12.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM/ 1355/2025	20.12.2025	ANIL KUMAR AGARWAL VS SAAHIL AHUJA	SIDDHARTHA JAIN	8527224980	JAIN.JSPARTNER@ GMAIL.COM	18.12.2025
			303, Extension Block, Tis Hazari Courts, Delhi	EXECUTION	EXE./COMM/AWARD/ 75/2025	22.12.2025	UGRO CAPITAL LTD. VS JAI RAJ INTERNATIONAL AND ORS.	RAJIV NARAIN	8130224461	NIL	19.12.2025
			303, Extension Block, Tis Hazari Courts, Delhi	MISCELLANEOUS APPLICATION	MISC/DJ/946/2025	22.12.2025	DAYA RAM PREM SAGAR JAIN AND CO. VS SHRI RAM METALS	PAWAN KUMAR	9999833366	ADVOCATEPAWAN DEDHA@GMAIL.CO M	19.12.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM/ 1363/2025	26.12.2025	DAYANAND ANGLO VEDIC COLLEGE TRUST MANAGEMENT SOCIETY ANR VS DAV INTER COLLEGE	VIVEK SRIVASTAVA	9210107303	THEJURALSOLUTIO NS@GMAIL.COM	24.12.2025
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	304	RECOVERY	CS (COMM)/1268/2025	01-12-2025	UMESH TYAGI Vs MUNICIPAL CORPORATION OF DELHI	Akhil Rana(P),	7838798382	Akhilrana.adv@gmail .com	29.11.2025
			304	ARBITRATION	OMP MISC (COMM)/2/2025	01-12-2025	MACHINERY CLUB Vs GMR INFRASTRUCTURE LTD	Aditya Sharma(P),	8750-011-330	NA	19.11.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VsADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING	E-
			304	EXECUTION	ExCOMM - Award by Arb Comm/71/2025	03-12-2025	KOTAK MAHINDRA BANK Vs SUNNY CHOUDHARY	Mohit Monga(P),	9999-495-500	mohitmongaadvocate @gmail.com	27.11.2025	
			304	EXECUTION	Execution (Comm)/591/2025	08-12-2025	M/S V K JAIN AND SONS Vs M/S VAISHNAVI ENTERPRISES	ARCHIT SINGHAL(P),	9599-043-045	legal@sigmalegal.co m	05.12.2025	
			304	EXECUTION	Execution (Comm)/592/2025	08-12-2025	MD ISLAMUDDIN Vs SANJAY SAINI	PANKAJ KASHYAP(P),	9810-437-609	advsanjeev@rediffma il.com	05.12.2025	
			304	EXECUTION	Execution (Comm)/609/2025	13-12-2025	IDBI BANK LIMITED Vs KASHISH JAIN	Kunal Kumar(P),	9811-191-050	SATISH@KLFINDIA. COM	02.12.2025	
			304	RECOVERY	CS (COMM)/1324/2025	13-12-2025	SANJAY GOEL Vs PRAMOD KUMAR MEHTO	SANTOSH KUMAR(P),	9313-780-408	SBPANDEY7@YAHOO. COM	10.12.2025	
			304	ARBITRATION	OMP (I) (COMM)/1179/2025	15-12-2025	DCB BANK LIMITED Vs STONEX INDIA	ANISH BHOLA(P),	9811-482-022	ANISH_BHOLA17@ YAHOO.COM	12.12.2025	
			304	EXECUTION	Execution (Comm)/618/2025	16-12-2025	M/S LANDSEA IMPEX LTD Vs SUNIL KUMAR KHEMKA	Pramod Kumar Sinha(P),	9811-594-109	P.K.SINHA72@GMAIL. L.COM	14.12.2025	
			304	EXECUTION	Execution (Comm)/624/2025	18-12-2025	M/S AMAN TRAVELS LTD Vs M/S HOLIDAYS BY SAHIBJI PVT LTD AND ORS	SMUKESH HOODA	9818068521	hoodamukeshadv@g mail.com	17.12.2025	
			304	EXECUTION	ExCOMM - Award by Arb Comm/74/2025	18-12-2025	M/S GAMBIT LEASING AND FINANCE PVT LTD Vs RAM LAKHAN AND ORS	VIKAS DEEP JAIN(P),	7838963403	LAWVIKAS99GMAIL. .COM	15.11.2025	
			304	ARBITRATION	OMP (I) (COMM)/1195/2025	22-12-2025	TATA CAPITAL LTD Vs M/S SAAR TRADERS 3641	ANISH BHOLA(P),	9811-482-022	ANISH_BHOLA17@ YAHOO.COM	18.12.2025	
			304	EXECUTION	M Ex/964/2025	22-12-2025	SHREE SHYAM TRAILOR TRANSPORT Vs SHAPOORJI PALLONJI AND COMPANY PRIVATE LIMITED	Nitin Jain(P),	9999650755	nitinjain.suzok@gmai l.com	19.12.2025	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
5	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	305	ARBITRATION	OMP (I) (COMM)/1156/2025	02-12-2025	MONEYWISE FINANCIAL SERVICE PVT LTD Vs MANISH KNITWEAR THROUGH ITS PROPRIETOR	Mehvish Khan(P),	9319212148	khanmehvish2189@gmail.com	20.11.2025
			305	RECOVERY	CS (COMM)/1281/2025	02-12-2025	SAROJ BALA Vs MUNICIPAL CORPORATION OF DELHI	satyendra kumar singh(P),	9811161525	sksinghll6@gmail.com	28-11-2025
			305	RECOVERY	CS (COMM)/1271/2025	01-12-2025	Union Bank of India Vs RAJ KUMAR GOYAL	KAMALJIT SINGH RANOT(P),	9582775060	goyalshivam421@gmail.com	28-11-2025
			305	RECOVERY	CS (COMM)/1269/2025	01-12-2025	Amit Mahajan Vs Municipal Corporation of Delhi	UTKARSH SHARMA(P),	7289988608	utkarshsharma.adv@gmail.com	29-11-2025
			305	RECOVERY	CS (COMM)/1285/2025	03-12-2025	CISTA ESSENTIAL Vs AROMA INNOVATION PVT LTD	Ayushi Singhal(P),	8826178008	advocatedevkinandan@gmail.com	01-12-2025
			305	MISC. APPLICATION	Misc DJ/911/2025	06-12-2025	MUNICIPAL CORPORATION OF DELHI Vs MS Sahib Enterprises	ANANT RAO(P),	9958465371	Saniay@sethichambers.com	05-12-2025
			305	EXECUTION	Execution (Comm)/632/2025	22-12-2025	TIRUPATI INDUSTRIES Vs Sudhir Agarwal	Arun Arun(P),	7827245070	VERIMA.ARUN2907@gmail.com	05-12-2025
			305	EXECUTION	Execution (Comm)/619/2025	12-12-2025	ANMOL FINANCIAL SERVICES LTD Vs GURCHARAN SINGH AND ANR	J K YADAV(P),	9999855157	ADVJITENDERYADAV2017@gmail.com	16-12-2025
			305	RECOVERY	CS (COMM)/1307/2025	10-12-2025	PNG ASIA THROUGH ITS PARTNER AND AUTHORISED SIGNATORY MR NARENDER KUMAR Vs SHIVLDAS RAMCHAND SAVLANI	Himanshu Dhawan(P),	9999309222	Contact@Utkrishthalaw.co	16-12-2025
			305	RECOVERY	CS (COMM)/1323/2025	12-12-2025	B M K DELHI Vs SHIV TEXTILES	Nishchal Joshi(P),	9891106587	adv.nishchal@gmail.com	06-12-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			305	RECOVERY	CS (COMM)/1317/2025	11-12-2025	THE SUPREME INDUSTRIES LIMITED Vs ASHUTOSH TIWARI	SHRIHAR TRIPATHI(P),	9548888420	shrihargmail.com	10-12-2025
			305	RECOVERY	CS (COMM)/1329/2025	13-12-2025	LAXMI PUBLICATIONS PVT LTD Vs V9 ENTERPRISES	GAURAV KOCHHAR(P),	9810940055	rakeshk 1 9 87 @y aho o. com	12-12-2025
			305	RECOVERY	CS (COMM)/1348/2025	19-12-2025	RAJNISH CHOPRA Vs RISHABH SHARMA	NITIN GARG(P),	9958986363	: info@,knowlex.in	13-12-2025
			305	ARBITRATION	OMP (I) (COMM)/1183/2025	15-12-2025	DCB BANK LTD Vs RAKESH KUMAR	ANISH BHOLA(P),	9811452022	Anishbhola17(ayahoo .com	12-12-2025
			305	ARBITRATION	OMP (I) (COMM)/1187/2025	16-12-2025	TATA CAPITAL LIMITED Vs M/SANISH ANEXA HOME APPLIANCES INDIA PVT LTD 0081	SANISH BHOLA(P),	9811452022	Anishbhola17(ayahoo .com	13-12-2025
			305	ARBITRATION	OMP (I) (COMM)/1188/2025	16-12-2025	TATA CAPITAL LIMITED Vs M/SANISH ANEXA HOME APPLIANCES INDIA PVT LTD 0525	SANISH BHOLA(P),	9811452022	Anishbhola17(ayahoo .com	13-12-2025
			305	ARBITRATION	OMP (I) (COMM)/1189/2025	16-12-2025	TATA CAPITAL LTD Vs M/S ANEXA HOME APPLIANCES INDIA PVT LTD 2476	ANISH BHOLA(P),	9811452022	Anishbhola17(ayahoo .com	13-12-2025
			305	RECOVERY	CS (COMM)/1346/2025	19-12-2025	Umesh Tyagi Vs Municipal Corporation of Dlehi	Akhil Rana(P),	7838798382	Akhilrana.adv@gmail .com	18-12-2025
			305	RECOVERY	Counter Claim/59/2025	22-12-2025	Bemisales Media Vs Harsh Clean Dhan Pvt Ltd	SHASHWAT TRIPATHI/	9717443903	shashwat@aeddhaas egal.com	22-12-2025
			305	ARBITRATION	OMP MISC (COMM)/3/2025	01-12-2025	KHATTAR ENTERPRISE Vs GMR INFRASTRUCTURE LTD	Aditya Sharma(P),	8750011330	adityasharmaadvisors @gmail.com	9871980045

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			305	RECOVERY	CS (COMM)/1298/2025	06-12-2025	SHEKHAR GIRDHAR Vs BRIJ DWIVEDI	Rakesh Patiyal(P),	9811539888	rakeshpatiyal1975@g mail.com	04-12-2025
			305	MISC. APPLICATION	Misc DJ/954/2025	23-12-2025	RUDRA PRATAP SINGH KAURAV Vs RAJIV MOOLCHANDANI	Meahul Gupta(P),	9811959407	- kumardavenderufvah oo.com	22-12-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
6	SH. RAM LAL MEENA, DJ COMM- 06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	410	Execution (Comm)/580/2025	Execution (Comm)/580/2025	03-12-2025	MS VISHWANATH AND CO Vs MS RAJ INDUSTRIES	NARENDER KUMAR(P),	8368722310	advnarend74@gmail.com	17.11.2025
			410	CS (COMM)/1270/2025	CS (COMM)/1270/2025	02-12-2025	Ms THE PROMOTERS THROUGH ITS PROPRIETOR MR MEHBOOB ALAM QURESHI Vs MS APEX MANPOWER SOLUTIONS THROUGH ITS PROPRIETOR MR HIMANSHU SUNEJA	RAHUL GUPTA(P),	9711953429	rahulgupta219a@gmail.com	18.11.2025
			410	CS (COMM)/1286/2025	CS (COMM)/1286/2025	04-12-2025	MR NILESH VASANT SHAH PROP OF M/S HARBOUR PRESS INTERNATIONAL Vs MRS DIPTIBEN PANKAJKUMAR PATEL PROP M/S SCHOOLMATE	STUTI WASON(P),	9811227766	wasonandwason@gmail.com	20.11.2025
			410	OMP (I) (COMM)/1167/2025	OMP (COMM)/1167/2025	(I)05-12-2025	HDFC BANK LTD Vs JAI PRAKASH SINGH	ANISH BHOLA(P),	9811452022	Anish_bhola17@yahoo.com	01.12.2025
			410	OMP (I) (COMM)/1166/2025	OMP (COMM)/1166/2025	(I)05-12-2025	HDFC BANK LTD Vs AFSAR ALI	ANISH BHOLA(P),	9811452022	Anish_bhola17@yahoo.com	01.12.2025
			410	CS (COMM)/1330/2025	CS (COMM)/1330/2025	15-12-2025	SHREE ENTERPRISES Vs SUNEJA PAPERS	Karan Jain(P),	9810367549	advocatekj@gmail.com	01.12.2025
			410	Execution (Comm)/586/2025	Execution (Comm)/586/2025	05-12-2025	FILEX SYSTEMS PVT LTD Vs AMBIKA ARORA	VINAY MOHAN SHARMA(P),	7289068560	vinaysharma679@gmail.com	29.11.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			410	CS (COMM)/1290/2025	CS (COMM)/1290/2025	05-12-2025	BANK OF BARODA Vs MR RAHUL DHILLON	SHAILENDER SINGH SISODIA	8130237770	shailender.sisodia@gmail.com	03.12.2025
			410	Execution (Comm)/611/2025	Execution (Comm)/611/2025	15-12-2025	GOYAL AND GOEL STAINLESS STEELS Vs ORCHIDS INTERNATIONAL	NITIN MITTAL(P),			
			410	ExCOMM - Award by Arb Comm/73/2025	ExCOMM - Award by Arb Comm/73/2025	11-12-2025	M/S Amazing Collection Vs MS SNG Fashion Pvt Ltd and Ors	RACHIT RAUSHAN(P),	8877768661	advrachitraushan@gmail.com	06.12.2025
			410	CS (COMM)/1309/2025	CS (COMM)/1309/2025	11-12-2025	B ARUN CORPORATION Through its Partner Siddhant Jain Vs Gurpreet Singh Sole Proprietor of Prince Silver and Jewels	RISHABH GUPTA(P),	8586834657	rishabhgupta.lawyer@gmail.com	06.12.2025
			410	Execution (Comm)/605/2025	Execution (Comm)/605/2025	12-12-2025	M/S MITRA COLD STORAGE PVT LTD Vs M/S SAAMIRK INTERNATIONAL AND ANR	LOKESH KUMAR AGGARWAL	9811218876	Lokesh@ACEConsiliu m.com	09.12.2025
			410	RP (Civil)/29/2025	RP (Civil)/29/2025	15-12-2025	SONU AGGARWAL Vs HARVI IMPEX	Raj KumarF Rathore(P),		rajkumar@yahoo.co.in	11.12.2025
			410	Execution (Comm)/622/2025	Execution (Comm)/622/2025	18-12-2025	SH RAJENDER KUMAR GUPTA Vs MUNICIPAL CORPORATION OF DELHI	Avinash KumarTrivedi(P),	9871441764	aktrivedilawoffices@gmail.com	15.12.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			410	Execution (Comm)/628/2025	Execution (Comm)/628/2025	20-12-2025	PUMA SE Vs RAMESH SAINI (GOLU SAINI)	Prachi Gupta(P),	9911703098	prachigupta@pamsle gal.com	17.12.2025
			410	Execution (Comm)/629/2025	Execution (Comm)/629/2025	20-12-2025	PUMA SE Vs RAMESH SAINI (GOLU SAINI)	Prachi Gupta(P),	9911703098	prachigupta@pamsle gal.com	17.12.2025
			410	Execution (Comm)/627/2025	Execution (Comm)/627/2025	20-12-2025	PUMA SE Vs GAURAV CHADHA	Prachi Gupta(P),	9911703098	Prachigupta@pamsle gal.com	17.12.2025
			410	CS (COMM)/1350/2025	CS (COMM)/1350/2025	20-12-2025	M/S SHARDA RICE MILL Vs PC MODERN RICE MILL	Sanjeev Singh(P),			
			410	CS (COMM)/1357/2025	CS (COMM)/1357/2025	22.12.2025	JRS E-VEHICLES PVT LTD VS. OM BALAJEE AUTOMOBILE INDIA PVT LTD	MAYANK GOEL	9999340256	mnglawoffice@gmail.com	17.12.2025
			410	Execution (Comm)/633/2025	Execution (Comm)/633/2025	23.12.2025	MAHABIR PRASAD VS. SOHAN LAL LAKHOTIYA	KAMAL KISHORE VIJAY	9811753008	kamalvijayadvocate@gmail.com	17.12.2025
			410	OMP (I) (COMM)/1196/2025	OMP (COMM)/1196/2025 (I)	23-12-2025	TATA CAPITAL LTD Vs MUNNA	ANISH BHOLA(P),	9811452022	Anish_bhola17@yahoo.com	18.12.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING	
			410	OMP (I) (COMM)/1197/2025	OMP (COMM)/1197/2025 (I)	23-12-2025	TATA CAPITAL LTD Vs M/S SAARA TRADERS 3643	ANISH BHOLA(P),	9811452022	Anish_bhola17@yahoo.com	18.12.2025	
			410	OMP (I) (COMM)/1200/2025	OMP (COMM)/1200/2025 (I)	26-12-2025	TATA CAPITAL LTD Vs BALAVIR SINGH KHANGROT	ANISH BHOLA(P),	9811452022	Anish_bhola17@yahoo.com	19.12.2025	
			410	Execution (Comm)/634/2025	Execution (Comm)/634/2025	24-12-2025	M/S SAURABH INTERNATIONAL Vs M/S NOIDA BUILDWELL	Yash Kotak(P),	8527272859	yashkotak@kotakandassociates.com	22.12.2025	
7	SH. KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	MUKESH CENTRAL	COURT 302	ROOM	CIVIL SUIT	EX.(COMM) 584/2025	04.12.2025	SHAILENDER SINGHAL VS ANKIT JAIN	7838379763	ankit28jain10@gmail.com	03.12.2025	
			COURT 302	ROOM	CIVIL SUIT	EX.COMM.-AWARD ARB.COMM.72/2025 BY	05.12.2025	MONEYWISE FINANCIAL SERVICES PVT. LTD. VS UNITED TRADING COMPANY	MEHVISH KHAN	9319212148	khanmehvish2189@gmail.com	03.12.2025
			COURT 302	ROOM	CIVIL SUIT	OMP(I)(COMM) 1168/2025	05.12.2025	URMILA DHANGER VS NEO DEVELOPERS PVT LTD	SACHIN CHAUDHARY	9311738762	sachinchoudhary.co.in@gmail.com	04.12.2025
			COURT 302	ROOM	CIVIL SUIT	CS(COMM) 1301/2025	09.12.2025	M/S GREAT GALLION VENTURE LTD VS RAM DIYA	NP SINGH AND ASSOCIATES	8510005604	npsinghandassociates@gmail.com	05.12.2025
			COURT 302	ROOM	CIVIL SUIT	CS(COMM)1304/2025	10.12.2025	AMAN GOYAL VS ASHOK KUMAR SHARMA	MANISH MIGLANI	09811107462, 097171757571	manish_miglani@yahoo.com	08.12.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING	
			COURT 302	ROOM	CIVIL SUIT	EX(COMM)599/2025	10.12.2025	HINDUSTAN PIPE SALES CORPORATION VS PANKAJ SAINI	NEGI ASSOCIATES	9999029218	shailnegi1984@gmail.co	08.12.2025
			COURT 302	ROOM	CIVIL SUIT	M.EX.942/2025	11.12.2025	KIRAN ROADWAYS PRIVATE LIMITED VS MAXMECH EQUIPMENTS PVT LTD	VARUN GUPTA/SIMRAN WASON/PRAVEEN KUMAR MISHRA	981046767	gupta.varun1@gmail.com	10.12.2025
			COURT 302	ROOM	CIVIL SUIT	EX.(COMM)604/2025	11.12.2025	VIVA BOOKS (P) LIMITED VS NATIONAL BOOK HOUSE	NARENDER VASHISHTA & RENU SHARMA	9811140704	nvashishta@gmail.co	08.12.2025
			COURT 302	ROOM	CIVIL SUIT	EX(COMM) 610/2025	13.12.2025	SUDAM DAS VS PRASANN JEET SINGH	MAYANK GOEL, NITIN GOEL MNG LAW OFFICE	9999340256, 9958617492	mnglawoffice@gmail.com	12.12.2025
			COURT 302	ROOM	CIVIL SUIT	OMP (I)(COMM)1180/2025	15.12.2025	DCB BANK LTD. VS KRIPAL SINGH	ANISH BHOLA	9811452022	anish_bhola17@yahoo.com	13.12.2025
			COURT 302	ROOM	CIVIL SUIT	OMP (I)(COMM)1181/2025	15.12.2025	DCB BANK LTD. VS IRSHAD JAHOOOR 7310	ANISH BHOLA	9811452022	anish_bhola17@yahoo.com	13.12.2025
			COURT 302	ROOM	CIVIL SUIT	OMP(I)(COMM) 1190/2025	17.12.2025	DCB BANK LTD. VS IRSHAD JAHOOOR 7724	ANISH BHOLA	9811452022	anish_bhola17@yahoo.com	15.12.2025
			COURT 302	ROOM	CIVIL SUIT	OMP(I)(COMM) 1191/2025	17.12.2025	DCB BANK LTD. VS JAI PAL 4554	ANISH BHOLA	9811452022	anish_bhola17@yahoo.com	15.12.2025
			COURT 302	ROOM	CIVIL SUIT	CS(COMM) 1338/2025	18.12.2025	M/S SO-FINE ELECTRONICS PVT LTD VS DEEPAK SHARMA	ANUJ KUMAR	7503380065	advocate.anuj@consultant.com	15.12.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING	
			COURT 302	ROOM	CIVIL SUIT	CS(COMM)1344/2025	19.12.2025	PUNJAB NATIONAL BANK VS MEHAK KHAJURIA	NITIN GARG	9958986363	info@knowlex.in	11.12.2025
			COURT 302	ROOM	CIVIL SUIT	CS (COMM) 1349/2025	19.12.2025	SHREYAM AGRAWAL VS PAPPU	MAYANK GOEL, NITIN GOEL	9999340256, 9958617492	mnglawoffice@gmail.com	18.12.2025
			COURT 302	ROOM	CIVIL SUIT	CS(COMM) 1356/2025	22.12.2025	M/S SHARPLINE BROADCAST LIMITED VS M/S ROUND D CLOCK ENTERTAINMENT MEDIA HUB PVT LTD	J S KOHLI	9999631964	jasneetsinghkohli@gmail.com	17.12.2025
8	SH. KUMAR MALHOTRA, DISTRICT JUDGE, COMMERCIAL COURT	SANJEEV CENTRAL	308	RECOVERY	CS (COMM) 1265/2025	01-12-2025	M/S R. B. HING CO. PVT. LTD. Vs M/SAGARWALS INDIA	Sudesh Kumar	9313195031	sudeshkradvocate@gmail.com	26-11-2025	
			308	RECOVERY	CS (COMM) 1279/2025	02-12-2025	UNION BANK OF INDIA Vs SHYAM SINGH PROP UTTARAKHANDS SUIT SAREE	KAMALJIT SINGH RANOT	9890410729	kamaljitsinghranot@gmail.com	29-11-2025	
			308	MISC. APP.	Misc DJ 905/2025	03-12-2025	M/s Ahmad Zai Yasser Ltd Vs M/s Keshar Deo Ramesh Kumar and	Mehak Chaudhary	9871270660	NA	27-11-2025	
			308	U/S 9 OF ARBITRATION ACT	OMP (I) (COMM.) 1165/2025	04-12-2025	HDFC BANK LTD Vs FARHAN SIDDIQUI	ANISH BHOLA	9811452022	ANISH BHOLA17@YAHOO.COM	01-12-2025	
			308	MISC. APP.	Misc DJ 916/2025	09-12-2025	Paul's Pure Medicine Co. Vs Narain Das Drug Store	Nishita Bhullar	9899604908	karansafron50@gmail.com	21-02-2025	
			308	EXECUTION	Execution (Comm.) 593/2025	09-12-2025	KRISHAN SUDEN Vs MCD	Dheeraj Gupta	9811412191	dheeraj gupta1982@gmail.com	05-12-2025	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			308	EXECUTION	Execution (Comm.) 594/2025	09-12-2025	M/S KARSHNI SALES Vs M/S GURUTECH PROJECTS PVT LTD	Meena Chaudhary Sharma	9811047445	mcsadvocate@gmail.com.	01-08-2025
			308	EXECUTION	Execution (Comm.) 598/2025	09-12-2025	RENU BAJAJ Vs CONSILIUM AUTOMATION AND FIRE PROTECTION AND ORS.	puneet bajaj	9811700978 9213187809	/bajaj.bajaj227@gmail.com	@07-12-2025
			308	U/S 9 OF ARBITRATION ACT	OMP (I) (COMM.) 1169/2025	10-12-2025	AXIS BANK LTD. Vs AMIT DALAL	Vibhor Mathur	9817326407	supportf@arvlawchambers.co.in	20-08-2025
			308	U/S 9 OF ARBITRATION ACT	OMP (I) (COMM.) 1170/2025	10-12-2025	AXIS BANK LTD. Vs RAHIMUDDIN	Vibhor Mathur	9817326407	supportf@arvlawchambers.co.in	20-08-2025
			308	TRADE MARK ACT	CS (COMM) 1310/2025	11-12-2025	Fortune Engineer and Architect Vs MEET DARJI	CHHAVI	8950703011	adv.chhavinagpal@gmail.com	21-11-2025
			308	Arbitration & Conciliation Act, 1996:34	OMP (COMM.) 62/2025	11-12-2025	UNION OF INDIA Vs M/S AL RAJ INDIA CONSTRUCTIONS AND ANR. T	Saurav Singh Yadav	8954377855	sauravyadavri@gmail.com	14-10-2025
			308	REVIEW PETITION	RP (Civil) 28/2025	12-12-2025	KARIMS HOTEL PVT LTD Vs KARIMS FOOD	Asghar Khan	8130624150	a.soni29051995@gmail.com	11-12-2025
			308	RECOVERY	CS (COMM) 1318/2025	12-12-2025	HARMIT SINGH Vs KAPIL DEV AND ANR.	Sujatha Shirolkar	9212092763	Sujatha_shirolkar@yahoo.co.in	02-12-2025
			308	EXECUTION	Execution (Comm.) 606/2025	12-12-2025	M/S GRIPPERS INDIA Vs M/S TRIUMPH MOTORS PVT. LTD	Rahul Kumar	8285828057	r.ksingh2109@gmail.com	29-11-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			308	MISC. APP.	Misc DJ931/2025	15-12-2025	UNION OF INDIAVsM/S PREHARI PROTECTION SYST PVT. LTD	Om Prakash	9818199103	oplawassociates@gm ail.com	02-09-2025
			308	MISC. APP.	Misc DJ932/2025	15-12-2025	Amar Nath BhatiaVsRaju and Anr	Umesh Yadav	8802780380	NA	02-09-2025
			308	MISC. APP.	Misc DJ933/2025	15-12-2025	Kalpna KhannaVsMohammad Shabir &44other	Mohd. Ikram	9810482807	adv.mohammed.lkr3 m@gmail.com	21-11-2025
			308	TRADE MARK ACT	CS (COMM)1331/2025	15-12-2025	M/S PHARMACEUTICALS ANDMEDICAL DEVICES BUREAU OFINDIAVsJAN AUSHADHI SEVA SANGH	Anand Pandey	9818636496	570lawchambers@g mail.com	08-12-2025
			308	TRADE MARK ACT	CS (COMM)1332/2025	15-12-2025	SUPER CASSETTES INDUSTRIES PVTLTDVSMR NAGESH CHHABRIA AND ANR	ANJALI NEHRA	9810389109	NA	13-12-2025
			308	U/S 9 OF ARBITRATION ACT	OMP (I)(COMM.)1174/2025	15-12-2025	DCB BANK LTDVsMUJEEBBA RAHAMAN	ANISH BHOLA	9811452022	ANISH BHOLA17@YAHOO. COM	
			308	EXECUTION	Execution(Comm.)617/2025	16-12-2025	STAR BIOMED PVT LTDVsDIKSHIT DIAGNOSTIC CENTRE	Amit Chawla	9718689708	AMITCHAWLAAD@ GMAIL.COM	15-12-2025
			308	EXECUTION	Execution(Comm.)621/2025	16-12-2025	HARSH CLEANVsRAJ COPIER THROUG ITSPPROPRIETOR KAMLA PAT YADAV	Kapil Kher	989I 072729	anilkher@gmailcom	12-06-2025
			308	Arbitration & Conciliation Act, 1996:34	OMP(COMM.)64/2025	17-12-2025	LASTMILE SOLUTIONS INDIA PVTLTDVsiINDIAN PAINTS/KGN PUBLICITY,THROUGH PROPRIETOR MDNIZAMUDDIN ANSARI	KAILASH CHANDRA	9810675135	kailashadv@mail.com	16-12-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			308	OMP MISC.	OMP MISC.(COMM.)4/2025	20-12-2025	RIYA VASHISTVsNEELAM SINGH	KAPIL KUMAR	871040215	KAPILKUMARLA WOFFICE@GMAIL. COM	19-12-2025
			308	EXECUTION	Execution(Comm.)630/2025	20-12-2025	MS KARIM HOTELS PVT LTDVsKARIMS FOO	Manoj malik	8882754440	service@diwanadvoca tes.com	19-12-2025
			308	MISC. APP.	Misc DJ-951/2025	23-12-2025	Kamal GuptaVsMunicipal Corporation of Delh	PANKAJ KOTRA	9811070396	PANKAJKOTRA834 @GMAIL.COM	20-12-2025
			308	EXECUTION	Ex.COMM -Award byArb. Comm.76/2025	23-12-2025	UGRO CAPITAL LTDVsMAMA BATTERY AND ORS	Sanjay Kumar Singh	8130224461	adv. bgautam@gmail.com	20-12-2025
			308	RECOVERY	CS (COMM)1360/2025	24-12-2025	Samin khan Vs. Jagdeep daga	Shaiza gyaspuri	9818474218	NA	23-12-2025
			308	RECOVERY	CS (COMM)1361/2025	24-12-2025	ASHOK KUMAR LAKHERAVsSUMEET CHAWLA	Ashu Ralhan	9582628330	arlegal266@gmail.co m	23-12-2025
			308	MISC. APP.	Misc DJ957/2025	26-12-2025	S CHAND and CO LTDVsGUNJAN TRADELINKS PVT LTD	SATISH KUMAR	9717973422	NA	24-12-2025
			308	EXECUTION	Ex.(Comm.)Award byArb. Comm-78/2025	26-12-2025	ROHIT GARGVsANURAG KUMAR SINHA	ANKIT KUMAR	9015505737	ADV.AANKITARYA@ GMAIL.COM	23-12-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	309	RECOVERY	CS (COMM)/1263/2025	01-12-2025	M/S PUJA CONSTRUCTION COMPANY Vs Municipal Corporation of Delhi	satyendra kumar singh(P),	9811161525	sksinghl16@gmail.co m	29.11.2025
			309		OMP (I) (COMM)/1155/2025	01-12-2025	MONEYWISE FINANCIAL SERVICES PVT LTD Vs LEGEND STORIES	Gaurav Kumar(P),	9999720412	r.gourvsingh@gmai om	29.11.2025
			309	RECOVERY	CS (COMM)/1284/2025	03-12-2025	Prem Dutt Arora LRs of Late Smt Anita Arora Vs Gaurav Chopra	G. P Singh	9811992006	g.p.singh@hotmail.co m	02.12.2025
			309	RECOVERY	CS (COMM)/1283/2025	03-12-2025	M/S EMPIRE ALCOBREV PVT LTD Vs MIRADOR HOSPITALITY PVT LTD	NAGENDRA PRATAP SINGH(P),	8510005604	npsinghandassociates @gmail.com	02.12.2025
			309	RECOVERY	CS (COMM)/1294/2025	05-12-2025	Parkash Machinery Company Through AR Jagdish poddar Vs M/s Kapil Logistics Service to be effected through its AR Prop Manager	Sachin Sharma(P),	8700151602		05.12.2025
			309	RECOVERY	CS (COMM)/1293/2025	05-12-2025	AJAY GUPTA Vs KUMLESH RUSTOGI	JITENDER KUMAR	9910848793	adv.jkassociates@gm ail.com	05.12.2025
			309	RECOVERY	CS (COMM)/1303/2025	09-12-2025	PURSHOTTAM GOEL Vs GEETA GULATI	PULKIT SANGHI	9555916121	advocatepulkitsanghi @gmail.com	09.12.2025
			309	RECOVERY	CS (COMM)/1312/2025	11-12-2025	RAM KISHORE SHARMA Vs Municipal Corporation of Delhi	PARAS AGGARWAL	9810600656	parasaggarwaladv@g mail.com	10.12.2025
			309	RECOVERY	CS (COMM)/1311/2025	11-12-2025	YOGESH AGGARWAL Vs Municipal Corporation of Delhi	SATYENDRA KUMAR SINGH	9811161525	sksinghl16@gmail.co m	11.12.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			309	ARBITRATION	OMP (I) (COMM)/1175/2025	15-12-2025	DCB BANK LTD Vs STONEX INDIA 0605	ANISH BHOLA(P),	0981 1452022	anishbhola17@yahoo.com	15.12.2025
			309	RECOVERY	CS (COMM)/1335/2025	16-12-2025	MOHAMMAD SHAIYOOMUDDIN Vs SAYED MOHAMMAD RAZIUDDIN	NUSRAT HOSSAIN	9717952264	advrnanish.singh@yahoo.com	16.12.2025
			309	RECOVERY	CS (COMM)/1339/2025	18-12-2025	BIRENDER SINGH NEGI Vs RAJAN SETH	V.P.RANA	9811165700	vpranalegalassociates@gmail.com	18.12.2025
			309	ARBITRATION	OMP (I) (COMM)/1192/2025	20-12-2025	TATA CAPITAL LTD Vs PARTH SABHARWAL	ANISH BHOLA(P),	0981 1452022	anishbhola17@yahoo.com	20.12.2025
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	307	Civil	CS (COMM)/1267/2025	01-12-2025	AJAY JAIN Vs ANKIT GARG	Raghav Saluja	9810283700	N.A.	26-11-2025
			307	Civil	CS (COMM)/1280/2025	02-12-2025	Sanjeev Kumar Goel Vs Municipal Corporation of Delhi	Avinash Kumar Trivedi	9871441764	aktrivedilawoffices@gmail.com	01-12-2025
			307	Civil	OMP (COMM)/1163/2025	03-12-2025	HDFC BANK LTD Vs OM PRAKASH	ANISH BHOLA	9811452022	anish_bhola17@yahoo.com	02-12-2025
			307	Civil	OMP (COMM)/1162/2025	03-12-2025	HDFC BANK LTD Vs BASANT KUMAR ROY	ANISH BHOLA	9811452022	anish_bhola17@yahoo.com	02-12-2025
			307	Civil	OMP (COMM)/1164/2025	03-12-2025	HDFC BANK LTD Vs ANTARA BHADRA SARKAR	ANISH BHOLA	9811452022	anish_bhola17@yahoo.com	02-12-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			307	Civil	Execution (Comm)/585/2025	04-12-2025	Bank of Baroda Vs M/S KHANDELWAL FURNISHING PROP ABHISHEK GUPTA	SCHITRA MALHOTRA	9212888057	chitrasobti@gmail.co m	03-12-2025
			307	Civil	Execution (Comm)/597/2025	09-12-2025	SHANKAR LAL Vs SHAHID ABBAS	Shreyek Gupta	9711424345	shreyek92@gmail.co m	08-12-2025
			307	Civil	CS (COMM)/1308/2025	10-12-2025	VJ ELECTRO SALES PRIVATE LIMITED Vs SANDEEP KUMAR	surinder kumar kumar	9810686784	ADVOCATESANTOS HYADAV@GMAIL.C OM	09-12-2025
			307	Civil	CS (COMM)/1358/2025	22-12-2025	SQUARE YARDS CONSULTING PRIVATE LIMITED Vs EKJOT SINGH	neha pamnani	9810903521	pamnanineha@yahoo .com	11-12-2025
			307	Civil	CS (COMM)/1334/2025	15-12-2025	BANK OF BARODA Vs DHARMENDRA SINGH	Quaisar Ali	9999802592	aliquaisar110@gmail. com	11-12-2025
			307	Civil	OMP (COMM)/1182/2025	(I)15-12-2025	DCB BANK LTD Vs FARMAN	ANISH BHOLA	9811452022	anish_bhola17@yaho o.com	13-12-2025
			307	Civil	CS (COMM)/1341/2025	18-12-2025	M/S S K EDUCATIONS PVT LTD Vs MR R JOHAN PAUL AND ORS	ROHIT VASHIST	9810189223	rohit1996vashist@gm ail.com	15-12-2025
			307	Civil	OMP (COMM)/1184/2025	(I)16-12-2025	TATA CAPITAL LTD Vs M/S ANEXA HOME APPLIANCES INDIA PVT LTD 8469	ANISH BHOLA	9811452022	anish_bhola17@yaho o.com	15-12-2025
			307	Civil	CS (COMM)/1354/2025	20-12-2025	Sh SONAL JAIN Prop M/s LITTLE PROFIT TRADING AND CO Vs DEEPAK AGGARWAL Prop M/s JYOTI STORES	MUNISH VOHRA	9811427955	munishlaw.vohra@g mail.com	16-12-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			307	Civil	OMP (COMM)/1194/2025	(I)20-12-2025	TATA CAPITAL LTD Vs UMMED PANDEY	ANISH BHOLA	9811452022	anish_bhola17@yahoo.com	19-12-2025
			307	Civil	Execution (Comm)/581/2025	03-12-2025	MOHAMMAD AZHAR Prop of M/s Horizon ITI Co Vs M/s HI TECH INFRA through its Prop Ms DEEPA GUDANCHE	Saif Ali	9810722524	jk9254886@gmail.com	28-11-2025
			307	Civil	Execution (Comm)/615/2025	15-12-2025	KALPANA GUPTA Vs PRADEEP PATHAK	Ankur Gupta	9899706368	ajay.advocate2010@gmail.com	13-12-2025
			307	Civil	Execution (Comm)/631/2025	20-12-2025	Sh Radhey Krishan Kumar Prop of M/s Maa Janki Trading Co Vs Arvind Kumar Prop of M/s A N Store	ARVIND KUMAR	9540867068	advsudhirk14@gmail.com	19-12-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
11	SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM.)/1153/2025	01-12-2025	DCB BANK LTD Vs RAJENDRA	Anish Bhola	9811452022	Anish_bhola17@yahoo.com	25.11.2025
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM.)/1154/2025	01-12-2025	TATA CAPITAL LTD Vs RAMCHANDRA BARGURJAR	Anish Bhola	9811452022	Anish_bhola17@yahoo.com	10.11.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/1262/2025	01-12-2025	BANK OF INDIA Vs BRAHAM DEV	Sandeep singh	8920646070	sandeep lawansh@yahoo.com	16.08.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/1273/2025	02-12-2025	CANARA BANK Vs S T ENTERPRISES THROUGH ITS PROPRIETOR SAUOOD HASAN	Sudesh Ranjan Singh	9015511224	sudeshadvocate12@gmail.com	26.10.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/1274/2025	02-12-2025	Sh Sanjeev Kumar Goel Vs Municipal Corporation of Delhi	A K Trivedi	9871441764	aktrivedilawoffices@gmail.com	29.11.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/1288/2025	04-12-2025	Sunita Verma Proprietor of Ms Manoj Kumar Jewellerz Vs Abdul Wahid Mandal	Shri Ram Verma	7299200008	shriramverma1990@gmail.com	03.12.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/1292/2025	05-12-2025	LITESH KUMAR Vs SUNNY BHATIA	Anuj Kumar	7503380065	advocate.anuj@consultant.com	01.12.2025
			COURT ROOM 310	Misc DJ	Misc DJ/908/2025	05-12-2025	SHAHROUKH KHAN Vs ICICI BANK LTD	Tushar Kumar	9871040589	advsurajjaiswal@gmail.com	04.12.2025
			COURT ROOM 310	OMP (I) (COMM)	OMP (COMM.)/63/2025	11-12-2025	ACHARYA SHREE BHIKSHU GOVT HOSPITAL THROUGH ITS MEDICAL SUPRITENDENT Vs STALLION SECURITY THROUGH ITS PARTNER	Ajay K. Mishra	9811892158	ajaykmishraadvocate@gmail.com	09.12.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			COURT ROOM 310	CS (COMM)	CS (COMM)/1316/2025	11-12-2025	JAI PRAKASH JAIN Vs ASHISH GOYAL	Anand Maheshwari	9310121346	-	09.12.2025
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM.)/1171/2025	13-12-2025	MONEY WISE FINANCIAL SERVICE PVT LTD Vs MORDEC GLOBAL PVT LTD	Pawan Kr Yadav	7011673219	advpawan1232@gmail.com	11.12.2025
			COURT ROOM 310	EX (COMM)	Execution (Comm.)/620/2025	16-12-2025	M/s S Chand and Co Ltd Vs Amit Kumar Singh	Rajesh Kumar/Anju Bagai	9810195013	kumarrajeshadv@yahoo.com	10.12.2025
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM.)/1185/2025	16-12-2025	DCB Bank Ltd Vs Jai Pal	Anish Bhola	9811452022	Anish_bhola17@yahoo.com	12.12.2025
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM.)/1184/2025	16-12-2025	Tata Capital Vs M/s Home Appliance	Anish Bhola	9811452022	Anish_bhola17@yahoo.com	13.12.2025
			COURT ROOM 310	Misc DJ	Misc DJ/940/2025	17-12-2025	M/S STEEL METAL TUBES (INDIA) PVT. LTD Vs OCEAN STEEL INDUSTRIES	-	-	-	-
			COURT ROOM 310	Misc DJ	Misc DJ/941/2025	17-12-2025	BANWARI LAL ARORA AND SONS- Vs M/S S R FOILS AND HYGIENE PVT LTD	-	-	-	-
			COURT ROOM 310	CS (COMM)	CS (COMM)/1342/2025	19-12-2025	AMIT KHANNA Prop of M/s Saarthak Trading Co. Vs ARSHAD SIDDIQUI Prop. of M/s Zam Zam Collection	Vikas Bhatia	9811379676	vksbht6@gmail.com	06.12.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/1351/2025	20-12-2025	KOCHAR SUNG UP ACRYLIC LTD Vs M/s SIGNATURE TEXTILE COMPANY	Neeraj Grover	9810376869	groverindia@outlook.com	18.12.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			COURT ROOM 310	OMP (I) (COMM)	OMP (COMM.)/66/2025	22-12-2025	Merabo Labs Pvt Ltd Vs Accha Agro India	Shripal Upadhyay	8882185967	shripalupadhyay04@gmail.com	17.12.2025
			COURT ROOM 310	Misc DJ	Misc DJ/945/2025	22-12-2025	Queen Distillers and Bottlers Pvt Ltd Vs Shri Ram Diya	Rajeev Kumar Tewari	9312276651	r.tewari88@gmail.com	13.12.2025
12	SH. RAVINDER BEDI, JUDGE, COMMERCIAL COURT	CENTRAL DISTRICT	401	MISC. DJ	899/25	01-12-2025	KIRAN ROADWAYS PRIVATE LIMITED Vs M/S UNILEC ENGINEERS LTD.	VARUN GUPTA	9810476767,8800663896	EMAIL- Gupta.varunl@gmail.com	26-11-2025
			401	OMP(I) COMM	1153/2025	01-12-2025	DCB Bank Ltd. Vs. Rajendra	ANISH BHOLA	9811452022	Anish bhola17@vahoo.COM	26-11-2025
			401	CS(COMM)	1272/25	02-12-2025	Union Bank of India Vs MOHD SULTAN	AMRENDRA KR GIRI	9990298248	AMRENDRAKG@GMAIL.COM	11-10-2025
			401	CS(COMM)	1278/25	02-12-2025	THE SUPREME INDUSTRIES LIMITED VS MAHENDRA SINGH RAJPUROHIT	SHRIHAR TRIPATHI	91-9548888420	Advocate.shrihar(eagmail.com	28-11-2025
			401	CS(COMM)	1282/25	02-12-2025	PURSHOTAM DASS SABLANIA Vs. ASHOK LEATHER COMPANY	RATNESH KANUN	9990427146		01-12-2025
			401	OMP (I) (COMM.)	1160/2025	03-12-2025	HDFC BANK LTD. Vs. PRAMOD KUMAR	ANISH BHOLA	9811452022	Anish bhola17@vahoo.COM	01-12-2025
			401	CS(COMM)	: 1296/2025	06-12-2025	PNG ASIA THROUGH ITS PARTNER Vs. ANWAR ALI SHAIKH	Himanshu Dhawan	9999309222	Contact@Utkrishthalaw.com	28-11-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			401	CS(COMM)	1300/2025	08-12-2025	DAGA FASHION CENTRE VS DEVI ENTERPRISE	RISHABH JAIN	9953246669	Rishabh aguarius(a),gmail.co m	06-12-2025
			401	MISC. DJ	920/25	09-12-2025	M/S SELINA PUBLISHERS PVT. LTD v M/S SANTOSH AGENCIES	SIDDHARTH JAIN	8527224980	jain.jspartners@gmai l.com	06-12-2025
			401	CS(COMM)	1306/25	10-12-2025	Amit Khanna Prop of M/s Saarthak Trading CoVs. Akash Proprietor of M/s Fashion Love Shirts	VIKAS BHATIA	9811379676	VKS BHT6@gmail.co m	06-12-2025
			401	CS(COMM)	1320/2025	12-12-2025	M/S SHIV RATNA PAPER P. LTD. Vs. M/S WOLKUS TECH. SOL. P.LTD.	SUBHASH CHANDRA	9810459344		10-12-2025
			401	CS(COMM)	1321/25	12-12-2025	M/s Simran Fab Vs. Kiran Chugh & Or	ANIL KR. PANDEY	9810438858		10-12-2025
			401	EX. COMM.	608/25	13-12-2025	Mohd. Qadeer Vs. Amit Kumar	MANEESH GUMBER	9911315304	-----	11-12-2025
			401	CS(COMM)	1326/25	13-12-2025	Prashant Sharma v Delhi Jal Board	ASHOK MAHAJAN	9811106159 9818473203	ashokmahajan79@g mail.com	08-12-2025
			401	CS(COMM)	1328/2025	13-12-2025	M/s R.L.F. Industries Ltd. Vs. Mukesh Sethi	Deepak Yadav			11-12-2025
			401	OMP (I) (COMM.)	1176/2025	15-12-2025	DCB Bank Ltd. Vs. Pravesh	ANISH BHOLA	9811452022	Anish bhola17@vahoO.CO M	12-12-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			401	OMP (I) (COMM.)	1177/2025	15-12-2025	DCB Bank Ltd. Vs. RAJ KUMAR SINGH	ANISH BHOLA	9811452022	Anish bhola17@vahoO.COM	12-12-2025
			401	OMP (I) (COMM.)	1185/2025	15-12-2025	DCB Bank Ltd. Vs.JAI PAL 4533	ANISH BHOLA	9811452022	Anish bhola17@vahoO.COM	12-12-2025
			401	OMP (I) (COMM.)	1186/2025	16-12-2025	Tata Capital Ltd. Vs. M/s Anexa Home Appliances India P. Ltd.	ANISH BHOLA	9811452022	Anish bhola17@vahoO.COM	12-12-2025
			401	M Ex	961/2025	19-12-2025	Ms. Shilpa Khanna Vs. Sumit Chopra	SANTOSH KUMAR			17-12-2025
			401	CS(COMM)	1345/2025	19-12-2025	Shreyam Agrawal Vs. Evex Auto India Pvt. Ltd.	NITIN GOEL			17-12-2025
			401	CS(COMM)	1347/2025	19-12-2025	Vikas Verma Vs. MCD & Anr.	UTKARSH SHARMA			17-12-2025
			401	OMP (I) (COMM.)	1193/2025	20-12-2025	Tata Capital Ltd. Vs. M/s Saar Traders	ANISH BHOLA	9811452022	Anish bhola17@vahoO.COM	18-12-2025
			401	MISC. DJ	949/2025	22-12-2025	PANNU CAR RENTAL PVT. LTD. Vs. NATIONAL INSURANCE COLTD	SHANKER SEHGAL			20-12-2025
			401	Ex.COMM - Award by Arb. Comm.	77/2025	24-12-2025	Kotak Mahindra Prime Ltd Vs. MOHD ADIL	Sunny Arora			18-12-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			401	CS (COMM)	1359/2025	24-12-2025	Ashish Aggarwal Vs. M/s Arshad Traders	Rajeev Kumar			30-10-2025
			401	CS (COMM)	1364/2025	26-12-2025	Hamdard National Foundation (INDIA) & Anr v Moonstar Lifecare Pvt Ltd & Anr	Shivendra Pratap Singh	953394364	shivendra 31theacmeco.com	23-12-2025
			401	CS (COMM)	1365/25	26-12-2025	M/s B.K Enterpirses v M/s Modern Creation	AMITVERMA & ASSOCIATES	9212422238,	amitvermalawyer80@gmail. l.com	12-12-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING	
13	SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT 402	ROOM	CIVIL SUIT	Execution (Comm.)/579/2025	01-12-2025	STT GLOBEL DATA CENTERS INDIA PVT. LTD. Vs Acceletrade Technologies Private Lim	Parshant Arora	9810335545		01-12-2025
			COURT 402	ROOM	CIVIL SUIT	OMP (I) (COMM.)/1154/2025	01-12-2025	TATA CAPITAL LTD Vs RAMCHANDRA BARGURJAR	ANISH BHOLA	9811452022	anishbhola17@yahoo.com	01-12-2025
			COURT 402	ROOM	CIVIL SUIT	CS (COMM)/1275/2025	02-12-2025	Sh Rajender Kumar Gupta Vs Municipal Corporation of Delhi	AVINESH KUMAR	9871441764	AKTrivedilawoffices@gmail.com	02-12-2025
			COURT 402	ROOM	CIVIL SUIT	CS (COMM)/1276/2025	02-12-2025	ASHA GOEL Vs Municipal Corporation of Delhi	Satyender Singh	9811161525	SKSingh116@gmail.com	02-12-2025
			COURT 402	ROOM	CIVIL SUIT	CS (COMM)/1277/2025	02-12-2025	MKM TECHNOLOGIES PVT LTD Vs ONKAR ENGINES AND GENERATOR PVT LTD	Sanyay shrivashtva	9810240028	SanjayAdvocate123@gmail.com	02-12-2025
			COURT 402	ROOM	CIVIL SUIT	OMP (I) (COMM.)/1161/2025	03-12-2025	HDFC BANK LTD. Vs ANNU SINGH	ANISH BHOLA	9811452022	anishbhola17@yahoo.com	03-12-2025
			COURT 402	ROOM	CIVIL SUIT	Execution (Comm.)/588/2025	05-12-2025	BANK OF BARODA Vs M/S DIVINE SUTRA PROP SUSHANTJEE	Chitra malhotra	9212888057	Chitramalhotrasobli@gmail.com	05-12-2025
			COURT 402	ROOM	CIVIL SUIT	Execution (Comm.)/589/2025	06-12-2025	Devender singh Vs M/S NOVATRIX DESIGNS PVT LTD	Seema Khatri	9999903919	advseema07@gmail.com	06-12-2025
			COURT 402	ROOM	CIVIL SUIT	CS (COMM)/1299/2025	08-12-2025	KAMAL GUPTA Vs M/S KISHAN ENTERPRIZES	Manoj kumar	9868714805	Advocatemktyagi@gmail.com	08-12-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING	
			COURT 402	ROOM	CIVIL SUIT	Execution (Comm.)/601/2025	10-12-2025	VIVA BOOKS PRIVATE LTD Vs V9 Enterprises	Narender vasishth			10-12-2025
			COURT 402	ROOM	CIVIL SUIT	CS (COMM)/1322/2025	12-12-2025	MEENAKSHI JAIN Vs HARSH KHANNA	Naveen kumar	9811603963	simransingh.98@gm ail.com	12-12-2025
			COURT 402	ROOM	CIVIL SUIT	Execution (Comm.)/616/2025	15-12-2025	ASHIND INDUSTRIES PVT LTD Vs UPASANA JANDIAL	Anmol chadha			15-12-2025
			COURT 402	ROOM	CIVIL SUIT	Execution (Comm.)/625/2025	18-12-2025	G B SINGH Vs AADHARSHREE PAPER MILLS PVT LTD	Anil kumar			18-12-2025
			COURT 402	ROOM	CIVIL SUIT	CS (COMM)/1340/2025	18-12-2025	TIRUPATI TRADING CORPORATION through its partner Parul Bansal Vs RAJESH KUMAR PROPRIETOR OF M/S CAPITAL GRAINS	Nitin Sharma	9650466233	Attorneynitinsharma @gmail.com	18-12-2025
			COURT 402	ROOM	CIVIL SUIT	CS (COMM)/1353/2025	20-12-2025	RADHEY SHYAM Vs Municipal Corporation of Delhi	Satyender Singh	9811161525	SKSingh116@gmail.c om	20-12-2025
			COURT 402	ROOM	CIVIL SUIT	OMP (I) (COMM.)/1199/2025	24-12-2025	TATA CAPITAL LTD Vs M/S PAAWAN ENERGY INDIA PVT LTD	ANISH BHOLA	9811452022	anishbhola17@yahoo. com	24-12-2025
			COURT 402	ROOM	CIVIL SUIT	CS (COMM)/1362/2025	24-12-2025	A.R. JOSHI PROP DELHI COPIER Vs SHAMIM AHMAD PROP ASI ENTERPRISES	Satish kumar	9717973422		24-12-2025
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL)	WEST	201 Extn Block	EX	Execution (Comm)/415/2025	01-12-2025	Somnath Yadav Vs Jai Nath Yadav	Himanshu(P),			01-12-2025	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
	COURT)			OMP (I)	OMP (I) (COMM)/1967/2025	01-12-2025	AXIS BANK LTD Vs AJAY	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.co m	29-11-2025
				OMP (I)	OMP (I) (COMM)/1980/2025	02-12-2025	AXIS BANK LIMITED Vs SHAWETA MADAN	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.c om	02-12-2025
				OMP (I)	OMP (I) (COMM)/1981/2025	02-12-2025	IDFC FIRST BANK LIMITED Vs PRAVEEN KUMAR and Anr	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.c om	02-12-2025
				OMP (I)	OMP (I) (COMM)/1982/2025	02-12-2025	AXIS BANK LTD Vs IRSHAD	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.co m	02-12-2025
				OMP (I)	OMP (I) (COMM)/1983/2025	02-12-2025	AXIS BANK LTD Vs JASPREET	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.co m	02-12-2025
				OMP (I)	OMP (I) (COMM)/1984/2025	02-12-2025	AXIS BANK LTD Vs KRISHNA KUMAR SONI	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.co m	02-12-2025
				CS	CS (COMM)/978/2025	02-12-2025	ATUL JAIN (Proprietor of M/s Vardhman Sales Corporation Vs SATISH CHAUDHARY ALIAS SATISH KUMAR (Proprietor of M/s	Mohd Bilal Ansari(P),	7373738694	dalalmohit75@gmail. com	02-12-2025
				OMP (I)	OMP (I) (COMM)/1985/2025	02-12-2025	AXIS BANK LTD Vs MOHD RAHAT	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.co m	02-12-2025
				OMP (I)	OMP (I) (COMM)/1979/2025	02-12-2025	AXIS BANK LIMITED Vs SIDDHANT	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.c om	02-12-2025
				OMP (I)	OMP (I) (COMM)/2004/2025	03-12-2025	Yes Bank Ltd Vs JATIN KUMAR	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadvassocia tes@gmail.com	02-12-2025
				OMP (I)	OMP (I) (COMM)/2005/2025	03-12-2025	Yes Bank Ltd Vs SANJEEV SANJEEV	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadvassocia tes@gmail.com	02-12-2025
				OMP (I)	OMP (I) (COMM)/2002/2025	03-12-2025	Yes Bank Ltd Vs VIJENDER MEHAR CHAND	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadvassocia tes@gmail.com	02-12-2025
				OMP (I)	OMP (I) (COMM)/2003/2025	03-12-2025	Yes Bank Ltd Vs SONU SONU	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadvassocia tes@gmail.com	02-12-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				OMP (I)	OMP (I) (COMM)/2001/2025	03-12-2025	Yes Bank Ltd Vs ARUN CHAUHAN	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadvassociates@gmail.com	02-12-2025
				CS	CS (COMM)/986/2025	04-12-2025	Batra Breweries and Distilleries Pvt Ltd Vs Deep Mohan Singh Arneja	trajeev kumar tewari(P),	9312276651	r.tewari88@gmail.com	03-12-2025
				CS	CS (COMM)/987/2025	04-12-2025	SANJAY BANSAL Vs FIROZ ABDULKADAR KHIMANI	Rakesh Kumar(P),	9711771000	rakesh.advocae18@gmail.com	02-12-2025
				OMP (I)	OMP (COMM)/2028/2025	(I)06-12-2025	TSC FINSERV PRIVATE LIMITED Vs NEW APNA CAR BAZAR and Anr	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadvassociates@gmail.com	04-12-2025
				OMP (I)	OMP (COMM)/2030/2025	(I)06-12-2025	AXIS BANK LTD Vs VRIJAKISHOR	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadvassociates@gmail.com	05-12-2025
				OMP (I)	OMP (I) (COMM)/2029/2025	06-12-2025	AXIS BANK LTD Vs NIRMAL KUMAR	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadvassociates@gmail.com	05-12-2025
				OMP (I)	OMP (I) (COMM)/2047/2025	08-12-2025	AXIS BANK LTD Vs HANUMAN	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadvassociates@gmail.com	05-12-2025
				OMP (I)	OMP (COMM)/2048/2025	(I)08-12-2025	AXIS BANK LTD Vs BHARAT BHUSHAN RAI	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadvassociates@gmail.com	05-12-2025
				OMP (I)	OMP (I) (COMM)/2046/2025	08-12-2025	AXIS BANK LTD Vs DINESH KUMAR PANDEY	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadvassociates@gmail.com	05-12-2025
				OMP (I)	OMP (I) (COMM)/2059/2025	09-12-2025	AXIS BANK LTD Vs DHIRENDR BAHADUR SINGH	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadvassociates@gmail.com	06-12-2025
				OMP (I)	OMP (I) (COMM)/2070/2025	10-12-2025	AXIS BANK LTD Vs UTTAM SINGH	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadvassociates@gmail.com	08-12-2025
				OMP (I)	OMP (I) (COMM)/2069/2025	10-12-2025	AXIS BANK LTD Vs GAURAV SINGH	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadvassociates@gmail.com	08-12-2025
				CS	CS (COMM)/997/2025	10-12-2025	BANK OF BARODA Vs DHARAM VIR	Deepa Gupta(P),	9312292558	advocate.deepa.gupta@gmail.com	08-12-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				OMP (I)	OMP (I) (COMM)/2093/2025	12-12-2025	AXIS BANK LTD Vs PRAMOD DULARE	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadvassociates@gmail.com	11-12-2025
				CS	CS (COMM)/1010/2025	12-12-2025	M/s Divit Industries LLP Vs M/s Impulse Travel Gears (P) Ltd and Ors	SUNIL SINGH(P),	9654224557	advsunilsinghp@gmail.com	11-12-2025
				OMP (I)	OMP (COMM)/2089/2025	12-12-2025	AXIS BANK LTD Vs RICHAS SHUKLA	Sunita Singh(P),	9870140589	indolexlaw@gmail.com	11-12-2025
				OMP (I)	OMP (COMM)/2090/2025	12-12-2025	Shriram Finance Ltd Vs ISHANANDA	Manoj Kumar(P),	9811133644	manoj.adv@gmail.com	11-12-2025
				OMP (I)	OMP (I) (COMM)/2091/2025	12-12-2025	AXIS BANK LTD Vs RAKSHARAM	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadvassociates@gmail.com	11-12-2025
				OMP (I)	OMP (I) (COMM)/2092/2025	12-12-2025	Shriram Finance Ltd Vs VASUDEVAHARI	Manoj Kumar(P),	9811133644	manoj.adv@gmail.com	11-12-2025
				OMP (I)	OMP (I) (COMM)/2097/2025	13-12-2025	AXIS BANK LTD Vs MAHENDRA	Sunita Singh(P),	9870140589	indolexlaw@gmail.com	12-12-2025
				CS	CS (COMM)/1015/2025	13-12-2025	Indian Bank Vs Ankit Kumar	MANOJ KUMAR ARORA(P),	9811254078	manvakil1378@gmail.com	12-12-2025
				CS	CS (COMM)/1014/2025	13-12-2025	Indian Bank Vs Pratima Yadav	MANOJ KUMAR ARORA(P),	9811254078	manvakil1378@gmail.com	12-12-2025
				OMP (I)	OMP (I) (COMM)/2115/2025	15-12-2025	AXIS BANK LTD Vs MANNA DEVI	Sunita Singh(P),	9870140589	indolexlaw@gmail.com	13-12-2025
				CS	CS (COMM)/1023/2025	15-12-2025	M/S SHAILAUM MACHINE MANUFACTURERS PVT LTD Vs M/S SV INDUSTRIES	VIPUL GUPTA(P),	9899191983	mr.guptavipul@gmail.com	13-12-2025
				MISC	Misc DJ/1195/2025	15-12-2025	JAYA PRADEEP AND ANR Vs PUNJAB NATIONAL BANK	SHIV KUMAR KUSHWAH(P),	8506880938	not mentioned	13-12-2025
				OMP (I)	OMP (I) (COMM)/2123/2025	16-12-2025	Yes Bank Ltd Vs MANISH NAND	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadvassociates@gmail.com	15-12-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				OMP (I)	OMP (I) (COMM)/2122/2025	16-12-2025	Yes Bank Ltd Vs PANKAJ SHARMA	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadvassocia tes@gmail.com	15-12-2025
				CS	CS (COMM)/1024/2025	16-12-2025	Reliance Projects and Property Management Services Ltd Vs NORTH WEST SALES AND MARKETING LTD	HIMANSHU GARG(P),	8750618722	sswaniassociates@gm ail.com	15-12-2025
				OMP (I)	OMP (I) (COMM)/2145/2025	17-12-2025	AXIS BANK LIMITED Vs ANSHU SINGH	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.c om	16-12-2025
				OMP (I)	OMP (I) (COMM)/2150/2025	17-12-2025	AXIS BANK LIMITED Vs RUKHSAD AHMAD	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.c om	16-12-2025
				OMP (I)	OMP (I) (COMM)/2149/2025	17-12-2025	AXIS BANK LIMITED Vs SARABJIT SINGH	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.c om	16-12-2025
				OMP (I)	OMP (I) (COMM)/2146/2025	17-12-2025	Yes Bank Ltd Vs ARUN ARYA	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadvassocia tes@gmail.com	16-12-2025
				OMP (I)	OMP (I) (COMM)/2147/2025	17-12-2025	AXIS BANK LIMITED Vs AARATI WO SABHJIT	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.c om	16-12-2025
				OMP (I)	OMP (I) (COMM)/2148/2025	17-12-2025	AXIS BANK LIMITED Vs MO SALMAN	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.c om	16-12-2025
				OMP (I)	OMP (I) (COMM)/2151/2025	17-12-2025	Yes Bank Ltd Vs AARTI SINGH	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadvassocia tes@gmail.com	16-12-2025
				OMP (I)	OMP (I) (COMM)/2152/2025	17-12-2025	AXIS BANK LIMITED Vs ARCHNA SHUKLA	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.c om	16-12-2025
				OMP (I)	OMP (I) (COMM)/2154/2025	17-12-2025	AXIS BANK LIMITED Vs MANOJ KUMAR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.c om	16-12-2025
				MISC	Misc DJ/1214/2025	19-12-2025	AARTI Vs YES BANK LTD	VISHAL Khanna(P),	9999123492	not mentioned	18-12-2025
				CS	CS (COMM)/1036/2025	19-12-2025	SBWOOD LAM LLP Vs KRISHNA PLYWOOD	Vikrant Mehta(P),	9013001400	advocatevikrantmeht a@gmail.com	19-12-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				OMP (I)	OMP (COMM)/2208/2025	20-12-2025	Yes Bank Ltd Vs VIKASH KUMAR	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadvassociates@gmail.com	19-12-2025
				CS	CS (COMM)/1043/2025	20-12-2025	STATE BANK OF INDIA Vs RAM PAAL	MANOJ PANDEY(P),	9654371856	advpandeymanoj@gmail.com	19-12-2025
				OMP (I)	OMP (I) (COMM)/2206/2025	20-12-2025	Yes Bank Ltd Vs GAJENDRA KUMAR	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadvassociates@gmail.com	19-12-2025
				OMP (I)	OMP (I) (COMM)/2207/2025	20-12-2025	Yes Bank Ltd Vs ABHISHEK SHARMA	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadvassociates@gmail.com	19-12-2025
				OMP (I)	OMP (I) (COMM)/2199/2025	20-12-2025	YES BANK LTD Vs NEERAJ MEHAR CHAND	KARTIK KUMAR(P),	9811250543	legal@katyalassociates.com	19-12-2025
				OMP (I)	OMP (COMM)/2200/2025	20-12-2025	Yes Bank Ltd Vs ANAMIKA KOHLI	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadvassociates@gmail.com	19-12-2025
				OMP (I)	OMP (I) (COMM)/2202/2025	20-12-2025	Yes Bank Ltd Vs AMARJOT KAUR	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadvassociates@gmail.com	19-12-2025
				OMP (I)	OMP (I) (COMM)/2203/2025	20-12-2025	Yes Bank Ltd Vs BITTU RAGHURAJ SINGH	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadvassociates@gmail.com	19-12-2025
				OMP (I)	OMP (I) (COMM)/2204/2025	20-12-2025	YES BANK LTD Vs MD TAUFIQ ALVI	KARTIK KUMAR(P),	9811250543	legal@katyalassociates.com	19-12-2025
				OMP (I)	OMP (I) (COMM)/2205/2025	20-12-2025	YES BANK LTD Vs MAZHAR AHMAD	KARTIK KUMAR(P),	9811250543	legal@katyalassociates.com	19-12-2025
				EX	Execution (Comm)/444/2025	22-12-2025	MS GOYAL CHEMICALS Vs SHALINI WADHWA	Rajeev Bansal(P),	8368307264	advsnarmatush@gmail.com	20-12-2025
				CS	CS (COMM)/1049/2025	22-12-2025	GANT AB AND ANR Vs ASHOK KUMAR AND ANR	Shravan Bansal(P),	9910888645	unitedmark@unitedandunited.com	20-12-2025
				OMP (I)	OMP (I) (COMM)/2235/2025	23-12-2025	IDFC FIRST BANK LIMITED Vs SHASHANK THAKUR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	22-12-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VsADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				OMP (I)	OMP (I) (COMM)/2236/2025	23-12-2025	IDFC FIRST BANK LIMITED Vs SACHIN TOMAR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	22-12-2025
				CS	Counter Claim/57/2025	23-12-2025	M/S ONEX INDUSTRIES PVT LTD Vs MOHD ZAKI PROP M/S AMIR ELECTROPLATING WORKS	Sameer Dewan(P),	9810134864	sameerdewan123@rediffmail.com	22-12-2025
				OMP (I)	OMP (I) (COMM)/2229/2025	23-12-2025	IDFC FIRST BANK LIMITED Vs CANDY COMMUNICATIONS AND ANR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	22-12-2025
				OMP (I)	OMP (I) (COMM)/2230/2025	23-12-2025	IDFC FIRST BANK LIMITED Vs UMESH TIWARI	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	22-12-2025
				EX	Execution (Comm)/447/2025	23-12-2025	PUNJAB NATIONAL BANK Vs RENU	NITIN GARG(P),	9958986363	info@knowlex.in	22-12-2025
				OMP (I)	OMP (I) (COMM)/2232/2025	23-12-2025	IDFC FIRST BANK LIMITED Vs SUSHIL KUMAR THAKUR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	22-12-2025
				OMP (I)	OMP (I) (COMM)/2234/2025	23-12-2025	IDFC FIRST BANK LIMITED Vs MANISH MISHRA AND ANR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	22-12-2025
				CS	CS (COMM)/1052/2025	23-12-2025	SUDHANSHU BAJAJ (PROPRIETOR OF SCHOLARS ACADEMY FOR IIT-JEE) Vs Scholars A Plus Academy	Vikas Sharma(P),	9999010507	jurislaw@outlook.com	22-12-2025
				OMP (I)	OMP (I) (COMM)/2231/2025	23-12-2025	IDFC FIRST BANK LIMITED Vs MD DILSHAD	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	22-12-2025
				OMP (I)	OMP (I) (COMM)/2233/2025	23-12-2025	IDFC FIRST BANK LIMITED Vs NEERAJ AHIRWAR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	22-12-2025
				CS	CS (COMM)/1053/2025	23-12-2025	ON CLOUDS GMBH Vs KHALSA OVERSEAS AND ORS	Shravan Bansal(P),	9910888645	unitedmark@unitedandunited.com	22-12-2025
				OMP (I)	OMP (I) (COMM)/2248/2025	24-12-2025	AXIS BANK LTD Vs SHALU	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	23-12-2025
				CS	CS (COMM)/1055/2025	24-12-2025	NIKE INNOVATE CV and Anr Vs ASHOK KUMAR	Shravan Bansal(P),	9910888645	unitedmark@unitedandunited.com	23-12-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				OMP (I)	OMP (I) (COMM)/2247/2025	24-12-2025	AXIS BANK LTD Vs NAGENDRA	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.co m	23-12-2025
				EX	Execution (Comm)/419/2025	04-12-2025	TECHWELL ENTERPRISES THROUGH ITS PROP OF SH ANIL KANT Vs VIMAL PLAST INDIA PVT LTD THROUGH ITS DIRECTOR SH	SANIL KUMAR(P),	9810695699	anilsaini@lawyer.co m	03-12-2025
				OMP (I)	OMP (I) (COMM)/2201/2025	20-12-2025	Yes Bank Ltd Vs AKHIL KAPOOR	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadvassocia tes@gmail.com	19-12-2025
				EX	Execution (Comm)/451/2025	26-12-2025	Indo Laminates Private Limited Vs RAM KARAN SHESHA RAMJI DEWASI	Shikhar Gupta(P),	9999443512	shikhargupta@advsgl egal.in	24-12-2025
				CS	CS (COMM)/1059/2025	26-12-2025	GENETIX BIOTECH ASIA LIMITED Vs BHARAT IMMUNOLOGICALS AND BIOLOGICALS CORPORATION LIMITED	Madhav Gawri(P),	8700568976	madhav@rkgco.com	24-12-2025
				OMP (I)	OMP (I) (COMM)/2255/2025	26-12-2025	HDFC BANK LTD Vs AMARJEET SINGH	NAVEEN SHARMA(P),	9350569040	not mentioned	24-12-2025
15	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST	209 Extn Block	CS(COMM)	971/2025	01.12.2025	BANK OF MAHARSHTRA VS. LAL BIHARI YADAV	BIJAY MOHAN GOSWAMI	9015893668	advbmg2016@gmail. com	01.12.2025
				OMP(I)(COMM)	1965/2025	01.12.2025	AXIS BANK LTD VS. NARESH KUMAR BARALA	SANJIT PATHAK	9717028845	litigation@srcslegal.c om	01.12.2025
				OMP(I)(COMM)	1966/2025	01.12.2025	AXIS BANK LTD VS. SUNIL KUMAR	SANJIT PATHAK	9717028845	litigation@srcslegal.c om	01.12.2025
				OMP(I)(COMM)	1977/2025	02.12.2025	AXIS BANK LTD VS. VED PARKASH	SANJIT PATHAK	9717028845	litigation@srcslegal.c om	02.12.2025
				OMP(I)(COMM)	1978/2025	02.12.2025	AXIS BANK LTD VS. JITENDRA SINGH SHAKTAWAT	SANJEEV PATHAK	9717028845	litigation@srcslegal.c om	02.12.2025
				OMP(I)(COMM)	1994/2025	03.12.2025	YES BANK VS. ABHISHEK DIXIT	LALIT PANDEY	8130383143	lalitpandeyadvassocia ts@gmail.com	03.12.2025
				OMP(I)(COMM)	1997/2025	03.12.2025	YES BANK VS. NAVEEN YADAV	LALIT PANDEY	8130383143	lalitpandeyadvassocia ts@gmail.com	03.12.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				OMP(I)(COMM)	1999/2025	03.12.2025	YES BANK VS. NAVEEN YADAV	LALIT PANDEY	8130383143	lalitpandeyadvassociats@gmail.com	03.12.2025
				OMP(I)(COMM)	2000/2025	03.12.2025	YES BANK VS. TARUN ASSOCIATES	LALIT PANDEY	8130383143	lalitpandeyadvassociats@gmail.com	03.12.2025
				OMP(COMM)	13/2025	04.12.2025	MANI SADH VS. KOTAK MAHINDRA BANK LTD	VIKAS BHATIA	9811379676	vksbht6@gmail.com	04.12.2025
				CS(COMM)	984/2025	04.12.2025	CANARA BANK VS. PREETI SINGHAL	KUMAR VISHWJEET	888264250	adv.vishwjeet@gmail.com	04.12.2025
				CS(COMM)	985/2025	04.12.2025	DUROPLY INDUSTRIES VS. PANKAJ KUMAR SHARMA	JITENDER GAHIYAN	9968237035	jitenderkumarghahian@gmail.com	04.12.2025
				MISC. DJ	1150/2025	04.12.2025	ARYA SAMAJ MANDIR VS. SARABJIT SINGH	VINEET BAHL	9210092100	advocatebahl@hotmail.com	04.12.2025
				CS(COMM)	988/2025	05.12.2025	BANK OF BARODA VS. SUNIL KUMAR	DEEPA GUPTA	9312292558	advocate.deepa.gupta@gmail.com	05.12.2025
				OMP(I)(COMM)	2036/2025	08.12.2025	AXIS BANK LTD VS. SAKET BHARI	LALIT PANDEY	8130383143	lalitpandeyadvassociats@gmail.com	08.12.2025
				CS(COMM)	992/2025	08.12.2025	VINEET TANEJA VS. ROJLACK ASTA LTD	ANJANI KUMAR CHOUDHARY	9811675024	anjanichoudhari@gmail.com	08.12.2025
				OMP(I)(COMM)	2052/2025	09.12.2025	AXIS BANK LTD VS. MOHD. ISHRAQ	LALIT PANDEY	8130383143	lalitpandeyadvassociats@gmail.com	09.12.2025
				OMP(I)(COMM)	2053/2025	09.12.2025	AXIS BANK LTD VS. NITIN KUMAR	LALIT PANDEY	8130383143	lalitpandeyadvassociats@gmail.com	09.12.2025
				OMP(I)(COMM)	2054/2025	09.12.2025	AXIS BANK LTD VS. NANKU MANSUR	LALIT PANDEY	8130383143	lalitpandeyadvassociats@gmail.com	09.12.2025
				OMP(I)(COMM)	2067/2025	10.12.2025	AXIS BANK LTD VS. RAM BAX SINGH	LALIT PANDEY	8130383143	lalitpandeyadvassociats@gmail.com	10.12.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				OMP(I)(COMM)	2068/2025	10.12.2025	AXIS BANK LTD VS. PREMA DEVI	LALIT PANDEY	8130383143	lalitpandeyadvassociats@gmail.com	10.12.2025
				CS(COMM)	995/2025	10.12.2025	AMIT GUPTA VS. NEELAM GOYAL	LOVEKESH	9873300964	lovekesh27@gmail.com	10.12.2025
				CS(COMM)	996/2025	10.12.2025	SHAKTI ENTERPRISES VS. M/S DIAMOND MODULAR PVT LTD	MAHINDER SINGH	9873027484		10.12.2025
				CS(COMM)	1002/2025	11.12.2025	JUHIE INDIA PVT LTD VS. KSV TRADING THROUGH PROP. SANGEETA YADAV	SAMMAN VARDHAN	7717730165	officeofsammangautam@gmail.com	11.12.2025
				CS(COMM)	1005/2025	12.12.2025	MAHENDER KUMAR VS. PRATEEK SINGHAL	KROHIT GOEL	9312248785	rohitgoel1975@gmail.com	12.12.2025
				OMP(I)(COMM)	2077/2025	12.12.2025	AXIS BANK LTD VS. NAFISA	SUNITA SINGH	9871040589	indolexlaw@gmail.com	12.12.2025
				OMP(I)(COMM)	2078/2025	12.12.2025	AXIS BANK LTD VS. GAYA PRASAD	LALIT PANDEY	8130383143	lalitpandeyadvassociats@gmail.com	12.12.2025
				OMP(I)(COMM)	2079/2025	12.12.2025	AXIS BANK LTD VS. PUSHPA SUNIL	LALIT PANDEY	8130383143	lalitpandeyadvassociats@gmail.com	12.12.2025
				OMP(I)(COMM)	2107/2025	15.12.2025	YES BANK VS. DEEPAK KUMAR	LALIT PANDEY	8130383143	lalitpandeyadvassociats@gmail.com	15.12.2025
				OMP(I)(COMM)	2108/2025	15.12.2025	AXIS BANK LTD VS. GURDEV SINGH	SUNITA SINGH	9871040589	indolexlaw@gmail.com	15.12.2025
				OMP(I)(COMM)	2109/2025	15.12.2025	AXIS BANK LTD VS. ASHA DEVI	SUNITA SINGH	9871040589	indolexlaw@gmail.com	15.12.2025
				OMP(I)(COMM)	2118/2025	16.12.2025	YES BANK VS. RAJESH KUMAR VARYANI	LALIT PANDEY	8130383143	lalitpandeyadvassociats@gmail.com	16.12.2025
				OMP(I)(COMM)	2119/2025	16.12.2025	YES BANK LTD VS. HARISHREE MEHTA PANIGARHI	LALIT PANDEY	8130383143	lalitpandeyadvassociats@gmail.com	16.12.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAILDATE OF E- ID FILING	
				OMP(I)(COMM)	2120/2025	16.12.2025	YES BANK LTD VS. ASHISH GULATI	LALIT PANDEY	8130383143	lalitpandeyadvassociats@gmail.com16.12.2025	
				OMP(I)(COMM)	2121/2025	16.12.2025	YES BANK LTD VS. ARVIND KUMAR	LALIT PANDEY	8130383143	lalitpandeyadvassociats@gmail.com16.12.2025	
				OMP(I)(COMM)	2136/2025	17.12.2025	AXIS BANK LTD VS. REKHA	SANJEEV PATHAK	9717028845	litigation@srcslegal.com17.12.2025	
				OMP(I)(COMM)	2137/2025	17.12.2025	YES BANK VS. ASHISH KHANNA	LALIT PANDEY	8130383143	lalitpandeyadvassociats@gmail.com17.12.2025	
				OMP(I)(COMM)	2138/2025	17.12.2025	YES BANK VS BAJRANG CRANE SERVICE	LALIT PANDEY	8130383143	lalitpandeyadvassociats@gmail.com17.12.2025	
				OMP(I)(COMM)	2139/2025	17.12.2025	AXIS BANK LTD VS. PRABHAKAR KAILASH NATH	SANJEEV PATHAK	9717028845	litigation@srcslegal.com17.12.2025	
				OMP(I)(COMM)	2140/2025	17.12.2025	AXIS BANK LTD VS. VINAY KUMAR DUBEY	SANJEEV PATHAK	9717028845	litigation@srcslegal.com17.12.2025	
				OMP(I)(COMM)	2141/2025	17.12.2025	AXIS BANK LTD VS. NARESH KUMAR	SANJEEV PATHAK	9717028845	litigation@srcslegal.com17.12.2025	
				OMP(I)(COMM)	2142/2025	17.12.2025	AXIS BANK LTD VS. MANEESH	SANJEEV PATHAK	9717028845	litigation@srcslegal.com17.12.2025	
				OMP(I)(COMM)	2143/2025	17.12.2025	AXIS BANK LTD VS. DEEPAK KUMAR	SANJEEV PATHAK	9717028845	litigation@srcslegal.com17.12.2025	
				OMP(I)(COMM)	2144/2025	17.12.2025	AXIS BANK LTD VS. VINOD YADAV	SANJEEV PATHAK	9717028845	litigation@srcslegal.com17.12.2025	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING	E-
				OMP(I)(COMM)	2174/2025	18.12.2025	YES BANK VS. ANWAR AHMED	LALIT PANDEY	8130383143	lalitpandeyadvassociats@gmail.com	18.12.2025	
				CS(COMM)	1026/2025	18.12.2025	PANKAJ JAIN VS. ALLIANZETECH REALCON PVT LTD	D.R. JAIN	9871059347	djain5857@gmail.com	18.12.2025	
				CS(COMM)	1027/2025	18.12.2025	GIRISH DEV MISHRA VS. SURESH KUMAR MISHRA	PANKAJ KUMAR	9318348798	pankajverma0855@yahoo.com	18.12.2025	
				CS(COMM)	1041/2025	20.12.2025	RELAXO FOOTWEARS LTD VS. ASHOK KUMAR	MANOJ KUMAR	9868650379	manojkr_singh@gmail.com	20.12.2025	
				CS(COMM)	1042/2025	20.12.2025	MS. ROHIN INFOTECH PVT LTD VS. M/S TRYCAM INDIA	PRASHANT KR	9311279764	legalprashant2018@gmail.com	20.12.2025	
				OMP(I)(COMM)	2194/2025	20.12.2025	YES BANK VS. NIDHI GHAI	SACHIN KATYAL	011-26211488	legal@katyalassociate.com	20.12.2025	
				OMP(I)(COMM)	2195/2025	20.12.2025	YES BANK VS. MOHD. DANISH AKHTAR	SACHIN KATYAL	011-26211488	legal@katyalassociate.com	20.12.2025	
				OMP(I)(COMM)	2196/2025	20.12.2025	YES BANK VS. ALOK ANJAN	LALIT PANDEY	8130383143	lalitpandeyadvassociats@gmail.com	20.12.2025	
				OMP(I)(COMM)	2197/2025	20.12.2025	YES BANK VS. ARVIND SINGH	LALIT PANDEY	8130383143	lalitpandeyadvassociats@gmail.com	20.12.2025	
				OMP(I)(COMM)	2198/2025	20.12.2025	YES BANK VS. HIMANSHU	SACHIN KATYAL	011-26211488	legal@katyalassociate.com	20.12.2025	
16	SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST	203 Extn Block		OMP (I) (COMM)/1969/2025	02-12-2025	AXIS BANK LTD Vs GURWINDER SINGH SANDHU 2596	ADV DHEERAJ(P),	987 I O-10589 / 8920586266	indilexlaw@gamil.com	01-12-2025	
					OMP (I) (COMM)/1968/2025	02-12-2025	AXIS BANK LTD Vs SHALU SINGH 7849	ADV DHEERAJ(P),	987 I O-10589 / 8920586266	indilexlaw@gamil.com	01-12-2025	
					ExCOMM - Award by Arb Comm/80/2025	10-12-2025	INDUSIND BANK LTD Vs M/S BROWN BIRD ENTERPRISES PVT	SPANKAJ KUMAR(P),			09-12-2025	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					Execution (Comm)/429/2025	10-12-2025	Kotak Mahindra Prime Ltd Vs SUNNY KHURANA	Sunny Arora(P),			09-12-2025
					Execution (Comm)/430/2025	10-12-2025	Canara Bank Vs SHYAM SAHNI PROPRIETOR OF S ENTERPRISES	sumit Svirmani(P),			09-12-2025
					CS (COMM)/1004/2025	11-12-2025	ANYA ENTERPRISES EXIM PVT LTD Vs SANCHIT SETIA	MANDEEP SINGH(P),	9873811588	saneevsoniadvocate2@gmail.com	10-12-2025
					OMP (COMM)/2082/2025 (I)	12-12-2025	Shriram Finance Ltd Vs SAURABH SALUJA	Manoj Kumar(P),	981113644		11-12-2025
					CS (COMM)/1012/2025	13-12-2025	Indian Bank Vs inder Singh	MANOJ KUMAR ARORA(P),	9811254078 9560262990	/manvakil378s@gmail.com	12-12-2025
					OMP (I) (COMM)/2095/2025	13-12-2025	AXIS BANK LTD Vs ANIRAJ	Sunita Singh(P),	987 I O-10589 8920586266	/indilexlaw@gamil.com	12-12-2025
					OMP (I) (COMM)/2096/2025	13-12-2025	AXIS BANK LTD Vs KAMLA VAISHNAV	Sunita Singh(P),	987 I O-10589 8920586266	/indilexlaw@gamil.com	12-12-2025
					CS (COMM)/1011/2025	13-12-2025	RAJESH ARORA Vs CRYSTAL CAPS	RAJESH BANATI(P),	9810294894	RAJESHBANTI@YAHOO.CO.IN	12-12-2025
					OMP (I) (COMM)/2125/2025	16-12-2025	Yes Bank Ltd Vs MANISH KUMAR	ADV. LALIT PANDEY(P),	8130383148	lalitpandayadvassociates@gamil.com	15-12-2025
					OMP (I) (COMM)/2126/2025	16-12-2025	Yes Bank Ltd Vs MAHESH SHARMA	ADV. LALIT PANDEY(P),	8130383148	lalitpandayadvassociates@gamil.com	15-12-2025
					OMP (I) (COMM)/2124/2025	16-12-2025	Yes Bank Ltd Vs SUJEET SUNIL KUMAR	ADV. LALIT PANDEY(P),	8130383148	lalitpandayadvassociates@gamil.com	15-12-2025
					OMP (I) (COMM)/2158/2025	17-12-2025	AXIS BANK LIMITED Vs JAGSEER SINGH	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	16-12-2025
					OMP (I) (COMM)/2159/2025	17-12-2025	AXIS BANK LIMITED Vs SUNITA DEVI	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	16-12-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					OMP (I) (COMM)/2153/2025	17-12-2025	AXIS BANK LIMITED Vs GURPREET SINGH	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	16-12-2025
					OMP (I) (COMM)/2157/2025	17-12-2025	AXIS BANK LIMITED Vs URMILA NARESH	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	16-12-2025
					OMP (I) (COMM)/2155/2025	17-12-2025	AXIS BANK LIMITED Vs SIYARAM SO RAM SINGH	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	16-12-2025
					CS (COMM)/1031/2025	18-12-2025	PURPLE UNITED SALES LTD THROUGH ITS AUTHORISED REPRESENTATIVE SH JATINDER DEV SETH Vs UTKARSH	PRIYANK MOHAN(P),	9810719339,9810649496	Not Mentioned	17-12-2025
					M-Ex/438/2025	18-12-2025	RAJ BALA TANWAR Vs DHIRUV KUMAR SINHA	Sauraj Yadav(P),			17-12-2025
					CS (COMM)/1030/2025	18-12-2025	MS RUDRAKSH SALES AND ANR Vs MS GANDHI STORE	Anshul Garg(P),	9810717949, 8920831715	piyvushmittaladvocate@gmail.com	17-12-2025
					Execution (Comm)/440/2025	19-12-2025	Atlas Logistics Private Limited Vs STAR CEILING THROUGH ITS PROPRIETOR MS RAMAWATI PANDEY	Parshant Arora(P),			18-12-2025
					OMP (I) (COMM)/2180/2025	19-12-2025	YES BANK LTD Vs MUKESH MANAK CHAND	KARTIK KUMAR(P),			18-12-2025
					CS (COMM)/1040/2025	20-12-2025	DEV ELECTRICAL AND ENGINEERING SERVICES Vs ADVANCE PANEL AND), SWITCHGEARS PVT LTD	PRIYANKA CHAUDHARY(P),	8077665773	kashiyaandassociates@amail.com	19-12-2025
					OMP (I) (COMM)/2192/2025	20-12-2025	Yes Bank Ltd Vs ASHWANI KUMAR	ADV. LALIT PANDEY(P),	8130383148	lalitpandayadvassociates@gamil.com	19-12-2025
					OMP (I) (COMM)/2190/2025	20-12-2025	Yes Bank Ltd Vs ADITYA KUMAR SINGH	ADV. LALIT PANDEY(P),	8130383148	lalitpandayadvassociates@gamil.com	19-12-2025
					OMP (I) (COMM)/2221/2025	23-12-2025	IDFC FIRST BANK LIMITED Vs MAHENDER GUPTA	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	22-12-2025
					OMP (I) (COMM)/2218/2025	23-12-2025	IDFC FIRST BANK LIMITED Vs NAVEEN KUMAR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	22-12-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					OMP (I) (COMM)/2249/2025	24-12-2025	AXIS BANK LTD Vs RAJNEESH KUMAR	ADV DHEERAJ(P),			23-12-2025
					CS (COMM)/1056/2025	26-12-2025	POWERCAM ELECTRICALS PVT LTD Vs JOHN BASHA SHAIK	Rishi Sehgal(P),	9811056275	arvindsingh56275@gmail.com	24-12-2025
					CS (COMM)/1057/2025	26-12-2025	ULTIMATE LOGISTICS PVT LTD Vs M M ASSOCIATES	Pardeep Sachdeva(P),	9891373332	adv.rohit@gamil.com	24-12-2025
					CS (COMM)/1058/2025	26-12-2025	MKM TECHNOLOGIES PVT LTD Vs ONKAR ENGINES AND GENERATOR PVT LTD	Yash Sarawat(P),	98 10240028	sanjayadvocate123@gmail.com	24-12-2025
17	SH. HARISH KUMAR, DISTRICT JUDGE (COMMERCIAL-04)	WEST	202 Extn Block	CS (COMM)	CS (COMM)/972/2025	01-12-2025	JASMINE KAUR Vs BESSONS AND CO PARTNERSHIP CONCERN	GAGAN DEEP SINGH	9310905051	team@sslegalsolution.s.com	27.11.2025
				CS (COMM)	CS (COMM)/974/2025	01-12-2025	PRASHANT PRAJAPATI Vs KAMLADITYA CONSTRUCTIONS PVT LTD	JITENDER SAHAY	9212413759	itendersahayadvocate@gmail.com	29.11.2025
				CS (COMM)	CS (COMM)/979/2025	02-12-2025	vipul printers Vs M/S Umanath Press	NARENDRA KALRA	9811403864	kalra.narender@gmail.com	26.11.2025
				CS (COMM)	CS (COMM)/981/2025	02-12-2025	Balaji Action Buildwell Pvt Ltd Vs ROCKY DODANI	ABHISHEK HARIJA	9310008854	aharjikal12@gmail.com	01.12.2025
				CS (COMM)	CS (COMM)/982/2025	02-12-2025	THREE N PRODUCTS PRIVATE LIMITED Vs KASANA RAM CHAUDHARY	DAVESH VASHISHTHA	7982104633	mail@dvipattomeys.com	01.12.2025
				OMP (I) (COMM.)	OMP (COMM.)/1992/2025	(I)03-12-2025	AXIS BANK LTD Vs SHAHRUKH KHAN 8560	DHEERAJ	8920586266	INDOLEXLAW@GMAIL.COM	10.12.2025
				OMP (I) (COMM.)	OMP (COMM.)/1993/2025	(I)03-12-2025	AXIS BANK LTD Vs MILAN KUMAR 6413	DHEERAJ	8920586266	INDOLEXLAW@GMAIL.COM	10.12.2025
				OMP (I) (COMM.)	OMP (COMM.)/1995/2025	(I)03-12-2025	AXIS BANK LTD Vs AKHIL AGRAHARI 1712	DHEERAJ	8920586266	INDOLEXLAW@GMAIL.COM	10.12.2025
				OMP (I) (COMM.)	OMP (COMM.)/1996/2025	(I)03-12-2025	AXIS BANK LTD Vs PARVEEN	DHEERAJ	8920586266	INDOLEXLAW@GMAIL.COM	10.12.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				OMP (I) (COMM.)	OMP (COMM.)/1998/2025	(I)03-12-2025	AXIS BANK LTD Vs DEEPANSHU TYAGI	DHEERAJ	8920586266	INDOLEXLAW@GMAIL.COM	10.12.2025
				OMP (I) (COMM.)	OMP (COMM.)/2010/2025	(I)04-12-2025	Yes Bank Ltd Vs AMAAN TRADERS	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	02.12.2025
				OMP (I) (COMM.)	OMP (I) (COMM.)/2011/2025	04-12-2025	Yes Bank Ltd Vs TARUN ASSOCIATES	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	02.12.2025
				OMP (I) (COMM.)	OMP (COMM.)/2012/2025	(I)04-12-2025	Yes Bank Ltd Vs SUNITA DEVI	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	02.12.2025
				OMP (I) (COMM.)	OMP (COMM.)/2013/2025	(I)04-12-2025	Yes Bank Ltd Vs RAHUL RAHUL	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	02.12.2025
				OMP (I) (COMM.)	OMP (COMM.)/2014/2025	(I)04-12-2025	Yes Bank Ltd Vs ARVIND SINGH	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	02.12.2025
				CS (COMM)	CS (COMM)/989/2025	05-12-2025	BANK OF BARODA Vs PURAN	DEEPA GUPTA	9312292558	advocate.deepa.gupta@email.com	04.12.2025
				OMP (I) (COMM.)	OMP (COMM.)/2015/2025	(I)05-12-2025	IDFC FIRST BANK LIMITED Vs DEEPAK RAJENDER SINGH YADAV	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	26.11.2025
				OMP (I) (COMM.)	OMP (COMM.)/2016/2025	(I)05-12-2025	IDFC FIRST BANK LIMITED Vs GURDEV SINGH BHATTI	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	26.11.2025
				OMP (I) (COMM.)	OMP (COMM.)/2017/2025	(I)05-12-2025	AXIS BANK LIMITED Vs SATISH KUMAR	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	21.11.2025
				OMP (I) (COMM.)	OMP (COMM.)/2031/2025	(I)06-12-2025	AXIS BANK LTD Vs ABHISHEK JADOUN	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	21.11.2025
				OMP (I) (COMM.)	OMP (COMM.)/2032/2025	(I)06-12-2025	AXIS BANK LTD Vs RUDRA PRATAP	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	21.11.2025
				OMP (I) (COMM.)	OMP (COMM.)/2049/2025	(I)08-12-2025	AXIS BANK LTD Vs SALAHUDEEN	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	21.11.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				OMP (I) (COMM.)	OMP (COMM.)/2065/2025	(I)09-12-2025	AXIS BANK LTD Vs FATEH BAHADUR		LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	21.11.2025
				OMP (I) (COMM.)	OMP (COMM.)/2066/2025	(I)09-12-2025	AXIS BANK LTD Vs SATEESH KUMAR		LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	09.12.2025
				OMP (I) (COMM.)	OMP (COMM.)/2071/2025	(I)10-12-2025	AXIS BANK LTD Vs BANSHI LAL		LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	09.12.2025
				CS (COMM)	CS (COMM)/1003/2025	11-12-2025	SH KESHAV KHANNA PROPRIETOR OF MS ROSHAN LAL KHANNA AND SONS Vs SH VISHAL GUPTA PROPRIETOR OF		YAKSHU JINDAL	9211462592	sadashivlegalassociates@gmail.com	10.12.2025
				OMP (I) (COMM.)	OMP (I) (COMM.)/2110/2025	15-12-2025	AXIS BANK LTD Vs ARSHAD		DHEERAJ	8920586266	INDOLEXLAW@GMAIL.COM	13.12.2025
				OMP (I) (COMM.)	OMP (I) (COMM.)/2111/2025	15-12-2025	AXIS BANK LTD Vs RANJAN TYAGI		DHEERAJ	8920586266	INDOLEXLAW@GMAIL.COM	13.12.2025
				OMP (I) (COMM.)	OMP (I) (COMM.)/2117/2025	15-12-2025	AXIS BANK LTD Vs KOMAL		DHEERAJ	8920586266	INDOLEXLAW@GMAIL.COM	13.12.2025
				OMP (I) (COMM.)	OMP (I) (COMM.)/2127/2025	16-12-2025	M/S IIFL FINANCE LTD. Vs Kotak Mahindra Bank Limited		GOPAL JHA	935933844	jhagopaladv@gmail.com	15.12.2025
				OMP (I) (COMM.)	OMP (COMM.)/2128/2025	(I)17-12-2025	Yes Bank Ltd Vs VARUN DAGAR		LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	15.12.2025
				OMP (I) (COMM.)	OMP (COMM.)/2129/2025	(I)17-12-2025	Yes Bank Ltd Vs SUKHVINDER SINGH		LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	15.12.2025
				OMP (I) (COMM.)	OMP (COMM.)/2130/2025	(I)17-12-2025	Yes Bank Ltd Vs HARGYAN SINGH		LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	15.12.2025
				OMP (I) (COMM.)	OMP (I) (COMM.)/2131/2025	17-12-2025	Yes Bank Ltd Vs RAJ KUMAR YADAV		LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	15.12.2025
				OMP (I) (COMM.)	OMP (COMM.)/2132/2025	(I)17-12-2025	AXIS BANK LTD Vs ANAND KUMAR SINGH		DHEERAJ	8920586266	INDOLEXLAW@GMAIL.COM	11.12.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				OMP (I) (COMM.)	OMP (COMM.)/2133/2025	(I)17-12-2025	AXIS BANK LTD Vs KANHIYA LAL	DHEERAJ	8920586266	INDOLEXLAW@GM AIL.COM	11.12.2025
				OMP (I) (COMM.)	OMP (COMM.)/2134/2025	(I)17-12-2025	AXIS BANK LTD Vs ASHOK SINGH	DHEERAJ	8920586266	INDOLEXLAW@GM AIL.COM	11.12.2025
				OMP (I) (COMM.)	OMP (COMM.)/2135/2025	(I)17-12-2025	AXIS BANK LTD Vs ASHA	DHEERAJ	8920586266	INDOLEXLAW@GM AIL.COM	11.12.2025
				CS (COMM)	CS (COMM)/1028/2025	18-12-2025	PURPLE UNITED SALES LTD THOURGH ITS AUTHORISED REPRESENTATIVE SH JATINDER DEV SETH Vs CHOICE TRADES	MAN MOHAN GUPTA	9810719339	MANMOHAN 123@YAHOO.COM	17.12.2025
				CS (COMM)	CS (COMM)/1033/2025	18-12-2025	CANTECH ENGINEERS PVT LTD Vs EMPIRE FURNITURE CO	KAVITA NAILWAL	9873725564	kavita@jvkassociates. com	13.12.2025
				OMP (I) (COMM.)	OMP (COMM.)/2170/2025	(I)18-12-2025	Yes Bank Ltd Vs AMIT GOYAL	LALIT PANDEY	8130383143	LALITPANDEYADV @GMAIL.COM	16.12.2025
				OMP (I) (COMM.)	OMP (I) (COMM.)/2171/2025	18-12-2025	Yes Bank Ltd Vs APOORVA THAKUR	LALIT PANDEY	8130383143	LALITPANDEYADV @GMAIL.COM	16.12.2025
				OMP (I) (COMM.)	OMP (I) (COMM.)/2172/2025	18-12-2025	Yes Bank Ltd Vs ASHOK SINGH	LALIT PANDEY	8130383143	LALITPANDEYADV @GMAIL.COM	16.12.2025
				OMP (I) (COMM.)	OMP (I) (COMM.)/2173/2025	18-12-2025	Yes Bank Ltd Vs DEEPAK SAINI	LALIT PANDEY	8130383143	LALITPANDEYADV @GMAIL.COM	16.12.2025
				CS (COMM)	CS (COMM)/1038/2025	19-12-2025	RAHUL MITTAL Vs REGALIA BANQUET	SANJAY KUMAR	9818974450	LEGALLEGAL COMPANY@REDIFF MAIL.COM	18.12.2025
				OMP (I) (COMM.)	OMP (COMM.)/2179/2025	(I)19-12-2025	Yes Bank Ltd Vs AMIT AMIT	LALIT PANDEY	8130383143	LALITPANDEYADV @GMAIL.COM	17.12.2025
				CS (COMM)	CS (COMM)/1045/2025	20-12-2025	Sehdev Sehgal Vs YouTube LLC	MAHIMA MALHOTRA	9868510397	contact@illlvuditjai n.com	19.12.2025
				CS (COMM)	CS (COMM)/1047/2025	20-12-2025	SBWOOD LAM LLP Vs SHIV SHAKTI PLYWOOD	VIKRANT MEHTA	9013001400	advocatevikrantmelit a@gmail.com	19.12.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				OMP (I) (COMM.)	OMP (COMM.)/2189/2025	(I)20-12-2025	Axis Bank Limited Vs MIRZA SULTAN FIROZ	AMIT KUMAR	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	25.10.2025
				OMP (I) (COMM.)	OMP (I) (COMM.)/2191/2025	20-12-2025	AXIS BANK LTD Vs AMIT SHARMA	AMIT KUMAR	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	13.10.2025
				OMP (I) (COMM.)	OMP (COMM.)/2215/2025	(I)22-12-2025	Yes Bank Ltd Vs MUHAMMAD RAYHAN RAHMAN	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	17.12.2025
				OMP (I) (COMM.)	OMP (I) (COMM.)/2217/2025	22-12-2025	AXIS BANK LTD Vs DEVENDRA SINGH BISHT	DHEERAJ	8920586266	INDOLEXLAW@GMAIL.COM	13.12.2025
				OMP (I) (COMM.)	OMP (COMM.)/2237/2025	(I)23-12-2025	IDFC FIRST BANK LIMITED Vs MUNNA GOVIND	DHEERAJ	8920586266	INDOLEXLAW@GMAIL.COM	13.12.2025
				OMP (I) (COMM.)	OMP (COMM.)/2238/2025	(I)23-12-2025	IDFC FIRST BANK LIMITED Vs JAHEER SHABBEER	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	01.12.2025
				OMP (I) (COMM.)	OMP (COMM.)/2239/2025	(I)23-12-2025	AXIS BANK LIMITED Vs HARDAYAL GURJAR	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	29.11.2025
				OMP (I) (COMM.)	OMP (COMM.)/2240/2025	(I)23-12-2025	IDFC FIRST BANK LIMITED Vs RAJPAL SINGH	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	01.12.2025
				OMP (I) (COMM.)	OMP (COMM.)/2241/2025	(I)23-12-2025	IDFC FIRST BANK LTD Vs PRABAL KUMAR	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	29.12.2025
				OMP (I) (COMM.)	OMP (COMM.)/2250/2025	(I)24-12-2025	AXIS BANK LTD Vs PANKAJ SAINI	DHEERAJ	8920586266	INDOLEXLAW@GMAIL.COM	20.12.2025
				OMP (I) (COMM.)	OMP (COMM.)/2251/2025	(I)24-12-2025	AXIS BANK LTD Vs SUNNY KUMAR MANDAL	DHEERAJ	8920586266	INDOLEXLAW@GMAIL.COM	20.12.2025
				OMP (I) (COMM.)	OMP (COMM.)/2252/2025	(I)24-12-2025	YES BANK LTD Vs SHAILENDER SINGH	ANANJAY SINGH	9030378800	singh.ananjay@gmail.com	22.12.2025
				OMP (I) (COMM.)	OMP (COMM.)/2254/2025	(I)24-12-2025	YES BANK LTD Vs VIZHEN	ANANJAY SINGH	9030378800	singh.ananjay@gmail.com	22.12.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				OMP (I) (COMM.)	OMP (COMM.)/2263/2025	(I)26-12-2025	AXIS BANK LIMITED Vs SUSHILA DEVI	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	16.12.2025
				OMP (I) (COMM.)	OMP (COMM.)/2264/2025	(I)26-12-2025	AXIS BANK LIMITED Vs RINJU SINGH	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	16.12.2025
				OMP (I) (COMM.)	OMP (COMM.)/2265/2025	(I)26-12-2025	AXIS BANK LIMITED Vs MANNU PANDEY	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	16.12.2025
				OMP (I) (COMM.)	OMP (COMM.)/2266/2025	(I)26-12-2025	AXIS BANK LIMITED Vs MANJU WO PAPPU	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	16.12.2025
				OMP (I) (COMM.)	OMP (COMM.)/2267/2025	(I)26-12-2025	AXIS BANK LIMITED Vs SUKHDEV SINGH	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	16.12.2025
18	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	210 Extn Block	CS (COMM)/980/2025	CS (COMM)/980/2025	02-12-2025	Balaji Action Buildwell Pvt Ltd Vs Orange And Green Interiors Pvt Ltd	Abhishek Harjika	9310008854	aharjika12@gmail.com	02-12-2025
				CS (COMM)/993/2025	CS (COMM)/993/2025	08-12-2025	STATE BANK OF INDIA Vs RAJENDER SINGH	LOVEKESH AGGARWAL	9873300964	lovekesh27@gmail.com	08-12-2025
				OMP (I) (COMM.)/2037/2025	OMP (COMM.)/2037/2025	(I)08-12-2025	Yes Bank Ltd Vs AASHIF AASHIF	Saakaar Sardana	9811600007	info@saakaarsardana.com	08-12-2025
				OMP (I) (COMM.)/2038/2025	OMP (COMM.)/2038/2025	(I)08-12-2025	Yes Bank Ltd Vs B M ENTERPRISES	Ms S. SOOD	9811786067	msssoodadvocate@gmail.com	08-12-2025
				OMP (I) (COMM.)/2039/2025	OMP (COMM.)/2039/2025	(I)08-12-2025	Yes Bank Ltd Vs ASHISH TYAGI	Sachin Katyal	011-26211488	legal@Katyalassociates.com	08-12-2025
				OMP (I) (COMM.)/2040/2025	OMP (COMM.)/2040/2025	(I)08-12-2025	Yes Bank Ltd Vs AKHIL AHMED	Sachin Katyal	011-26211488	legal@Katyalassociates.com	08-12-2025
				OMP (I) (COMM.)/2041/2025	OMP (COMM.)/2041/2025	(I)08-12-2025	Yes Bank Ltd Vs SANTOSH SANTOSH	Sachin Katyal	011-26211488	legal@Katyalassociates.com	08-12-2025
				OMP (I) (COMM.)/2042/2025	OMP (COMM.)/2042/2025	(I)08-12-2025	Yes Bank Ltd Vs MANOJ KUMAR	Sachin Katyal	011-26211488	legal@Katyalassociates.com	08-12-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				OMP (I) (COMM.)/2043/2025	OMP (COMM.)/2043/2025	(I)08-12-2025	TSC FINSERV PRIVATE LIMITED Vs NEW APNA CAR BAZAR	Manoj Kumar Pandey	9654371856	advpandeymanoj@gmail.com	08-12-2025
				OMP (I) (COMM.)/2044/2025	OMP (COMM.)/2044/2025	(I)08-12-2025	TSC FINSERV PRIVATE LIMITED Vs NEW APNA CAR BAZAR	PRAMOD AGARWAL	9810682372	shekhawatilegal@yahoo.in	08-12-2025
				OMP (I) (COMM.)/2045/2025	OMP (COMM.)/2045/2025	(I)08-12-2025	AXIS BANK LTD Vs SULTAN	LALIT PANDEY	011-26211488	legal@Katyalassociates.com	08-12-2025
				Execution (Comm.)/426/2025	Execution (Comm.)/426/2025	09-12-2025	SH VIRENDER KUMAR Vs SH JASMEEN SINGH WADHWA	LALIT PANDEY	011-26211488	legal@Katyalassociates.com	09-12-2025
				CS (COMM)/994/2025	CS (COMM)/994/2025	09-12-2025	JINDAL SANITARYWARE PVT LTD Vs SANTOSH KUMAR KUNTAL	Archit Singhal	9599043045	legal@sugmalegal.in	09-12-2025
				Ex.COMM - Award by Arb. Comm./81/2025	Ex.COMM - Award by Arb. Comm./81/2025	11-12-2025	Kotak Mahindra Prime Ltd Vs AMIT KUMAR	LALIT PANDEY	011-26211488	legal@Katyalassociates.com	11-12-2025
				CS (COMM)/1001/2025	CS (COMM)/1001/2025	11-12-2025	NAYASA SUPERPLAST Vs SHREEJI INDUSTRIES	LALIT PANDEY	011-26211488	legal@Katyalassociates.com	11-12-2025
				Misc DJ/1174/2025	Misc DJ/1174/2025	11-12-2025	RADHA RANI Vs VARUN SAHANI	GYAN VARDHAN SINGH,	9971883579	ardhanslawfirm@gmail.com	11-12-2025
				OMP (I) (COMM.)/2072/2025	OMP (COMM.)/2072/2025	(I)11-12-2025	AXIS BANK LTD Vs RAJENDRA SINGH	Amreshwar Singh	9540643136	amreshwarsinghadvocate@gmail.com	11-12-2025
				OMP (I) (COMM.)/2073/2025	OMP (COMM.)/2073/2025	(I)11-12-2025	AXIS BANK LTD Vs ASHISH KUMAR PRAJAPATI	Amreshwar Singh	9540643136	amreshwarsinghadvocate@gmail.com	11-12-2025
				OMP (I) (COMM.)/2087/2025	OMP (COMM.)/2087/2025	(I)12-12-2025	AXIS BANK LTD Vs ALOK KUMAR SINGH	Himanshu Ahuja	9654546559	advocate.himanshuahuja23@gmail.com	12-12-2025
				OMP (I) (COMM.)/2088/2025	OMP (COMM.)/2088/2025	(I)12-12-2025	AXIS BANK LTD Vs DAL SINGAR SINGH	Rahul Malhotra	9899218215	rahulssmalhotra@gmail.com	12-12-2025
				OMP (I) (COMM.)/2094/2025	OMP (COMM.)/2094/2025	(I)12-12-2025	Shriram Finance Ltd Vs SARVJEET SINGH	Ajay Uppal	9811740125	Virtuous.people@rnail.com	12-12-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				CS (COMM)/1013/2025	CS (COMM)/1013/2025	13-12-2025	YES BANK LTD Vs RAKESH KUMAR alias RAKESH CHAUHAN	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	13-12-2025
				CS (COMM)/1019/2025	CS (COMM)/1019/2025	15-12-2025	M/S GREAT GALLION VENTURE LTD Vs SUSHIL BAJAJ	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	15-12-2025
				CS (COMM)/1020/2025	CS (COMM)/1020/2025	15-12-2025	M/S GREAT GALLION VENTURE LTD Vs M/S SMIT ADVERTISERS PVT LTD	MGA Law Office	9811504426	mgalawoffice@gmail.com	15-12-2025
				CS (COMM)/1021/2025	CS (COMM)/1021/2025	15-12-2025	M/S EMPIRE ALCOBREV PVT LTD Vs RANJANA SHARMA	Gursimar Singh	9910266125	gursimarsadana@yahoo.in	15-12-2025
				CS (COMM)/1022/2025	CS (COMM)/1022/2025	15-12-2025	M/S GREAT GALLION VENTURE LTD Vs RAMAN PREET SINGH	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	15-12-2025
				OMP (I) (COMM.)/2101/2025	OMP (I) (COMM.)/2101/2025	15-12-2025	AXIS BANK LTD Vs ARSHAD ALI	Narender Lakra	9810157128	nlakraadv@gmail.com	15-12-2025
				OMP (I) (COMM.)/2116/2025	OMP (I) (COMM.)/2116/2025	15-12-2025	Yes Bank Ltd Vs PARVEEN SAINI	Vijay Prakash	9810210832	Not Provided	15-12-2025
				CS (COMM)/1025/2025	CS (COMM)/1025/2025	17-12-2025	SUNITA DEVI Vs RAVINDRA POONAMCHAND ANGARA	Sachin Katyal	011-26211488	legal@Katyalassociates.com	17-12-2025
				OMP (I) (COMM.)/2160/2025	OMP (COMM.)/2160/2025 (I)	17-12-2025	Yes Bank Ltd Vs SACHIN AGGARWAL	Sachin Katyal	011-26211488	legal@Katyalassociates.com	17-12-2025
				OMP (I) (COMM.)/2161/2025	OMP (I) (COMM.)/2161/2025	17-12-2025	Yes Bank Ltd Vs RUCHI RUCHI	Mukuk Rawal	9899000289	mukul_rawal@yahoo.com	17-12-2025
				OMP (I) (COMM.)/2162/2025	OMP (COMM.)/2162/2025 (I)	17-12-2025	Yes Bank Ltd Vs PRISHA TRADERS	Krishna Kumar Sharma	9899000289	advkrishna1411@gmail.com	17-12-2025
				OMP (I) (COMM.)/2167/2025	OMP (COMM.)/2167/2025 (I)	18-12-2025	AXIS BANK LTD Vs SANJEEV KUMAR	Uday Kumar	8882303942	advudaykumar@gmail.com	18-12-2025
				OMP (I) (COMM.)/2168/2025	OMP (COMM.)/2168/2025 (I)	18-12-2025	AXIS BANK LTD Vs RIZWAN MANSURI	Aadesh Saraswat	9999359053	aadesh9696@gmail.com	18-12-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				OMP (I) (COMM.)/2169/2025	OMP (COMM.)/2169/2025 (I)	18-12-2025	AXIS BANK LTD Vs GOVIND SINGH	Manoj Kumar	9811133644	MANOJK.ADV@GM AIL.COM	18-12-2025
				OMP (I) (COMM.)/2175/2025	OMP (I) (COMM.)/2175/2025	18-12-2025	Yes Bank Ltd Vs DEBU KR DASGUPTA	Rakesh kumar	9711771000	rakesh.advocate18@g mail.com	18-12-2025
				OMP (I) (COMM.)/2176/2025	OMP (COMM.)/2176/2025 (I)	18-12-2025	Yes Bank Ltd Vs ARPAN SACHDEVA	Vinod Kumar	9350999608	advocatevinod1969@ gmail.com	18-12-2025
				OMP (I) (COMM.)/2177/2025	OMP (I) (COMM.)/2177/2025	18-12-2025	Yes Bank Ltd Vs ASHWANI KUMAR	Vijay Lakshmi Jain	9811373999	advvijaylakshmi jain@gmail.com	18-12-2025
				CS (COMM)/1035/2025	CS (COMM)/1035/2025	19-12-2025	RAJAT JAIN Vs ABDUL MANNAN	Uday Kumar	8882303942	advudaykumar@gmai l.com	19-12-2025
				CS (COMM)/1037/2025	CS (COMM)/1037/2025	19-12-2025	MCB ELECTRO CONTROLS THROUGH AR MT BIRBAL Vs SAHIL ENTERPRISES THROUGH ITS PROP	Sanjeev Singh	9811129304	Sanjeev.singh@singh nassociates.com	19-12-2025
				CS (COMM)/1039/2025	CS (COMM)/1039/2025	19-12-2025	CANARA BANK Vs Jitender Kumar	Sachin Katyal	011-26211488	legal@Katyalassociat es.com	19-12-2025
				CS (COMM)/1046/2025	CS (COMM)/1046/2025	20-12-2025	FAST TRANSPORT CARRIER PVT LTD Vs KAMLA DEVI PROPRIETOR SATNARAIN SANJEEV KUMAR	Sachin Katyal	011-26211488	legal@Katyalassociat es.com	20-12-2025
				OMP (I) (COMM.)/2214/2025	OMP (COMM.)/2214/2025 (I)	20-12-2025	Shriram Finance Ltd Vs DITTEN BAKSHI	Varun Mehlawat	9873486348	VARUN_MEHLAWA T@YAHOO.CO.IN	20-12-2025
				CS (COMM)/1050/2025	CS (COMM)/1050/2025	22-12-2025	GANT AB AND ANR Vs ASHOKA. KUMAR AND ORS	A. K. Raut	9999132159	akroutadvocate@gma il.com	22-12-2025
				CS (COMM)/1060/2025	CS (COMM)/1060/2025	26-12-2025	PEX ENGINEERING LLP Vs JOHN BASHA SHAIK	Manoj Pandey	9654371824	advpandeymanoj@g mail.com	26-12-2025
				CS (COMM)/1062/2025	CS (COMM)/1062/2025	26-12-2025	GIRISH KUMAR Vs GAGANDEEP SINGH	LALIT PANDEY	8130383143	LALITPANDEYADV @GMAIL.COM	26-12-2025
				OMP (I) (COMM.)/2256/2025	OMP (COMM.)/2256/2025 (I)	26-12-2025	IDFC FIRST BANK LIMITED Vs SAJID SHAH	LALIT PANDEY	8130383143	LALITPANDEYADV @GMAIL.COM	26-12-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VsADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				OMP (I) (COMM.)/2257/2025	OMP (COMM.)/2257/2025	(I)26-12-2025	IDFC FIRST BANK LIMITED Vs RAMLAKHAN SHARMA	Ananjay Singh	7030378800	Not Provided	26-12-2025
				OMP (I) (COMM.)/2258/2025	OMP (COMM.)/2258/2025	(I)26-12-2025	AXIS BANK LIMITED Vs MO ALAM BADARE ALAM	Ananjay Singh	7030378800	Not Provided	26-12-2025
				OMP (I) (COMM.)/2259/2025	OMP (COMM.)/2259/2025	(I)26-12-2025	AXIS BANK LIMITED Vs RATNISH MISHRA	Ananjay Singh	7030378800	Not Provided	26-12-2025
				OMP (I) (COMM.)/2260/2025	OMP (COMM.)/2260/2025	(I)26-12-2025	AXIS BANK LIMITED Vs MAYANK KUMAR SHUKLA	Rohan Taneja	9953542080	rohan.taneja@kred- jure.in	26-12-2025
				OMP (I) (COMM.)/2261/2025	OMP (COMM.)/2261/2025	(I)26-12-2025	AXIS BANK LIMITED Vs MANOJ SINGH	Manoj Kumar	9811133644	MANOJK.ADV@GM AIL.COM	26-12-2025
				OMP (I) (COMM.)/2262/2025	OMP (COMM.)/2262/2025	(I)26-12-2025	AXIS BANK LIMITED Vs MINAXI JAISWAL	Ananjay Singh	7030378800	Not Provided	26-12-2025
				Execution (Comm.)/442/2025	Execution (Comm.)/442/2025	20-12-2025	M/s Suprabhat Textures Pvt Ltd Vs Sanjay Kumar Singh	Sudhir Gupta	9313885241	SGADV0472@GMAI L.COM	20-12-2025
				Execution (Comm.)/438/2025	Execution (Comm.)/438/2025	16-12-2025	ANANDI DEVI Vs MAYASHEEL RETAIL INDIA LTD	LALIT PANDEY	8130383143	LALITPANDEYADV @GMAIL.COM	16-12-2025
				OMP (I) (COMM.)/2060/2025	OMP (COMM.)/2060/2025	(I)09-12-2025	AXIS BANK LTD Vs BABBLU RAMPAL	Siddhant Juyal	8375868868	adv.siddhantjuyal@g mail.com	09-12-2025
				OMP (I) (COMM.)/2062/2025	OMP (COMM.)/2062/2025	(I)09-12-2025	AXIS BANK LTD Vs ROHIT SINGH	Sanjeet Kumar Singh	9868588173	sanjeetadvo@yahoo.c o.in	09-12-2025
				OMP (I) (COMM.)/2063/2025	OMP (COMM.)/2063/2025	(I)09-12-2025	AXIS BANK LTD Vs ASHRAF IBRAR	Girish Verma	9811135305	legal.gva@gmail.com	09-12-2025
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	403 Extn Block	CS (COMM)/975/2025	CS (COMM)/975/2025	01-12-2025	NAVEEN SABHARWAL Vs SHOPZO BRAND PVT LTD	RAJESH MAHINDRU	9810194135	RMAHINDRU@RED IFFMAIL.COM	29-11-2025
				CS (COMM)/976/2025	CS (COMM)/976/2025	01-12-2025	RAJAN WAHI Vs THE IDBI BANK THROUGH GM CEO	KAMAKSHI GARG	9818602711	ADVOCATEVARUNO 5@GMAIL.COMS	29-11-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				Execution (Comm.)/416/2025	Execution (Comm.)/416/2025	02-12-2025	Canara Bank Vs Anil sharma prop Ms perfect fire equipment				
				CS (COMM)/977/2025	CS (COMM)/977/2025	02-12-2025	Rajesh Gupta Vs Ramadhin Yadav	ANKIT GUPTA	9717134040	ADVOCATEANKITG @GMAIL.COM	01-12-2025
				OMP (I) (COMM.)/1971/2025	OMP (I) (COMM.)/1971/2025	02-12-2025	AXIS BANK LTD Vs NEERAJ KUMAR o888	DHEERAJ	9258048444		01-12-2025
				OMP (I) (COMM.)/1972/2025	OMP (I) (COMM.)/1972/2025	02-12-2025	AXIS BANK LTD Vs ANZUM 6937	DHEERAJ	9258048444		01-12-2025
				OMP (I) (COMM.)/1973/2025	OMP (I) (COMM.)/1973/2025	02-12-2025	AXIS BANK LTD Vs GAGAN KUMAR 2376	DHEERAJ	9258048444		01-12-2025
				OMP (I) (COMM.)/1974/2025	OMP (I) (COMM.)/1974/2025	02-12-2025	IDFC FIRST BANK LIMITED Vs VIKASH KUMAR PRASAD	SANJEEV PATHAK	9717028845	LITIGATION@SRCS LEGAL.COM	01-12-2025
				OMP (I) (COMM.)/1975/2025	OMP (I) (COMM.)/1975/2025	02-12-2025	AXIS BANK LIMITED Vs PARAS KOHLI	SANJEEV PATHAK	9717028845	LITIGATION@SRCS LEGAL.COM	01-12-2025
				OMP (I) (COMM.)/1976/2025	OMP (I) (COMM.)/1976/2025	02-12-2025	IDFC FIRST BANK LIMITED Vs SANJAY RAJENDER	SANJEEV PATHAK	9717028845	LITIGATION@SRCS LEGAL.COM	01-12-2025
				Execution (Comm.)/417/2025	Execution (Comm.)/417/2025	04-12-2025	AJAY MANDAL Vs SYED IMRAN				
				CS (COMM)/983/2025	CS (COMM)/983/2025	04-12-2025	CENTRAL BANK OF INDIA Vs SURAJ KUMAR PROPRIETOR OF M/S UNNATI TRADING COMPANY	MANOJ KUMAR SINGH	7042814207		03-12-2025
				OMP (I) (COMM.)/2006/2025	OMP (I) (COMM.)/2006/2025	04-12-2025	Yes Bank Ltd Vs SANT RAM	LALIT PANDEY	8130383143	LALITPANDEYADV @GMAIL.COM	02-12-2025
				OMP (I) (COMM.)/2007/2025	OMP (I) (COMM.)/2007/2025	04-12-2025	Yes Bank Ltd Vs SUDHARAJ GURJAR	LALIT PANDEY	8130383143	LALITPANDEYADV @GMAIL.COM	02-12-2025
				OMP (I) (COMM.)/2008/2025	OMP (I) (COMM.)/2008/2025	04-12-2025	Yes Bank Ltd Vs MOHIT KUMAR	LALIT PANDEY	8130383143	LALITPANDEYADV @GMAIL.COM	02-12-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				OMP (I) (COMM.)/2009/2025	OMP (COMM.)/2009/2025	(I)04-12-2025	Yes Bank Ltd Vs ANJANI KUMARI	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	02-12-2025
				OMP (I) (COMM.)/2024/2025	OMP (COMM.)/2024/2025	(I)06-12-2025	AXIS BANK LTD Vs CHANDRA PAL	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	05-12-2025
				OMP (I) (COMM.)/2025/2025	OMP (COMM.)/2025/2025	(I)06-12-2025	AXIS BANK LTD Vs AGYADEEP SINGH	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	05-12-2025
				OMP (I) (COMM.)/2026/2025	OMP (COMM.)/2026/2025	(I)06-12-2025	AXIS BANK LTD Vs NAFIS	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	05-12-2025
				OMP (I) (COMM.)/2027/2025	OMP (COMM.)/2027/2025	(I)06-12-2025	TSC FINSERV PRIVATE LIMITED Vs ONKAR CARS	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	05-12-2025
				CS (COMM)/991/2025	CS (COMM)/991/2025	08-12-2025	Bank of Maharashtra Vs Ankush Mittal	BIJAY MOHAN GOSWAMI	9015893668	ADVBMG2016@GMAIL.COM	06-12-2025
				OMP (I) (COMM.)/2033/2025	OMP (COMM.)/2033/2025	(I)08-12-2025	AXIS BANK LTD Vs SANJAY KUMAR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	06-12-2025
				OMP (I) (COMM.)/2034/2025	OMP (COMM.)/2034/2025	(I)08-12-2025	AXIS BANK LTD Vs TRIBHUVAN SINGH	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	06-12-2025
				OMP (I) (COMM.)/2035/2025	OMP (COMM.)/2035/2025	(I)08-12-2025	AXIS BANK LTD Vs SUSHIL SINGH	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	06-12-2025
				OMP (I) (COMM.)/2061/2025	OMP (COMM.)/2061/2025	(I)09-12-2025	AXIS BANK LTD Vs ANUJ VERMA	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	08-12-2025
				OMP (I) (COMM.)/2064/2025	OMP (COMM.)/2064/2025	(I)09-12-2025	AXIS BANK LTD Vs PRAMOD KUMAR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	08-12-2025
				CS (COMM)/998/2025	CS (COMM)/998/2025	10-12-2025	BANK OF BARODA Vs Pramod Kumar	DEEPA GUPTA	9312295558	ADVOCATE.DEEPA.GUPTA@GMAIL.COM	09-12-2025
				CS (COMM)/999/2025	CS (COMM)/999/2025	10-12-2025	SHELLZ INDIA LIMITED Vs SARITA DEVI	PRAMOD KUMAR AGARWAL	9868920473	PKAGG.ADV@GMAIL.COM	09-12-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				CS (COMM)/1000/2025	CS (COMM)/1000/2025	10-12-2025	SUMAN BALA Vs MUKESH RAMPUTRA	SHANTNU AGGARWAL	9319934092		10-12-2025
				Ex.COMM - Award by Arb. Comm./82/2025	Ex.COMM - Award by Arb. Comm./82/2025	11-12-2025	INDUSIND BANK LTD Vs MRS NIRMALA P				
				Execution (Comm.)/431/2025	Execution (Comm.)/431/2025	11-12-2025	IG Enterprises Vs SHUBH LAXMI BABY CARE				
				OMP (I) (COMM.)/2074/2025	OMP (COMM.)/2074/2025 (I)	11-12-2025	AXIS BANK LTD Vs SANGAM DEI	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	09-12-2025
				OMP (I) (COMM.)/2075/2025	OMP (COMM.)/2075/2025 (I)	11-12-2025	AXIS BANK LTD Vs ARVIND KUMAR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	09-12-2025
				OMP (I) (COMM.)/2076/2025	OMP (COMM.)/2076/2025 (I)	11-12-2025	AXIS BANK LTD Vs DEVI DEEN	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	09-12-2025
				Execution (Comm.)/433/2025	Execution (Comm.)/433/2025	12-12-2025	EQUITAS SMALL FINANCE BANK LTD Vs M/S BHAVYA ENTERPRISES				
				CS (COMM)/1007/2025	CS (COMM)/1007/2025	12-12-2025	THE FEDERAL BANK LTD Vs ARAVIND P BABU	KIRAN MAHAJAN	9810472145	10-12-2025	10-12-2025
				Misc DJ/1179/2025	Misc DJ/1179/2025	12-12-2025	MINOCHA ENTERPRISES PVT LTD Vs SAISIDDI ENGINEERING PVT LTD	JUSNEET SINGH KOHLI			11-12-2025
				Ex.COMM - Award by Arb. Comm./84/2025	Ex.COMM - Award by Arb. Comm./84/2025	15-12-2025	KOTAK MAHINDRA PRIME LTD Vs TIRLOCHAN SINGH				
				Execution (Comm.)/435/2025	Execution (Comm.)/435/2025	15-12-2025	LANCER FOOTWEAR INDIA PVT LTD Vs RAISA BEGUM				
				Execution (Comm.)/437/2025	Execution (Comm.)/437/2025	15-12-2025	GMNC TECHNOLOGIES PRIVATE LIMITED Vs MANU MOHIT WADHWA ALIAS MANU WADHWA				
				OMP (I) (COMM.)/2114/2025	OMP (I) (COMM.)/2114/2025	15-12-2025	Yes Bank Ltd Vs SHRIPAL KESHRI	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	13-12-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				OMP (I) (COMM.)/2163/2025	OMP (COMM.)/2163/2025 (I)	17-12-2025	Yes Bank Ltd Vs DEEPANSHU SANJAY KUMAR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	16-12-2025
				OMP (I) (COMM.)/2164/2025	OMP (COMM.)/2164/2025 (I)	17-12-2025	Yes Bank Ltd Vs ARUN TYAGI	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	17-12-2025
				OMP (I) (COMM.)/2165/2025	OMP (COMM.)/2165/2025 (I)	17-12-2025	Yes Bank Ltd Vs ARIS ANSARI	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	17-12-2025
				OMP (I) (COMM.)/2166/2025	OMP (COMM.)/2166/2025 (I)	17-12-2025	Yes Bank Ltd Vs FARHAN MEWATI	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	17-12-2025
				Execution (Comm.)/441/2025	Execution (Comm.)/441/2025	19-12-2025	CANARA BANK Vs SHREE VANSH MISHRA				
				CS (COMM)/1034/2025	CS (COMM)/1034/2025	19-12-2025	VIJAY KUMAR Vs ICICI BANK	RAKSHIT KOCHHAR			15-12-2025
				OMP (I) (COMM.)/2178/2025	OMP (COMM.)/2178/2025 (I)	19-12-2025	YES BANK LTD Vs CHHAYA BHARANA	KARTIK KUMAR	1126211488	LEGAL@KATYALASOCIATES.COM	18-12-2025
				OMP (I) (COMM.)/2181/2025	OMP (I) (COMM.)/2181/2025	19-12-2025	Yes Bank Ltd Vs MOHD SHAHZAD	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	18-12-2025
				OMP (I) (COMM.)/2182/2025	OMP (COMM.)/2182/2025 (I)	19-12-2025	AXIS BANK LIMITED Vs GHANASHYAM SINGH	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	15-12-2025
				OMP (I) (COMM.)/2183/2025	OMP (COMM.)/2183/2025 (I)	19-12-2025	AXIS BANK LIMITED Vs ARIF	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	15-12-2025
				OMP (I) (COMM.)/2184/2025	OMP (COMM.)/2184/2025 (I)	19-12-2025	AXIS BANK LIMITED Vs SANJAY KUMAR	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	15-12-2025
				OMP (I) (COMM.)/2185/2025	OMP (COMM.)/2185/2025 (I)	19-12-2025	AXIS BANK LIMITED Vs SHIV MOHAN SINGH	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	15-12-2025
				OMP (I) (COMM.)/2186/2025	OMP (COMM.)/2186/2025 (I)	19-12-2025	AXIS BANK LIMITED Vs NARAYAN SINGH	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	15-12-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				OMP (I) (COMM.)/2187/2025	OMP (COMM.)/2187/2025	(I)19-12-2025	AXIS BANK LIMITED Vs RAKESH KUMAR	SANJEEV PATHAK	9717028845	LITIGATION@SRCS LEGAL.COM	15-12-2025
				OMP (I) (COMM.)/2188/2025	OMP (COMM.)/2188/2025	(I)19-12-2025	AXIS BANK LIMITED Vs MAHESH SO ROOP SINGH	SANJEEV PATHAK	9717028845	LITIGATION@SRCS LEGAL.COM	15-12-2025
				CS (COMM)/1044/2025	CS (COMM)/1044/2025	20-12-2025	Saraswati Lamifab Vs Faizi Industries	AJAY KUMAR	9350730425	ADV.AJAY.KHOWAL@GMAIL.COM	19-12-2025
				OMP (I) (COMM.)/2209/2025	OMP (COMM.)/2209/2025	(I)20-12-2025	YES BANK LTD Vs JAGRIT SAHNI	KARTIK KUMAR	1126211488	LEGAL@KATYALAS SOCIATES.COM	16-12-2025
				OMP (I) (COMM.)/2210/2025	OMP (COMM.)/2210/2025	(I)20-12-2025	Shriram Finance Ltd Vs DITTEN BAKSHI	MANOJ KUMAR			17-12-2025
				OMP (I) (COMM.)/2211/2025	OMP (I) (COMM.)/2211/2025	20-12-2025	Yes Bank Ltd Vs AMIT VERMA	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	17-12-2025
				OMP (I) (COMM.)/2212/2025	OMP (COMM.)/2212/2025	(I)20-12-2025	YES BANK LTD Vs MITHELESH KUMAR MISHRA	KARTIK KUMAR	1126211488	LEGAL@KATYALAS SOCIATES.COM	16-12-2025
				OMP (I) (COMM.)/2213/2025	OMP (COMM.)/2213/2025	(I)20-12-2025	YES BANK LTD Vs NIRDESH KUMAR	KARTIK KUMAR	1126211488	LEGAL@KATYALAS SOCIATES.COM	16-12-2025
				CS (COMM)/1051/2025	CS (COMM)/1051/2025	22-12-2025	SBWOOD LAM LLP Vs SHIV SHAKTI LAMINATES	VIKRANT MEHTA	9013001400	ADVOCATEVIKRANTMEHTA@GMAIL.COM	20-12-2025
				Execution (Comm.)/448/2025	Execution (Comm.)/448/2025	23-12-2025	Aqualite Industries Private Limited Vs Boni Footwear				
				OMP (I) (COMM.)/2242/2025	OMP (COMM.)/2242/2025	(I)23-12-2025	IDFC FIRST BANK LIMITED Vs MURGAN SO LAXMI	SANJEEV PATHAK	9717028845	LITIGATION@SRCS LEGAL.COM	22-12-2025
				OMP (I) (COMM.)/2243/2025	OMP (COMM.)/2243/2025	(I)23-12-2025	IDFC FIRST BANK LIMITED Vs AMIT KUMAR	SANJEEV PATHAK	9717028845	LITIGATION@SRCS LEGAL.COM	22-12-2025
				OMP (I) (COMM.)/2244/2025	OMP (COMM.)/2244/2025	(I)23-12-2025	IDFC FIRST BANK LIMITED Vs MOHD HANIF	SANJEEV PATHAK	9717028845	LITIGATION@SRCS LEGAL.COM	22-12-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				OMP (I) (COMM.)/2245/2025	OMP (COMM.)/2245/2025 (I)	23-12-2025	IDFC FIRST BANK LIMITED Vs SAPPHIRE WELLNESS	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	22-12-2025
				OMP (I) (COMM.)/2246/2025	OMP (COMM.)/2246/2025 (I)	23-12-2025	IDFC FIRST BANK LIMITED Vs SHAHBAZ HAIDER 50	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	22-12-2025
				CS (COMM)/1061/2025	CS (COMM)/1061/2025	26-12-2025	RAM PAL SINGH Vs SUNIL KUMAR	MANISH TANWAR	9891139408	MANISHADV@GMAIL.COM	24-12-2025
20	SH. PULASTYA PARAMCHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI DISTRICT	1	CS(COMM)	912/2025	01.12.2025	HERO INVESTCORP PRIVATE LIMITED & ANR. VS. ASHOK KUMAR	PRAMOD KUMAR SINGH	9718209970	AASTHA@THELEGIST.COM	27.11.2025
			1	EX.COMM BY ARB. COMM	108/2025	01.12.2025	AXIS BANK VS. RANJIT BISHTA	SHOBHA GUPTA	9811192158	SRSHOBHAGUPTA@GMAIL.COM	27.11.2025
			1	CS(COMM)	911/2025	01.12.2025	STATE BANK OF INDIA VS. ARUN SHARMA	ANSHU SHUKLA	9210043774	ADVOCATEANSHU@GMAIL.COM	24.11.2025
			1	CS(COMM)	910/2025	01.12.2025	RAISHUDDIN VS. INDIAN COUNCIL OF HISTORICAL RESEARCH (ICHR)	JAGDISH PRASAD	9953207294	NOT AVAILABLE	27.11.2025
			1	CS(COMM)	909/2025	01.12.2025	GARDGIL VOHRA VENTURES PVT. LTD. VS. AAMRAKUNJ REALTY LIMITED AND ANR.	JUJHAR SINGH	9711968186	JUJHARSINGHADVOCATE@GMAIL.COM	27.11.2025
			1	MISC. DJ	5877/2025	02.12.2025	HT MEDIA VS. WINGS ADVERTISING	LEGAL KNIGHTS LAW FIRM	9999886478	ABHINAY@LEGALKNIGHTS.IN	28.11.2025
			1	MISC. DJ	5895/2025	05.12.2025	DR. JAIKISHAN ROHRA VS. DR.HIMANSHU BHASIN	RAHUL KUMAR	9717776572	NOT AVAILABLE	01.12.2025
			1	MISC. DJ	5896/2025	05.12.2025	DR. JAIKISHAN ROHRA VS. DR.HIMANSHU BHASIN	RAHUL KUMAR	9717776572	NOT AVAILABLE	01.12.2025
			1	CS(COMM)	921/2025	04.12.2025	MR. ABDUL ALIM QURESHI VS. M/S SATKARTAR SHOPPING LIMITED	M. TARIQ FAROOQI	9811037869	MTF2474@GMAIL.COM	29.11.2025
			1	CS(COMM)	914/2025	03.12.2025	R L POLYMERS VS. SSO PROPLAST INDIA LLP	SURESH CHAUDHARY	9811293938	CHAUDHARY3938@GMAIL.COM	29.11.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			1	CS(COMM)	915/2025	03.12.2025	M/S KNM SOURCE INDIA VS. SHEVAM GIFTING SOLUTION & ORS.	VIKAS SAREEN & AKHIL KRISHAN MAGGU,	8826872049	LEXWORKSS@GMAIL.COM	27.11.2025
			1	CS(COMM)	916/2025	03.12.2025	ARP ENTERPRISES VS. SHEVAM GIFTING SOLUTION & ORS.	VIKAS SAREEN & AKHIL KRISHAN MAGGU,	8826872049	LEXWORKSS@GMAIL.COM	27.11.2025
			1	CS(COMM)	917/2025	03.12.2025	M/S STYLE MART IMPEX VS. SHEVAM GIFTING SOLUTION & ORS.	VIKAS SAREEN & AKHIL KRISHAN MAGGU,	8826872049	LEXWORKSS@GMAIL.COM	27.11.2025
			1	CS(COMM)	925/2025	06.12.2025	FARMART SERVICE PVT. LTD. VS. SV TRADERS THROUGH ITS PROPRIETOR DONTI MADHU	SONDHI PARTNERS	9999925860	DEEPANKUR@SONDHIPARTNERS.COM	02.12.2025
			1	CS(COMM)	924/2025	06.12.2025	HUGO BOSS AG VS. HARSH RATHOD & ORS.	SHRAVAN KUMAR BANSAL	0120-4511311, 4939659	RISHI@UNITEDANDUNITED.COM	05.12.2025
			1	MISC. DJ	5902/2025	08.12.2025	RAJESH KUMAR JAIN VS. TATA TELESERVICES	DEEPAK KR. AGGARWAL	9650335116	AGARWALANDROY@GMAIL.COM	03.12.2025
			1	CS(COMM)	929/2025	08.12.2025	M/S AAHAN ENTERPRISES VS. MADHAVI SINHA PROP OF M/SAI PACKAGES	ELITE ETHICS LEGAL	9999062018, 8586862018	ELITEETHICSLEGAL@GMAIL.COM	02.12.2025
			1	OMP(I)COMM	325/2025	09.12.2025	M/S JAGDAMBA TRACKFASTENERS CHOPANKI VS. UNION OF INDIA	DHIRAJ SACHDEVA	9818114050	SACHDEVA.DHIRAJ@GMAIL.COM	04.12.2025
			1	CS(COMM)	934/2025	11.12.2025	NIRMAL FIBRES (PVT.) LTD. V. GAURAV KAPOOR	ARTI GUPTA/AMAN ASHT	9999755355, 9999556939	AMANASHT99@GMAIL.COM	08.12.2025
			1	MISC. DJ	5920/2025	11.12.2025	STATE BANK OF INDIA VS. MR. JAI PRAKASH & ANR.	ASHOK KUMAR BAHL	9810019614	BAHL.ASSOCIATES1995@GMAIL.COM	06.12.2025
			1	OMP(COMM)	197/2025	12.12.2025	M/S BOOTES IMPEX TECH. LTD. VS. MR. YOGESH MALHOTRA	GAURAV JAIN	9891421096	GAURAVJAIN1824@GMAIL.COM	08.12.2025
			1	CS(COMM)	943/2025	12.12.2025	WELL FREIGHT (P) LTD. VS. INDIGO COLLECTIONERS (P) LTD.	SANTANU KUMAR PATRA	9650059372	PATRASANTANU1972@GMAIL.COM	09.12.2025
			1	CS(COMM)	942/2025	12.12.2025	STATE BANK OF INDIA VS. MR. PETER RAESH PREM & ANR.	A. K. RAUT	9999132159	AKROUTADVOATE@GMAIL.COM	05.12.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			1	MISC. DJ	5921/2025	12.12.2025	STATE BANK OF INDIA VS. MR. RAM NARESH	SNEHASHISH PYNE	9743851643	PYNESNP@GMAIL.COM	08.12.2025
			1	OMP(I)COMM	335/2025	13.12.2025	M/S BLINK FIX PVT .LTD. VS. M/S VVSIN TECH PVT. LTD.	ANAND SHANKAR	9899617989	ANAND.JHA@ASJLEGAL.IN	01.11.2025
			1	CS(COMM)	946/2025	15.12.2025	M/S AXSYS SOLUTIONS VS. M/S ASIAN HOTEL	SANJAY BAJAJ	9811082913, 9872505902	BBLS@GMAIL.COM	11.12.2025
			1	CS(COMM)	945/2025	15.12.2025	HERO INVESTCORP PV. LTD. VS. ASHO K KUMAR	KUNAL KHANNA	9999757185	IP.KUNALKHANNA@gmail.com	13.12.2025
			1	CS(COMM)	947/2025	15.12.2025	SUPRABHA MITRA VS MUDA SSIRU K SINGHAL, ARDCHIT SINGHAL	U K SINGHAL	9599043047	LEGAL@SIGMALEGAL.IN	09.12.2025
			1	CS(COMM)	959/2025	17.12.2025	SBI VS. MS. SWATI	SH. VIJAY PRAKASH	9810210832	NOT AVAILABLE	12.12.2025
			1	EX.COMM BY ARB. COMM/114/2025	114/2025	16.12.2025	MR. SHASHANK DEWAN VS. M/S DELHI 6 DEVELOPERS PVT. LTD. AND ANR.	SSH. SAURABH SHARMA	9953614717	CHAMBERSSSHARMA@GMAIL.COM	11.12.2025
			1	EX.COMM BY ARB. COMM	115/2025	16.12.2025	M/S DRESIER COMMODITIES PVT. LTD. VS. M/S DELHI 6 DEVELOPERS PVT. LTD AND ANR	SSH. SAURABH SHARMA	9953614717	CHAMBERSSSHARMA@GMAIL.COM	11.12.2025
			1	EX.COMM BY ARB. COMM	113/2025	16.12.2025	MR. AKSHAY DEWAN VS. M/S DELHI 6 DEVELOPERS PVT. LTD. AND ANR	SSH. SAURABH SHARMA	9953614717	CHAMBERSSSHARMA@GMAIL.COM	11.12.2025
			1	CS(COMM)	951/2025	16.12.2025	REVEX PLASTICISERS PVT. LTD. VS. DEVENDRA NATH SAHNI	BHARAT GUPTA/ VARUN TYAGI	45640851	LEGISTAUXILIARY@GMAIL.COM	11.12.2025
			1	OMP(I)COMM	337/2025	16.12.2025	AXIS BANK VS. PALAK PREET KAUR	AVINASH KUMAR	5596482, 011-41513189	AVINASH.ADV@GMAIL.COM	11.12.2025
			1	OMP(I)COMM	336/2025	16.12.2025	AXIS BANK LTD. VBS. PRAVEEN TRIPATHI	AVINASH KUMAR	5596482, 011-41513189	AVINASH.ADV@GMAIL.COM	15.12.2025
			1	EX(COMM)	205/2025	16.12.2025	NITESH BANSAL VS. ANSHUL GOEL	RAM ANUGRAH	8750746465	ramanugrahlegalcompany@gmail.com	12.12.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			1	CS(COMM)	950/2025	16.12.2025	ASIAN HOTELS NORTH LIMITED VS. DBS BANK INDIA LIMITED	SHIVANKAR RAO	9013410888	SHIVANKAR@SHIV ANKARRAO.NET	13.12.2025
			1	MISC. DJ	5931/2025	16.12.2025	SUNGLOW CAPITAL SERVICES VS. HARSH JINDAL	GAURAV KUMAR	9999720412	r.gaURAVSINGH@G MAIL.COM	10.12.2025
			1	OMP(I)COMM	344/2025	18.12.2025	HERO FINCORP LIMITED VS. HARISH CKUMAR GUPTA AND ORS.	HARSH SINHA	9811015339	LEGAL@KATYALAS SOCIATES..COM	12.12.2025
			1	CS(COMM)	965/2025	18.12.2025	SANJEEV KUMAR AGRAWAL VS. MANJU KUMAR AND ORS.	SUDARSHAN KUMAR BANSAL	9810132015	LEGAL@UNITEDDW ORLD.CO.IN	13.12.2025
			1	CS(COMM)	969/2025	19.12.2025	CINE SOUND VS. PROMS EDUCATIONAL TRUST	VIPIN TIWARI	8920765540	VIPINTIWARI107@ GMAIL.COM	15.12.2025
			1	CS(COMM)	968/2025	19.12.2025	CANARA BANK VS. RAJESH SINHA	CHITRA MALHOTRA	9212888057	CHITRAMALHOTRA SOBTI@GMAIL.CO M	16.12.2025
			1	CS(COMM)	967/2025	19.12.2025	INDIAN OVERSEAS BANK V.S M/S SILVER NAURAL FOOD PRODUCTS AND ANR.	UJJWAL KUMAR, AND ASSOCIATES	9899596050, 9958792230	UJJWALLAWFIRM @GMAIL.COM	13.12.2025
			1	OMP(I)COMM	353/2025	19.12.2025	AXIS BANK LTYD. VS.SHYAM SUNDER SHARMA	AVINASH KUMAR	011-41513189, 5596482	AVINASH.ADV@GM AIL.COM	15.12.2025
			1	OMP(I)COMM	354/2025	19.12.2025	AXIS BANK LTD. VS. RAMPRAKASH	AVINASH KUMAR	011-41513189, 5596482	AVINASH.ADV@GM AIL.COM	16.12.2025
			1	OMP(I)COMM	355/2025	19.12.2025	AXIS BANK LTD. VS. ASHTBHUJA	AVINASH KUMAR	011-41513189, 5596482	AVINASH.ADV@GM AIL.COM	13.12.2025
			1	OMP(I)COMM	352/2025	19.12.2025	AXIS BANK LTD. VS. SEEMA YADAV	AVINASH KUMAR	011-41513189, 5596482	AVINASH.ADV@GM AIL.COM	02.12.2025
			1	OMP(I)COMM	351/2025	19.12.2025	AXIS BANK LTD. VS. BHAVNA JOSHI	AVINASH KUMAR	011-41513189, 5596482	AVINASH.ADV@GM AIL.COM	13.12.2025
			1	CS(COMM)	970/2025	20.12.2025	M/S EAGLE CARGO MOVERS PVT. LTD. VS. M/S MM LOGISTICS	SH. AMRISH	8882288828	ADV.AMRISHMALIK @GMAIL.COM	17.12.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			1	CS(COMM)	979/2025	22.12.2025	BANK OF BARODA VS. AVIJIT BISWAS	SATYAPAL SINGH	9811538496	SATYAPSINGADV@REDIFFMAIL.COM	15.12.2025
			1	OMP(COMM)	204/2025	22.12.2025	NATIONAL INFRASTRUCTURE DEVELOPMENT AGENCY VS.A DECCAN CONSULTING	RURALMS. AMRITANAND CHAKRAVORT	9971846684	AMRITANANDA@CSMCHAMBERS.COM	17.12.2025
			1	OMP(COMM)	203/2025	22.12.2025	MYDSM GLOBAL SERVICES PRIVATE LIMTIED VS. AXALTAR COSATING SYSTEMS INDIA PV.T LTD.	MANISH RAGHAV	9873645048	MANISHRAGHAV@GMAIL.COM, RAGHAVLAWEFILS@GMAIL.COM	18.12.2025
			1	MISC. DJ	5961/2025	23.12.2025	SUNGLOW CAPITAL SERVICES VS. HARSH JINDAL	FIDES AND FIDUCIA LAW FIRM	9999720412	R.GAURAVSINGH@GMAIL.COM	19.12.2025
			1	CS(COMM)	986/2025	24.12.2025	HERO INVESTCORP PRIVATE VERSUS ENTERPSEISE	PRAMOD KUMAR SINGH	9810481016	MAIL@THELEGIST.COM	22.12.2025
			1	CS(COMM)	985/2025	24.12.2025	HERO INVESTCORP PRIVATE LIMITED VS. ASHOK KUMAR	KUNAL KHANNA	9999757185	IP.KUNALKHANNA@GMAIL.COM, LITIGATION.KUNAL KHANNACO@GMAI	23.12.2025
			1	EX.COMM AWARD BY ARB. COMM	117/2025	24.12.2025	JANKI KAPOOR VS. M/S CASTLE 9 RESTAURANTS PVT. LTD.	RAHUL KOLHAR	9099031237	RAHULKOLHARADVOCATE@GMAIL.COM	23.12.2025
			1	MISC. DJ	5975/2025	24.12.2025	PRIMEOVER TECHNOLOGIES PVT. LTD. VS. SANMARG INFRA TECH PVT. LTD.	AMAN SINGH	7678644513	SHREESH.CHADHA@KAARYALAW.COM	24.12.2025
			1	EX.COMM AWARD BY ARB. COMM	126/2025	26.12.2025	M/S KUMAR CASHEW EXPORT VS UNION OF INDIA	ASHISH KHORANA	9810006115	KHORANAASSOCIATES@GMAIL.COM	22.12.2025
			1	EX.COMM AWARD BY ARB. COMM	122/2025	26.12.2025	M/S GUJARAT STATE CO-OP GRAIN GROWERS FED .LTD VS UNION OF INDIA	ASHISH KHORANA	9810006115	KHORANAASSOCIATES@GMAIL.COM	22.12.2025
			1	EX.COMM AWARD BY ARB. COMM	123/2025	26.12.2025	M/S GUJARAT STATE CO-OP GRAIN GROWERS FED .LTD VS UNION OF INDIA	ASHISH KHORANA	9810006115	KHORANAASSOCIATES@GMAIL.COM	22.12.2025
			1	EX.COMM AWARD BY ARB. COMM	124/2025	26.12.2025	M/S KUMAR CASHEW EXPORT VS UNION OF INDIA	ASHISH KHORANA	9810006115	KHORANAASSOCIATES@GMAIL.COM	22.12.2025
			1	EX.COMM AWARD BY ARB. COMM	125/2025	26.12.2025	M/S KUMAR CASHEW EXPORT VS UNION OF INDIA	ASHISH KHORANA	9810006115	KHORANAASSOCIATES@GMAIL.COM	22.12.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			1	OMP(1)COMM	366/2025	26.12.2025	MONEYWISE FINANCIAL SERVICES PVT LTD VS SHKHAN PRASHANT SARUP &ANR	MEHVISH	9319212148	KHANMEHVISH 2189@GMAIL.COM	22.12.2025
			1	CS(COMM)	989/2025	2612.2025	CANARA BANK VS GEETA RAO	PRATAP CHANDRA RANA	9990366723	PRANA 25000@GMAIL.CO M	22.12.2025
21	SH. BHUPESH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI DISTRICT	25	ExCOMM - Award by Arb Comm	107/2025	01-12-2025	AXIS BANK Vs TIKA SAWAD	Shobha Gupta(P),	9811192158	srshobhagupta@gmai l.com	25.11.2025
			25	CS (COMM)	908/2025	01-12-2025	GLOBAL TOURS AND TRAVELS THROUGH ITS PROPRIETOR MR RISHI SAPRA Vs CHHATAR SINGH DARBAR	Rajat Bhalla(P),	9868858012	adv.pankaj.s@gmail.c om	26.11.2025
			25	OMP (I) (COMM)	319/2025	01-12-2025	HERO FINCORP LTD Vs GOYAL SALES CORPORATION AND ORS	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	27.11.2025
			25	OMP (I) (COMM)	320/2025	02-12-2025	M/s Clix Capital Services Pvt Ltd Vs VENTURE MULTISPECIALITY PVT LTD	Ravi Shankar Garg(P),	9718182038	associatesrsgarg @gmail.com	129.11.2025
			25	CS (COMM)	918/2025	03-12-2025	ABC TRADING COMPANY Vs SHEVAM GIFTING SOLUTION	vikas sareen(P),	8826872049	lexworkss@gmail.co m	20.11.2025
			25	CS (COMM)	920/2025	03-12-2025	VEE PEE INTERNATIONAL Vs SHEVAM GIFTING SOLUTION	vikas sareen(P),	8826872049	lexworkss@gmail.co m	20.11.2025
			25	CS (COMM)	919/2025	03-12-2025	UTOPIA GLOBAL Vs SHEVAM GIFTING SOLUTION	vikas sareen(P),	8826872049	lexworkss@gmail.co m	20.11.2025
			25	CS (COMM)	922/2025	04-12-2025	MOHAMMAD AFSAR KHAN Vs M/S SATKARTAR SHOPPING LIMITED THROUGH THE MANAGING DIRECTOR	Mohd Bilal Ansari(P),	8826872049	not provided	28.11.2025
			25	CS (COMM)	923/2025	04-12-2025	SMT SUNITA DEVI Vs NATIONAL INSURANCE COMPANY LTD	Gurmit Singh Hans(P),	9810209575, 9307 495779	legalask@gmail.com	01.12.2025
			25	OMP (I) (COMM)	321/2025	04-12-2025	KOTAK MAHINDRA PRIME LTD Vs HARISH KURSEJA	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	25.10.2025
			25	Misc DJ	5889/2025	04-12-2025	PRIMATEL FIBCOM LIMITED Vs GAIL (INDIA) LIMITED	Aman Madan(P),	7838805393,	aman@clslegal.in	29.11.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			25	ARB A (COMM)	15/2025	04-12-2025	Reframat Enterprises Pvt Ltd Vs DCM Limited	Mukti Ghai(P),	9971447700	mokshajuris@gmail.com	01.12.2025
			25	Execution (Comm)	193/2025	05-12-2025	ALOK CHUGH Vs M/S ELIIO FINTECH PRIVATE LIMITED	Kanika Chugh(P),	9999846566	igaurav99@gmail.com	28.11.2025
			25	OMP (I) (COMM)	322/2025	06-12-2025	IDFC FIRST BANK LTD Vs AZIM KHAN	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	31.10.2025
			25	OMP (I) (COMM)	324/2025	08-12-2025	M/S CLIX CAPITAL SERVICES PVT LTD Vs MANJEET SINGH BHATIA	Ravi Shankar Garg(P),	9718182038	associatesrsgarg@gmail.com	102.12.2025
			25	OMP (I) (COMM)	327/2025	09-12-2025	HERO FINCORP LTD Vs PEACOCK PACKING INDUSTRIES	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	20.11.2025
			25	Counter Claim	57/2025	09-12-2025	TRAVOINSPIRE GLOBAL PVT LTD Vs EODB SERVICES OPC P LTD	NARENDRA KUMAR(P),	9811167195	bksingh.adv@gmail.com	03.12.2025
			25	OMP (I) (COMM)	326/2025	09-12-2025	HERO FINCORP LTD Vs MOHAMMAD SALAHUDDIN	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	21.11.2025
			25	OMP (I) (COMM)/	328/2025	10-12-2025	AXIS FINANCE LTD Vs ANMOL B PATIL AND ANR	Bavinash kumar(P),	011 41513189	avinash.adv@gmail.com	09.12.2025
			25	CS (COMM)	933/2025	11-12-2025	AERO WHEELS EXPRESS PRIVATE LIMITED Vs SIDDHANT SINGH	Aarya Kumar(P),	9810035893	chamberofjoy@outlook.com	01.12.2025
			25	CS (COMM)	932/2025	11-12-2025	NIRMAL FIBERS PVT LTD Vs LEDERFIELD	ARTI GUPTA(P),	:9999755355	amanasht99@gmail.com	30.11.2025
			25	CS (COMM)	931/2025	11-12-2025	NIRMAL FIBRES PVT LTD Vs M/S SHUBHAM ENTERPRISES	ARTI GUPTA(P),	:9999755355	amanasht99@gmail.com	30.11.2025
			25	OMP (COMM)	195/2025	12-12-2025	Bharat Sanchar Nigam Limited Vs Quick Services	KRISHAN KUMAR(P),	9910577700	krishenkumar@gmail.com	04.12.2025
			25	CS (COMM)	937/2025	12-12-2025	THE PRESS TRUST OF INDIA LIMITED THROUGH ITS AUTHORIZED SIGNATORY MR MR MISHRA Vs OPOYI PRIVATE	Jagriti Vij(P),	not provided	wasim@lectiolaw.com	06.12.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			25	Execution (Comm)	196/2025	12-12-2025	SAMEER NARANG Vs ALLIANCE TELENET PVT LTD	Rajat Bhalla(P),	9811661193	raj.atbhalla@hotmail.com	10.12.2025
			25	CS (COMM)	938/2025	12-12-2025	EN Communications Private Limited Vs SANDEEP SHARMA	Geetashi Chandna(P),	9711882887	geetanshichandana@gmail.com	11.12.2025
			25	OMP (I) (COMM)	334/2025	13-12-2025	KOTAK MAHINDRA PRIME LTD Vs ANKUR KUMAR TYAGI	AMIT KUMAR SINHA(P),	9990659331	not provided	01.12.2025
			25	Execution (Comm)	197/2025	13-12-2025	R B ENTERPRISES Vs UNION OF INDIA AND OTHERS	GAURAV AGGARWAL(P),	-9999846475	igaurav99@gmail.com	28.11.2025
			25	OMP (I) (COMM)	332/2025	13-12-2025	KOTAK MAHINDRA PRIME LTD Vs ANIL KUMAR	AMIT KUMAR SINHA(P),	9990659331	not provided	01.12.2025
			25	OMP (I) (COMM)	333/2025	13-12-2025	KOTAK MAHINDRA PRIME LTD Vs VARUN MARWAH	AMIT KUMAR SINHA(P),	9990659331	not provided	01.12.2025
			25	ExCOMM - Award by Arb Comm	112/2025	15-12-2025	KOTAK MAHINDRA PRIME LTD Vs ANKUR KUMAR	Ritu Rana(P),	9310817303	codelegalconsultants@gmail.com	09.12.2025
			25	Execution (Comm)	204/2025	15-12-2025	BASUDEV CHANDRA MALIK Vs Sradya Lifecare Pvt Ltd	Roshan Lal Saini(P),	9312210067	lawyersaini@yahoo.com	08.12.2025
			25	CS (COMM)	949/2025	15-12-2025	GURDAYAL AND SONS Vs MANJU LATA	ARCHIT SINGHAL(P),	-9599043045	legal@sigmalegal.in	08.12.2025
			25	OMP (I) (COMM)	339/2025	16-12-2025	AXIS BANK LTD Vs SIKANDAR SINGH TANDON	avinash kumar(P),	011-41513189	avinash.adv@gmail.com	22.11.2025
			25	OMP (COMM)	198/2025	16-12-2025	Oriel Financial Solutions Pvt Ltd Vs Bestech Advisors Private Limited	Harshad Gupta(P),	9818834488	: khatriadvocates@gmail.com	12.12.2025
			25	Execution (Comm)	206/2025	16-12-2025	RSWM LIMITED Vs M/S LAMBA TEXTILE	SATISH	9810675719	- advocatesindia@yahoo.co.in	06.01.2026
			25	OMP (I) (COMM)	338/2025	16-12-2025	M/s Clix Capital Services Pvt Ltd Vs Salasar Enterprises	Ravi Shankar Garg(P),	9718182038	associatesrsgarg@gmail.com	129.11.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			25	OMP (COMM)	200/2025	17-12-2025	REALCARE BUILDING MAINTENANCE SERVICES PVT LTD Vs LUXRA ENTERPRISES PVTLTD	Suditi Batra(P),	9916919942	-manmeet.kaur@kara njawala.in	10.12.2025
			25	CS (COMM)	954/2025	17-12-2025	FARMART SERVICE PVT LTD Vs DIAMOND FOOD GRAINS THROUGH ITS PARTNERS ANWAR AND AZAAR	DEEPANKUR SONDHI(P),	011- 41745180	Deepankur@ sondhipartners.com	04.12.2025
			25	CS (COMM)	955/2025	17-12-2025	STATE BANK OF INDIA Vs BALRAM JHA	Gopal Chand Sharma(P),	9810210832	vijayprakash9682@g mail.com	11.11.2025
			25	CS (COMM)	956/2025	17-12-2025	STATE BANK OF INDIA Vs SANJAY RAUL	Gopal Chand Sharma(P),	9810210832	vijayprakash9682@g mail.com	11.11.2025
			25	CS (COMM)	957/2025	17-12-2025	STANDARD CHARTERED BANK Vs B K ENTERPRISES	NAZIA PARVEEN(P),	01 1 -47543981, 22375422	not provided	30.10.2025
			25	CS (COMM)	958/2025	17-12-2025	STANDARD CHARTERED BANK Vs SHREE SHAKTI STEEL	NAZIA PARVEEN(P),	01 1 -47543981, 22375422	not provided	30.10.2025
			25	OMP (I) (COMM)	343/2025	17-12-2025	HERO FINCORP LTD Vs VAASTA FOODS AND BEVERAGES	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	20.11.2025
			25	CS (COMM)	962/2025	18-12-2025	STATE BANK OF INDIA Vs AJEET KUMAR	ANSHUMAN SRIVASTAVA(P)	-9990042551	not provided	29.11.2025
			25	OMP (COMM)/	201/2025	18-12-2025	M/s B Enterprise Vs Superwave Communication and Infra Solution Private Limited	CHIRANTAN SAHA(P),	8376904762	sanjibdutta1967@yah oo.com	08.01.2026
			25	CS (COMM)	963/2025	18-12-2025	PAHARPUR COOLING TOWERS LTD THROGH AR Vs AIRS SAIKIA(P), SOLUTIONS	ATANU SAIKIA(P),	9810463278	lawyer.saikia@gmail. com	07.12.2025
			25	OMP (I) (COMM)	346/2025	19-12-2025	KOTAK MAHINDRA PRIME LTD Vs NAJMUDDIIN S/O AKTHAR SINHA(P), ALI	AMIT KUMAR SINHA(P),	9990659331	not provided	01.12.2025
			25	CS (COMM)	/966/2025	19-12-2025	HT Music and Entertainment Company Limited Vs R Rajkumar Proprietor M/S Media Circle and Anr	Madhur Dhingra(P),	011-43032555	not provided	12.12.2025
			25	OMP (I) (COMM)	345/2025	19-12-2025	KOTAK MAHINDRA PRIME LTD Vs RAJKUMAR R	AMIT KUMAR SINHA(P),	9990659331	not provided	01.12.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			25	CS (COMM)	972/2025	20-12-2025	CURRIE AND BROWN INDIA PRIVATE LIMITED Vs KEAN CONSTRUCTION LLP	AMAR KUMAR(P),	9899397290 9717101829	sksi.hgh 7002@gmail.com	01.12.2025
			25	CS (COMM)	973/2025	20-12-2025	Ht Media Ltd Vs Mezbaan Restaurant	puneet bajaj(P),	9811700978	bajaj.bajaj128@ gmail.com	11.12.2025
			25	CS (COMM)	971/2025	20-12-2025	CURRIE AND BROWN INDIA PVT LTD Vs OMKAR REALTORS AND DEVELOPERS PRIVATE LIMITED	AMAR KUMAR(P),	9899397290 9717101829	I 7002@gmail.com	01.12.2025
			25	OMP (COMM)	202/2025	20-12-2025	Delhi Jal Board Vs DRA Consultants Pvt Ltd	TUSHAR SANNU DAHIYA(P),	9911991166	adv.tusharsannu@gm ail.com	19.12.2025
			25	OMP (I) (COMM)	358/2025	22-12-2025	HERO FINCORP LTD Vs KAMALJIT KAUR AND ANR	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	28.11.2025
			25	OMP (I) (COMM)	359/2025	22-12-2025	HERO FINCORP LTD Vs RAKESHKUMAR TILAK RAJ BAWEJA AND ANR	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	28.11.2025
			25	CS (COMM)	978/2025	22-12-2025	BANK OF BARODA Vs MANJU	SATYAPAL SINGH(P),	9811538496	: satvapsinghadv@,red iffmail.com	12.12.2025
			25	CS (COMM)	977/2025	22-12-2025	BANK OF BARODA Vs HEMLATA MISHRA	SATYAPAL SINGH(P),	9811538496	: satvapsinghadv@,red iffmail.com	12.12.2025
			25	CS (COMM)	976/2025	22-12-2025	M/S JSM ENERGY PVT LTD Vs M/S BLUEBIRD SOLAR PRIVATE LIMITED	Rishi Didwania(P),	-9958259265	advrshididwania@g mail.com	13.12.2025
			25	ARB A (COMM)	16/2025	22-12-2025	NARENDRA CHAWLA AND ANR Vs Puri Construction Pvt Ltd	Narender Kumar(P),	7048983964	kansalrakesh@yaho o mail.com	14.12.2025
			25	CS (COMM)	984/2025	23-12-2025	NIKE INNOVATE CV Vs ASHOK KUMAR AND ANR	Shravan Bansal(P),	9650682928	unitedmark@uniteda ndunited..com	05.01.2026
			25	OMP (I) (COMM)	361/2025	23-12-2025	KOTAK MAHINDRA PRIME LTD Vs MOHIT K	AMIT KUMAR SINHA(P),	9990659331	not provided	09.12.2025
			25	OMP (I) (COMM)	360/2025	23-12-2025	KOTAK MAHINDRA PRIME LTD Vs MURASSLEEN SO TOHIDKAN	AMIT KUMAR SINHA(P),	9990659331	not provided	09.12.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			25	CS (COMM)	981/2025	23-12-2025	CANON INDIA PRIVATE LIMITED Vs ASSMAT MEDIA PRIVATE LIMITED	Saurabh Kumar(P),	8269070908	: djain@luthra.com	20.12.2025
			25	Misc DJ	5970/2025	24-12-2025	Balraj Tuli Vs Vinod Kumar Tuli	Saumay Kapoor(P),	8375849491	not provided	19.12.2025
			25	CS (COMM)	987/2025	24-12-2025	MS KML MOLDINGS A UNIT OF KRISHNA MARUTI LIMITED Vs VIMAL PLAST (INDIA) PRIVATE LIMITED	Sunil Ojha(P),	9311181478	: sunilkojha.adv@gmail l.com	20.11.2025
			25	OMP (I) (COMM)	362/2025	24-12-2025	CREDITWISE CAPITAL PVT LTD Vs MANJESH KUMAR	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	23.12.2025
			25	OMP (I) (COMM)	363/2025	24-12-2025	M/s Clix Capital Services Pvt Ltd Vs R K Sunil Babu	Ravi Shankar Garg(P),	9718182038	associatesrsgarg @gmail.com	123.12.2025
			25	OMP (I) (COMM)	364/2025	24-12-2025	Idfc First Bank Ltd Vs KESHAV SINGH YADAV	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	04.11.2025
			25	Misc DJ	5971/2025	24-12-2025	Bodycentive Vs Rhiti Sports Management Private Limited	AMAN KUMAR THAKUR(P),	8860908989	harneet646@gmail.c om	19.12.2025
			25	OMP (I) (COMM)	368/2025	26-12-2025	KOTAK MAHINDRA PRIME LTD Vs PAWAN KUMAR SINGH	AMIT KUMAR SINHA(P),	9990659331	not provided	15.12.2025
			25	OMP (I) (COMM)	367/2025	26-12-2025	M/S CLIX CAPITAL SERVICES PRIVATE LIMITED Vs R K SUNIL BABU	Ravi Shankar Garg(P),	9718182038	associatesrsgarg 12 @gmail.com associatesrsgarg13@g mail.com	123.12.2025
			25	OMP (I) (COMM)	369/2025	26-12-2025	KOTAK MAHINDRA PRIME LTD Vs SUNAINA YADAV	AMIT KUMAR SINHA(P),	9990659331	not provided	05.12.2025
			25	CS (COMM)	990/2025	26-12-2025	KTC INDIA LIMITED Vs ABSOLUTE LEGENDS SPORTS PRIVATE LIMITED	Ghanshyam Sharma(P),	9716662014	gssharmalawchamber s@gmail.com law.sharmachambers	22.12.2025
			25	ExCOMM - Award by Arb Comm	120/2025	26-12-2025	Gujarat State Processing Cooperative Federation Limited Vs UNION OF INDIA	Saurav Singh Yadav(P),	99818306115	khoraanaassociates@g mail.com	19.12.2025
			25	ExCOMM - Award by Arb Comm	121/2025	26-12-2025	VIVEK TRAVELS PRIVATE LIMITED Vs NORTHERN RAILWAY	Gurpreet Sachdeva(P),	9910850147	sachdeva.gurpreet@y ahoo.com	20.12.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			25	CS (COMM)	936/2025	12-12-2025	International Law Affiliates Sole Proprietor Mr Amir Z Singh Pasrich Vs M/S HEROME COSMATICS	KARAN BAHMANI(P),	-41011920	inbox@ilaindia.com	09.12.2025
			25	Execution (Comm)	198/2025	13-12-2025	SOLOMON CAPITAL PVT LTD Vs BIKON WATER TREATMENT PVT LTD	MANISH DEWAN(P),	9811898418	asterismslegal@gmail.com	02.12.2025
			25	Execution (Comm)	199/2025	13-12-2025	MOGLI LABS INDIA PVT LTD Vs M S CLOTHING Through its Partners and Ors	Tarun Verma(P),	+91 98714 95838	cstarunverma@gmail.com	19.11.2025
			25	Execution (Comm)	202/2025	15-12-2025	HT MEDIA LTD Vs LOTUS CREATIONS AND ORS	Madhur Dhingra(P),	011-43032555	not provided	08.12.2025
			25	Execution (Comm)	203/2025	15-12-2025	HT MEDIA LTD Vs D CONNECT MEDIA	Madhur Dhingra(P),	011-43032555	not provided	10.12.2025
			25	Execution (Comm)	208/2025	20-12-2025	Homeshree Housing Finance Limited Vs Ravi Kumar	Chelsy Singhal(P),	9149350584	advocate chel sysin13.12.2025 ghal@grnai l. Com	
22	MS. DEEPA SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI DISTRICT	20	EXECUTION PETITION	ExCOMM - Award by Arb Comm/106/2025	01-12-2025	AXIS BANK LTD Vs SANDEEP PAIDI	Shobha Gupta(P),	9810073568	NOT AVAILABLE	19-11-2025
			20	SUIT FOR RECOVERY	CS (COMM)/907/2025	01-12-2025	INDERJIT MEHTA CONSTRUCTIONS PVT LTD Vs ANAND WOOD CRAFT	Anay Khandelwal(P),	NOT AVAILABLE	NOT AVAILABLE	22-11-2025
			20	EXECUTION PETITION	ExCOMM - Award by Arb Comm/105/2025	01-12-2025	AXIS BANK LTD Vs NAND LAL MAHTO	Shobha Gupta(P),	9810073568	NOT AVAILABLE	27-11-2025
			20	SUIT FOR RECOVERY	CS (COMM)/913/2025	02-12-2025	CAPTAIN JASKARAN BHULLAR Vs SPICEJET LIMITED	ANAND PRAKASH(P),	9310511420	prakash.law@gmail.com	13-11-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			20	EXECUTION PETITION	ExCOMM - Award by Arb Comm/109/2025	02-12-2025	KOGTA FINANCIAL (INDIA) LTD Vs VIVEK TAANK AND ORS	MANISHA BARUAH(P),	8826750777	manishabaruahlegal@gmail.com	26-11-2025
			20	EXECUTION PETITION	ExCOMM - Award by Arb Comm/111/2025	04-12-2025	Ms Raj And Company Vs G M R Power and Urban Infrastructure Ltd	Anupam Pandey(P),	8718835454	ANUPAM1090@GM AIL.COM	28-11-2025
			20	EXECUTION PETITION	ExCOMM - Award by Arb Comm/110/2025	04-12-2025	M/s ORTHO NEURO PHYSIOTHERAPY CLINIC Vs EMPLOYEES STATE INSURANCE CORPORATION	Urvi Syal(P),	NOT AVAILABLE	NOT AVAILABLE	01-12-2025
			20	EXECUTION PETITION	Execution (Comm)/192/2025	04-12-2025	HT DIGITAL STREAMS LTD. Vs. PAPERBOY ONLINE PVT. LTD.	Madhur Dhingra	9810640303	Madhur@amsassocia tes.co.in	25-11-2025
			20	OBJECTION PETITION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/193/2025	05-12-2025	VANCON MODULAR PVT LTD Vs Karan Kumar Surana	Deepak Tyagi(P),	9811120780	nobilitasjuris@gmail. com	03-12-2025
			20	PETITION U/S 9 OF ARBITRATION	OMP (I) (COMM)/323/2025	06-12-2025	KOTAK MAHINDRA PRIME LTD Vs YOGESH GOEL	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	25-10-2025
			20	SUIT FOR RECOVERY	CS (COMM)/927/2025	06-12-2025	FARMART SERVICE PVT LTD Vs PRAKRUTHI PROTEIN FOODS INDIA PVT LTD AND ORS	DEEPANKUR SONDHI(P),	7017361501	sondhiandpartner@g mail.com	27-11-2025
			20	OBJECTION PETITION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/194/2025	06-12-2025	UNION OF INDIA Vs ECARTES TECHNOLOGY PVT LTD	Jyoti Advocate(P),	9554140690	NOT AVAILABLE	01-12-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			20	SUIT FOR RECOVERY	CS (COMM)/926/2025	06-12-2025	HT MEDIA LTD Vs INDERJIT SINGH SONI	puneet bajaj(P),	9711166242	NOT AVAILABLE	20-11-2025
			20	EXECUTION PETITION	Execution (Comm)/194/2025	08-12-2025	HIGH SPIRITS EXIM PVT LTD Vs TGI FRIDAYS RESTT	ONKAR PANDEY(P),	9999671955	onkarpandeybhu@gmail.com	09-10-2025
			20	SUIT FOR RECOVERY	CS (COMM)/928/2025	08-12-2025	MS SHRI MAHAVIR ENTERPRISES Vs AJAY ARORA	SUKRIT GUPTA(P),	9999913968	sukrit.gupta2718@gmail.com	21-11-2025
			20	SUIT FOR TRADEMARKS	CS (COMM)/930/2025	10-12-2025	SHUBHAM GOLDIEE MASALE PVT LTD Vs GOLD SPICES AND DRY FRUITS	Shravan Bansal(P),	9810017859	skbansalipr@gmail.com	05-12-2025
			20	EXECUTION PETITION	Execution (Comm)/195/2025	10-12-2025	KOGTA FINANCIAL INDIA LTD Vs JONNY RANA and Ors	MANISHA BARUAH(P),	8826750777	manishabaruahlegal@gmail.com	03-12-2025
			20	PETITION U/S 9 OF ARBITRATION	OMP (I) (COMM)/329/2025	11-12-2025	VIRENDER KUMAR DHINGRA Vs NINANIYA ESTATE LTD	Rajeev Kapoor(P),	9811116256	rajeevkapoor1969@gmail.com	19-11-2025
			20	SUIT FOR RECOVERY	CS (COMM)/935/2025	11-12-2025	NIRMAL Vs B K REXINE HOUSE KHAIIR NAGAR	ARTI GUPTA(P),	9810236090	NOT AVAILABLE	01-12-2025
			20	SUIT FOR RECOVERY	CS (COMM)/940/2025	12-12-2025	Greatech Easy Solutions Pvt Ltd Vs Lexus Corp Solutions	Shivam Gupta(P),	9911113105	shivamg895@gmail.com	18-11-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			20	SUIT FOR RECOVERY	CS (COMM)/941/2025	12-12-2025	UNION BANK OF INDIA TANVIR AHMAD	Vs	rajendra yadav(P),	7982870432	advrajenrayadav@gm ail.com	01-12-2025
			20	OBJECTION PETITION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/196/2025	12-12-2025	GTL INFRASTRUCTURE LTD Vs TECHNOMAT COMPOSHEET PVT LTD		Ankit Kumar(P),	9910027367	NOT AVAILABLE	03-12-2025
			20	SUIT FOR RECOVERY	CS (COMM)/939/2025	12-12-2025	ARUN JULKA Vs DOUBLE TICKET MEDIA PVT LTD		RAHUL MALHOTRA(P),	9899218215	RAHULSSMALHOTRA@GMAIL.COM	09-12-2025
			20	EXECUTION PETITION	Execution (Comm)/200/2025	13-12-2025	MOGLI LABS INDIA PVT LTD Vs SAXENA MARINE TECH PVT LTD AND ANR		Tarun Verma(P),	9310705005	tarunverma.law@gm ail.com	20-11-2025
			20	PETITION U/S 9 OF ARBITRATION	OMP (I) (COMM)/330/2025	13-12-2025	AXIS FINANCE LTD Vs KS AND CO ORS		Shikhar Gupta(P),	9999443512	shikharg3010@gmail. com	05-12-2025
			20	PETITION U/S 9 OF ARBITRATION	OMP (I) (COMM)/331/2025	13-12-2025	AXIS FINANCE LTD Vs NATRAJ CHEMICALS		Shikhar Gupta(P),	9999443512	shikharg3010@gmail. com	04-12-2025
			20	SUIT FOR RECOVERY	CS (COMM)/944/2025	13-12-2025	LAKSHAY AHUJA Vs M/SSUNIL JUVENTAS CLOTHING TECHNOLOGIES PVT LTD		LALWANI(P),	9891880710	NOT AVAILABLE	26-11-2025
			20	EXECUTION PETITION	Execution (Comm)/201/2025	15-12-2025	HT MEDIA LTD. Vs. GOLDSIKKA LTD.		Madhur Dhingra	9810640303	Madhur@amsassocia tes.co.in	08-12-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			20	SUIT FOR RECOVERY	CS (COMM)/948/2025	15-12-2025	Pearl Packaging Industries Ltd Vs Sampark Industries Ltd	Babli kala(P),	9953249558	NOT AVAILABLE	08-12-2025
			20	SUIT FOR RECOVERY	CS (COMM)/953/2025	16-12-2025	M/s RAL CONSUMER PRODUCTS LTD Vs M/s REDSON RETAIL AND REALITY PVT LTD AND ORS	Smansi chadha(P),	9910772005	mans_i_chadha@hotmail.com	19-11-2025
			20	PETITION U/S 9 OF ARBITRATION	OMP (I) (COMM)/341/2025	16-12-2025	AXIS BANK LTD Vs SERAJ AHMAD	avinash kumar(P),	9999991527	adv.avinashkumar@gmail.com	20-11-2025
			20	PETITION U/S 9 OF ARBITRATION	OMP (I) (COMM)/340/2025	16-12-2025	AXIS BANK LTD Vs SHRIMAHABIR ELECTRONICALS INDIA PVT LTD	avinash kumar(P),	9999991527	adv.avinashkumar@gmail.com	21-11-2025
			20	OBJECTION PETITION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/199/2025	16-12-2025	DR ER RAJAINDERR JAINA Vs INDUS TOWERS LIMITED	SHAGUN MEHTA(P),	9891111129	NOT AVAILABLE	04-12-2025
			20	SUIT FOR RECOVERY	CS (COMM)/952/2025	16-12-2025	SMILEY GARMENTS Vs S S MART RETAIL LLP	Neelam Malik(P),	9813226176	NOT AVAILABLE	09-12-2025
			20	EXECUTION PETITION	ExCOMM - Award by Arb Comm/116/2025	16-12-2025	M S GAYTRI INTERNATIONAL Vs M/S BHARAT SANCHAR NIGAM LTD	Utsav Garg(P),	NOT AVAILABLE	NOT AVAILABLE	02-12-2025
			20	PETITION U/S 9 OF ARBITRATION	OMP (I) (COMM)/342/2025	16-12-2025	AMIT KUMAR MITTAL Vs INDIAN OIL CORPORATION LTD	Suresh Chandra Sharma(P),	9891954800	eximiuslegal@gmail.com	13-12-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			20	SUIT FOR RECOVERY	CS (COMM)/961/2025	17-12-2025	STATE BANK OF INDIA Vs PRITY KUMARI	Gopal Chand Sharma(P),	7838929829	Sharma9683@gmail.com	11-11-2025
			20	SUIT FOR RECOVERY	CS (COMM)/960/2025	17-12-2025	PRIME COMFORT PRODUCTS PVT LTD Vs M/s SHREE SIDDHIVINAYAK TRADING COMPANY	BHUVANESH SEHGAL(P),	9810149006	bhuvanesh@abcolawoffices.com	08-12-2025
			20	EXECUTION PETITION	Execution (Comm)/207/2025	18-12-2025	PAHARPUR COOLING TOWERS LTD Vs AIRWAVES ENGINEERS PVT LTD	ATANU SAIKIA(P),	9810463278	lawyer.saikia@gmail.com	07-12-2025
			20	SUIT FOR RECOVERY	CS (COMM)/964/2025	18-12-2025	STATE BANK OF INDIA Vs MS SIMRAN AGGARWAL	ANSHUMAN SRIVASTAVA(P),	NOT AVAILABLE	NOT AVAILABLE	29-11-2025
			20	PETITION U/S 9 OF ARBITRATION	OMP (I) (COMM)/350/2025	19-12-2025	AXIS BANK LTD Vs SUDHIR SINGH	avinash kumar(P),	9999991527	adv.avinashkumar@gmail.com	20-11-2025
			20	PETITION U/S 9 OF ARBITRATION	OMP (I) (COMM)/348/2025	19-12-2025	AXIS BANK LTD Vs TARIF KHAN	avinash kumar(P),	9999991527	adv.avinashkumar@gmail.com	20-11-2025
			20	PETITION U/S 9 OF ARBITRATION	OMP (I) (COMM)/349/2025	19-12-2025	AXIS BANK LTD Vs RADHA DEVI	avinash kumar(P),	9999991527	adv.avinashkumar@gmail.com	21-11-2025
			20	PETITION U/S 9 OF ARBITRATION	OMP (I) (COMM)/347/2025	19-12-2025	AXIS BANK LTD Vs JITENDRA KUMAR MEENA	avinash kumar(P),	9999991527	adv.avinashkumar@gmail.com	22-11-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			20	SUIT FOR RECOVERY	CS (COMM)/974/2025	20-12-2025	LIFE LINE UNIVERSAL PVT LTD Vs SIO VASUNDHRA INTERNATIONAL PVT LTD AND ORS	Kaushal Aggarwal(P),	NOT AVAILABLE	NOT AVAILABLE	27-11-2025
			20	PETITION U/S 9 OF ARBITRATION	OMP (I) (COMM)/356/2025	20-12-2025	AXIS FINANCE LTD Vs Rashikbhai Laxmanbhai Parmar And Anr	Ashish kumar singh(P),	9304583849	AASHISH.AASHISH 37@GMAIL.COM	11-12-2025
			20	PETITION U/S 9 OF ARBITRATION	OMP (I) (COMM)/357/2025	20-12-2025	AXIS FINANCE LTD Vs RAKESH AND ANR	Ashish kumar singh(P),	9304583849	AASHISH.AASHISH 37@GMAIL.COM	11-12-2025
			20	SUIT FOR RECOVERY	CS (COMM)/975/2025	20-12-2025	SYNAPSEINDIA OUTSOURCING PVT LTD Vs SOURCE FUSE TECHNOLOGIES INDIA PVT LTD AND ORS	BHUVANESH SEHGAL(P),	9810149006	bhuvanesh@abcolaw offices.com	13-12-2025
			20	SUIT FOR RECOVERY	CS (COMM)/980/2025	22-12-2025	TRACK MANUFACTURING CO PVT LTD Vs M/s KQUALITY PHARMACEUTICALS LTD	BIJENDRA SINGH METHIALA(P),	9810393638	bijendram@gmail.co m	15-12-2025
			20	SUIT FOR RECOVERY	CS (COMM)/983/2025	23-12-2025	AGCS AGGREGATION PRIVATE LIMITED Vs BANSI MORENA WALA AND ANR	Ayush Kumar Singh(P),	NOT AVAILABLE	NOT AVAILABLE	20-12-2025
			20	SUIT FOR TRADEMARKS	CS (COMM)/982/2025	23-12-2025	SOBHAGYA MEDIA PVT LTD Vs AUTHENTIC PRESS NETWORK PVT LTD AND ORS	DAVESH VASHISHTHA(P),	9958445115	dvashishth@gmail.co m	22-12-2025
			20	OBJECTION PETITION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/206/2025	24-12-2025	JAGDISH TYRES PVT LTD Vs INDAG RUBBER LIMITED AND ANR	Dushyant Bhargava(P),	9013173324	bhargavalegal@gmail .com	16-12-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			20	EXECUTION PETITION	ExCOMM - Award by Arb Comm/118/2025	24-12-2025	M/S CENTURION LABORATORIES LTD Vs CENTRAL MEDICAL SERVICE SOCIETY	Bishwajit singh(P),	9811068051	bishwajitsingh.2008 @rediffmail.com	19-12-2025
			20	OBJECTION PETITION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/205/2025	24-12-2025	INTELLIGENT COMMUNICATION SYSTEMS INDIA LTD ICSIL THROUGH ITS MANAGING DIRECTOR Vs DELHI JAL BOARD THROUGH ITS AUTHORIZED SIGNATORY	Shivnath Kumar(P),	9873198385	adv.shivnath@gmail. com	19-12-2025
			20	SUIT FOR RECOVERY	CS (COMM)/988/2025	24-12-2025	CANARA BANK Vs SUMIT PUNIA	KUMAR VISHWJEET(P)	NOT AVAILABLE	NOT AVAILABLE	19-12-2025
			20	PETITION U/S 9 OF ARBITRATION	OMP (I) (COMM)/365/2025	24-12-2025	BALAJI HOTEL BOARDING AND LODGING Vs THE CHAIRMAN MANAGING DIRECTOR INDIAN RAILWAY CATERING AND TOURISM CORPORATION LTD	Rajeshwar Singh(P),	9811319051	rsingh.adv65@gmail. com	22-12-2025
			20	EXECUTION PETITION	Execution (Comm)/209/2025	24-12-2025	REVEX PLASTICISERS PVT. LTD. Vs. INOVA ENTERPRISES PVT. LTD.	Bharat Gupta	9013534938	bharat.gupta@outloo k.in	19-12-2025
			20	EXECUTION PETITION	ExCOMM - Award by Arb Comm/119/2025	24-12-2025	PUNEET KAPOOR AND ANR Vs M/S CASTLE 9 RESTAURANTS P LTD	Junaid Qureshi(P),	9654855894	ADVOCATEJUNAID QURESHI@GMAIL. COM	22-12-2025
			20	APPLICATION U/S 151 CPC	Misc DJ/5977/2025	26-12-2025	UDAY VIRI Vs BHAWNA BHATIA	Brijesh Yadav(P),	8287222088	advbrijeshyadav@out look.com	19-12-2025
			20	OBJECTION PETITION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/207/2025	26-12-2025	Delhi Development Authority Vs Rajinder Parshad Gupta	Promila kapoor(P),	9811106945	NOT AVAILABLE	20-12-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			20	EXECUTION PETITION	ExCOMM - Award by Arb Comm/128/2025	26-12-2025	M/S GUJARAT STATE CO-OP GRAIN GROWER FED LTD Vs UNION OF INDIA	Saurav Singh Yadav(P),	8954377855	sauravyadavri@gmail .com	10-12-2025
			20	EXECUTION PETITION	ExCOMM - Award by Arb Comm/129/2025	26-12-2025	M/s Kumar Cashew Export Vs Union of India	Saurav Singh Yadav(P),	8954377855	sauravyadavri@gmail .com	20-12-2025
			20	EXECUTION PETITION	ExCOMM - Award by Arb Comm/127/2025	26-12-2025	M/S GUJARAT STATE PROCESSING CO-OP FED LTD Vs UNION OF INDIA	Saurav Singh Yadav(P),	8954377855	sauravyadavri@gmail .com	19-12-2025
			20	PETITION U/S 9 OF ARBITRATION	OMP (I) (COMM)/371/2025	26-12-2025	KOTAK MAHINDRA PRIME LTD Vs MANDIP KAMAL	AMIT KUMAR SINHA(P),	9999814620	NOT AVAILABLE	15-12-2025
			20	PETITION U/S 9 OF ARBITRATION	OMP (I) (COMM)/370/2025	26-12-2025	KOTAK MAHINDRA PRIME LTD Vs MANOJ BANSAL	AMIT KUMAR SINHA(P),	9999814620	NOT AVAILABLE	15-12-2025
23	MS. SAVITA RAO, DISTRICT JUDGE(COMMERCI AL COURT)	SOUTH	12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/8784/2025	02/12/2025	Axis Bank Ltd Vs PUSHPENDRA KUMAR	ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcpartners.co. in	01.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/8781/2025	02/12/2025	Axis Bank Ltd Vs ASFAK	ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcpartners.co. in	01.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/8785/2025	02/12/2025	Axis Bank Ltd Vs VANISH	ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcpartners.co. in	01.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/8783/2025	02/12/2025	Axis Bank Ltd Vs AJRUDDIN	ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcpartners.co. in	01.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/8786/2025	02/12/2025	Axis Bank Ltd Vs AMARJEET SINGH	ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcpartners.co. in	01.12.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/8780/2025	02/12/2025	AXIS BANK LTD Vs RASVINDER SINGH	avinash kumar(P),	011-41513189	avinash.adv@gmail.c om	01.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/8774/2025	02/12/2025	AXIS BANK LTD Vs JATIN PAHWA	avinash kumar(P),	011-41513189	avinash.adv@gmail.c om	01.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/8775/2025	02/12/2025	Axis Bank Ltd Vs SUBHASH SINGH	ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcpartners.co. in	01.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/8773/2025	02/12/2025	Axis Bank Ltd Vs MAHENDER SINGH	ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcpartners.co. in	01.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/8820/2025	03/12/2025	Axis Bank Ltd Vs JANGBIR	ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcpartners.co. in	02.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/8778/2025	02/12/2025	Axis Bank Ltd Vs SULTAN SINGH	ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcpartners.co. in	01.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/8817/2025	03/12/2025	Axis Bank Ltd Vs SUNIL KUMAR DIVEDI	ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcpartners.co. in	02.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/8777/2025	02/12/2025	Axis Bank Ltd Vs DHARMRAJ R UPADHYAY	ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcpartners.co. in	01.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/8819/2025	03/12/2025	Axis Bank Ltd Vs RAJEEV GANESH BABU	ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcpartners.co. in	02.12.2025
			12, New Court Block-I	Execution Petition	ExCOMM - Award by Arb Comm/69/2025	03/12/2025	KOTAK MAHINDRA PRIME LTD Vs AKASH GUPTA	Kushal Kumar(P),	7009793548	rishabh.eruditelegal @gmail.com	02.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/8812/2025	03/12/2025	AXIS BANK LTD Vs SHAHKUL 9174	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.co m	02.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/8813/2025	03/12/2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs RAJAT KUMAR	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate @gmail.com	02.12.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/547/2025	04/12/2025	UNION BANK OF INDIA Vs VARUN AGGARWAL	Sunil Choudhary(P),	9312872882	advlalitkumar3700@ gmail.com	03.12.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/8861/2025	04/12/2025	AXIS BANK LTD Vs RAVINDERPAL SINGH GREWAL	avinash kumar(P),	011-41513189	avinash.adv@gmail.c om	03.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/8860/2025	04/12/2025	AXIS BANK LTD Vs VIKASH KUMAR	avinash kumar(P),	011-41513189	avinash.adv@gmail.c om	03.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/8858/2025	04/12/2025	KOTAK MAHINDRA PRIMERA LIMITED Vs Sahib Kunwarjeet Singh	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate @gmail.com	03.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/8856/2025	04/12/2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs Gajendra Verma	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate @gmail.com	03.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/8853/2025	04/12/2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs Raj Kumar	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate @gmail.com	03.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/8857/2025	04/12/2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs MUKESH PAL	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate @gmail.com	03.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/8854/2025	04/12/2025	Cnh Industrial Capital India Pvt Ltd Vs HANSAPAL SINGH	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate @gmail.com	03.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/8855/2025	04/12/2025	AXIS BANK LTD Vs MUKESH KUMAR	Shobha Gupta(P),	9811192158	srshobhagupta@gmai l.com	03.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/8928/2025	06/12/2025	AXIS BANK LTD Vs MANDEEP KAUR	Shobha Gupta(P),	9811192158	srshobhagupta@gmai l.com	05.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/8926/2025	06/12/2025	AXIS BANK LTD Vs RAJU	Shobha Gupta(P),	9811192158	srshobhagupta@gmai l.com	05.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/8964/2025	08/12/2025	AXIS BANK LIMITED Vs PRERNA GUPTA	Rahul Chauhan(P),	9971891788	info@aualegal.com	06.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/8967/2025	08/12/2025	AXIS BANK LIMITED Vs VINOD KUMARI	Rahul Chauhan(P),	9971891788	info@aualegal.com	06.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/8965/2025	08/12/2025	Axis Bank Ltd Vs KAUSHLYA DEVI BHATT	ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcpartners.co in	06.12.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/8966/2025	08/12/2025	Axis Bank Ltd Vs ADESH KUMAR	ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcpartners.co. in	06.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/8968/2025	08/12/2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs ANIL CHOUDHARY	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate @gmail.com	06.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/8969/2025	08/12/2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs AJAY SURJIT SINGH	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate @gmail.com	06.12.2025
			12, New Court Block-I	Execution Petition	Execution (Comm)/174/2025	09/12/2025	BLOOMSBURY PUBLISHING INDIA PRIVATE LIMITED Vs NCBA EXPORTS PRIVATE LIMITED	MOHD FAHAD(P),	9711049871	adv.m.fahad72@gmai l.com	06.12.2025
			12, New Court Block-I	Execution Petition	Execution (Comm)/173/2025	09/12/2025	BIMAL KUMAR JAIN Vs BIOLYTICS RESEARCH AND INNOVATIONS PRIVATE LIMITED	Anant Bhushan(P),	9312401165	bhushan_anant@hot mail.com	08.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9019/2025	09/12/2025	Cnh Industrial Capital India Pvt Ltd Vs RITESH KUMAR SAHU	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate @gmail.com	08.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9018/2025	09/12/2025	Cnh Industrial Capital India Pvt Ltd Vs GANGADHAR NAIK	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate @gmail.com	08.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9016/2025	09/12/2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs NISHAN SINGH	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate @gmail.com	08.12.2025
			12, New Court Block-I	Execution Petition	ExCOMM - Award by Arb Comm/72/2025	09/12/2025	AMBA ELECTRICALS Vs TOLLWAYS INFRA PROJECTS	Nitin Jain(P),	9999650755	najandcompany@gm ail.com	08.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9015/2025	09/12/2025	AXIS BANK LIMITED Vs Pankaj Chauhan	Rahul Chauhan(P),	9971891788	info@aualegal.com	08.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9059/2025	10/12/2025	AXIS BANK LTD Vs SUMIT KUMAR GAUTAM	avinash kumar(P),	011-41513189	avinash.adv@gmail.c om	09.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9058/2025	10/12/2025	AXIS BANK LTD Vs ABHAY KUMAR SINGH	avinash kumar(P),	011-41513189	avinash.adv@gmail.c om	09.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9055/2025	10/12/2025	AXIS BANK LTD Vs HASEEN AHMED	avinash kumar(P),	011-41513189	avinash.adv@gmail.c om	09.12.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9056/2025	10/12/2025	AXIS BANK LTD Vs SANJAY GARG	avinash kumar(P),	011-41513189	avinash.adv@gmail.com	09.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9054/2025	10/12/2025	AXIS BANK LTD Vs ANITA JAIN	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	09.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9052/2025	10/12/2025	AXIS BANK LTD Vs DEEN MAUHMMAD	avinash kumar(P),	011-41513189	avinash.adv@gmail.com	09.12.2025
			12, New Court Block-I	Execution Petition	Execution (Comm)/175/2025	11/12/2025	IDBI Bank Ltd Vs ASHU SAROHA	Vivek Kumar(P),	9811867703	kumarvivekadv@gmail.com	10.12.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/558/2025	11/12/2025	Outlook Publishing India Private Limited Vs Brandfosys Media and Technologies	Setu Niket(P),	9873109672	mail@curarelegal.com	10.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9081/2025	11/12/2025	AXIS BANK LTD Vs RAMA RAM DHAYAL	avinash kumar(P),	011-41513189	avinash.adv@gmail.com	10.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9079/2025	11/12/2025	AXIS BANK LTD Vs JAGATLAL	avinash kumar(P),	011-41513189	avinash.adv@gmail.com	10.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9080/2025	11/12/2025	AXIS BANK LTD Vs DIMPLE KHAROUR	avinash kumar(P),	011-41513189	avinash.adv@gmail.com	10.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9078/2025	11/12/2025	AXIS BANK LTD Vs DIMPLE KHAROUR	avinash kumar(P),	011-41513189	avinash.adv@gmail.com	10.12.2025
			12, New Court Block-I	Execution Petition	ExCOMM - Award by Arb Comm/74/2025	11/12/2025	KOGTA FINANCIAL INDIA LTD Vs MD JAHID KHAN	Ankur Katyal(P),	9811809439	ankurkatyal@asklegal.co.in	10.12.2025
			12, New Court Block-I	CIVIL CASES	Misc DJ/319/2025	12/12/2025	PRASHANT SHARMA Vs HDFC BANK LTD AND ORS	NOT AVAILABLE	9555255500	psharma1414@gmail.com	11.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9101/2025	12/12/2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs Rahul Aniruddha Nakhate	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	11.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9102/2025	12/12/2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs Lalit Kumar	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	11.12.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9100/2025	12/12/2025	Cnh Industrial Capital India Pvt Ltd Vs USMAN DILSHAD	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	11.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9148/2025	15/12/2025	AXIS BANK LTD Vs SHEETAL DUBEY	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	12.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9150/2025	15/12/2025	AXIS BANK LTD Vs VINOD	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	12.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9149/2025	15/12/2025	AXIS BANK LTD Vs RABITA YADAV	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	12.12.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/562/2025	15/12/2025	CANARA BANK Vs DEVA ENTERPRISES	AJAY KUMAR SAINI(P),	8882449168	sk.lawnexus@gmail.com	12.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9147/2025	15/12/2025	AXIS BANK Vs JITENDRA SHARMA	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	12.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9198/2025	17/12/2025	AXIS BANK LTD Vs GAURAV SINGH	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	16.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9199/2025	17/12/2025	AXIS BANK LTD Vs JITENDER KUMAR GARG	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	16.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9197/2025	17/12/2025	AXIS BANK LTD Vs RIHAN	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	16.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9196/2025	17/12/2025	AXIS BANK LTD Vs PRAMOD KUMAR UPADHYAYA	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	16.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9195/2025	17/12/2025	AXIS BANK LTD Vs PANKAJ GUPTA	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	16.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9194/2025	17/12/2025	AXIS BANK LIMITED Vs ABDUL AJIJ	Vibhor Mathur(P),	9971680687	support@arvlawchambers.co.in	16.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9159/2025	16/12/2025	YES BANK LTD Vs RAMESH AURANI	ANANJAY SINGH(P),	7030378800	asaplegalandadvocates@gmail.com	15.12.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9161/2025	16/12/2025	YES BANK LTD Vs TABASSUM NISHA	ANANJAY SINGH(P),	7030378800	asaplegalandadvocate s@gmail.com	15.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9160/2025	16/12/2025	YES BANK LTD Vs SAKIR RAJUDDIN	ANANJAY SINGH(P),	7030378800	asaplegalandadvocate s@gmail.com	15.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9180/2025	16/12/2025	OM SAI RAM ENTERPRISES Vs INDIAN RAILWAY CATERING AND TOURISM CORPORATION	AKSHAT BAJPAI(P),	7985177435	bajpaiakshat@gmail. com	15.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9182/2025	16/12/2025	Axis Bank limited Vs MOTI RAM	Niraj Kumar(P),	9811306559	nirajkumar1976@gm ail.com	15.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9181/2025	16/12/2025	Axis Bank limited Vs SHALOM N RAJWADI	Niraj Kumar(P),	9811306559	nirajkumar1976@gm ail.com	15.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9189/2025	17/12/2025	Axis Bank limited Vs VINAY CHAUHAN	Niraj Kumar(P),	9811306559	nirajkumar1976@gm ail.com	16.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9190/2025	17/12/2025	Axis Bank limited Vs VIJAY SAXENA	Niraj Kumar(P),	9811306559	nirajkumar1976@gm ail.com	16.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9192/2025	17/12/2025	Axis Bank limited Vs JASWINDER SINGH	Niraj Kumar(P),	9811306559	nirajkumar1976@gm ail.com	16.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9187/2025	17/12/2025	Axis Bank limited Vs SATISH KUMAR	Niraj Kumar(P),	9811306559	nirajkumar1976@gm ail.com	16.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9191/2025	17/12/2025	Axis Bank limited Vs SAHIL TRANSPORT COMPANY	Niraj Kumar(P),	9811306559	nirajkumar1976@gm ail.com	16.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9188/2025	17/12/2025	Axis Bank limited Vs PAWAN KUMAR	Niraj Kumar(P),	9811306559	nirajkumar1976@gm ail.com	16.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9193/2025	17/12/2025	Axis Bank limited Vs MUKESH	Niraj Kumar(P),	9811306559	nirajkumar1976@gm ail.com	16.12.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/564/2025	17/12/2025	MRG CONSULTANTS PVT LTD Vs COLOR PALETTE PVT LTD	Shubh Mathur(P),	9354028785	advshubmathur@gm ail.com	16.12.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			12, New Court Block-I	Execution Petition	Execution (Comm)/178/2025	17/12/2025	Abhishek Enterprises Vs MUNICIPAL CORPORATION OF DELHI	Aseem Mehrotra(P),	9811062351	mehrotra_aseem@ya hoo.co.in	16.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9186/2025	17/12/2025	Axis Bank limited Vs RAMBHAJAN	Niraj Kumar(P),	9811306559	nirajkumar1976@gm ail.com	16.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9240/2025	19/12/2025	AXIS BANK Vs JAYPAL SINGH	Shobha Gupta(P),	9811192158	srshobhagupta@gmai l.com	18.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9239/2025	19/12/2025	AXIS BANK LTD Vs CHANCHAL CARPENTER	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.co m	18.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9233/2025	19/12/2025	AXIS BANK LTD Vs AZIM ALI	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.co m	18.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9234/2025	19/12/2025	AXIS BANK LTD Vs SUNIL JAISWAL	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.co m	18.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9235/2025	19/12/2025	AXIS BANK LTD Vs NIJAKAT A	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.co m	18.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9236/2025	19/12/2025	AXIS BANK LTD Vs NARESH KHATRI	avinash kumar(P),	011-41513189	avinash.adv@gmail.c om	18.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9237/2025	19/12/2025	AXIS BANK LTD Vs BHOM SINGH PARIHAR	avinash kumar(P),	011-41513189	avinash.adv@gmail.c om	18.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9238/2025	19/12/2025	KOTAK MAHINDRA PRIME LIMITED Vs Naveen Kumar Anand	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate @gmail.com	18.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9230/2025	19/12/2025	KOTAK MAHINDRA PRIME LIMITED Vs Amit Bidlan	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate @gmail.com	18.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9229/2025	19/12/2025	KOTAK MAHINDRA PRIME LIMITED Vs Mohd Arshan	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate @gmail.com	18.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9228/2025	19/12/2025	KOTAK MAHINDRA PRIME LIMITED Vs Monu Kumar	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate @gmail.com	18.12.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9232/2025	19/12/2025	KOTAK MAHINDRA PRIMER LIMITED Vs Hriday Kumar Pandey	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate @gmail.com	18.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9231/2025	19/12/2025	KOTAK MAHINDRA PRIME LTD Vs SUNIL GOYAL	AMIT KUMAR SINHA(P),	7030378800	asaplegalandadvocate s@gmail.com	18.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9227/2025	19/12/2025	AXIS BANK LTD Vs MANISH KUMAR PANDEY	avinash kumar(P),	011-41513189	avinash.adv@gmail.c om	18.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9225/2025	19/12/2025	AXIS BANK LTD Vs MOHD ZAHAIB	avinash kumar(P),	011-41513189	avinash.adv@gmail.c om	18.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9226/2025	19/12/2025	AXIS BANK LTD Vs SAMREEN NAINI	avinash kumar(P),	011-41513189	avinash.adv@gmail.c om	18.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9224/2025	19/12/2025	AXIS BANK LIMITED Vs MANISH SINGH	AMIT KUMAR(P),	8860939556	amitkumar.294@redi ffmail.com	18.12.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/568/2025	20/12/2025	Amritsar Haveli Cuisines Private Limited Vs Kulwinder Singh	ANSHUMAN(P) ,	9911373783	info@markshield.in	19.12.2025
			12, New Court Block-I	Execution Petition	Execution (Comm)/182/2025	20/12/2025	POONAM BHARADWAJ Vs DR T CHANDAN	MANOJ KUMAR SINGH(P),	98101126707	Not provided	19.12.2025
			12, New Court Block-I	CIVIL CASES	Misc DJ/321/2025	20/12/2025	M S CHANDAN DAIRY Vs M S YOUNG MIND RESTAURANT PVT LTD	Urmila(P),	8700399846	Not provided	19.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9299/2025	22/12/2025	Axis Bank Ltd Vs ANAND KUMAR	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	20.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9298/2025	22/12/2025	AXIS BANK LTD Vs ANUJ KUMAR	avinash kumar(P),	011-41513189	avinash.adv@gmail.c om	20.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9297/2025	22/12/2025	AXIS BANK LIMITED Vs RAKESH KUMAR	Rahul Chauhan(P),	9971891788	info@aualegal.com	20.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9292/2025	22/12/2025	AXIS BANK LIMITED Vs MS LUCKY AGENCIES	Rahul Chauhan(P),	9971891788	info@aualegal.com	20.12.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9295/2025	22/12/2025	AXIS BANK LIMITED Vs LALITA DEVI	Rahul Chauhan(P),	9971891788	info@aualegal.com	20.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9296/2025	22/12/2025	AXIS BANK LIMITED Vs SHRI SHYAM CONSTRUCTION COMPANY	Rahul Chauhan(P),	9971891788	info@aualegal.com	20.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9293/2025	22/12/2025	AXIS BANK LIMITED Vs GAURAV MAAN	Rahul Chauhan(P),	9971891788	info@aualegal.com	20.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9294/2025	22/12/2025	YES BANK LTD Vs VEER TRADING CO	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcsleg al.com	20.12.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/573/2025	24/12/2025	Punjab National Bank Vs Pradeep	Pratap Chandra Rana(P),	9990366723	prana25000@gmail.c om	23.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9336/2025	24/12/2025	AXIS BANK LTD Vs INDRAJEET Y ADA V	Shobha Gupta(P),	9811192158	srshobhagupta@gmai l.com	23.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9333/2025	24/12/2025	AXIS BANK LTD Vs SHAHID RANA	Shobha Gupta(P),	9811192158	srshobhagupta@gmai l.com	23.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9334/2025	24/12/2025	AXIS BANK LTD Vs SWAROOP SINGH	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.co m	23.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9337/2025	24/12/2025	YES BANK LTD Vs SONU SONU	ANANJAY SINGH(P),	7030378800	asaplegalandadvocate s@gmail.com	23.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9338/2025	24/12/2025	YES BANK LTD Vs VARUN KANT BHUSHAN	ANANJAY SINGH(P),	7030378800	asaplegalandadvocate s@gmail.com	23.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9339/2025	24/12/2025	AXIS BANK LTD Vs PRAMOD KUMAR	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.co m	23.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9332/2025	24/12/2025	AXIS BANK LTD Vs VARIS KHAN	Shobha Gupta(P),	9811192158	srshobhagupta@gmai l.com	23.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9340/2025	24/12/2025	AXIS BANK LTD Vs UDA Y CONSTRUCTIONS CO	Shobha Gupta(P),	9811192158	srshobhagupta@gmai l.com	23.12.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9335/2025	24/12/2025	AXIS BANK LTD Vs SITA DEVI RATHI	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	23.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9341/2025	24/12/2025	AXIS BANK LTD Vs SUJATA	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	23.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9342/2025	24/12/2025	AXIS BANK LTD Vs ANITA GUPTA	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	23.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9439/2025	26/12/2025	axis bank ltd Vs FARHAN	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	24.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9441/2025	26/12/2025	Axis Bank Ltd Vs RAKESH MALI	ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcpartners.co.in	24.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9440/2025	26/12/2025	Axis Bank Ltd Vs KUMRPAL S/O HARACHANDI	ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcpartners.co.in	24.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9438/2025	26/12/2025	Axis Bank Ltd Vs VEER BAHADUR	ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcpartners.co.in	24.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9437/2025	26/12/2025	Axis Bank Ltd Vs RAKESH SO PEMA RAM	ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcpartners.co.in	24.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9431/2025	26/12/2025	PIRAMAL FINANCE LIMITED Vs CHETANBHAI HIRALAL VAGADIYA	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	24.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9432/2025	26/12/2025	PIRAMAL FINANCE LIMITED Vs NAYANA KHANDUBHAI PATEL	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	24.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9433/2025	26/12/2025	PIRAMAL FINANCE LIMITED Vs MUKESH KUMAR PANWAR	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	24.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9436/2025	26/12/2025	Cnh Industrial Capital India Pvt Ltd Vs Sarvodaya Agriculture Appliances	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	24.12.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/9434/2025	26/12/2025	Cnh Industrial Capital India Pvt Ltd Vs Arif Khan	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	24.12.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCI AL COURT)	SOUTH	6, New Court Block-I	Commercial	Execution (Comm)/169/2025	02-12-2025	Pharma Sales Corporation Vs Fenway Pharmaceuticals Pvt Ltd	Sahil Talwar(P),	9711592772	sahiltalwar@yahoo.co m	29.11.2025
			6, New Court Block-I	Commercial	Execution (Comm)/170/2025	02-12-2025	MS ASHWMEGH SPICES PVT LTD Vs WELLNESS QED PVT LTD	JYOTI ADVOCATE(P),	9599072552	jyotiinsa11@gmail.co m	29.11.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/8711/2025	02-12-2025	Fingrow Capital Private Limited Vs BRANCLEY IMPLEX PRIVATE LIMITED	JITENDRA KUMAR SINGH(P),	8700133713	jkschauhan@rediffm ail.com	01.12.2025
			6, New Court Block-I	Commercial	CS (COMM)/544/2025	03-12-2025	Punjab National Bank Vs Kapil Jain	Vikram Gola(P),	9811244509	vikramgola2010@gm ail.com	02.12.2025
			6, New Court Block-I	Commercial	CS (COMM)/545/2025	03-12-2025	Sh SANJAY GUPTA Vs Sh Sanjay Rastogi and Anr	Chandra Mohan Goyal(P),	9810652956	cmgoyaladvocate@g mail.com	02.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/8822/2025	03-12-2025	Cnh Industrial Capital India Pvt Ltd Vs M N CONSTRUCTIONS 84919	RAJESH JANGRA(P),	9958726491	jangraadvocate@gma il.com	02.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/8823/2025	03-12-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs SACHIN KISAN JADHAV	RAJESH JANGRA(P),	9958726491	jangraadvocate@gma il.com	02.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/8828/2025	03-12-2025	Axis Bank limited Vs BRAHMA SHARMA	Niraj Kumar(P),	9811306559	nirajkumar1976@gm ail.com	02.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/8829/2025	03-12-2025	Axis Bank limited Vs SHUSHIL KUMAR	Niraj Kumar(P),	9811306559	nirajkumar1976@gm ail.com	02.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/8830/2025	03-12-2025	Axis Bank limited Vs NAWAZISH	Niraj Kumar(P),	9811306559	nirajkumar1976@gm ail.com	02.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/8831/2025	03-12-2025	Axis Bank limited Vs MOHD SHAHZAD	Niraj Kumar(P),	9811306559	nirajkumar1976@gm ail.com	02.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/8832/2025	03-12-2025	Axis Bank limited Vs KHURSHID KHAN	Niraj Kumar(P),	9811306559	nirajkumar1976@gm ail.com	02.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/8872/2025	04-12-2025	Axis Bank Ltd Vs PAWAN SONI 7172	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	03.12.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			6, New Court Block-I	Commercial	OMP (I) (COMM)/8862/2025	04-12-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs GAUS MOHAMMAD	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	03.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/8863/2025	04-12-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs HIMANSHU PANDEY	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	03.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/8864/2025	04-12-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs HIREN H PRAJAPATI	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	03.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/8865/2025	04-12-2025	Axis Bank Ltd Vs MANPREET SINGH	ASHISH KUMAR GUPTA(P),	9999183119	ashish@agcparteners.co.in	03.12.2025
			6, New Court Block-I	Commercial	ExCOMM - Award by Arb Comm/70/2025	04-12-2025	KOTAK MAHINDRA PRIME LTD Vs JAGJIT GREWAL	Kushal Kumar(P),	7009793548	NOT PROVIDED	03.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/8866/2025	04-12-2025	Axis Bank Ltd Vs JASWINDER SINGH	ASHISH KUMAR GUPTA(P),	9999183119	ashish@agcparteners.co.in	03.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/8867/2025	04-12-2025	Axis Bank Ltd Vs PARTAP SINGH	ASHISH KUMAR GUPTA(P),	9999183119	ashish@agcparteners.co.in	03.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/8868/2025	04-12-2025	Axis Bank Ltd Vs Vijay singh	ASHISH KUMAR GUPTA(P),	9999183119	ashish@agcparteners.co.in	03.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/8869/2025	04-12-2025	Axis Bank Ltd Vs RAHUL KUMAR	ASHISH KUMAR GUPTA(P),	9999183119	ashish@agcparteners.co.in	03.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/8870/2025	04-12-2025	Axis Bank Ltd Vs MEHAR SINGH	ASHISH KUMAR GUPTA(P),	9999183119	ashish@agcparteners.co.in	03.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/8871/2025	04-12-2025	Axis Bank Ltd Vs SUGANA RAM	ASHISH KUMAR GUPTA(P),	9999183119	ashish@agcparteners.co.in	03.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/8906/2025	05.12.2025	M/s PiramalFinance Ltd Vs Nawab Singh	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	03.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/8907/2025	05.12.2025	Axis Bank Ltd Vs Gursewak Singh	ASHISH KUMAR GUPTA(P),	9999183119	ashish@agcparteners.co.in	04.12.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			6, New Court Block-I	Commercial	OMP (I) (COMM)/8908/2025	05.12.2025	IDFC Bank Ltd Vs Firoj Aleem	SANJEEV PATHAK(P),	971702885	litigation@srcslegal.c om	04.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/8909/2025	05.12.2025	IDFC Bank Ltd Vs Chirag Yadav	SANJEEV PATHAK(P),	971702885	litigation@srcslegal.c om	04.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/8910/2025	05.12.2025	IDFC Bank Ltd Vs Upasana Bhardwaj	SANJEEV PATHAK(P),	971702885	litigation@srcslegal.c om	04.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/8911/2025	05.12.2025	Yes Bank Ltd Vs Preeti Upadhyay	SANJEEV PATHAK(P),	971702885	litigation@srcslegal.c om	04.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/8912/2025	05.12.2025	Axis Bank Ltd Vs AS Logistic & Ors	Niraj Kumar(P),	9811306559	nirajkumar1976@gm ail.com	04.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/8913/2025	05.12.2025	Axis Bank Ltd Vs BJY Construction & Anr	Niraj Kumar(P),	9811306559	nirajkumar1976@gm ail.com	01.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/8938/2025	06.12.2025	Axis Bank Ltd Vs Pravin	Avinash Kumar	1141513189	avinash.adv@gmail.c om	04.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/8939/2025	06.12.2025	Axis Bank Ltd Vs Shabnam	Avinash Kumar	1141513189	avinash.adv@gmail.c om	04.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/8940/2025	06.12.2025	Axis Bank Ltd Vs Sumit Yadav	Avinash Kumar	1141513189	avinash.adv@gmail.c om	04.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/8941/2025	06.12.2025	Axis Bank Ltd Vs Nagwanshi Building Material & Ors	Niraj Kumar(P),	9811306559	nirajkumar1976@gm ail.com	05.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/8993/2025	08.12.2025	Axis Bank Ltd Vs Atval Singh	Niraj Kumar(P),	9811306559	nirajkumar1976@gm ail.com	05.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/8992/2025	08.12.2025	Axis Bank Ltd Vs Jisan Malik	Niraj Kumar(P),	9811306559	nirajkumar1976@gm ail.com	05.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/8991/2025	08.12.2025	Axis Bank Ltd Vs Raviraj Singh	Niraj Kumar(P),	9811306559	nirajkumar1976@gm ail.com	05.12.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			6, New Court Block-I	Commercial	OMP (I) (COMM)/8990/2025	08.12.2025	Axis Bank ltd Vs Gafur Mohammad	Rahul Chauhan	9971891788	info@aualegal.com	06.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/8989/2025	08.12.2025	Axis Bank Ltd Vs Manish Kumar	Rahul Chauhan	9971891788	info@aualegal.com	06.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/8988/2025	08.12.2025	Axis Bank ltd Vs Vikramjit Singh	Rahul Chauhan	9971891788	info@aualegal.com	06.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/8987/2025	08.12.2025	Axis Bank ltd Vs Eshant Sharma	Rahul Chauhan	9971891788	info@aualegal.com	06.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/8986/2025	08.12.2025	Axis Bank ltd Vs Suneet Gupta	Rahul Chauhan	9971891788	info@aualegal.com	06.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/8985/2025	08.12.2025	Axis Bank ltd Vs Amritpal Singh	Rahul Chauhan	9971891788	info@aualegal.com	06.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/8984/2025	08.12.2025	Axis Bank ltd Vs Jatin Singhal	Rahul Chauhan	9971891788	info@aualegal.com	06.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/8983/2025	08.12.2025	Axis Bank ltd Vs Vikram Jakhar	Rahul Chauhan	9971891788	info@aualegal.com	06.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/8982/2025	08.12.2025	Axis Bank ltd Vs Suraj Kumar	Rahul Chauhan	9971891788	info@aualegal.com	06.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9035/2025	09.12.2025	M/s Piramal Finance Ltd Vs Jitendra Parmer	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	06.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9036/2025	09.12.2025	M/s Piramal Finance Ltd Vs Kapil Veer Singh	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	06.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9037/2025	09.12.2025	Kotal Mahindra Prime Ltd Vs Pukhraj Singh	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	03.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9038/2025	09.12.2025	M/s Piramal Finance Ltd VS Manish Ashok Kumar	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	05.12.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9039/2025	09.12.2025	M/s Piramal Finance Ltd VS Deepak Tyagi	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	05.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9040/2025	09.12.2025	Axis Bank Vs Ram Babu	Shobha Gupta(P),	98911192158	srshobhagupta@gmail.com	05.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9041/2025	09.12.2025	Axis Bank Vs Naveen Kumar Agnihotri	Shobha Gupta(P),	98911192158	srshobhagupta@gmail.com	05.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9042/2025	09.12.2025	M/s Piramal Finance Ltd Vs Rasheed Moothodathil Hamsa	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	06.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9090/2025	11.12.2025	Axis Bank Ltd VS Najis	Shobha Gupta(P),	98911192158	srshobhagupta@gmail.com	03.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9091/2025	11.12.2025	Axis Bank Ltd Vs Anwar Husain	Shobha Gupta(P),	98911192158	srshobhagupta@gmail.com	03.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9092/2025	11.12.2025	Axis Bank Ltd Vs Abbas	Ashish Gupta Kumar	9999183119	ashish@agcparteners.co.in	08.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9093/2025	11.12.2025	Axis Bank Ltd Vs Sahroon	Ashish Gupta Kumar	9999183119	ashish@agcparteners.co.in	08.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9094/2025	11.12.2025	Axis Bank Ltd Vs Manju	Ashish Gupta Kumar	9999183119	ashish@agcparteners.co.in	08.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9095/2025	11.12.2025	Axis Bank Ltd VS Sandeep	Ashish Gupta Kumar	9999183119	ashish@agcparteners.co.in	08.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9096/2025	11.12.2025	Axis Bank Ltd Vs Parminder Singh	Avinash Kumar	1141513189	avinash.adv@gmail.com	10.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9097/2025	11.12.2025	Cnh Industrial Capital India Pvt Ltd Vs Shree Dadhibaman Stone Crusher	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	09.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9098/2025	11.12.2025	Cnh Industrial Capital India Pvt Ltd Vs Chandan Maharana	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	09.12.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9099/2025	11.12.2025	Cnh Industrial Capital India Pvt Ltd Vs Kailash Singh 79889	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	09.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9106/2025	12.12.2025	Axis Bank Ltd Vs Avinash Chander	AMIT KUMAR(P),	8860939556	amitkumar.294@rediffmail.com	10.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9107/2025	12.12.2025	Axis Bank Vs Navjot Singh GICL	AMIT KUMAR(P),	8860939556	amitkumar.294@rediffmail.com	10.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9108/2025	12.12.2025	Axis Bank Ltd Vs Sarabjit Kaur	AMIT KUMAR(P),	8860939556	amitkumar.294@rediffmail.com	10.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9109/2025	12.12.2025	Axis Bank Ltd Vs Heeralal	Ashish Kumar Gupta	9999183119	ashish@agcparteners.co.in	11.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9110/2025	12.12.2025	Axis Bank Ltd Vs Maskur	Ashish Kumar Gupta	9999183119	ashish@agcparteners.co.in	11.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9111/2025	12.12.2025	Axis Bank Ltd Vs Sombir Chajju	Ashish Kumar Gupta	9999183119	ashish@agcparteners.co.in	11.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9112/2025	12.12.2025	Axis Bank Ltd Vs Raj Kali	Ashish Kumar Gupta	9999183119	ashish@agcparteners.co.in	11.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9113/2025	12.12.2025	Axis Bank Ltd Vs Shiv Shanker	Ashish Kumar Gupta	9999183119	ashish@agcparteners.co.in	11.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9114/2025	12.12.2025	Cnh Industrial India Pvt Ltd Vs Dilip Naik	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	09.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9115/2025	12.12.2025	Cnh Industrial India Pvt Ltd Vs Ratnakar Behera	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	09.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9116/2025	12.12.2025	Cnh Industrial India Pvt Ltd Vs Ramchandra Pradhan	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	09.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9135/2025	15.12.2025	AXIS BANK LTD VS VAIBHAV TYAGI	RAHUL CHAUHAN	9971891788	info@aualegal.com	09.12.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9136/2025	15.12.2025	AXIS BANK LTD VS SHIVPOOJAN BABOO LALI	RAHUL CHAUHAN	9971891788	info@aualegal.com	09.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9137/2025	15.12.2025	AXIS BANK LTD VS MAHUB ALI	RAHUL CHAUHAN	9971891788	info@aualegal.com	09.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9138/2025	15.12.2025	AXIS BANK LTD VS YASH PAL	RAHUL CHAUHAN	9971891788	info@aualegal.com	09.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9139/2025	15.12.2025	AXIS BANK LTD VS NAKUL KUMAR GUPTA	RAHUL CHAUHAN	9971891788	info@aualegal.com	09.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9140/2025	15.12.2025	AXIS BANK LTD VS PUSHKAR LAL AHIR	RAHUL CHAUHAN	9971891788	info@aualegal.com	09.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9141/2025	15.12.2025	AXIS BANK LTD VS BHUJANG INFRA OPC PVT LTD	NIRAJ KUMAR	9811306559	nirajkumar1976@gm ail.com	11.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9142/2025	15.12.2025	AXIS BANK LTD VS DHARMENDRA & ANR	NIRAJ KUMAR	9811306559	nirajkumar1976@gm ail.com	11.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9142/2025	15.12.2025	AXIS BANK LTD VS DHARMENDRA & ANR	NIRAJ KUMAR	9811306559	nirajkumar1976@gm ail.com	11.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9143/2025	15.12.2025	AXIS BANK LTD VS BHUJANG INFRA OPC PVT LTD	NIRAJ KUMAR	9811306559	nirajkumar1976@gm ail.com	11.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9144/2025	15.12.2025	AXIS BANK LTD VS DHARMENDRA & ANR	NIRAJ KUMAR	9811306559	nirajkumar1976@gm ail.com	11.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9145/2025	15.12.2025	AXIS BANK LTD VS PAWAN KUMAR SONI	AVINASH KUMAR	1141513189	avinash.adv@gmail.c om	13.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9146/2025	15.12.2025	AXIS BANK LTD VS VIKASH KUMAR	AVINASH KUMAR	1141513189	avinash.adv@gmail.c om	13.12.2025
			6, New Court Block-I	Commercial	EX. (COMM)/176/2025	16.12.2025	M/s Jai Maa Enterprise Vs M/S Sai Print Pack	GAUTMI SEJWAL	9667560803	NOT PROVIDED	12.12.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9162/2025	16.12.2025	AXIS BANK LTD VS MOHD PANKAJ KHAN	AVINASH KUMAR	1141513189	avinash.adv@gmail.c om	13.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9163/2025	16.12.2025	AXIS BANK LTD VS JAGPREET SINGH	AVINASH KUMAR	1141513189	avinash.adv@gmail.c om	13.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9164/2025	16.12.2025	AXIS BANK LTD VS ASHOK KUMAR	AVINASH KUMAR	1141513189	avinash.adv@gmail.c om	13.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9165/2025	16.12.2025	M/S PIRAMAL FINANCE LTD VS PUKHRAJ D MALI	RAJESH JANGRA(P),	9958726491	jangraadvocate@gma il.com	12.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9166/2025	16.12.2025	CNH INDUSTRIAL INDIA PVT LTD VS TILAK SINGH	RAJESH JANGRA(P),	9958726491	jangraadvocate@gma il.com	12.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9167/2025	16.12.2025	M/S PIRAMAL FINANCE LTD VS SATPAL CHOTU RAM	RAJESH JANGRA(P),	9958726491	jangraadvocate@gma il.com	12.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9168/2025	16.12.2025	AXIS BANK LTD VS AMRIT AHARI	RAHUL CHAUHAN	9971891788	info@aualegal.com	13.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9169/2025	16.12.2025	AXIS BANK VS SAMI AHMAD	Shobha Gupta(P),	98911192158	srshobhagupta@gmai l.com	13.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9205/2025	17.12.2025	Axis Bank Ltd Vs Rahul Transport Service	Niraj Kumar	9811306559	nirajkumar1976@gm ail.com	15.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9206/2025	17.12.2025	Axis Bank Ltd Vs Surendra Nath Pandey	Niraj Kumar	9811306559	nirajkumar1976@gm ail.com	15.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9207/2025	17.12.2025	Axis Bank Ltd Vs Jaswinder Singh	Niraj Kumar	9811306559	nirajkumar1976@gm ail.com	15.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9208/2025	17.12.2025	Axis Bank Ltd Vs RAVI SAXENA	Niraj Kumar	9811306559	nirajkumar1976@gm ail.com	15.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9209/2025	17.12.2025	Axis Bank Ltd Vs AMIT KUMAR SIKARWAR	Niraj Kumar	9811306559	nirajkumar1976@gm ail.com	15.12.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9210/2025	17.12.2025	Axis Bank Ltd Vs SHIKHA	Niraj Kumar	9811306559	nirajkumar1976@gmail.com	15.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9211/2025	17.12.2025	Axis Bank Ltd Vs AMARJEET KUMAR	Shobha Gupta(P),	98911192158	SRSHOBHAGUPTA@GMAIL.COM	16.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9223/2025	18-12-2025	YES BANK LTD Vs NIDHI GHAI	ANANJAY SINGH(P),	7030378800	ASAPLEGALAndadvocates@gmail.com	16.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9222/2025	18-12-2025	YES BANK LTD Vs JASVIR SINGH	ANANJAY SINGH(P),	7030378800	ASAPLEGALAndadvocates@gmail.com	16.12.2025
			6, New Court Block-I	Commercial	Execution (Comm)/179/2025	18-12-2025	MS SHIVESH UDYOG PVT LTD THROUGH ITS DIRECTOR AR SHI VIPIN GOEL Vs ANUJ DAYAL PROP OF M/S SAI PRINT AND	JAGRITI JAIN(P),	8527506427	LAWFIRM@UNSOLVEDLEGAL.COM	17.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9218/2025	18-12-2025	AXIS BANK Vs CHHATHU MAHTO	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	16.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9219/2025	18-12-2025	AXIS BANK Vs SOMNATH	Shobha Gupta(P),	98911192158	SRSHOBHAGUPTA@GMAIL.COM	17.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9220/2025	18-12-2025	YES BANK LTD Vs MADHU	ANANJAY SINGH(P),	7030378800	ASAPLEGALAndadvocates@gmail.com	16.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9221/2025	18-12-2025	YES BANK LTD Vs ABHISHEK PRATAP SINGH	ANANJAY SINGH(P),	7030378800	ASAPLEGALAndadvocates@gmail.com	16.12.2025
			6, New Court Block-I	Commercial	Execution (Comm)/181/2025	19-12-2025	JATINDER NATH THROUGH LEGAL HEIRS VAISHALI SOOD AND ANR Vs M/S CHOPRA LAND DEVELOPERS PVT LTD	AVNIT KAUR(P),	9873342989	AVNITWARAICH@GMAIL.COM	18.12.2025
			6, New Court Block-I	Commercial	Execution (Comm)/180/2025	19-12-2025	SHRI SAURABH RAJPUT Vs OYO HOTELS AND HOMOEVS PVT LTD	RAJAN TYAGI(P),	9958523388	RAJANTYAGI17@GMAIL.COM	19.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9279/2025	22.12.2025	AXIS BANK VS MD FURKAN	Shobha Gupta(P),	98911192158	SRSHOBHAGUPTA@GMAIL.COM	19.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9280/2025	22.12.2025	AXIS BANK VS NIKUNJ PANWAR	Shobha Gupta(P),	98911192158	SRSHOBHAGUPTA@GMAIL.COM	19.12.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9281/2025	22.12.2025	AXIS BANK VS SHIV PARKASH AGIWAL	Shobha Gupta(P),	98911192158	SRSHOBHAGUPTA@GMAIL.COM	19.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9282/2025	22.12.2025	AXIS BANK VS VINOD KUMAR	Shobha Gupta(P),	98911192158	SRSHOBHAGUPTA@GMAIL.COM	19.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9283/2025	22.12.2025	KOTAK MAHINDRA PRIME LTD VS SHABHANA H	AMIT KUMAR SINHA	9990659331	kmpspartner@gmail.com	20.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9284/2025	22.12.2025	KOTAK MAHINDRA PRIME LTD VS RAHUL SHANSHAR SINGH	AMIT KUMAR SINHA	9990659331	kmpspartner@gmail.com	20.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9285/2025	22.12.2025	KOTAK MAHINDRA PRIME LTD VS SATISH KUMAR DHINGRA	AMIT KUMAR SINHA	9990659331	kmpspartner@gmail.com	20.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9286/2025	22.12.2025	YES BANK LTD VS ASHISH AGGARWAL	ANANJAY SINGH(P),	7030378800	asaplegalandadvocate@gmail.com	20.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9287/2025	22.12.2025	AXIS BANK LTD VS BP SINGH MEENA & ANR	VIBHOR MATHUR	9971680687	SUPPORT@ARVLA WCHAMBERS.CO.IN	20.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9288/2025	22.12.2025	AXIS BANK LTD VS MEENA DEVI	AVINASH KUMAR	1141513189	avinash.adv@gmail.com	19.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9289/2025	22.12.2025	AXIS BANK LTD VS RAVI MISHRA	AVINASH KUMAR	1141513189	avinash.adv@gmail.com	19.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9290/2025	22.12.2025	AXIS BANK LTD VS BALAVINDAR SINGH	AVINASH KUMAR	1141513189	avinash.adv@gmail.com	19.12.2025
			6, New Court Block-I	Commercial	CS (COMM) 570/2025	22.12.2025	Canara Bank Vs Kamalni, Prop.	Ankur Singh	9910482995	ankursinghbhadana@gmail.com	12.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/9382/2025	24.12.2025	FINGROW CAPITAL PRIVATE LTD VS NITESH TRADERS	JITENDRA KUMAR SINGH(P),	9911354578	jkschauhan@rediffmail.com	22.12.2025
25	SH. YADAV, SANDEEP	SOUTH	17, New Court Block-I	Commercial	OMP (I) (COMM)/8710/2025	01/12/2025	AXIS BANK LIMITED Vs KALU LAL MEENA	Vibhor Mathur(P)	9971680687	support@arlawchambers.co.in	13/11/2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8709/2025	01/12/2025	AXIS BANK LTD Vs ZEESHAN AHMAD	Shobha Gupta(P)	9811192158	srshobhagupta@gmail.com	21/11/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8708/2025	01/12/2025	AXIS BANK LTD Vs ASHOK KUMAR	Shobha Gupta(P)	9811192158	srshobhagupta@gmail.com	21/11/2025
			17, New Court Block-I	Commercial	CS (COMM)/543/2025	01/12/2025	SMALL FARMERS ARGUMENTS BUSINESS CONSORTIUM Vs SHANTI INDUSTRIES	Shantanu Garg(P)	7535066000	delhi@maheshwariandco.com	25/11/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8743/2025	02/12/2025	IDFC FIRST BANK LTD Vs RAJINDER SINGH	SANJEEV PATHAK(P)	9717028845	litigation@srcslegal.com	18/11/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8745/2025	02/12/2025	IDFC FIRST BANK LTD Vs AJAY KAMAL	SANJEEV PATHAK(P)	9717028845	litigation@srcslegal.com	21/11/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8744/2025	02/12/2025	IDFC FIRST BANK LTD Vs MOHD AZIM	SANJEEV PATHAK(P)	9717028845	litigation@srcslegal.com	21/11/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8772/2025	02/12/2025	Axis Bank Ltd Vs Sharif	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ashish@agcpartners.co.in	19/11/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8771/2025	02/12/2025	AXIS BANK LIMITED Vs KAVITA	AMIT KUMAR(P)	8860939556	amitkumar.294@rediffmail.com	20/11/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8770/2025	02/12/2025	AXIS BANK LIMITED Vs LOKESH DALAL	AMIT KUMAR(P)	8860939556	amitkumar.294@rediffmail.com	20/11/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8768/2025	02/12/2025	AXIS BANK LIMITED Vs BALDEV SINGH	AMIT KUMAR(P)	8860939556	amitkumar.294@rediffmail.com	20/11/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8769/2025	02/12/2025	AXIS BANK LIMITED Vs PARKAHS MASIH	AMIT KUMAR(P)	8860939556	amitkumar.294@rediffmail.com	20/11/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8761/2025	02/12/2025	CNH Industrial Capital India Private Limited Vs Raju Nirmal	Sagar Aggarwal(P)	9266434371	legal12@arenesslaw.com	27/11/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8760/2025	02/12/2025	axis bank limited Vs JAYPAL SINGH	Vibhor Mathur(P)	9971680687	support@arlawchambers.co.in	21/11/2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8762/2025	02/12/2025	Axis Bank Ltd Vs SURENDER S/O BHAGMAL	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ashish@agcpartners.c o.in	22/11/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8766/2025	02/12/2025	Axis Bank Ltd Vs KUMRPAL S/O HARACHANDI	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ashish@agcpartners.c o.in	22/11/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8767/2025	02/12/2025	Axis Bank Ltd Vs ABHISHEK MOTLA	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ashish@agcpartners.c o.in	22/11/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8765/2025	02/12/2025	Axis Bank Ltd Vs NOOR MOHAMMAD	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ashish@agcpartners.c o.in	22/11/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8763/2025	02/12/2025	Axis Bank Ltd Vs Omkar	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ashish@agcpartners.c o.in	22/11/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8764/2025	02/12/2025	Axis Bank Ltd Vs SHRI KRISHNA	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ashish@agcpartners.c o.in	22/11/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8755/2025	02/12/2025	AXIS BANK LIMITED Vs RAJ KUMAR	Rahul Chauhan(P)	9971891788	info@aualegal.com	22/11/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8758/2025	02/12/2025	AXIS BANK LIMITED Vs PRERNA GUPTA	Rahul Chauhan(P)	9971891788	info@aualegal.com	22/11/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8757/2025	02/12/2025	AXIS BANK LIMITED Vs AJAY KUMAR	Rahul Chauhan(P)	9971891788	info@aualegal.com	22/11/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8754/2025	02/12/2025	AXIS BANK LIMITED Vs PUSHKAR LAL AHIR	Rahul Chauhan(P)	9971891788	info@aualegal.com	22/11/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8756/2025	02/12/2025	AXIS BANK LIMITED Vs MOHAMMAD FURKAN	Rahul Chauhan(P)	9971891788	info@aualegal.com	22/11/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8759/2025	02/12/2025	AXIS BANK LIMITED Vs AMRIT AHARI	Rahul Chauhan(P)	9971891788	info@aualegal.com	22/11/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8752/2025	02/12/2025	AXIS BANK LIMITED Vs JITENDRA	Rahul Chauhan(P)	9971891788	info@aualegal.com	22/11/2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8753/2025	02/12/2025	AXIS BANK LIMITED Vs SALIM	Rahul Chauhan(P)	9971891788	info@aualegal.com	22/11/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8742/2025	02/12/2025	YES BANK LTD Vs POONAM RAM SINGH	SANJEEV PATHAK(P)	9717028845	litigation@srcslegal.com	28/11/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8850/2025	03/12/2025	AXIS BANK LIMITED Vs NAKUL KUMAR GUPTA	Rahul Chauhan(P)	9971891788	info@aualegal.com	22/11/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8851/2025	03/12/2025	AXIS BANK LIMITED Vs Pankaj Chauhan	Rahul Chauhan(P)	9971891788	info@aualegal.com	22/11/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8849/2025	03/12/2025	AXIS BANK LIMITED Vs VAIBHAV TYAGI	Rahul Chauhan(P)	9971891788	info@aualegal.com	22/11/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8845/2025	03/12/2025	AXIS BANK LIMITED Vs MOHIT SHARMA	Rahul Chauhan(P)	9971891788	info@aualegal.com	22/11/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8847/2025	03/12/2025	AXIS BANK LIMITED Vs Mahbub Ali	Rahul Chauhan(P)	9971891788	info@aualegal.com	22/11/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8843/2025	03/12/2025	AXIS BANK LIMITED Vs VINOD KUMARI	Rahul Chauhan(P)	9971891788	info@aualegal.com	22/11/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8844/2025	03/12/2025	AXIS BANK LIMITED Vs Surender Singh	Rahul Chauhan(P)	9971891788	info@aualegal.com	22/11/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8848/2025	03/12/2025	AXIS BANK LIMITED Vs YASH PAL	Rahul Chauhan(P)	9971891788	info@aualegal.com	22/11/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8846/2025	03/12/2025	AXIS BANK LIMITED Vs Shivpoojan Baboolal	Rahul Chauhan(P)	9971891788	info@aualegal.com	22/11/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8841/2025	03/12/2025	Axis Bank Ltd Vs MANJEET	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ashish@agcpartners.co.in	22/11/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8839/2025	03/12/2025	Axis Bank Ltd Vs RAJ PAL	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ashish@agcpartners.co.in	22/11/2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8842/2025	03/12/2025	Axis Bank Ltd Vs RAJVEER	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ashish@agcpartners.c o.in	22/11/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8840/2025	03/12/2025	Axis Bank Ltd Vs RAJU SO BHAY SINGH	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ashish@agcpartners.c o.in	22/11/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8836/2025	03/12/2025	AXIS BANK LTD Vs AKHILESH KUMAR GUPTA	avinash kumar(P)	9811182985	avinash.adv@gmail.c om	25/11/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8835/2025	03/12/2025	AXIS BANK LTD Vs RISHABH TANEJA	avinash kumar(P)	9811182985	avinash.adv@gmail.c om	24/11/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8833/2025	03/12/2025	Axis Bank Ltd Vs SUSHEEL KUMAR	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ashish@agcpartners.c o.in	26/11/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8834/2025	03/12/2025	Axis Bank Ltd Vs RAVI SINGH	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ashish@agcpartners.c o.in	26/11/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8838/2025	03/12/2025	Axis Bank Ltd Vs PARMJEET KAUR	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ashish@agcpartners.c o.in	27/11/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8837/2025	03/12/2025	Axis Bank Ltd Vs DALAVEER SINGH	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ashish@agcpartners.c o.in	27/11/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8852/2025	03/12/2025	AXIS BANK LTD Vs RACHNA 4491	SUNITA SINGH(P)	9871040589, 8920586266	indolexlaw@gmail.co m	01/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8821/2025	03/12/2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs VIVEK KHITOLIYA	RAJESH JANGRA(P)	9958726491	jangraadvocate@gma il.com	29/11/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8904/2025	04/12/2025	Axis Bank Ltd Vs MANOJ KUMAR DUBEY	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ashish@agcpartners.c o.in	27/11/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8905/2025	04/12/2025	Axis Bank Ltd Vs VEER BAHADUR	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ashish@agcpartners.c o.in	27/11/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8902/2025	04/12/2025	Axis Bank Ltd Vs VIMLESH	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ashish@agcpartners.c o.in	27/11/2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8903/2025	04/12/2025	Axis Bank Ltd Vs Shubham Yadav	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ashish@agcpartners.co.in	27/11/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8901/2025	04/12/2025	AXIS BANK LTD Vs SHEKHAR CHAUHAN	avinash kumar(P)	9811182985	avinash.adv@gmail.com	26/11/2025
			17, New Court Block-I	Commercial	ExCOMM - Award by Arbitration Comm/71/2025	04/12/2025	KOTAK MAHINDRA PRIME LTD Vs SURAJ AND ANR	Kushal Kumar(P)	7009793548	rishabh.eruditelegal@gmail.com	25/11/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8887/2025	04/12/2025	IDFC FIRST BANK LTD Vs SWATI GUPTA	SANJEEV PATHAK(P)	9717028845	litigation@srcslegal.com	28-11-225
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8888/2025	04/12/2025	IDFC FIRST BANK LTD Vs ANIL CHAUHAN	SANJEEV PATHAK(P)	9717028845	litigation@srcslegal.com	28/11/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8899/2025	04/12/2025	AXIS BANK LTD Vs CHINTA	Shobha Gupta(P)	9811192158	srshobhagupta@gmail.com	01/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8900/2025	04/12/2025	AXIS BANK LTD Vs KARMVEER SINGH	Shobha Gupta(P)	9811192158	srshobhagupta@gmail.com	01/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8898/2025	04/12/2025	AXIS BANK LTD Vs MOHAMAD SAMEER	Shobha Gupta(P)	9811192158	srshobhagupta@gmail.com	01/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8897/2025	04/12/2025	AXIS BANK LTD Vs SAVAN SHRIVASTAV	avinash kumar(P)	9811182985	avinash.adv@gmail.com	02/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8896/2025	04/12/2025	KOTAK MAHINDRA PRIME LIMITED Vs Hemant Bhalla	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	01/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8885/2025	04/12/2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs Raju Singh	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	02/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8895/2025	04/12/2025	AXIS BANK LTD Vs ISTEKHAR	Shobha Gupta(P)	9811192158	srshobhagupta@gmail.com	01/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8894/2025	04/12/2025	AXIS BANK LTD Vs HUMAYU	Shobha Gupta(P)	9811192158	srshobhagupta@gmail.com	01/12/2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8971/2025	08/12/2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs Vimala Devi	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	02/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8970/2025	08/12/2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs Kishor Dattatray Dond	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	02/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8972/2025	08/12/2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs Krishna Choudhary	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	02/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8981/2025	08/12/2025	AXIS BANK LIMITED Vs PUSHKAR LAL AHIR	Rahul Chauhan(P)	9971891788	info@aualegal.com	05/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8975/2025	08/12/2025	AXIS BANK LIMITED Vs RAJ KUMAR	Rahul Chauhan(P)	9971891788	info@aualegal.com	05/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8977/2025	08/12/2025	Axis Bank Ltd Vs KAMALDEEP SHARMA	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	03/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8979/2025	08/12/2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs MANISH KUMAR MAHESHWARI	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	29/11/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8974/2025	08/12/2025	AXIS BANK LTD Vs RANJEET KUMAR PATRA	Shobha Gupta(P)	9811192158	srshobhagupta@gmail.com	02/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8973/2025	08/12/2025	AXIS BANK LTD Vs SUKHPREET KAUR	Shobha Gupta(P)	9811192158	srshobhagupta@gmail.com	02/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8980/2025	08/12/2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs RAM SAHAY KUMAWAT	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	29/11/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8976/2025	08/12/2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs KAMALJIT SINGH	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	29/11/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/8978/2025	08/12/2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs JUGINDER PAL	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	29/11/2025
			17, New Court Block-I	Commercial	CS (COMM)/556/2025	09/12/2025	UNION BANK OF INDIA Vs ASHISH KUMAR SRIVASTAVA AND ORS	Sunil Choudhary(P)	9312933300, 9540009991	Not provided	05/12/2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9048/2025	09/12/2025	Cnh Industrial Capital India Pvt Ltd Vs DIPTIRANJAN MOHAPATRA	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	05/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9047/2025	09/12/2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs GURMINDER SINGH	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	29/11/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9046/2025	09/12/2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs NAVEEN NARULA	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	29/11/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9043/2025	09/12/2025	Cnh Industrial Capital India Pvt Ltd Vs MANAS KUMAR NANDA	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	05/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9045/2025	09/12/2025	Cnh Industrial Capital India Pvt Ltd Vs SHYAMAL PARAMANIK	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	05/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9044/2025	09/12/2025	Cnh Industrial Capital India Pvt Ltd Vs KRIPAL VISHAMBHAR	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	05/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9074/2025	10/12/2025	Axis Bank Ltd Vs RAJ PAL	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ashish@agcpartners.co.in	03/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9073/2025	10/12/2025	AXIS BANK LTD Vs VIVEK CHAUHAN	avinash kumar(P)	9811182985	avinash.adv@gmail.com	05/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9072/2025	10/12/2025	AXIS BANK LTD Vs MOHD FIROZ SIDDIQUI	avinash kumar(P)	9811182985	avinash.adv@gmail.com	05/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9077/2025	11/12/2025	AXIS BANK LTD Vs DIMPLE KHAROUR	avinash kumar(P)	9811182985	avinash.adv@gmail.com	05/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9076/2025	11/12/2025	AXIS BANK LTD Vs ANURAG SINGH	avinash kumar(P)	9811182985	avinash.adv@gmail.com	09/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9075/2025	11/12/2025	AXIS BANK LTD Vs SUNITA	avinash kumar(P)	9811182985	avinash.adv@gmail.com	09/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9105/2025	12/12/2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs Anita Upadhyay	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	11/12/2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9104/2025	12/12/2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs KISHAN SINGH RANA	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	11/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9103/2025	12/12/2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs TASEEN VALA	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	11/12/2025
			17, New Court Block-I	Commercial	Misc DJ/308/2025	12/12/2025	Devvrat Impex Pvt Ltd Vs Envirotech	Natwar Rai(P)	9818906064	natwarrai@gmail.com	04/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9134/2025	13/12/2025	AXIS BANK LTD Vs SHEETAL DUBEY	SUNITA SINGH(P)	9871040589, 8920586266	indolexlaw@gmail.com	05/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9133/2025	13/12/2025	AXIS BANK LTD Vs NASIBUNISHA	Shobha Gupta(P)	9811192158	srshobhagupta@gmail.com	05/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9132/2025	13/12/2025	AXIS BANK LTD Vs JAVED AKHTAR	Shobha Gupta(P)	9811192158	srshobhagupta@gmail.com	05/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9131/2025	13/12/2025	AXIS BANK LTD Vs RAHUL	Shobha Gupta(P)	9811192158	srshobhagupta@gmail.com	04/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9155/2025	15/12/2025	AXIS BANK Vs SAROJ KUMAR	Shobha Gupta(P)	9811192158	srshobhagupta@gmail.com	06/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9156/2025	15/12/2025	axis bank Vs UMA SHARMA	Shobha Gupta(P)	9811192158	srshobhagupta@gmail.com	06/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9153/2025	15/12/2025	AXIS BANK Vs ARUN DUBEY	Shobha Gupta(P)	9811192158	srshobhagupta@gmail.com	06/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9154/2025	15/12/2025	AXIS BANK LTD Vs BANMEET SINGH	Shobha Gupta(P)	9811192158	srshobhagupta@gmail.com	06/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9152/2025	15/12/2025	AXIS BANK LTD Vs MANOJ KUMAR JAIN	SUNITA SINGH(P)	9871040589, 8920586266	indolexlaw@gmail.com	08/12/2025
			17, New Court Block-I	Commercial	Misc DJ/317/2025	15/12/2025	PARAMPREET SINGH AHUJA Vs COFFEE DAY GLOBAL LTD	BHAGAT SINGH(P)	Not provided	Not provided	11/12/2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			17, New Court Block-I	Commercial	Execution (Comm)/177/2025	16/12/2025	AKRITI TRADING COMPANY Vs N H TRADERS	Gauti Sejwal(P)	9667560803	Not provided	12/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9185/2025	16/12/2025	AXIS BANK LTD Vs GAURAV	SUNITA SINGH(P)	9871040589, 8920586266	indolexlaw@gmail.co m	08/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9184/2025	16/12/2025	AXIS BANK LIMITED Vs SAKUR KHAN	Vibhor Mathur(P)	9971680687	support@arvlawcham bers.co.in	08/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9183/2025	16/12/2025	YES BANK LTD Vs NAVIN KUMAR CHANDIWAL	ANANJAY SINGH(P)	7030378800	asaplegalandadvocate s@gmail.com	09/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9214/2025	17/12/2025	Axis Bank limited Vs SAURABH SINGH	Niraj Kumar(P)	9811306559	nirajkumar1976@gm ail.com	10/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9212/2025	17/12/2025	Axis Bank limited Vs RAVI SAXENA	Niraj Kumar(P)	9811306559	nirajkumar1976@gm ail.com	12/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9213/2025	17/12/2025	Axis Bank limited Vs MEENAKSHI	Niraj Kumar(P)	9811306559	nirajkumar1976@gm ail.com	10/12/2025
			17, New Court Block-I	Commercial	CS (COMM)/565/2025	17/12/2025	MOOL CHAND Vs Safderjang Hospital	Deepak kumar(P)	9999600506	deepakkumar0506@ gmail.com	16/12/2025
			17, New Court Block-I	Commercial	CS (COMM)/566/2025	18/12/2025	WELLVERSED HEALTH PRIVATE LIMITED Vs MACH NUTRITION STORE Through its Proprietor Manish Pahalwan	KUNAL KHANNA(P)	999757185	ip.kunalkhanna@gm ail.com	17/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9242/2025	19/12/2025	KOTAK MAHINDRA PRIME LTD Vs JITENDRA SINGH	AMIT KUMAR SINHA(P)	9990659331	kmpspartner@gmail. com	12/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9241/2025	19/12/2025	KOTAK MAHINDRA PRIME LTD Vs ANIL PATEL	AMIT KUMAR SINHA(P)	9990659331	kmpspartner@gmail. com	12/12/2025
			17, New Court Block-I	Commercial	Misc DJ/322/2025	20/12/2025	Union Bank of India Vs Sh Devender Sharma	NAVANEET KUMAR(P)	8851411733	chamberssakil@gmail. com	06/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9269/2025	20/12/2025	AXIS BANK Vs NAUMAN	Shobha Gupta(P)	9811192158	srshobhagupta@gmai l.com	09/12/2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9268/2025	20/12/2025	AXIS BANK LTD Vs RAJENDRA JAGA	SUNITA SINGH(P)	9871040589, 8920586266	indolexlaw@gmail.co m	10/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9270/2025	20/12/2025	AXIS BANK LTD Vs SANGEETA	avinash kumar(P)	9811182985	avinash.adv@gmail.c om	10/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9267/2025	20/12/2025	AXIS BANK LTD Vs MOINUDDIN	avinash kumar(P)	9811182985	avinash.adv@gmail.c om	12/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9310/2025	22/12/2025	Axis Bank Ltd Vs RAKESH MALI	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ashish@agcpartners.c o.in	09/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9275/2025	22/12/2025	KOTAK MAHINDRA PRIME LIMITED Vs Varun Sethi	RAJESH JANGRA(P)	9958726491	jangraadvocate@gma il.com	12/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9274/2025	22/12/2025	KOTAK MAHINDRA PRIME LIMITED Vs Karan So Bansi	RAJESH JANGRA(P)	9958726491	jangraadvocate@gma il.com	12/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9276/2025	22/12/2025	KOTAK MAHINDRA PRIME LIMITED Vs Pooja Daughter of kali Dass	RAJESH JANGRA(P)	9958726491	jangraadvocate@gma il.com	12/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9278/2025	22/12/2025	KOTAK MAHINDRA PRIME LIMITED Vs Manoj So Mahender	RAJESH JANGRA(P)	9958726491	jangraadvocate@gma il.com	12/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9277/2025	22/12/2025	KOTAK MAHINDRA PRIME LIMITED Vs Ajay Om Prakash	RAJESH JANGRA(P)	9958726491	jangraadvocate@gma il.com	12/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9308/2025	22/12/2025	AXIS BANK LIMITED Vs MOHIT VAISHNAV	AMIT KUMAR(P)	8860939556	amitkumar.294@redi ffmail.com	13/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9309/2025	22/12/2025	Axis Bank Ltd Vs MANJEET S/O RAM KISHAN	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ashish@agcpartners.c o.in	13/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9307/2025	22/12/2025	Axis Bank Ltd Vs RAVI SINGH	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ashish@agcpartners.c o.in	13/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9306/2025	22/12/2025	AXIS BANK LTD Vs NAROTAM SHARMA	avinash kumar(P)	9811182985	avinash.adv@gmail.c om	16/12/2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING	
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9305/2025	22/12/2025	AXIS BANK LTD Vs GUDDI	avinash kumar(P)	9811182985	avinash.adv@gmail.c om	17/12/2025	
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9304/2025	22/12/2025	AXIS BANK LTD Vs LAL BABU YADAV	avinash kumar(P)	9811182985	avinash.adv@gmail.c om	17/12/2025	
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9300/2025	22/12/2025	AXIS BANK LIMITED Vs KAILASH	Rahul Chauhan(P)	9971891788	info@aualegal.com	18/12/2025	
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9302/2025	22/12/2025	AXIS BANK LIMITED Vs M S LAXMI ENTERPRISES	Rahul Chauhan(P)	9971891788	info@aualegal.com	18/12/2025	
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9303/2025	22/12/2025	AXIS BANK LIMITED Vs OM PRAKASH	Rahul Chauhan(P)	9971891788	info@aualegal.com	18/12/2025	
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9301/2025	22/12/2025	IDFC FIRST BANK LTD Vs RAJENDRA PRASAD GUPTA	SANJEEV PATHAK(P)	9717028845	litigation@srcslegal.c om	19/12/2025	
			17, New Court Block-I	Commercial	CS (COMM)/569/2025	22/12/2025	MYSORE DEEP PERFUMERY HOUSE Vs MANASH LIFESTYLE PRIVATE LIMITED	ANIL KUMAR SAHU(P)	980134793	allipcare@gmail.com	18/12/2025	
			17, New Court Block-I	Commercial	CS (COMM)/571/2025	23/12/2025	CANARA BANK Vs M/S DESIGN ENSURE	SAURABH KUSHAWAHA(P)	9999797421	sk.lawnexus@gmil.co m	11/12/2025	
			17, New Court Block-I	Commercial	Misc DJ/327/2025	23/12/2025	IDFC FIRST BANK LTD Vs TAJINDER PAL SINGH	Tajinder Singh(P)	Pal	Not provided	Not provided	19/12/2025
			17, New Court Block-I	Commercial	CS (COMM)/572/2025	23/12/2025	M/s AAKRITI TRADING COMPANY Vs POWER HEALTH NUTRITION AND ORS	Paras Chawla(P)	9999148514	paras.chawla34@gma il.com	20/12/2025	
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9346/2025	24/12/2025	YES BANK LTD Vs SANJAY MAHENDER PAL	ANANJAY SINGH(P)	7030378800	asaplegalandadvocate s@gmail.com	20/12/2025	
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9343/2025	24/12/2025	AXIS BANK LTD Vs SUSHIL KUMAR SINGH	SUNITA SINGH(P)	9871040589, 8920586266	indolexlaw@gmail.co m	20/12/2025	
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9347/2025	24/12/2025	YES BANK LTD Vs SURAJ PRAKASH	ANANJAY SINGH(P)	7030378800	asaplegalandadvocate s@gmail.com	20/12/2025	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9344/2025	24/12/2025	YES BANK LTD Vs SHASHI SHARMA	ANANJAY SINGH(P)	7030378800	asaplegalandadvocate s@gmail.com	20/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9348/2025	24/12/2025	IDFC FIRST BANK LIMITED Vs PRITPAL SINGH DHIMAN	SANJEEV PATHAK(P)	9717028845	litigation@srcslegal.c om	19/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9349/2025	24/12/2025	AXIS BANK LTD Vs SURYAMANI SINGH	Shobha Gupta(P)	9811192158	srshobhagupta@gmai l.com	19/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9350/2025	24/12/2025	AXIS BANK LTD Vs VIKAS TRIVEDI	Shobha Gupta(P)	9811192158	srshobhagupta@gmai l.com	19/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9351/2025	24/12/2025	Axis Bank Ltd Vs NOOR MOHAMMAD	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ashish@agcpartners.c o.in	20/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9352/2025	24/12/2025	IDFC FIRST BANK LTD Vs RAVI KATARIA	SANJEEV PATHAK(P)	9717028845	litigation@srcslegal.c om	19/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9345/2025	24/12/2025	IDFC FIRST BANK LTD Vs RAHUL JAIVIR	SANJEEV PATHAK(P)	9717028845	litigation@srcslegal.c om	19/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9353/2025	24/12/2025	IDFC FIRST BANK LTD Vs NILISH AGGARWAL	SANJEEV PATHAK(P)	9717028845	litigation@srcslegal.c om	19/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9354/2025	24/12/2025	AXIS BANK LTD Vs NAEEM KHAN	Shobha Gupta(P)	9811192158	srshobhagupta@gmai l.com	19/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9427/2025	26/12/2025	AXIS BANK LTD Vs SHIVRAJ SINGH	Shobha Gupta(P)	9811192158	srshobhagupta@gmai l.com	23/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9428/2025	26/12/2025	AXIS BANK LTD Vs LOKESH KUMAR JAIN	Shobha Gupta(P)	9811192158	srshobhagupta@gmai l.com	19/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9429/2025	26/12/2025	Axis Bank Ltd Vs RAVI SINGH	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ashish@agcpartners.c o.in	20/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9430/2025	26/12/2025	Axis Bank Ltd Vs DALAVEER SINGH	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ashish@agcpartners.c o.in	20/12/2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9426/2025	26/12/2025	AXIS BANK LTD Vs SANJEEV KUMAR	Shobha Gupta(P)	9811192158	srshobhagupta@gmail.com	18/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9422/2025	26/12/2025	AXIS BANK LTD Vs BALBIR SINGH	Shobha Gupta(P)	9811192158	srshobhagupta@gmail.com	22/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9423/2025	26/12/2025	PIRAMAL FINANCE LIMITED Vs PRIYARANJAN KUMAR	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	23/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9424/2025	26/12/2025	PIRAMAL FINANCE LIMITED Vs LAKHWINDER SINGH	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	23/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9425/2025	26/12/2025	Cnh Industrial Capital India Pvt Ltd Vs Raghvendra Latoori Singh	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	24/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9421/2025	26/12/2025	Cnh Industrial Capital India Pvt Ltd Vs Mukut Bihari	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	24/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/9420/2025	26/12/2025	AXIS BANK LTD Vs KIRAN DEVI	Shobha Gupta(P)	9811192158	srshobhagupta@gmail.com	24/12/2025
			17, New Court Block-I	Commercial	CS (COMM)/576/2025	26/12/2025	ANIL KUMAR RAIZADA Vs INDUS TOWER LIMITED THROUGH ITS DIRECTOR/S	LALIT SHARMA(P)	9818772001	adv.lalitsharma09@gmail.com	24/04/2024
26	SH. AJAY KUMAR JAIN, DISTRICT JUDGE (COMMERCIAL COURT) (DIGITAL)- 04	SOUTH	29, New Court Block-II	Commercial	OMP (I) (COMM)/8707/2025	01-12-2025	AXIS BANK LTD Vs YAMEEN KHAN	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	22.11.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/8703/2025	01-12-2025	AXIS BANK LTD Vs ATUL KUMAR	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	22.11.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/8702/2025	01-12-2025	AXIS BANK LTD Vs MUKEEM KHAN	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	24.11.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/8706/2025	01-12-2025	AXIS BANK LTD Vs AAKIL	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	24.11.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/8704/2025	01-12-2025	AXIS BANK LTD Vs LAXMI ELECTRICAL WORKS	AMIT KUMAR(P),	8860939556	amitkumar.294@rediffmail.com	25.11.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			29, New Court Block-II	Commercial	OMP (I) (COMM)/8705/2025	01-12-2025	AXIS BANK LTD Vs PRAVEEN KUMAR	avinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	25.11.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/8700/2025	01-12-2025	AXIS BANK LTD Vs RAJENDER SINGH	avinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	24.11.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/8697/2025	01-12-2025	AXIS BANK LTD Vs RAVI SHANKAR KUMAR	avinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	25.11.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/8698/2025	01-12-2025	AXIS BANK LTD Vs PRATAP SINGH	avinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	24.11.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/8699/2025	01-12-2025	AXIS BANK LTD Vs BRIJESH	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	27.11.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/8701/2025	01-12-2025	AXIS BANK LTD Vs HARIPAL	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	27.11.2025
			29, New Court Block-II	Commercial	Execution (Comm)/167/2025	01-12-2025	STATE BANK OF INDIA Vs SANDEEP	ADAITA KUMAR ROUT(P),	9999132159	akroutadvocate@gmail.com	20.11.2025
			29, New Court Block-II	Commercial	Execution (Comm)/168/2025	01-12-2025	STATE BANK OF INDIA Vs RANVEER	ADAITA KUMAR ROUT(P),	9999132159	akroutadvocate@gmail.com	20.11.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/8695/2025	01-12-2025	YES BANK LTD Vs SURJEET KASHYAP	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	28.11.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/8696/2025	01-12-2025	YES BANK LTD Vs RIYAZ BAIG	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	28.11.2025
			29, New Court Block-II	Commercial	CS (COMM)/542/2025	01-12-2025	UNION BANK OF INDIA Vs VINAY PRASAD	DHANANJAY KUMAR	9540009991	adv.lalitkumar5700@gmail.com	27.11.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/8749/2025	02-12-2025	AXIS BANK LTD Vs AMIT MITTAL	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	01.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/8747/2025	02-12-2025	AXIS BANK LTD Vs GRIJESH GUPTA	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	01.12.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			29, New Court Block-II	Commercial	OMP (I) (COMM)/8751/2025	02-12-2025	AXIS BANK LTD Vs ANKIT TAILOR	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	01.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/8750/2025	02-12-2025	AXIS BANK LTD Vs CHAND MOHAMMAD	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	01.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/8746/2025	02-12-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs MANISH KUMAR	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	29.11.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/8748/2025	02-12-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs SUNDAR SHARMA	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	29.11.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/8811/2025	03-12-2025	AZAM Vs MANOJ SEJWAL	ANANT RAO(P),	9210029087	advocaterkgupta1984@gmail.com	01.12.2025
			29, New Court Block-II	Commercial	CS (COMM)/548/2025	04-12-2025	Jugal Kishore Chowdhury Charitable Educational Trust Vs Brace Radical Credit Rating Private Limited	P.K. AGARWAL	8285230770	Office@pkagrawaladvocates.com	02.12.2025
			29, New Court Block-II	Commercial	CS (COMM)/549/2025	04-12-2025	M/S NATURE MAGIC WORLD Vs Reliance Retail Limited	ARUNI PODDAR(P),	9540555810	poddarlegal@gmail.com	03.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/8876/2025	04-12-2025	KOTAK MAHINDRA PRIMERAJESH LIMITED Vs Amar Nath Jagdish Rai	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	01.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/8874/2025	04-12-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs Sunitha Kumari S	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	02.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/8873/2025	04-12-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs Saurabh Kumar	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	02.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/8875/2025	04-12-2025	Cnh Industrial Capital India Pvt Ltd Vs INDERBHAN CHIRANJI LAL	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	02.12.2025
			29, New Court Block-II	Commercial	Execution (Comm)/172/2025	05-12-2025	M/S GREATECH TELECOM TECHNOLOGIES PVT LTD Vs SHRING CRAFT INC	NAVDEEP SINGH(P),	9560523320, 8860751228	mail.attriandattri@gmail.com	03.12.2025
			29, New Court Block-II	Commercial	CS (COMM)/552/2025	06-12-2025	M/S NEELAM ENTERPRISES Vs M/S MP PHARMACEUTICAL AND ANR	Deepal Goel(P),	9999048001	deepal@deepalgoel.in	04.12.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			29, New Court Block-II	Commercial	OMP (I) (COMM)/8944/2025	06-12-2025	PIRAMAL CAPITAL AND HOUSINGRAJESH FINANCE LIMITED Vs SHOBHITJANGRA(P), KUMAR		9958726491	jangraadvocate@gam il.com	02.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/8945/2025	06-12-2025	PIRAMAL CAPITAL AND HOUSINGRAJESH FINANCE LIMITED Vs VISHALJANGRA(P), UPADHAYAY		9958726491	jangraadvocate@gam il.com	02.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/8943/2025	06-12-2025	AXIS BANK LTD Vs WASHIMShobha AKRAMGupta(P),		9811192158	srshobhagupta@gmai l.com	02.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/8942/2025	06-12-2025	AXIS BANK LTD Vs SURAJShobha PRAKASHGupta(P),		9811192158	srshobhagupta@gmai l.com	02.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9014/2025	08-12-2025	M/S FINGROW CAPITAL PVT LTDJITENDRA Vs M/S SPEEDWAYS ROADLINEKUMAR AND ORSSINGH(P),		9911354578	jkschauhan@rediffm ail.com	03.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9013/2025	08-12-2025	PIRAMAL CAPITAL AND HOUSINGRAJESH FINANCE LIMITED Vs HEYNAJANGRA(P), RAM AVTAR		9958726491	jangraadvocate@gam il.com	02.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9011/2025	08-12-2025	AXIS BANK LTD Vs AMAN DEEPAASHISH SINGHKUMAR GUPTA(P),		9999183119, 9811517810	ashish@agcpartners.c o.in	03.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9012/2025	08-12-2025	AXIS BANK LTD Vs SURENDERShobha KUMARGupta(P),		9811192158	srshobhagupta@gmai l.com	02.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9009/2025	08-12-2025	AXIS BANK LTD Vs MOHITRahul SHARMAChauhan(P),		9971891788	info@aualegal.com	05.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9010/2025	08-12-2025	AXIS BANK LTD Vs JITENDRA Rahul Chauhan(P),		9971891788	info@aualegal.com	05.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9007/2025	08-12-2025	AXIS BANK LTD Vs SANSAR Shobha Gupta(P),		9811192158	srshobhagupta@gmai l.com	02.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9008/2025	08-12-2025	AXIS BANK LTD Vs SHASHANKASHISH TRIPATHIKUMAR GUPTA(P),		9999183119, 9811517810	ashish@agcpartners.c o.in	03.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9033/2025	09-12-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs KAILASH SINGHRAJESH JANGRA(P),		9958726491	jangraadvocate@gam il.com	05.12.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9032/2025	09-12-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs KAILASH SINGH	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	05.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9034/2025	09-12-2025	M/S TATA CAPITAL LTD Vs D SNAVEEN HOME CONSTRUCTION PRIVATE SHARMA(P), LIMITED	SHARMA(P),	9350569040	naveenk101a@yahoo.com	03.12.2025
			29, New Court Block-II	Commercial	ExCOMM - Award by Arb Comm/73/2025	09-12-2025	UGRO CAPITAL LTD Vs ISHANVI ENTERPRISES AND ORS	Rajiv Narain	9810318803, 8130224461	leagumdelhi@gmail.com	04.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9031/2025	09-12-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs DEBANANDA PANI	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	05.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9030/2025	09-12-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs SANATANA BEHERA	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	05.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9051/2025	10-12-2025	AXIS BANK LTD Vs RAUSHAN KUMAR SINGH	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	02.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9060/2025	10-12-2025	Axis Bank Ltd Vs SAURABH SINGH	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	03.12.2025
			29, New Court Block-II	Commercial	CS (COMM)/557/2025	10-12-2025	CHIMES AVIATION PVT LTD Vs THE NATIONAL INSURANCE CO LTD	NAVDEEP SINGH(P),	9811311360	nsingh_1908@yahoo.co.in	04.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9050/2025	10-12-2025	AXIS BANK LTD Vs MOHD BILAL	avinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	04.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9049/2025	10-12-2025	AXIS BANK LTD Vs SANJAY SINGH	avinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	05.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9089/2025	11-12-2025	AXIS BANK LTD Vs SURENDER KUMAR	avinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	05.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9088/2025	11-12-2025	AXIS BANK LTD Vs DEVENDER	avinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	05.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9087/2025	11-12-2025	AXIS BANK LTD Vs PARAMJIT KOUR	avinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	09.12.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9120/2025	12-12-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs GAJENDRA SINGH	RAJESH JANGRA(P),	9958726491	jangraadvocate@gam il.com	11.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9121/2025	12-12-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs AAFTAB OSAF ALI	RAJESH JANGRA(P),	9958726491	jangraadvocate@gam il.com	11.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9119/2025	12-12-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs BALJIT KAUR	RAJESH JANGRA(P),	9958726491	jangraadvocate@gam il.com	11.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9117/2025	12-12-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs BHARAT LAL	RAJESH JANGRA(P),	9958726491	jangraadvocate@gam il.com	11.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9118/2025	12-12-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs M N CONSTRUCTIONS	RAJESH JANGRA(P),	9958726491	jangraadvocate@gam il.com	11.12.2025
			29, New Court Block-II	Commercial	CS (COMM)/561/2025	13-12-2025	KEYSTONE SOLUTIONS Vs AMBROSIA BRANDS PRIVATE LIMITED	Chetan Roy(P),	011-46541551, 011- 45036338	chetan@integritaslaw firm.co	11.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9126/2025	13-12-2025	AXIS BANK LTD Vs HARISH CHANDRA SHUKLA	Shobha Gupta(P),	9811192158	srshobhagupta@gmai l.com	05.12.2025
			29, New Court Block-II	Commercial	OMP (COMM)/56/2025	15-12-2025	PRANAY ARUN PANDIT Vs M/S PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED	SBHIDE KALYANI DILIP(P),	7709954317	kalyanidilipbhide@g mail.com	11.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9151/2025	15-12-2025	AXIS BANK LTD Vs HARBIR SINGH	SUNITA SINGH	9871040589, 8920586266	indolexlaw@gmail.co m	08.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9179/2025	16-12-2025	AXIS BANK LTD Vs SHASHI BHUSHAN KUMAR	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.co m	08.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9178/2025	16-12-2025	AXIS BANK LTD Vs SARANSH MATHUR	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.co m	08.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9176/2025	16-12-2025	AXIS BANK LTD Vs PUNIT	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.co m	08.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9177/2025	16-12-2025	AXIS BANK LTD Vs VIKASH	Vibhor Mathur(P),	9971680687	support@arvlawcham bers.co.in	08.12.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9173/2025	16-12-2025	YES BANK LTD Vs NAVIN KUMAR CHANDIWAL	ANANJAY SINGH(P),	70303 78800	ASAPLEGALANDAD VOCATES@GMAIL.COM	09.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9174/2025	16-12-2025	YES BANK LTD Vs KAILASH CHANDRA BHATT	ANANJAY SINGH(P),	70303 78800	ASAPLEGALANDAD VOCATES@GMAIL.COM	09.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9175/2025	16-12-2025	AXIS BANK LTD Vs RAMESH BASANDANI	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	11.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9201/2025	17-12-2025	AXIS BANK LTD Vs VINAY CHAUHAN	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	10.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9203/2025	17-12-2025	AXIS BANK LTD Vs PRASHANT KUMAR MISHRA	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	10.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9204/2025	17-12-2025	AXIS BANK LTD Vs DHARMENDRA PAL	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	11.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9202/2025	17-12-2025	AXIS BANK LTD Vs SUNEETA TIWARI	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	10.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9200/2025	17-12-2025	AXIS BANK LTD Vs VAIBHAV CHAUHAN	avinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	11.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9261/2025	19-12-2025	AXIS BANK LTD Vs GOPALJI	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	09.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9253/2025	19-12-2025	AXIS BANK LTD Vs SAJIDA AKHTAR	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	09.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9256/2025	19-12-2025	AXIS BANK LTD Vs KULDEEP	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	09.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9252/2025	19-12-2025	AXIS BANK LTD Vs ASHOK KUMAR	SUNITA SINGH	9871040589, 8920586266	indolexlaw@gmail.com	10.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9255/2025	19-12-2025	AXIS BANK LTD Vs IMRAN KHAN	SUNITA SINGH	9871040589, 8920586266	indolexlaw@gmail.com	10.12.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9257/2025	19-12-2025	KOTAK MAHINDRA PRIME LTD Vs PANKAJ TOMAR	AMIT KUMAR SINHA(P),	9990659331	kmpspartner@gmail. com	10.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9258/2025	19-12-2025	AXIS BANK LTD Vs LALIT KUMAR MITTLE	avinash kumar(P),	9811182985, 011- 45596482	avinash.adv@gmail.c om	10.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9260/2025	19-12-2025	AXIS BANK LTD Vs UMESH PRASAD KHARWAR	avinash kumar(P),	9811182985, 011- 45596482	avinash.adv@gmail.c om	11.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9259/2025	19-12-2025	AXIS BANK LTD Vs SUNIL KUMAR TANWAR	avinash kumar(P),	9811182985, 011- 45596482	avinash.adv@gmail.c om	11.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9254/2025	19-12-2025	AXIS BANK LTD Vs PINKI CHAUHAN	avinash kumar(P),	9811182985, 011- 45596482	avinash.adv@gmail.c om	11.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9251/2025	19-12-2025	KOTAK MAHINDRA PRIME LTD Vs NITIN N	AMIT KUMAR SINHA(P),	9990659331	kmpspartner@gmail. com	12.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9250/2025	19-12-2025	KOTAK MAHINDRA PRIME LIMITED Vs KAWAL BHADANA	RAJESH JANGRA(P),	9958726491	jangraadvocate@gam il.com	12.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9249/2025	19-12-2025	KOTAK MAHINDRA PRIME LTD Vs ROBIN GUPTA	AMIT KUMAR SINHA(P),	9990659331	kmpspartner@gmail. com	12.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9248/2025	19-12-2025	KOTAK MAHINDRA PRIME LIMITED Vs GEETANSHU J	RAJESH JANGRA(P),	9958726491	jangraadvocate@gam il.com	12.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9246/2025	19-12-2025	AXIS BANK LTD Vs SUMIT GUPTA	avinash kumar(P),	9811182985, 011- 45596482	avinash.adv@gmail.c om	12.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9247/2025	19-12-2025	AXIS BANK LTD Vs JITENDER GUPTA	avinash kumar(P),	9811182985, 011- 45596482	avinash.adv@gmail.c om	12.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9244/2025	19-12-2025	AXIS BANK LTD Vs OMKAR	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.c o.in	13.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9243/2025	19-12-2025	AXIS BANK LTD Vs PARMJEET KAUR	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.c o.in	13.12.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9245/2025	19-12-2025	AXIS BANK LTD Vs SHARIF	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	13.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9321/2025	22-12-2025	IDFC FIRST BANK LTD Vs NAVIN DUTT MISHRA	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	15.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9320/2025	22-12-2025	IDFC FIRST BANK LTD Vs ANIL CHAUHAN	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	15.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9318/2025	22-12-2025	AXIS BANK LTD Vs DURGESH KUMAR MISHRA	avinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	16.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9317/2025	22-12-2025	AXIS BANK LTD Vs DHEERAJ SHARMA	avinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	16.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9319/2025	22-12-2025	AXIS BANK LTD Vs ARCHNA	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	16.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9316/2025	22-12-2025	IDFC FIRST BANK LTD Vs URMILA SHARMA	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	17.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9314/2025	22-12-2025	AXIS BANK LTD Vs PATHAK CONSTRUCTION COMPANY	Rahul Chauhan(P),	9971891788	info@aualegal.com	18.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9291/2025	22-12-2025	AXIS BANK LTD Vs DHARMENDRA SINGH GURJAR	Rahul Chauhan(P),	9971891788	info@aualegal.com	18.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9312/2025	22-12-2025	AXIS BANK LTD Vs SATISH CHANDRA	Rahul Chauhan(P),	9971891788	info@aualegal.com	18.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9315/2025	22-12-2025	AXIS BANK LTD Vs JAHUL	Rahul Chauhan(P),	9971891788	info@aualegal.com	18.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9313/2025	22-12-2025	AXIS BANK LTD Vs SHANU	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	18.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9311/2025	22-12-2025	AXIS BANK LTD Vs RAJENDRA	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	18.12.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			29, New Court Block-II	Commercial	Execution (Comm)/183/2025	23-12-2025	M/S FISHPOND DESIGN STUDIO Vs 12 CURE PVT LTD	DEEPAK KUMAR(P),	9958688517	deepakmenon1986@gmail.com	16.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9331/2025	23-12-2025	AXIS BANK LTD Vs RAKESH KUMAR	avinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	17.12.2025
			29, New Court Block-II	Commercial	CS (COMM)/575/2025	24-12-2025	Max Healthcare Institute Limited Vs Eye Max Hospital	RAUNAQ KAMATH	9999947699	raunaq@ira.law	23.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9368/2025	24-12-2025	AXIS BANK LTD Vs SIDHARTH SINGH	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	20.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9377/2025	24-12-2025	AXIS BANK LTD Vs MUKESH KUMAR SHARMA	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	20.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9371/2025	24-12-2025	YES BANK LTD Vs SURENDER KUMAR	ANANJAY SINGH(P),	70303 78800	ASAPLEGALANDAD VOCATES@GMAIL.COM	20.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9372/2025	24-12-2025	AXIS BANK LTD Vs TUBBY IMPEX PRIVATE LIMITED	SUNITA SINGH	9871040589, 8920586266	indolexlaw@gmail.com	20.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9373/2025	24-12-2025	YES BANK LTD Vs SHIBATA PNENMETICS INDUSTRIES	ANANJAY SINGH(P),	70303 78800	ASAPLEGALANDAD VOCATES@GMAIL.COM	20.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9374/2025	24-12-2025	YES BANK LTD Vs SUKHINDER RANA	ANANJAY SINGH(P),	70303 78800	ASAPLEGALANDAD VOCATES@GMAIL.COM	20.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9378/2025	24-12-2025	YES BANK LTD Vs RUCHI BHATNAGAR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	19.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9370/2025	24-12-2025	YES BANK LTD Vs POOJA GAUTAM	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	19.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9375/2025	24-12-2025	AXIS BANK LTD Vs TUSHAR SRIVASTAVA	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	19.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9379/2025	24-12-2025	AXIS BANK LTD Vs AKSHAY YADAV	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	19.12.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9380/2025	24-12-2025	IDFC FIRST BANK LTD Vs SHASHI BHUSHAN	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	19.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9376/2025	24-12-2025	IDFC FIRST BANK LTD Vs SAGEER VALI MOHAMMAD	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	19.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9381/2025	24-12-2025	IDFC FIRST BANK LTD Vs HEENAS SETHI	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	19.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9369/2025	24-12-2025	AXIS BANK LTD Vs NAVAL KISHORE	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	19.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9418/2025	26-12-2025	AXIS BANK LTD Vs POOJA VERMA	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	19.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9419/2025	26-12-2025	AXIS BANK LTD Vs YASH MAYAL	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	19.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9413/2025	26-12-2025	AXIS BANK LTD Vs SHRI KRISHNA	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	20.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9412/2025	26-12-2025	AXIS BANK LTD Vs MANOJKUMAR DUBEY	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	20.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9415/2025	26-12-2025	AXIS BANK LTD Vs SHUBHAM YADAV	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	20.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9390/2025	26-12-2025	YES BANK LTD Vs SEEMA SEEMA	ANANJAY SINGH(P),	70303 78800	ASAPLEGALANDAD VOCATES@GMAIL.COM	20.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9416/2025	26-12-2025	AXIS BANK LTD Vs SUSHEEL KUMAR	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	20.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9417/2025	26-12-2025	AXIS BANK LTD Vs NATHU LAL	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	20.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9414/2025	26-12-2025	AXIS BANK LTD Vs CHAND GIAN CHAND	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	18.12.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9389/2025	26-12-2025	YES BANK LTD Vs YUSUF CHAHAT	ANANJAY SINGH(P),	70303 78800	ASAPLEGALANDAD VOCATES@GMAIL.COM	20.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9410/2025	26-12-2025	AXIS BANK LTD Vs raj singh	SUNITA SINGH	9871040589, 8920586266	indolexlaw@gmail.com	22.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9409/2025	26-12-2025	PIRAMAL FINANCE LIMITED Vs VISHWAJIT OM PRAKASH	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	23.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9411/2025	26-12-2025	Cnh Industrial Capital India Pvt Ltd Vs UDAY JIVABHAI MORI	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	24.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9407/2025	26-12-2025	Cnh Industrial Capital India Pvt Ltd Vs Mukesh Kumar	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	24.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9406/2025	26-12-2025	Cnh Industrial Capital India Pvt Ltd Vs Dharmesh Narayan	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	24.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9408/2025	26-12-2025	Cnh Industrial Capital India Pvt Ltd Vs Jasakaran Vijay	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	24.12.2025
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCI AL COURT)	SOUTH	40, New Court Block-II	Commercial	OMP (I) (COMM)/8694/2025	01-12-2025	KOTAK MAHINDRA BANK Vs ASS MOHAMMED 154	parv mahajan(P),	9643646534	parvmahajan007@gmail.com	02-07-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8691/2025	01-12-2025	KOTAK MAHINDRA BANK Vs NARESH S	parv mahajan(P),	9643646534	parvmahajan007@gmail.com	02-07-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8693/2025	01-12-2025	KOTAK MAHINDRA BANK Vs SAHIL KHATRI	parv mahajan(P),	9643646534	parvmahajan007@gmail.com	02-07-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8692/2025	01-12-2025	YES BANK LTD Vs NAWAL GUPTA	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	03-07-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8690/2025	01-12-2025	YES BANK LTD Vs NEERAJ RUHELA	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	03-07-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8689/2025	01-12-2025	YES BANK LTD Vs VIPIN KUMAR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	03-07-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8688/2025	01-12-2025	YES BANK LTD Vs SUSHEEL KUMAR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	03-07-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8687/2025	01-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SHYAM BABU 1433	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	03-07-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8686/2025	01-12-2025	Axis Bank limited Vs RAIS ALAM	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	08-07-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8685/2025	01-12-2025	AXIS BANK LTD Vs BRAJESH KUMAR	Shobha Gupta(P),	9811192158	srshobha@gmail.com	09-07-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8684/2025	01-12-2025	AXIS BANK Vs ASHOK KUMAR	Shobha Gupta(P),	9811192158	srshobha@gmail.com	09-07-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8681/2025	01-12-2025	KOTAK MAHINDRA BANK Vs MANISH BANSAL	parv mahajan(P),	9643646534	parvmahajan007@gmail.com	14-07-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8682/2025	01-12-2025	KOTAK MAHINDRA BANK Vs MANPREET SINGH KOHLI 952	parv mahajan(P),	9643646534	parvmahajan007@gmail.com	14-07-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	Vs	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8683/2025	01-12-2025	KOTAK MAHINDRA BANK SAHIL KHATRI		parv mahajan(P),	9643646534	parvmahajan007@g mail.com	14-07-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8680/2025	01-12-2025	AXIS BANK LTD Vs SANTOSH KUMAR GUPTA		Sunita Singh(P),	9871040589	indolexlaw@gmail.co m	06-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8675/2025	01-12-2025	AXIS BANK LTD Vs BHUPINDER SINGH		Shobha Gupta(P),	9811192158	srshobha@gmail.com	20-11-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8676/2025	01-12-2025	Axis Bank Ltd Vs KULDEEP 5232		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	21-11-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8678/2025	01-12-2025	Axis Bank Ltd Vs AMIT NAGAR 9065		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	21-11-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8679/2025	01-12-2025	Axis Bank Ltd Vs SHAMBHU KUMAR GUPTA 3154		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	21-11-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8677/2025	01-12-2025	Axis Bank Ltd Vs AASTHA SACHDEVA 2489		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	21-11-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8730/2025	02-12-2025	AXIS BANK LIMITED Vs KAPOOR CHAND		avinash kumar(P),	1141513189	avinash.adv.@gmail.c om	18-07-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8728/2025	02-12-2025	IDFC FIRST BANK LTD Vs KARTAR SINGH YADAV		SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.c om	21-11-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8722/2025	02-12-2025	Axis Bank Ltd Vs MANGALA RAM	ASHISH KUMAR GUPTA(P),	9999183119	ashish@gcpartners.co .in	19-11-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8723/2025	02-12-2025	Axis Bank Ltd Vs PUSHPA DEVI	ASHISH KUMAR GUPTA(P),	9999183119	ashish@gcpartners.co .in	19-11-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8725/2025	02-12-2025	Axis Bank Ltd Vs ASHISH BENJAAMIN EGBERT	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	20-11-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8724/2025	02-12-2025	Axis Bank Ltd Vs SUMIT KUMAR SINGH 8679	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	20-11-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8721/2025	02-12-2025	Axis Bank Ltd Vs AJAY KUMAR GUPTA	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	20-11-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8726/2025	02-12-2025	Axis Bank Ltd Vs SUNITA YADAV	ASHISH KUMAR GUPTA(P),	9999183119	ashish@gcpartners.co .in	19-11-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8720/2025	02-12-2025	Axis Bank Ltd Vs TIKAM SINGH	ASHISH KUMAR GUPTA(P),	9999183119	ashish@gcpartners.co .in	19-11-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8727/2025	02-12-2025	Axis Bank Ltd Vs BALRAM SINGH 5669	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	20-11-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8719/2025	02-12-2025	AXIS BANK LTD Vs GURPREET KUMAR	Shobha Gupta(P),	9811192158	srshobha@gmail.com	21-11-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8738/2025	02-12-2025	AXIS BANK LTD Vs BALJIT KAUR	Sunita Singh(P),	9871040589	indolexlaw@gmail.co m	28-07-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8741/2025	02-12-2025	AXIS BANK LTD Vs APURV SHARMA	Sunita Singh(P),	9871040589	indolexlaw@gmail.co m	28-07-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8740/2025	02-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MAHESHKUMAR AMBARAMBHAI SARDAVA 1219	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gm ail.com	19-07-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8739/2025	02-12-2025	AXIS BANK LTD Vs RAJA PURI	avinash kumar(P),	1141513189	avinash.adv.@gmail.c om	24-07-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8729/2025	02-12-2025	AXIS BANK LIMITED Vs RADHA	avinash kumar(P),	1141513189	avinash.adv.@gmail.c om	24-07-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8731/2025	02-12-2025	KOTAK MAHINDRA BANK Vs MANPREET SINGH KOHLI 524	parv mahajan(P),	9643646534	parvmahajan007@g mail.com	12-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8732/2025	02-12-2025	AXIS BANK LTD Vs DEEPAK KUMAR	Shobha Gupta(P),	9811192158	srshobha@gmail.com	20-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8733/2025	02-12-2025	AXIS BANK LTD Vs AJAY	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.co m	08-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8734/2025	02-12-2025	KOTAK MAHINDRA BANK Vs PRATYKSHA ENTERPRISES 173	parv mahajan(P),	9643646534	parvmahajan007@g mail.com	12-08-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8735/2025	02-12-2025	KOTAK MAHINDRA BANK Vs MANOJ GUPTA 764	parv mahajan(P),	9643646534	parvmahajan007@g mail.com	12-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8736/2025	02-12-2025	KOTAK MAHINDRA BANK Vs MANOJ GUPTA 585	parv mahajan(P),	9643646534	parvmahajan007@g mail.com	12-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8737/2025	02-12-2025	AXIS BANK LTD Vs MOHAMMAD AKEEL	Sunita Singh(P),	9871040589	indolexlaw@gmail.co m	08-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8810/2025	03-12-2025	Cnh Industrial Capital India Pvt Ltd Vs AMANDEEP SINGH	RAJESH JANGRA(P),	9958726491	jangraadvocate@gma il.com	11-10-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8804/2025	03-12-2025	Axis Bank Ltd Vs CHARAN JEET	ASHISH KUMAR GUPTA(P),	9999183119	ashish@gcpartners.co .in	24-11-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8805/2025	03-12-2025	Axis Bank Ltd Vs Angapal	ASHISH KUMAR GUPTA(P),	9999183119	ashish@gcpartners.co .in	24-11-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8803/2025	03-12-2025	Axis Bank Ltd Vs SAHID	ASHISH KUMAR GUPTA(P),	9999183119	ashish@gcpartners.co .in	24-11-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8802/2025	03-12-2025	Axis Bank Ltd Vs MAHESH	ASHISH KUMAR GUPTA(P),	9999183119	ashish@gcpartners.co .in	24-11-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8809/2025	03-12-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs NITIN KISHANRAO KADAM	RAJESH JANGRA(P),	9958726491	jangraadvocate@gma il.com	11-10-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			40, New Court Block-II	Commercial	CS (COMM)/546/2025	03-12-2025	MR PRAMIT SANGHAVI Vs LABNEH		DAVESH VASHISHTHA(P),	7982104633	davesh@dvipattorney s.com	01-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8797/2025	03-12-2025	AXIS BANK Vs DUSHY ANT SINGH PUNDHIR		Shobha Gupta(P),	9811192158	srshobha@gmail.com	05-09-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8792/2025	03-12-2025	AXIS BANK Vs DHARAMVIR SINGH		Shobha Gupta(P),	9811192158	srshobha@gmail.com	05-09-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8793/2025	03-12-2025	KOTAK MAHINDRA PRIMER LIMITED Vs Prabhat Singh Tiger		RAJESH JANGRA(P),	9958726491	jangraadvocate@gma il.com	11-10-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8794/2025	03-12-2025	AXIS BANK LTD Vs KRISHAN PAL SINGH		avinash kumar(P),	1141513189	avinash.adv.@gmail. om	08-09-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8795/2025	03-12-2025	AXIS BANK LTD Vs MOHD RAHAT (9203)		ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.co m	13-09-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8796/2025	03-12-2025	AXIS BANK LIMITED Vs RAJU SINGH CHOUHAN		AMIT KUMAR(P),	8860939556	amitkumar294@refill mail.com	07-09-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8798/2025	03-12-2025	TATA CAPITAL LTD Vs D S HOMENAVEEN CONSTRUCTION PRIVATE LIMITED		SHARMA(P),	9350569048	naveenk101@yahoo.c om	12-09-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8799/2025	03-12-2025	AXIS BANK LTD Vs BIKRAMJIT SINGH		Shobha Gupta(P),	9811192158	srshobha@gmail.com	11-09-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8800/2025	03-12-2025	AXIS BANK LTD Vs SIMERJIT Kaur	Shobha Gupta(P),	9811192158	srshobha@gmail.com	11-09-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8801/2025	03-12-2025	AXIS BANK LTD Vs OMPRAKASH GEHRILAL JOSHI	Shobha Gupta(P),	9811192158	srshobha@gmail.com	11-09-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8806/2025	03-12-2025	AXIS BANK LIMITED Vs MAHAVIR JAT	Vibhor Mathur(P),	79711680687	support@arvlawchambers.co.in	21-11-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8807/2025	03-12-2025	AXIS BANK LIMITED Vs PARTA	Vibhor Mathur(P),	79711680687	support@arvlawchambers.co.in	21-11-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8808/2025	03-12-2025	AXIS BANK LIMITED Vs GURVINDER SINGH	Vibhor Mathur(P),	79711680687	support@arvlawchambers.co.in	21-11-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8787/2025	03-12-2025	Cnh Industrial Capital India Pvt Ltd Vs SURJEET MAHENDER	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	20-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8788/2025	03-12-2025	AXIS BANK LIMITED Vs RAJEEV KUMAR	AMIT KUMAR(P),	8860939556	amitkumar294@refillmail.com	19-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8789/2025	03-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ARYAN DHANRAJ 3041	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	21-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8790/2025	03-12-2025	CNH INDUSTRIAL CAPITAL INDIA PRIVATE LIMITED Vs PK Pradhan And Co Through its Managing Partner	Kanika Baweja(P),	9266434371	legal12@arenesslaw.com	24-08-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8791/2025	03-12-2025	AXIS BANK LTD Vs DHANRAJ MOHINDERSINGH SODHI	avinash kumar(P),	1141513189	avinash.adv@gmail.com	30-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8890/2025	04-12-2025	Axis Bank Ltd Vs RAVENDR KUMAR	ASHISH KUMAR GUPTA(P),	9999183119	ashish@gcpartners.co.in	24-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8893/2025	04-12-2025	Axis Bank Ltd Vs ASHOK KUMAR	ASHISH KUMAR GUPTA(P),	9999183119	ashish@gcpartners.co.in	24-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8892/2025	04-12-2025	Axis Bank Ltd Vs VIKRAM SINGH	ASHISH KUMAR GUPTA(P),	9999183119	ashish@gcpartners.co.in	24-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8891/2025	04-12-2025	Axis Bank Ltd Vs GAJRAJ S/O ATAR SINGH	ASHISH KUMAR GUPTA(P),	9999183119	ashish@gcpartners.co.in	24-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8884/2025	04-12-2025	YES BANK LTD Vs MOHIT CHAUDHARY	SANJEEV PATHAK(P),	9717025545	litigation@srcslegal.com	28-11-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8883/2025	04-12-2025	YES BANK LTD Vs SANJAY MISTRI	SANJEEV PATHAK(P),	9717025545	litigation@srcslegal.com	28-11-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8889/2025	04-12-2025	KOTAK MAHINDRA PRIME LTD Vs MOHD FAISAL	AMIT KUMAR SINHA(P),	9990659331	kampspartner@gmail.com	28-11-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8877/2025	04-12-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs PUKHRAJ D MALI	GRAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	20-08-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8886/2025	04-12-2025	KOTAK MAHINDRA PRIME LTD Vs AVINASH SHARMA	AMIT KUMAR SINHA(P),	9990659331	kampspartner@gmail.com	28-11-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8878/2025	04-12-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs Mukesh Kumar Panwar	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	20-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8879/2025	04-12-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs Vishwajit Om Prakash	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	20-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8880/2025	04-12-2025	IDFC FIRST BANK LTD Vs DEEPIKA VASHISHT	SANJEEV PATHAK(P),	9717025545	litigation@srcslegal.com	28-11-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8881/2025	04-12-2025	IDFC FIRST BANK LTD Vs RISHI GAUTAM	SANJEEV PATHAK(P),	9717025545	litigation@srcslegal.com	28-11-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8882/2025	04-12-2025	IDFC FIRST BANK LTD Vs NAVIN DUTT MISHRA	SANJEEV PATHAK(P),	9717025545	litigation@srcslegal.com	28-11-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8921/2025	05-12-2025	Axis Bank limited Vs RAJU	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	20-11-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8919/2025	05-12-2025	Axis Bank limited Vs SANOJ KUMAR	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	20-11-2025
			40, New Court Block-II	Commercial	CS (COMM)/551/2025	05-12-2025	MS SIKKIMS AQUATECH BLISS PVT LTD Vs MS Aditi Techno Craft	Akash Mishra(P),	9310673258	advocatemishra367@gmail.com	24-11-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8924/2025	05-12-2025	Axis Bank Ltd Vs Raju	ASHISH KUMAR GUPTA(P),	999183119	ashish@gcpartners.co .in	22-11-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8922/2025	05-12-2025	Axis Bank Ltd Vs MUKTA PRASAD	ASHISH KUMAR GUPTA(P),	999183119	ashish@gcpartners.co .in	22-11-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8915/2025	05-12-2025	AXIS BANK LTD Vs JAI BHAGWAN	Rahul Chauhan(P),	9971891788	info@aualegal.co.	22-11-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8916/2025	05-12-2025	AXIS BANK LTD Vs IQBAL AHMAD	Rahul Chauhan(P),	9971891788	info@aualegal.co.	22-11-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8914/2025	05-12-2025	AXIS BANK LTD Vs SHEELA SINGH	Rahul Chauhan(P),	9971891788	info@aualegal.co.	22-11-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8920/2025	05-12-2025	Axis Bank limited Vs A S LOGISTICS	Niraj Kumar(P),	9811306559	nirajkumar1976@gm ail.com	20-11-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8923/2025	05-12-2025	Axis Bank Ltd Vs HAFEEJ	ASHISH KUMAR GUPTA(P),	999183119	ashish@gcpartners.co .in	22-11-2025
			40, New Court Block-II	Commercial	CS (COMM)/550/2025	05-12-2025	M/S SMOKIN STONE KAFZ P LTD Vs M/S SAI SHAKTI CIVIL ENGINEERING	SUSHIL RATAN(P),	9999260020	not given	02-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8917/2025	05-12-2025	KOTAK MAHINDRA PRIME LTD Vs KAMAL NEEL SHUKLA	AMIT KUMAR SINHA(P),	9990659331	kampspartner@gmail .com	28-11-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8918/2025	05-12-2025	KOTAK MAHINDRA PRIME LTD Vs RAJU RAJU	AMIT KUMAR SINHA(P),	9990659331	kampspartner@gmail.com	28-11-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8935/2025	06-12-2025	AXIS BANK LTD Vs SUKHMINDER SINGH	Rahul Chauhan(P),	9971891788	info@aualegal.co.	22-11-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8932/2025	06-12-2025	AXIS BANK LTD Vs SATYENDRA NATH	Rahul Chauhan(P),	9971891788	info@aualegal.co.	22-11-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8933/2025	06-12-2025	AXIS BANK LTD Vs RANJEET	Rahul Chauhan(P),	9971891788	info@aualegal.co.	22-11-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8934/2025	06-12-2025	AXIS BANK LTD Vs SHIV CHARAN	Rahul Chauhan(P),	9971891788	info@aualegal.co.	22-11-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8937/2025	06-12-2025	AXIS BANK LTD Vs RAVINDER KUMAR	Rahul Chauhan(P),	9971891788	info@aualegal.co.	22-11-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8929/2025	06-12-2025	Axis Bank limited Vs BJY CONSTRUCTION	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	25-11-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8930/2025	06-12-2025	Axis Bank limited Vs A S LOGISTIC	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	25-11-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8931/2025	06-12-2025	Axis Bank limited Vs A S LOGISTIC	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	25-11-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8936/2025	06-12-2025	Axis Bank Ltd Vs ROHAN KUMAR	ASHISH KUMAR GUPTA(P),	999183119	ashish@gcpartners.co .in	22-11-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8953/2025	06-12-2025	AXIS BANK LTD Vs DAL CHAND SAINI	avinash kumar(P),	1141513189	avinash.adv.@gmail.c om	14-09-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8946/2025	06-12-2025	AXIS BANK LTD Vs DINESH YADAV	Shobha Gupta(P),	981192158	srshobha@gmail.com	11-09-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8947/2025	06-12-2025	AXIS BANK LIMITED Vs ASHA KANWAR	AMIT KUMAR(P),	8860939556	amitkumar294@refiff mail.com	11-09-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8948/2025	06-12-2025	AXIS BANK LIMITED Vs HARDEV SINGH	AMIT KUMAR(P),	8860939556	amitkumar294@refiff mail.com	11-09-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8949/2025	06-12-2025	AXIS BANK LIMITED Vs SYED NAYAB AHMAD RIZVI	AMIT KUMAR(P),	8860939556	amitkumar294@refiff mail.com	11-09-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8950/2025	06-12-2025	KOTAK MAHINDRA BANK LTD Vs Gopal Vyankatrao Hasule	Arun Kumar Sharma(P),	9990151720	gloriouslawassociates @gmail.com	12-09-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8951/2025	06-12-2025	AXIS BANK LIMITED Vs NAWAL KISHOR	AMIT KUMAR(P),	8860939556	amitkumar294@refiff mail.com	11-09-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8952/2025	06-12-2025	KOTAK MAHINDRA BANK LTD Vs Bebibai Rameshrao Askar	Arun Kumar Sharma(P),	9990151720	gloriouslawassociates @gmail.com	12-09-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8954/2025	06-12-2025	AXIS BANK LTD Vs SHYAMENDRA SINGH	Shobha Gupta(P),	981192158	srshobha@gmail.com	11-09-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8955/2025	06-12-2025	AXIS BANK LIMITED Vs RAJEEV LOHAR	AMIT KUMAR(P),	8860939556	amitkumar294@refiffmail.com	11-09-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8956/2025	06-12-2025	KOTAK MAHINDRA BANK LTD Vs Gunaji Motirnt Deshmukh	Arun Kumar Sharma(P),	9990151720	gloriouslawassociates@gmail.com	12-09-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8957/2025	06-12-2025	AXIS BANK LIMITED Vs VIJAY SAINI	AMIT KUMAR(P),	8860939556	amitkumar294@refiffmail.com	11-09-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8958/2025	06-12-2025	AXIS BANK LIMITED Vs PARAS JAIN	AMIT KUMAR(P),	8860939556	amitkumar294@refiffmail.com	11-09-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8959/2025	06-12-2025	AXIS BANK LTD Vs DAVINDER SINGH	avinash kumar(P),	1141513189	avinash.adv.@gmail.com	15-09-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8960/2025	06-12-2025	AXIS BANK LIMITED Vs MANISH SINGH	AMIT KUMAR(P),	8860939556	amitkumar294@refiffmail.com	11-09-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8961/2025	06-12-2025	AXIS BANK LTD Vs RAHUL KUMAR	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	20-09-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8962/2025	06-12-2025	AXIS BANK LTD Vs SHAHNAZ BEGUM	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	20-09-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8995/2025	08-12-2025	Axis Bank Ltd Vs RAMAN DEVI	ASHISH KUMAR GUPTA(P),	999183119	ashish@gcpartners.co .in	19-11-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8999/2025	08-12-2025	Axis Bank Ltd Vs UTTAM KUMAR	ASHISH KUMAR GUPTA(P),	999183119	ashish@gcpartners.co .in	19-11-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8996/2025	08-12-2025	Axis Bank Ltd Vs JAGDEESH KUMAR	ASHISH KUMAR GUPTA(P),	999183119	ashish@gcpartners.co .in	19-11-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8997/2025	08-12-2025	Axis Bank Ltd Vs JAGAT PAL SINGH	ASHISH KUMAR GUPTA(P),	999183119	ashish@gcpartners.co .in	19-11-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8998/2025	08-12-2025	Axis Bank Ltd Vs NETRAPAL	ASHISH KUMAR GUPTA(P),	999183119	ashish@gcpartners.co .in	19-11-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/8994/2025	08-12-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs Manjeet Singh	GRAJESH JANGRA(P),	9958726491	jangraadvocate@gma il.com	02-12-2025
			40, New Court Block-II	Commercial	CS (COMM)/553/2025	08-12-2025	Dassault Systmes SE Vs Mehbubul Alam Barbhuiya Director Barak and Brazos Engineering Pvt Ltd	Dinesh Jotwani(P),	9730049704	litigation@jotwani.co m	04-01-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9003/2025	08-12-2025	AXIS BANK LIMITED Vs LALITA	AMIT KUMAR(P),	8860939556	amitkumar294@refiff mail.com	11-09-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9004/2025	08-12-2025	axis bank Vs manoj kumar	Shobha Gupta(P),	981192158	srshobha@gmail.com	02-09-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9005/2025	08-12-2025	AXIS BANK LIMITED Vs ROMIL	AMIT KUMAR(P),	8860939556	amitkumar294@refiff mail.com	11-09-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9006/2025	08-12-2025	AXIS BANK LIMITED Vs LALITA	AMIT KUMAR(P),	8860939556	amitkumar294@refiff mail.com	11-09-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9000/2025	08-12-2025	AXIS BANK LTD Vs PARMINDER SINGH	Sunita Singh(P),	9871040589	indolexlaw@gmail.co m	20-09-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9001/2025	08-12-2025	AXIS BANK LTD Vs SATNAM SINGH	avinash kumar(P),	1141513189	avinash.adv.@gmail.c om	17-09-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9002/2025	08-12-2025	AXIS BANK LTD Vs BHNGAT SINGH	Sunita Singh(P),	9871040589	indolexlaw@gmail.co m	20-09-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9023/2025	09-12-2025	AXIS BANK LTD Vs KRISHAN KUMAR	Shobha Gupta(P),	9811192158	srshobha@gmail.com	01-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9021/2025	09-12-2025	AXIS BANK LTD Vs KAPIL DEV	Shobha Gupta(P),	9811192158	srshobha@gmail.com	01-12-2025
			40, New Court Block-II	Commercial	CS (COMM)/554/2025	09-12-2025	Banwari Lal Soni Proprietor of Soni Jewellers Vs M/S SONIPANJWANI JEWELLERS through its proprietor Amarnath Soni	GAUTAM PANJWANI(P),	9891212667	gautampanjwani12@ gmail.com	06-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9027/2025	09-12-2025	AXIS BANK LIMITED Vs NISHAN SINGH	AMIT KUMAR(P),	8860939556	amitkumar294@refiff mail.com	07-10-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			40, New Court Block-II	Commercial	CS (COMM)/555/2025	09-12-2025	M/s Appy Pie Llp Vs cloudflare india pvt ltd	Raj Kumar(P),	9958031223	rajadvocat1985@gmail.com	20-08-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9029/2025	09-12-2025	AXIS BANK LIMITED Vs JASHANDEEP SINGH	AMIT KUMAR(P),	8860939556	amitkumar294@refillmail.com	07-10-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9028/2025	09-12-2025	AXIS BANK LIMITED Vs DAYA KISHAN	AMIT KUMAR(P),	8860939556	amitkumar294@refillmail.com	07-10-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9020/2025	09-12-2025	YES BANK LTD Vs SANJEEV KUMAR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	28-11-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9022/2025	09-12-2025	AXIS BANK LTD Vs KANCHAN CAUSIK	Shobha Gupta(P),	9811192158	srshobha@gmail.com	01-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9024/2025	09-12-2025	AXIS BANK LIMITED Vs SANTOSH SHARMA	AMIT KUMAR(P),	8860939556	amitkumar294@refillmail.com	07-10-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9025/2025	09-12-2025	Tata Capital LTD Vs D S HOMENAVEEN CONSTRUCTION PRIVATE LIMITED	SHARMA(P),	9350569048	naveenk101@yahoo.com	06-10-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9026/2025	09-12-2025	AXIS BANK LIMITED Vs VARINDER SINGH	AMIT KUMAR(P),	8860939556	amitkumar294@refillmail.com	07-10-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9067/2025	10-12-2025	AXIS BANK LTD Vs HARENDRA SINGH	Shobha Gupta(P),	9811192158	srshobha@gmail.com	01-12-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9068/2025	10-12-2025	AXIS BANK LTD Vs MOHAMMAD FURKAN	Rahul Chauhan(P),	9971891788	info@aualegal.co.	05-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9066/2025	10-12-2025	AXIS BANK LTD Vs SURENDRA SINGH	Shobha Gupta(P),	9811192158	srshobha@gmail.com	01-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9069/2025	10-12-2025	AXIS BANK LTD Vs Surender Singh	Rahul Chauhan(P),	9971891788	info@aualegal.co.	05-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9071/2025	10-12-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs RAVEENDRA KUMAR	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	29-11-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9070/2025	10-12-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs MOHINDER	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	29-11-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9062/2025	10-12-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs RAJU YADAV	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	29-11-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9063/2025	10-12-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs NIZAM ALI	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	29-11-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9061/2025	10-12-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs ROHIT PAPPU	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	29-11-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9065/2025	10-12-2025	Axis Bank Ltd Vs MAGADE JOTIRAM GANGADHAR	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	03-12-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9064/2025	10-12-2025	Axis Bank Ltd Vs ABHISHEK SINGH 4703	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	03-12-2025
			40, New Court Block-II	Commercial	CS (COMM)/559/2025	11-12-2025	UNION BANK OF INDIA Vs Vipin Kumar	Sunil Choudhary(P),	9810424400	hbajaj99@gmail.com	20-08-2025
			40, New Court Block-II	Commercial	OMP (COMM)/9083/2025	(I)11-12-2025	AXIS BANK LTD Vs SAADHANAN DEEXHIT	Shobha Gupta(P),	9811192158	srshobha@gmail.com	01-12-2025
			40, New Court Block-II	Commercial	OMP (COMM)/9082/2025	(I)11-12-2025	AXIS BANK LTD Vs AKHLAK AHMED	Shobha Gupta(P),	9811192158	srshobha@gmail.com	01-12-2025
			40, New Court Block-II	Commercial	OMP (COMM)/9086/2025	(I)11-12-2025	Cnh Industrial Capital India Pvt Ltd Vs BHARAT ENGINEERING	RAJESH JANGRA(P),	9958726491	jangraadvocate@gma il.com	29-11-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9085/2025	11-12-2025	Cnh Industrial Capital India Pvt Ltd Vs KIRANMAY PALIT	RAJESH JANGRA(P),	9958726491	jangraadvocate@gma il.com	29-11-2025
			40, New Court Block-II	Commercial	CS (COMM)/560/2025	11-12-2025	TARC LIMITED Vs PHEONIX EXPOVENT	Akshit Navaney(P),	9650944850	info@reignlegal.in	08-12-2025
			40, New Court Block-II	Commercial	OMP (COMM)/9084/2025	(I)11-12-2025	AXIS BANK LTD Vs DHANANJAY KUMAR	Shobha Gupta(P),	9811192158	srshobha@gmail.com	01-12-2025
			40, New Court Block-II	Commercial	ExCOMM - Award by Arb Comm/75/2025	13-12-2025	INDUSIND BANK LTD Vs PHOOL SINGH	NAGENDER SINGH(P),	9717850496	not given	10-12-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			40, New Court Block-II	Commercial	ExCOMM - Award by Arb Comm/76/2025	13-12-2025	INDUSIND BANK LTD	Vs JCT	NAGENDER SINGH(P),	9717850496	not given	10-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9125/2025	13-12-2025	IDFC FIRST BANK LTD	Vs	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.c om	25-10-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9122/2025	13-12-2025	AXIS BANK LIMITED	Vs MOHIT	AMIT KUMAR(P),	8860939556	amitkumar294@refiff mail.com	07-10-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9123/2025	13-12-2025	AXIS BANK LIMITED	Vs ALTAF	AMIT KUMAR(P),	8860939556	amitkumar294@refiff mail.com	07-10-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9124/2025	13-12-2025	Cnh Industrial Capital India Pvt Ltd	Vs AMIT KUMAR	RAJESH JANGRA(P),	9958726491	jangraadvocate@gma il.com	29-11-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9127/2025	13-12-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs Chetanbhai Hiralal Vagadiya		RAJESH JANGRA(P),	9958726491	jangraadvocate@gma il.com	29-11-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9128/2025	13-12-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs Nayana Khandubhai Patel		RAJESH JANGRA(P),	9958726491	jangraadvocate@gma il.com	29-11-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9129/2025	13-12-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs Priyaranjan Kumar		RAJESH JANGRA(P),	9958726491	jangraadvocate@gma il.com	29-11-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9130/2025	13-12-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs Lakhwinder Singh		RAJESH JANGRA(P),	9958726491	jangraadvocate@gma il.com	29-11-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			40, New Court Block-II	Commercial	Misc DJ/315/2025	15-12-2025	RAJIT KAICKER SR CITIZEN Vs MANISH KUMAR	Ashok Kumar(P),	9717728017	deepaklegal1985@gmail.com	08-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9158/2025	15-12-2025	AXIS BANK LTD Vs VANITA GUPTA	Shobha Gupta(P),	9811192158	srshobha@gmail.com	06-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9157/2025	15-12-2025	AXIS BANK LTD Vs USHA DEVI	Shobha Gupta(P),	9811192158	srshobha@gmail.com	06-12-2025
			40, New Court Block-II	Commercial	Misc DJ/316/2025	15-12-2025	RAJIT KAICKER SR CITIZEN Vs MANISH KUMAR	Ashok Kumar(P),	9717728017	deepaklegal1985@gmail.com	08-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9172/2025	16-12-2025	AXIS BANK LTD Vs BACCHUS ENTERPRISES LTD	avinash kumar(P),	1141513189	avinash.adv.@gmail.com	05-12-2025
			40, New Court Block-II	Commercial	CS (COMM)/563/2025	16-12-2025	ALASHORE MARINE EXPORTS PVT LTD Vs MINISTRY OF FOOD PROCESSING INDUSTRIES GOVERNMENT OF INDIA AND ANR	Aasheesh Gupta(P),	9560284991	kgconsorsllp@gmail.com	12-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9170/2025	16-12-2025	YES BANK Vs SURENDER KUMAR SHARMA	ANANJAY SINGH(P),	7030378800	asaplegalandadvocate@gmail.com	09-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9171/2025	16-12-2025	YES BANK Vs KAKA GOODS TRANSPORT CO	ANANJAY SINGH(P),	7030378800	asaplegalandadvocate@gmail.com	09-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9217/2025	18-12-2025	Axis Bank limited Vs RAMESH BASANDANI	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	10-12-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9216/2025	18-12-2025	Axis Bank limited Vs MOHAMMAD UMAR	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	10-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9215/2025	18-12-2025	Axis Bank limited Vs SANJAY YADAV	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	10-12-2025
			40, New Court Block-II	Commercial	CS (COMM)/567/2025	18-12-2025	WELLVERSED HEALTH PVT LTD Vs OWN FITNESS UPPLEMENT NUTRITION	KUNAL KHANNA(P),			
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9262/2025	20-12-2025	AXIS BANK LTD Vs OM PRAKASH MADAAN	avinash kumar(P),	1141513189	avinash.adv@gmail.com	05-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9263/2025	20-12-2025	AXIS BANK LTD Vs SANJAY CHAUDHARY	avinash kumar(P),	1141513189	avinash.adv@gmail.com	05-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9264/2025	20-12-2025	AXIS BANK LTD Vs IMRAN	avinash kumar(P),	1141513189	avinash.adv@gmail.com	05-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9266/2025	20-12-2025	axis bank limited Vs MEHARAM	Vibhor Mathur(P),	9971680687	support@arvlawchambers.co.in	08-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9265/2025	20-12-2025	AXIS BANK LIMITED Vs HANUMAN SINGH	Vibhor Mathur(P),	9971680687	support@arvlawchambers.co.in	08-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9273/2025	22-12-2025	Axis Bank Ltd Vs ABHISHEK MOTLA	KASHISH KUMAR GUPTA(P),	999183119	ashish@gcpartners.co.in	13-12-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9272/2025	22-12-2025	Axis Bank Ltd Vs JAVED S/O HAMIDA	ASHISH KUMAR GUPTA(P),	999183119	ashish@gcpartners.co .in	13-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9271/2025	22-12-2025	KOTAK MAHINDRA PRIME LTD Vs VISHAL SO VIKRAM SINGH	AMIT KUMAR SINHA(P),	990659331	kampspartner@gmail .com	12-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9322/2025	22-12-2025	YES BANK LTD Vs MAHESH CHANDRA	SANJEEV PATHAK(P),	9717028845	litigation@jotwani.co m	18-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9323/2025	22-12-2025	YES BANK LTD Vs PRASANJEET BANDOPADHYAY	SANJEEV PATHAK(P),	9717028845	litigation@jotwani.co m	18-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9325/2025	23-12-2025	AXIS BANK LTD Vs GORA INFRA	Rahul Chauhan(P),	9971891788	info@aualegal.co.	18-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9326/2025	23-12-2025	AXIS BANK LTD Vs VINOD VISHWAKARMA	Rahul Chauhan(P),	9971891788	info@aualegal.co.	18-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9324/2025	23-12-2025	AXIS BANK LTD Vs KIRAN SINGH	Rahul Chauhan(P),	9971891788	info@aualegal.co.	18-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9327/2025	23-12-2025	AXIS BANK LTD Vs AMANDEEP KAUR	Sunita Singh(P),	9871040589	srshobha@gmail.com	08-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9330/2025	23-12-2025	AXIS BANK LTD Vs KAMAL SINGH	Sunita Singh(P),	9871040589	srshobha@gmail.com	08-12-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9329/2025	23-12-2025	AXIS BANK LTD Vs SHIFAT AHMAD	ADV DHEERAJ(P),	9871040589	srshobha@gmail.com	08-12-2025
			40, New Court Block-II	Commercial	OMP (E) (COMM)/3/2025	23-12-2025	AXIS BANK LTD Vs SHAILESH KUMAR 9832	ADV DHEERAJ(P),	9871040589	srshobha@gmail.com	08-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9328/2025	23-12-2025	AXIS BANK LTD Vs VINNIL MARKAN 2451	ADV DHEERAJ(P),	9871040589	srshobha@gmail.com	08-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9361/2025	24-12-2025	AXIS BANK LTD Vs MANOJ GAUR	avinash kumar(P),	1141513189	avinash.adv@gmail.com	18-11-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9357/2025	24-12-2025	IDFC FIRST BANK LTD Vs HILAL AHMAD MIR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	18-11-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9363/2025	24-12-2025	AXIS BANK LIMITED Vs SITA BAI	AMIT KUMAR(P),	8860939556	amitkumar294@refiffmail.com	20-11-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9360/2025	24-12-2025	AXIS BANK LIMITED Vs ROHIT NARANG	AMIT KUMAR(P),	8860939556	amitkumar294@refiffmail.com	20-11-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9362/2025	24-12-2025	AXIS BANK LIMITED Vs PRIYA GUPTA	AMIT KUMAR(P),	8860939556	amitkumar294@refiffmail.com	20-11-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9364/2025	24-12-2025	AXIS BANK LIMITED Vs SUSHANT KUMAR	AMIT KUMAR(P),	8860939556	amitkumar294@refiffmail.com	20-11-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9359/2025	24-12-2025	AXIS BANK LIMITED Vs HARVINDER SALUJA	AMIT KUMAR(P),	8860939556	amitkumar294@refiff mail.com	20-11-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9358/2025	24-12-2025	AXIS BANK LTD Vs PIYUSH BANSAL	Rahul Chauhan(P),	9971891788	info@aualegal.co.	22-11-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9365/2025	24-12-2025	AXIS BANK LTD Vs SHANTANU JANA	Rahul Chauhan(P),	9971891788	info@aualegal.co.	22-11-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9366/2025	24-12-2025	AXIS BANK LTD Vs SANJAY YADAV	avinash kumar(P),	1141513189	avinash.adv.@gmail.co om	05-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9367/2025	24-12-2025	AXIS BANK LTD Vs MASOOM RAIS	avinash kumar(P),	1141513189	avinash.adv.@gmail.co om	05-12-2025
			40, New Court Block-II	Commercial	CS (COMM)/574/2025	24-12-2025	M/S GREAT GALLION VENTURE LTD Vs M/S EVERGOOD LEASING AND FINANCE PVT LTD	NAGENDRA PRATAP SINGH(P),	8510005604	npsinghandassociates @gmail.com	10-12-2025
			40, New Court Block-II	Commercial	Execution (Comm)/184/2025	24-12-2025	Punjab National Bank Vs RJ FABRICS	Sheepali Patial(P),	9717387978	advsheepali@gmail.c om	12-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9355/2025	24-12-2025	AXIS BANK LTD Vs RAJESH KUMAR JAT	Shobha Gupta(P),	9811192158	srshobha@gmail.com	18-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9356/2025	24-12-2025	AXIS BANK LTD Vs RASHMI GUPTA	Shobha Gupta(P),	9811192158	srshobha@gmail.com	18-12-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9387/2025	24-12-2025	IDFC FIRST BANK LTD Vs MANJU DEVI	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.c om	19-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9383/2025	24-12-2025	YES BANK LTD Vs RAJWARDHAN TOKAS	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.c om	19-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9385/2025	24-12-2025	YES BANK LTD Vs REKHA REKHA 17	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.c om	19-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9386/2025	24-12-2025	YES BANK LTD Vs POOJA BHAGWAN SINGH	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.c om	19-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9384/2025	24-12-2025	YES BANK LTD Vs RAVI PRAKASH	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.c om	19-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9392/2025	26-12-2025	KOTAK MAHINDRA PRIMER LIMITED Vs Sachin P	RAJESH JANGRA(P),	9958726491	jangraadvocate@gma il.com	19-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9395/2025	26-12-2025	KOTAK MAHINDRA PRIMER LIMITED Vs Amit R	RAJESH JANGRA(P),	9958726491	jangraadvocate@gma il.com	19-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9391/2025	26-12-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs MOHAMMAD SHAHID	RAJESH JANGRA(P),	9958726491	jangraadvocate@gma il.com	19-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9405/2025	26-12-2025	AXIS BANK LIMITED Vs NISHAN SINGH	AMIT KUMAR(P),	8860939556	amitkumar294@refiff mail.com	13-12-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9404/2025	26-12-2025	IDFC FIRST BANK LTD Vs SWATI GUPTA	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.c om	19-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9403/2025	26-12-2025	AXIS BANK LIMITED Vs OMPRAKASH AMARSING KUSHWAHA	AMIT KUMAR(P),	8860939556	amitkumar294@refiff mail.com	13-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9402/2025	26-12-2025	AXIS BANK LTD Vs VARSHA	avinash kumar(P),	1141513189	avinash.adv.@gmail.c om	17-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9398/2025	26-12-2025	AXIS BANK LTD Vs SALEEM ADIL KHAN	Shobha Gupta(P),	9811192158	srshobha@gmail.com	20-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9400/2025	26-12-2025	AXIS BANK LTD Vs YATENDRA SINGH CHAUHAN	Shobha Gupta(P),	9811192158	srshobha@gmail.com	20-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9401/2025	26-12-2025	AXIS BANK LTD Vs GURWINDER SINGH	Shobha Gupta(P),	9811192158	srshobha@gmail.com	20-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9399/2025	26-12-2025	AXIS BANK LTD Vs MAHAVEER	Shobha Gupta(P),	9811192158	srshobha@gmail.com	20-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9394/2025	26-12-2025	KOTAK MAHINDRA PRIMER LIMITED Vs Amitab Jaiswal	RAJESH JANGRA(P),	9958726491	jangraadvocate@gma il.com	19-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9397/2025	26-12-2025	KOTAK MAHINDRA PRIMER LIMITED Vs Nagendra Pratap Singh	RAJESH JANGRA(P),	9958726491	jangraadvocate@gma il.com	19-12-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9393/2025	26-12-2025	KOTAK MAHINDRA PRIMER LIMITED Vs Sunny Bhatia	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	19-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/9396/2025	26-12-2025	KOTAK MAHINDRA PRIMER LIMITED Vs Sameer Sircar	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	19-12-2025
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH- EAST	18 BLOCK 1 18 BLOCK 1	CS(COMM)	974/2025	01-12-2025	MANTU MANDAL PROPRIETOR MSM PERIPHERALS POINT Vs AVADH KISHOR PROPRIETOR WAKE UP MARKETING INDIA	CHANDRA SHEKHAR	9810209981	legal.shebang@gmail.com	26-11-205
				CS(COMM)	981/2025	02-12-2025	DR. VARUN AGARWAL Vs TELEGRAM FZ LLC AND ORS	MANISH	9813607617	chambersofkte@gmail.com	28-11-2025
				OMP(I) (COMM)	113/2025	04-12-2025	RATNA DEEP LAL Vs M/S ARAMBH EDUCATION AND WELFARE SOCIETY	SALOK SAXENA	98114141931	law.aloksaxena@gmail.com	01-12-2025
				CS(COMM)	991/2025	04-12-2025	SHRI UDIT KAUSHIK Vs SHRIMADAN GAURAV KUMAR GUPTA AND ANR	LAL SHARMA	9810693008	madanlal.ml@gmail.com	27-11-2025
				EX(COMM)	395/2025	05-12-2025	K K SEHGAL HUF (THROUGH KARTA) AND ANR Vs M/S AUREUS CAPITAL AND ANR	NITESH KUMAR	9810047680	dhananjaypuri27@gmail.com	08-11-2025
				CS(COMM)	996/2025	05-12-2025	R K ASSOCIATES AND HOTELIERS PVT LTD Vs M/S BLUE STAR PACK KRAFT THROUGH PROPRIETOR MR PARASMALJI JEETHMAL	VIJAY KUMAR KAUNDAL	9811264777	vijay.kundal@sarafpartners.com	03-12-225
				CS(COMM)	997/2025	05-12-2025	SUNITA KALRA Vs ADITYA BIRLA FASHION AND RETAIL LTD	ANUPAM JINDAL	9891475320	pankajsinghal.advocate@gmail.com	03-12-2025
				MISC DJ	1316/2025	06-12-2025	VELOCITY CARGO SOLUTIONS PVT LTD Vs PARDEEP KUMAR MALHOTRA	AMARJEET YADAV SAMARTH KAPOOR	9599106390	NOT MENTIONED IN PLAINT	04-12-2025
				CS(COMM)	1006/2025	08-12-2025	HETTICH INDIA PVT. LTD. Vs M/s VCURVE INFRA SOLUTIONS LLP AND ORS.	ANUPAM KUMARI	9910721966	rka.advocate@gmail.com	14-11-2025
				CS(COMM)	1007/2025	08-12-2025	M/s MOGLI LABS (INDIA) PVT. LTD. Vs SUPERTECH INDIA PVT. LTD.	TARUN VERMA	9871495838	estahunverma@gmail.com	18-11-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				CS(COMM)	1009/2025	09-12-2025	THE FOUNDRY VISIONMONGERS LIMITED Vs SRIRAM CHANDRASEKARAN AND ANR.	PUNEET AHUJA	0120-4059300	shantanu@anandand anand.com	06-12-2025
				CS(COMM)	1014/2025	10-12-2025	BANK OF INDIA Vs THE UNIQUE UNISEX SALON	AMRENDRA NATH SHUKLA	9910717081	advamrendra22@gm ail.com	07-12-2025
				CS(COMM)	1027/2025	13-12-2025	DEEPAK KUMAR Vs MOHD. NAZISH KHAN	TUSHAR THAREJA	9899324444	tharejatushar29@gm ail.com	02-12-2025
				CS(COMM)	1032/2025	15-12-2025	MAGUNTA AGRO FARMS PRIVATE LIMITED Vs M/S EXQUISITE TRADELINKS LLP	RAHUL ANIL KHANDANNA	9958995824	rahul@rklaw.co.in	11-12-2025
				CS(COMM)	1033/2025	15-12-2025	STATE BANK OF INDIA Vs RAJ KUMAR	SUCHITA DIXIT	8896932838	agnihotrisuchita@gm ail.com	12-12-2025
				CS(COMM)	1039/2025	16-12-2025	ALK ENTERPRISES AND ANR. Vs RANI AGGARWAL AND ORS.	AKANSHA SISODIA	9717321989	advocateakanshasiso dia@gmail.com	12-12-2025
				CS(COMM)	1049/2025	17-12-2025	SOHINI SINGH Vs KRS EXPORTS	SHALAJ MRIDUL	9810656757	shalaj.mridul@legalc orpus.co.in	15-12-2025
				CS(COMM)	1059/2025	18-12-2025	M/S FOREVER EXIM INDIA PVT LTD Vs M/S NUMBER ONE ADVERTISING AND MARKETING CO	SAKSHI JAIN	8800214656	sakshijain@jaincham bers.com	17-12-2025
				CS(COMM)	1061/2025	18-12-2025	RAHUL SIWACH Vs VENUS ESTATE PVT LTD	VISHAL PANWAR	9717686645	vishalpanwar2003@g mail.com	10-12-2025
				CS(COMM)	1082/2025	23-12-2025	P. ARYAN ART GALLERY PVT. LTD. Vs EJAAZ COUTURE PRIVATE LTD. AND ANR.	AYUSH GUPTA	9818402326	ayush@guptalegal.in	21-12-2025
				EX(COMM)	406/2025	23-12-2025	ASHOK SHARMA Vs INDOSPIRIT BARS (P) LTD.	SWADESH BANSAL	9899848679	swadeshbansal73804 @gmail.com	17-12-2025
				OMP(COMM)	73/2025	24-12-2025	DELHI URBAN SHELTER IMPROVEMENT BOARD Vs GAJENDRA SINGH	MEENAKSHI	9810589773	meenakshikataria89 @gmail.com	20-12-2025
				EX.(COMM)-AWARD BY ARB. COMM	115/2025	26-12-2025	KOTAK MAHINDRA PRIME LTD Vs VIKRAM SO VIJAY SINGH AND ANR	AMIT KUMAR SINHA	9990659331	kmpspartner@gmail. com	23-12-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
29	SH. LALIT KUMAR LD. DJ COMM-02, SOUTH EAST DISTRICT, SAKET COURT, DELHI	SOUTH- EAST	14	COMMERCIAL SUIT	CS (COMM)/1062/2025	19.12.2025	State Bank of India Vs BRIJLAL	NAZIA PARVEEN(P),	9810021846	sagarandsagar@live.co m	18.12.25
					CS (COMM)/987/2025	03.12.2025	MOHAMMED JUNAID Vs THE STARK VISAS through its managing director	Mohd Shuaib Khan(P),	9711876418	mohdshuaibkhan007 @gmail.com	02.12.25
					CS (COMM)/975/2025	01.12.2025	MANTU MANDAL Vs BIMILESH KUMAR DUBEY	Chandra Shekhar Yadav(P),	9810209981	legal.shebang@gmail. com	30.11.25
					CS (COMM)/982/2025	03.12.2025	M/S ALLIANCE QUARRIES MINES PVT LTD Vs RAHUL SUKHWAL AND ANR	Akhil Pratap Singh(P),	9868503817	dineshchawla@yahoo .com	02.12.25
					CS (COMM)/995/2025	05.12.2025	PORTRONICS DIGITAL PRIVATE LIMITED Vs NEW SHOP CSTORE NETWORK PVT LTD	Sumit Nagpal(P),	9911995000	mail@nagpal.law	04.12.25
					CS (COMM)/1019/2025	12.12.2025	Shilpkar India Designers and contractors private limited Vs Buildcon Developers	Ashok Kumar(P),	8178802330	adv.ashokkumar84@ gmail.com	11.12.25
					CS (COMM)/1020/2025	12.12.2025	NUMBER ONE ADVERTISING AND MARKETING CO Vs TRUSTCAP PVT LTD	Rajeev Kapoor(P),	9899785517	info@kandbpartners. com	11.12.25
					CS (COMM)/1012/2025	09.12.2025	M/S ZOMA ENGINEERS Vs M/ JSC INSTITUTES GIPROSTROYOMOST	SANURAG SINGH(P),	9958879724	nelawnetwork@gmail .com	08.12.25
					CS (COMM)/1024/2025	13.12.2025	CANARA BANK Vs SANDEEP GAHLAWAT PROP KC RESTURANT CHAYLO	Sanjeev Chopra(P),	9711142200	chopra6791@gmail.co m	12.12.25
					CS (COMM)/1028/2025	13.12.2025	SHRI VIJAY KUMAR AGGARWAL THROUGH HIS AR Vs M/ PIONEER MEGA PRINTERS	Hemant Gupta(P),	9811249331	legalteam.plc@gmail. com	12.12.25
					CS (COMM)/1017/2025	11.12.2025	DR HARRY CONSULTANTS PVT LTD Vs indian oil corporation limited	Rohit Taneja(P),	9810945207	jusjurisofc@gmail.co m	10.12.25
					CS (COMM)/1045/2025	17.12.2025	VIJAY GARG Vs M/S IREO GRACE REALTECH PVT LTD AND ORS	MUKESH KUMAR(P),	9810682372	shekhawatilegal@yah oo.co.in	16.12.25
					CS (COMM)/1053/2025	18.12.2025	BANK OF BARODA Vs SHATRUGHAN KUMAR PODDAR	Eram Khan(P),	9717099220	eramadv2000@gmail .com	17.12.25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					CS (COMM)/1081/2025	23.12.2025	VISHWAS SINGHAL (Prop of M/s Analco India Company) Vs M/S SEETU KOHLI CONCEPTS PVT LTD(THR ITS DIRECTOR/AR	SHALU KARDAM(P),	9811041494	radheyshyamadv@g mail.com	22.12.25
					CS (COMM)/1070/2025	22.12.2025	M/S RX INFOTECH PVT LTD Vs M/S A P Peripherals	Maneesh Gumber(P),	9911315304	axentlawfirm@gmail. com	21.12.25
					CS (COMM)/1093/2025	24.12.2025	MANTU MANDAL Vs SHIVAM YADAV	Chandra Shekhar Yadav(P),	9810209981	legal.shebang@gmail. com	23.12.25
					OMP (COMM)/71/2025	16.12.2025	SWATI ARUN PANDIT Vs M/S PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED	SBHIDE KALYANI DILIP(P),	7709954317	Kalyanidilipbhide@g mail.com	15.12.25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING	
30	SH. KUMARI	VRINDA	SOUTH-EAST	20	Commercial Suit	OMP MISC (COMM)/1/2025	01-12-2025	FACILITY PLUS ESTATE MANAGEMENT PRIVATE LIMITED Vs INNOVISION LTD	mukti bodh(P),	9958944220	muktibodhl@gmail.com	29.11.2025
						OMP MISC (COMM)/2/2025	01-12-2025	FACILITY PLUS ESTATE MANAGMENT PRIVATE LIMITED Vs INNOVISION LTD	mukti bodh(P),	9958944220	muktibodhl@gmail.com	29.11.2025
						CS (COMM)/986/2025	03-12-2025	THREE-N-PRODUCTS PRIVATE LIMITED Vs TEAMEX RETAIL LIMITED	DAVESH VASHISHTHA(P),	79821046333	mail@dvipattorneys.com	29.11.2025
						CS (COMM)/984/2025	03-12-2025	IRFAN HUSSAIN Vs ARVIND JAIN	ADVOCATE AYYUB AHMAD(P),	9811661342	ayyubahmad@gmail.com	01.12.2025
						ExCOMM - Award by Arb Comm/106/2025	06-12-2025	DHARMENDER THAKUR Vs M/S INTERNATIONAL PRINT O-PAC LTD	SUNIL O-PACJHA(P),	8800972470	advocate.skojha@gmail.com	03.12.2025
						CS (COMM)/1002/2025	06-12-2025	M/S KAILASH CHANDRA SAHOO Vs HARJI ENGINEERING WORKS PVT LTD	Abhishek Sharma(P),	9711477106	advocateabhisheksharma2324@gmail.co	04.12.2025
						Contempt Petition/9/2025	06-12-2025	M/S ANU PRODUCTS LTD Vs M/SDCAN AGRO CHEMICALS	SMUKESH AGGARWAL(P),	9811311360	nsingh_1908@yahoo.co.in	03.12.2025
						CS (COMM)/1021/2025	12-12-2025	INDIAN BANK Vs RAMAN KUMAR GUPTA	RAJESH KUMAR SHANDILYA(P),	931299343 7	shandilyalawof:fices@gmail.com	10.12.2025
						Misc DJ/1342/2025	12-12-2025	PRAMOD JAIN Vs ISH CHAWLA	Harsh Rajput(P),	9810047548	Adv.satishpandit@gmail.com	10.12.2025
						CS (COMM)/1035/2025	15-12-2025	M/S FABYARN INC Vs REKHA GOSWAMI PROP M/S DAKSH GARMENTS CO AND ANR	Shivam Bedi(P),	9810068578	advkumarkrishan@gmail.com	12.12.2025
						Misc DJ/1348/2025	15-12-2025	Integral International Vs NA Container Terminal Pvt Ltd	Sandeep Singh(P),	9810336233	nalcindia@gmail.com	11.12.2025
						ExCOMM - Award by Arb Comm/112/2025	15-12-2025	GOYAL AND GOEL STAINLESS STEELS Vs AGRO LIFE SCIENCE CORPORATION	NITIN MITTAL(P),	9811191761	mittal782004(d.vahoo.co.in	09.12.2025
						CS (COMM)/1040/2025	16-12-2025	KRISHAN KUMAR GUPTA Vs POOJA WANG	Ishan Dewan(P),	8800473474	siddharth@circlepartners.in	13.12.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					EXECUTION (COMM)/403/2025	17-12-2025	ABHISHEK KUMAR Vs MGA MOBILES INDIA PVT LTD	Arsh(P),	9560956484	angad@amehta.co.in	15.12.2025
					CS (COMM)/1057/2025	18-12-2025	THE NAINITAL BANK LTD Vs MS POOJA YADAV	Manoj Gupta(P),	9999846390	advocatemanoj16@g mail.com	15.12.2025
					CS (COMM)/1055/2025	18-12-2025	BANK OF BARODA Vs HARISH KUMAR	Eram Khan(P),	9717099220	eramadv2000@gmail .com	16.12.2025
					CS (COMM)/1056/2025	18-12-2025	RAJBALI VERMA Vs FASHION FLASHER INDIA PVT LTD	Ishpreet Singh(P),	-	-	16.12.2025
					Misc DJ/1363/2025	18-12-2025	DEEPAK SAWHNEY Vs BHARAT BHUSHAN DUA	DEEKSHA KAKAR(P),	931311925	DEEKSHA.KAKAR@ SCLADI.COM	17.12.2025
					CS (COMM)/1065/2025	19-12-2025	BENI HORA PROPRIETOR OF M/S SUN SHINE PRINTERS Vs POONAM CHOPRA PROPRIETOR OF M/SPRIME OUTDOORS	ISHPREET SINGH(P),	9990325209	isplegalsolutions@gm ail.com	17.12.2025
					CS (COMM)/1063/2025	19-12-2025	CASIO KEISANKI KABUSHIKI Vs XXXXXXXXXX	Dinesh Jotwani(P),	9730049704	litigation@jotwani.co m	17.12.2025
					CS (COMM)/1073/2025	22-12-2025	M/S GRYPHON APPLIANCES LTD Vs M/S NAVYA ENTERPRISES	Kishan Kumar(P),	9811113569	advocateashwanikr@ gmail.com	19.12.2025
					CS (COMM)/1079/2025	23-12-2025	M/S HSPS TEXTILE PRIVATE LIMITED Vs N SUBRAMANIAM	RISHABH MEHTA(P),	99996670	ADVRISHABHMEHT A@GMA	20.12.2025
					CS (COMM)/1078/2025	23-12-2025	MOHD AKRAM Vs MOHAMMAD HAROON	Nazim uddin Ahmed(P),	9718156319	RAASHIDAAZAM@G MAIL.COM	20.12.2025
					ExCOMM - Award by Arb Comm/114/2025	23-12-2025	KOTAK MAHINDRA PRIME LTD Vs JAMEEL J and ors	AMIT KUMAR SINHA(P),	9990659331	kmpspartner@gmail. com	20.12.2025
					OMP (COMM)/72/2025	24-12-2025	M/S GTL INFRASTRUCTURE LIMITED Vs HANSRAJ	Ankit Kumar(P),	9818058809	legalconsultus@gmail .com	23.12.2025
					M-Ex/82/2025	24-12-2025	NISHA GUPTA Vs M/S MOBILE TECHNOLOGY CO	TAPAN KUMAR JHA(P),	9811778900	attin@iolegal.com	23.12.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
31	MS. ANU GROVER BALIGA	SOUTH- EAST	21	Execution Petition	Ex - Award by Arb/14/2025	03-12-2025	UGRO CAPITAL LTD Vs KRISHNA ELECTRONICS AND ORS	Sanjay Kumar Singh(P),	9810318803	leagumdelhi@gmail.com	45985
				Commercial Suit	CS (COMM)/989/2025	03-12-2025	M/S ANGEL NETWORKING SOLUTIONS Vs POWER NETWORKS AND ORS	GAURAV SEHRAWAT(P),	9717219890	advpiyali2021@gmail.com	45989
				Commercial Suit	CS (COMM)/994/2025	04-12-2025	SHRI AKHILESH SINGH Vs SAARTHI PEDAGOGY PVT LTD	rajendra yadav(P),	9312046733	yadavrazen@gmail.com	45992
				Commercial Suit	CS (COMM)/992/2025	04-12-2025	M/s Ismartu India Private Limited Vs K K OVERSEAS PRIVATE LIMITED	Kritika Tuteja(P),	9643008880	contact@aaalegal.pro	45992
32	MS. NEELAM SINGH	SOUTH- EAST	22	Execution Petition	EXECUTION (COMM.)/389/2025	02-12-2025	STATE BANK OF INDIA Vs Rahul	Dharmendra Singh	---	---	22-11-2025
				Commercial Suit	Misc DJ/1289/2025	02-12-2025	M/S SANICOS SANITATIONS AND ANR. Vs M/S AADIDEVA INFOTECH PVT. LTD. AND ORS.	---	---	---	02-12-2025
				Commercial Suit	Misc DJ/1290/2025	02-12-2025	Devesh Kumar Singh Vs Royal Sundaram general insurance company	INDRAJEET	94168002154,	---	27-11-2025
				Execution Petition	Ex. - Award by Arb./12/2025	02-12-2025	KOGTA FINANCIAL INDIA LTD. Vs MAAN SINGH	Ankur Katyal	9811809439	nkurkatyal@asklegal.co.in	28-11-2025
				Execution Petition	Ex.COMM - Award by Arb. Comm./105/2025	03-12-2025	M/S INDUSIND BANK LTD. Vs MOHAMMAD SHAREEF AND ORS.	NAGENDER SINGH	9717850496	PANK1AJKUMARSI NcYAHOO.COM	28-11-2025
				Commercial Suit	CS (COMM)/985/2025	03-12-2025	CSAT SYSTEMS PRIVATE LIMITED Vs ABHINAV BIRLA AND ORS.	MD SAZID RAYEEN	9818499323	litigation@ashwathhl egal.com	01-12-2025
				Commercial Suit	OMP (COMM.)/68/2025	04-12-2025	M/s. KRISHI RASAYAN EXPORTS PVT. LTD. Vs M/S GOYAL and GOEL STAINLESS STEELS	SHIV SHANKAR	9810148367	legalvibes.lawfirm@g mail.com	28-11-2025
				Commercial Suit	CS (COMM)/999/2025	05-12-2025	M/S BIOREX HEALTHCARE PVT. LTD. Vs M/S BIOCRUZ PHARMACEUTICALS PVT. LTD.	SHYAM KUMAR	9999154100	shyamkumar@altindi alegal.com	27-11-2025
				Execution Petition	Ex.COMM - Award by Arb. Comm./108/2025	09-12-2025	KOTAK MAHINDRA PRIME LTD. Vs RAVINDRA KUMAR	AMIT KUMAR SINHA	9990659331	kmpspartner@gmail.com	14-11-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				Execution Petition	M-Ex/79/2025	12-12-2025	N Satyanarayana Vs National Labour Cooperatives Federation of India Limited	Naresh Talwar	8510009009	vls.co.lawfirm@}gmail.com	10-12-2025
				Commercial Suit	CS (COMM)/1025/2025	13-12-2025	Badri Prasad Goyal Vs Gannon Dunckely And Co. Ltd.	Arnab Pal	+919899399424,	palsk3@rediffmail.com	11-12-2025
				Commercial Suit	CS (COMM)/1034/2025	15-12-2025	STATE BANK OF INDIA Vs MR. DEVENDER	Suchita Dixit	:8896932838	agnihotrisuchita@gmail.com	12-12-2025
				Commercial Suit	CS (COMM)/1038/2025	16-12-2025	SH. PIYUSH MATHUR Vs M/S. BIOME AIR PURIFIER PVT. LTD. AND ORS.	Pashupati Singh Yadav	8700295024	dashmaheswar73@gmail.com	12-12-2025
				Commercial Suit	RP/15/2025	18-12-2025	M/S NAKSH JEWELLERS Vs RISHI SEHDEV AND ANR.	Chaaitanya Jain	8585954922	Advanshul.s@gmail.com	11-12-2025
				Commercial Suit	CS (COMM)/1052/2025	18-12-2025	PUNJAB NATIONAL BANK Vs MS. SANJANA CHHABRA	Vikram Gola	9811244209	Vikramgola2010@gmail.com	16-12-2025
				Commercial Suit	CS (COMM)/1054/2025	18-12-2025	MASCOT HEALTH SERIES PVT. LTD. Vs MS. TRIPTI SRIVASTAVA	Naveen Chandra	9810078786	advocatenaveenchandra@gmail.com	04-12-2025
				Execution Petition	EXECUTION (COMM.)/404/2025	19-12-2025	M/S KAPAS TECHNO FABRS PVT. LTD. Vs M/S Q N TRADERS	Vijay Waghey	9810244197	wagheyvi@yahoo.co.in	12-12-2025
				Commercial Suit	CS (COMM)/1077/2025	23-12-2025	BANK OF BARODA Vs JAGBIR	Eram Khan	9717099220	eramadv2000@gmail.com	18-12-2025
				Commercial Suit	CS (COMM)/1083/2025	23-12-2025	UNION BANK OF INDIA Vs MEENA DEVI AND ANR.	AYUSH KUMAR	9971839717	advpriyamagrawal@gmail.com	19-12-2025
				Commercial Suit	CS (COMM)/1084/2025	23-12-2025	UNION BANK OF INDIA Vs SHAKUNTLA AND ANR.	AYUSH KUMAR	9971839717	advpriyamagrawal@gmail.com	19-12-2025
				Commercial Suit	Misc DJ/1382/2025	06-12-2025	VATIKA LIMITED AND ANR Vs MS. VANDANA KHATTAR	---	---	---	06-12-2025
				Commercial Suit	CS (COMM)/1085/2025	18-12-2025	VIVEK KHANNA AND ANR. Vs GMS CONSULTANT PRIVATE LIMITED	PUBLIC PROSECUTOR	---	---	18-12-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				Commercial Suit	CS (COMM)/1094/2025	26-12-2025	COMAC INDIA PVT. LTD. Vs MR. Kunal Kukreja CLEAN AND ORS.		9871236226	whilcandblacklawycrs@gmail.com	22-12-2025
				Commercial Suit	CS (COMM)/1096/2025	26-12-2025	GURUJI KA ASHRAM TRUST Vs P J SIKAND AND ORS.	Pardeep Dahiya	9717720707	akshitagoyal121@gmail.com	24-12-2025
33	MS. NEERA BHARIHOKE, DISTRICT JUDGE(COMMERCI AL COURT)	SOUTH- EAST	Commercial Suit	Commercial Suit	CS (COMM)/1050/2025	17-12-2025	SPG SHIPPING PVT. LTD. VS. P. K. AMOGH NATH FINE FOODS THROUGH ITS PAL PARTNER		7827770007	Advocateamogh@gmail.com	12-12-2025
					CS (COMM)/1067/2025	22-12-2025	BANK OF BARODA VS. CHANDERERAM KHAN BHAN		9717099220	eramadv2000@gmail.com	18-12-2025
					CS (COMM)/1076/2025	22-12-2025	M/S G & G RMC SOLUTION VS. M/S H.S. BUILDTECH AND ORS.	SUMIT KUMAR	9711791072	sumit_yadav1984@yahoo.in	17-12-2025
					CS (COMM)/1080/2025	23-12-2025	M/S GRYPHON APPLIANCES LTD. VS. M/S ALPAS CORPORATION	ASHWANI KUMAR	9811113569	advocateashwanikr@gmail.com	19-12-2025
					MISC DJ/1377/2025	22-12-2025	BEC CONDUCTS PRIVATE LIMITED VS. S.R. ENGINEERING	RUCHIN MIDHA	9650033995	ruchin7@gmail.com	19-12-2025
					CS (COMM)/1087/2025	23-12-2025	Gleneagles Healthcare India Private Limited Vs. One 97 Communications Limited	BHARGAVI KANNAN	+919870108783	bhargavikamrnnalv@grnail.com	22-12-2025
					CS (COMM)/1089/2025	23-12-2025	UNION BANK OF INDIA VS. GEETA AND ORS.	PRIYAM AGRAWAL	9971839717	priyamagrawal@gmail.com	19-12-2025
					CS (COMM)/1016/2025	11-12-2025	M/S THE TIMES TRAVEL VS. M/S NARBADA TRAVEL	KARAN NAGPAL	+91-9999641617, 9354379617,	karannagpal1991@gmail.com/Karan@querylegal.in	09-12-2025
					OMP (I) (COMM.)/112/2025	01-12-2025	TATA CAPITAL HOUSING FINANCE LTD. VS. KAILASH NATH SINGH	ANAND SHARMA	9971550603	office@anandsharmaassociates.com	24-11-2025
					CS (COMM)/972/2025	01-12-2025	UNITED INDIA EXPORTS VS. SATSHAHZEB ACCURATE EXIM PRIVATE LIMITED	SHAHZEB AHMED	9911150016	office@acechambers.in	20-11-2025
					CS (COMM)/973/2025	01-12-2025	STATE BANK OF INDIA VS RAJ KUMAR	SHIV K. TYAGI AND ASSOCIATES	NA	NA	27-11-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					CS (COMM)/976/2025	01-12-2025	KALPWISH CONCEPTS LLP VS.SATYA M/S LDD BIOSCIENCE PRIVATEPRAKASH LIMITEDBHARDWAJ		9871260076	law.spbhardwaj@gm ail.com	26-11-2025
					CS (COMM)/977/2025	01-12-2025	SANJEEV KUMAR VS. AMRITARA.JENDRA VERMA YADAV		9312046733	yadavrazen@gmail.co m	22-11-2025
					CS (COMM)/978/2025	01-12-2025	CANARA BANK VS. JATINDERANSHUMAN ARNEJA PARTNER ANDSRIVASTAVA GUARANTOR OF M/S JATINDERBROTHERS		-9990042642	NA	20-11-2025
					CS (COMM)/1000/2025	06-12-2025	M/S USHA ALUMINIUM PVT. LTD.JAIN & VERMA VS. ABANOS FURNITURE PVT.ASSOCIATES LTD.		9660729214	e3legal@gmail.com	24-11-2025
					CS (COMM)/1001/2025	06-12-2025	ZAHOOH AHMED VS. AMITMOHD. BHATIA RASHID		9811225408	NA	19-11-2025
					CS (COMM)/1010/2025	09-12-2025	BENTLEY SYSTEMS INC. ANDSHANTANU ANR. VS. ANTO BERCHMANSSAHAY JESURAJ AND ANR.		0120-4059300	shantanu@anandand anand.com	05-12-2025
					EXECUTION (COMM.)/387/2025	01-12-2025	POONAM BHARDWAJ VS. DR. T.M.N. SIDDIQUI CHANDRAN		9810126707	NA	26-11-2025
					EXECUTION (COMM.)/388/2025	01-12-2025	BOJ LIMITED YUGEN KISHA VS.CHIRAYU JAIN GIRISH SHARMA		7406073670	chamberschirayuj@g mail.com	21-11-2025
					EX.-Award by Arb./11/2025	02-12-2025	KOGTA FINANCIAL INDIA LTD.Ankur Katyal VS. DURGESH		9811809439	ankurkatyal@asklegal .co.in	24-11-2025
					M-Ex/74/2025	02-12-2025	HINDUSTAN PREFAB LTD. VS.PARVEEN CENTRAL RESERVE POLICEMEHRDIRATTA FORCE		9810042189	parveenmehdiratta@ hotmail.com	02-12-2025
					EXECUTION (COMM.)/392/2025	03-12-2025	GSI ENTERPRISES PRIVATEVALI AND CO. LIMITED VS. KASHYAPI INFRASTRUCTURE PRIVATE LIMITED		9910358225	office@vali.co.in	24-11-2025
					Ex. COMM-Award by Arb. Comm./109/2025	09-12-2025	KOTAK MAHINDRA PRIME LTD.ERUDITE VS. PINKU CHAUHAAN LEGAL, KUSHAL KUMAR		7009793548	Rishabh.eruditelegal @gmail.com	25-11-2025
					EXECUTION (COMM.)/399/2025	09-12-2025	VIDHUR KOHLI VS. MANOJAVTAR SINGH KAPOOR AND ASSOCIATES		9810910333	avtarsingh78@yahoo. com	05-12-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					EXECUTION (COMM.)/401/2025	15-12-2025	RAJYESH KUMAR PATNI VS. WALNUT PICTURES	JITIN TEWATHIA	9899934315	NA	11-12-2025
					M-Ex/81/2025	16-12-2025	FRIEGHT BRIDGE LOGISTICS PVT. LTD. VS. AMBASSADOR LOGISTICS PVT. LTD.	ARVIND KUMAR SINGH	8800849986	advaks@yahoo.co.in	13-12-2025
					EXECUTION (COMM.)/405/2025	19-12-2025	MOHD. IDREES VS. DEEPSNA MANNIQUINS				19-12-2025
					EX/361/2025	23-12-2025	J.H.PARABIA TRANSPORTNA PRIVATE LIMITED COMPANY JT. D ZARKSIS JAHANGIR PARABIA VS. ZAGSON ENGINEERING				NA
					EXECUTION (COMM.)/407/2025	23-12-2025	MESSERS H DOHIL CONSTRUCTIONS CO. PVT. LTD. VS. MESSERS BBN FINCON PVT. LTD.	MANCHANDA AND CO.	9811010461	info@manchandco.co m	22-12-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
34	MS. NIRJA BHATIA, LD. JUDGE (COMMERCIAL COURT-07)DIGITAL SOUTH-EAST, SAKET COURT	SOUTH- DISTRICT EAST	30	CS(Comm)	990/2025	03.12.2025	Petra Global Logistic Pvt. Ltd. Vs Thermoking & Anr.	Lalit Sharma	9810299997	lalit.sharma@hotmail.com	19.11.2025
				Execution	398/2025	03.12.2025	M/S Fishpond Design Studio Vs 12 Cure pvt ltd	Deepak Kumar	9958688517	DEEPAKMENON1986@GMAIL.COM	01.12.2025
				CS(Comm)	1008/2025	03.12.2025	M/s Usha Aluminium Vs Abanos furniture	Nancy Jain	9660729214	e3legal@gmail.com	01.12.2025
				CS(Comm)	993/2025	03.12.2025	Krishan Chawla Vs Sanjeev Jain	Shubhankar Sen Gupta	9636359055	shubhankarsen@gmail.com	28.11.2025
				CS(Comm)	1013/2025	09.12.2025	M/S Twenty four Secure Services Vs M/S Rolta	Aayush Kumar	8527274542	aayush@rvslegal.in	04.12.2025
				Execution	110/2025	10.12.2025	M/S Sundram Finance Vs Anand Kumar	Nitin Mehta	9773667288	advocate.mehtaassociate09@gmail.com	13.11.2025
				CS(Comm)	1018/2025	11.12.2025	Deepak Agarwal Vs M/S A.V Hospitality	Puneet Dhawan	9899141610	aorpuneet@gmail.com	13.11.2025
				CS(Comm)	1030/2025	13.12.2025	Vijay Agarwal Vs M/S DC Project	Pawan Kumar Mittal	9873938816	mittalpk08@Gmail.com	11.12.2025
				CS(Comm)	1029/2025	13.12.2025	Ms. Akansha Gupta Vs M/S New Shop	Harsh Goyal	9711513525	goyal.harsh345@gmail.com	11.12.2025
				CS(Comm)	1036/2025	15.12.2025	State Bank of India Vs Mr Ganesh Wakchaure	Shuchita Dixit	8896932838	agnihotrisuchita@gmail.com	12.12.2025
				CS(Comm)	1047/2025	17.12.2025	Rohit Agarwal Vs The State Bank of India	Bhuvnesh Sehgal	9810149006	sehgalbhuvnesh2gmail.com	16.12.2025
				CS(Comm)	1066/2025	20.12.2025	Vinay Sharma Vs Veer Raju Kanakam	Apoorva Thakral	9873046401	apoorva@saanco.in	19.12.2025
				CS(Comm)	1069/2025	22.12.2025	Bank of Baroda Vs Sanoj Kumar	Eram Khan	9717099220	eramadv20002gmail.com	16.12.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				CS(Comm)	1068/2025	22.12.2025	Bank of Baroda Vs Anita	Eram Khan	9717099220	eramadv20002gmail.com	18.12.2025
				CS(Comm)	1071/2025	22.12.2025	Canara Bank Vs Anita Devi	Fahad Khan	9219701292	fahadadvocatekhan2gmail.com	19.12.2025
				CS(Comm)	1060/2025	18.12.2025	Mannan R.Dattah Vs Mo Shadab	Shubham Verma	8439151682	vermashubham9352gmail.com	17.12.2025
				Misc DJ	1370/2025	20.12.2025	Indian Overseas Bank Vs M/S Arora Namkeen	Surendra Kumar	8130522481	surendralawoffices@gmail.com	02.12.2025
				Execution	393/2025	03.12.2025	Sandeep Gupta Vs M/S Pand G	Ravinder Kumar	9910617978	advarp26@gmail.com	19.11.2025
				OMP(I)(Comm)	115/2025	23.12.2025	Car 24 Services Vs Ayush	Rahul Chauhan	9971891788	INFO@AUALEGAL.COM	22.12.2025
				CS(Comm)	1086/2025	23.12.2025	Union Bank of India Vs Sunita	Priyam Agrawal	9971839717	advpriyamagrawal@gmail.com	19.12.2025
				CS(Comm)	1088/2025	23.12.2025	Union Bank of India Vs Chandra	Priyam Agrawal	9971839717	advpriyamagrawal@gmail.com	19.12.2025
				Misc DJ	1383/2025	23.12.2025	Montu Mandal Vs Ms Roshni	Chandra Shekhar	9810209981	legal-shebang@gmail.com	20.12.2025
				Misc DJ	1390/2025	24.12.2025	Sandeep Gupta Vs M/S Pand G	Ravinder Kumar	9910617978	advarp26@gmail.com	22.12.2025
35	MS. VEENA RANI, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	39 Block Ii		CS (COMM)/971/2025	MANTU MANDAL Vs KARMKANDI LTD.	01-12-2025	CHANDRA SHEKHAR YADAV	9810209981	legal.shebang@gmail.com	26-11-2025
					Ex. - Award by Arb./13/2025	KOGTA FINANCIAL INDIA LTD Vs VIRENDER SINGH	02-12-2025	ANKUR KATYAL	9811809439	ankurkatyal@asklegal.co.in	02-12-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					CS (COMM)/983/2025		UNILINE ENERGY SYSTEMS Vs TANISI IT SERVICES PVT. LTD.	03-12-2025	SANCHIT GOYAL	9999605495	advsanchitgoyal@gmail.com	27-11-2025
					CS (COMM)/988/2025		MUHAMMAD RAFIK Vs ARVIND JAIN	03-12-2025	AYYUB AHMAD	9811661342, 9212661342	ayyubahmad@gmail.com	01-12-2025
					CS (COMM)/998/2025		ALKA AGGARWAL Vs AKASH TIWARI	05-12-2025	SHARAD JAIN	8860499812	advsharadjain@grnail.com	17-11-2025
					CS (COMM)/1003/2025		Shalendra Singh Vs sudhir power projects ltd	06-12-2025	SACHIN KR. JAIN	9873586359	SKJAINADVOCATE9@gmail.com	02-12-2025
					CS (COMM)/1011/2025		COMAC INDIA PVT LTD Vs PEYUSH TRADERS	09-12-2025	KUNAL KUKREJA	9871236226	whilcandblacklawyersfiyjgmail.com	22-11-2025
					CS (COMM)/1015/2025		M S Welcon Fabtech India Vs Ahluwalia Contract (I) Limited	10-12-2025	MOHD. ZUBAIR	9810070449	ADVZUBAIR70@GMAIL.COM	08-12-2025
					EXECUTION (COMM.)/400/2025		BHAWARLAL RIDAMALJI MUNOT Vs RDEVIS ENGINEERS PRIVATE LIMITED	11-12-2025	MUKESH AGGARWAL	9811365575	mukesh_aggarwalx25a@yahoo.co.in	08-11-2025
					CS (COMM)/1022/2025		BANK OF INDIA Vs POOJA TYAGI	12-12-2025	AMRENDRA NATH SHUKLA	advamrendra22@gmail.com	advamrendra22@gmail.com	10-12-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
					CS (COMM)/1026/2025	13-12-2025	SHRI VIJAY KUMAR AGGARWAL THROUGH HIS AR Vs M/S SUN INDUSTRIES		RITU GUPTA	9811249331	legalteam.plc@gmail.com	09-12-2025
					OMP (COMM.)/70/2025	15-12-2025	Amit Kumar Rai Vs Rajendra Pradhaan		AMRENDRA KUMAR GIRI	9990298248	amrendrakg@gmail.com	25-09-2025
					CS (COMM)/1031/2025	15-12-2025	Vikram Wasandhi Proprietor of Saga Papers Vs BPI INDIA PRIVATE LIMITED		ARCHIT SINGHAL	9599043045	legal@sigmalegal.in	28.11.2025
					Misc DJ/1347/2025	15-12-2025	OM PRAKASH Vs NIVA BUPA HEALTH INSURANCE CO LTD		GUFRANALI	9868671320	gufranadv79@gmail.com	19.11.2025
					CS (COMM)/1041/2025	16-12-2025	MESSERS GREAT GALLON VENTURE LTD Vs MESSERS A TO Z TRADE LINK P LTD		N.P Singh	8510005604	npsinghandassociates@gmail.com	11.12.2025
					CS (COMM)/1042/2025	16-12-2025	BANK OF BARODA Vs SHRAWAN KUMAR		Nirmal kumar	9953128141	amb.nirmal@gmail.com	12.12.2025
					CS (COMM)/1043/2025	16-12-2025	BANK OF BARODA Vs ANEESHA SHARMA		Nirmal kumar	9953128141	amb.nirmal@gmail.com	12.12.2025
					CS (COMM)/1044/2025	16-12-2025	BANK OF BARODA Vs DIMPY JOHN		Nirmal kumar	9953128141	amb.nirmal@gmail.com	12.12.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
					CS (COMM)/1046/2025		artesa Living Pvt Ltd Vs payal mittal	17-12-2025	Mukesh kumar	9711694968	shekhawatilegal@yahoo.in	10-12-2025
					CS (COMM)/1048/2025		MUKESH KUMAR Vs SAMVARDHANA MOTHERSON HAMAKYOREX ENGINEERED LOGISTIC LTD	17-12-2025	H. K PANDA	9213188157	pandarishikesh308@gmail.com	07.03.2025
					CS/COMM/1051/2025		UNION BANK OF INDIA V/S M/S HOLLY CRAFT		AKHILGUPTA	9811085046	gupta26a@yahoo.co.in	05.12.2025
					CS/COMM/1058/2025		BANK OF BARODA V/S KUSHAL	17-12-2025	ERAM KHAN	9717099220	eramadv2000@gmail.com	17.12.2025
					MISC DJ/1364/2025		MR. ANIL BANA V/S SM FINLEASE	19.12.2025	neeraj gautam	9810338446	gautamneeraj19@gmail.com	18.12.2025
					CS/COMM/1072/2025		HALDIRAM INDIA PVT. LTD. V/S BABA HALDIRAM & ANR.	22.12.2025	Mohd. Bilal	9958000637	akansha385@gmail.com	10.12.2025
					EXECUTION (COMM.)/408/2025		SPARSH FASHION LTD V/S BAJAJ ENTERPRISES	24.12.2025	HARSHIT JAIN & ASSOCIATES	9899113806	contact@harshitjain.co.in	18.11.2025
					CS/COMM/1092/2025		GUJRAL RESTAURANTS MANagements PVT LTD V/S SKY HIGH	24.12.2025	M.P BHARGAVA	9560016017	madhurprabhat@gmail.com	19.12.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					CS/COMM/944/2025	INTERCORP BIOTECH V/S NUTRAX BIOTECH PVT. LTD	21.11.2025		RAJAT MATHUR	9811556470	rajat.mathur@bsmla wassociates.com	14.11.2025
					CS/COMM/979/2025	BENTLEY SYSTEM V/S ROTHER LEHMANN	21.11.2025		ANKUR KATYAL	9811809439	ANkurkatyal@askleg al.co.in	17-11-2025
					CS/COMM/980/2025	BENTLEY SYSTEM V/S DETHEL DESIGN SOLUTIONS	21.11.2025		ANKUR KATYAL	9811809439	ankurkatyal@asklegal .co.in	13.11.2025
					CS/COMM/1095/2025	PRITAM CHHABRA V/S NEERAJ KUMAR JAIN	26.12.2025		SANTOSH CHAUDHARY	9811102173	vineetchaudhary21 @gmail. com	24.12.2025
36	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	209	CS COMM 74	3367/2025	03-12-2025	MANJU B PVT. LTD. VS CHITRA DIDWANI	SH BHANU GUPTA	9953546358	guptabhanu197@gma il.com		03.12.25
			209	CS COMM 74	3368/2025	03-12-2025	STATE BANK OF INDIA VS DHAJENDRA KUMAR	MS SHALINI UPADHYAY	9899408618	shaliniupadhyay.advo cate@gmail.com		03.12.25
			209	CS COMM 74	3372/2025	03-12-2025	GURATH PHARMA P. LTD. VS MORPEN LTD.	TANUJA SHARMA	8527118714	advocatetanuja1885 @gmail.com		03.12.25
			209	CS COMM 74	3374/2025	03-12-2025	BANK OF BARODA VS KUNAL SHARMA	SH UMESH JOSHI	9910568669	advumeshjoshi@gma il.com		03.12.25
			209	CS COMM 74	3380/2025	04-12-2025	STATE BANK OF INDIA VS RAMPAL	MS SHALINI UPADHYAY	9899408618	shaliniupadhyay.advo cate@gmail.com		03.12.25
			209	CS COMM 74	3387/2025	04-12-2025	BANK OF BARODA VS NILESH	MS SUDHA SHUKLA	9899918203	advsudhashukla@gm ail.com		04.12.25
			209	CS COMM 74	3407/2025	06-12-2025	RAMKESH SHARMA VS DELHI URBAN SHELTER IMPROVEMENT BOARD	SH KUMAR SUSHOBHAN	9810137773	advocatesushobhan@ gmail.com		05.12.25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			209	CS COMM 74	3409/2025	06-12-2025	ROHIT SACHDEVA VS S K ATIYAR RAHMAN	SH ARSH BHALLA	9711575152	legalbhalla@gmail.co m	06.12.25
			209	CS COMM 74	3438/2025	09-12-2025	BANK OF INDIA VS RAJESH	SH VARUN SHARMA	9811161300	adv.varunsharma@g mail.com	09.12.25
			209	CS COMM 74	3451/2025	10-12-2025	ELPRON EXCHANGE WATERSH ENGG. PVT. LTD. VS AVINASH SHARMA	SH PRAMOD SINGH	9871724396	chauhanpramod833 @gmail.com	10.12.25
			209	CS COMM 74	3473/2025	11-12-2025	UNITED METALIK P LTD. VS GAURAV SRIVASTAVA	SH GURKAMAL HORA AROA	9811208191	g3alegal@gmail.com	11.12.25
			209	CS COMM 74	3475/2025	11-12-2025	3D COMPUTING VS MANAS DAS	SH YOGESH KUMAR GOEL	9289470666	ykgael55@gmail.com	11.12.25
			209	CS COMM 74	3504/2025	15-12-2025	CANARA BANK VS SATPAL SINGH CHAUDHARY	SH SHORYA GOEL	8800313195	Parth_tandon28@ya hoo.co.in	13.12.25
			209	CS COMM 74	3508/2025	15-12-2025	OMNI FUTURE OF SURFACE PMS LTD. VS SPACE TIME MEDICAL SYSTEM AND HOSPITAL FURNITURE	GYAN MITRA	9891240460	gyanmita9@gmail.co m	15.12.25
			209	CS COMM 74	3539/2025	17-12-2025	JASPAL SINGH VS OM SAIMS HEALTHCARE THRU RADHY SHYAM	PRATISH THA MAJUMDAR	9873079397	thejusticeallyofficial @gmail.com	16.12.25
			209	CS COMM 74	3592/2025	20-12-2025	KRYSTAL TRADERS VS 3S MULTIVENTURES P LTD.	SH ANURAG GUPTA	8588862272	anurag.aretilegal@g mail.com	20.12.25
			209	CS COMM 74	3596/2025	20-12-2025	SURENDER SURI VS HITESH KOHLI	SH ROHIT SINGHA	9811751675	hotservelegal@gmail. com	20.12.25
			209	CS COMM 74	3621/2025	03-01-2026	KAMDHENU RICE MILL VS FOOD CORPORATION OF INDIA	SH GAGAN KUMAR	9971287776	advsunilsinghp@gma il.com	23.12.25
			209	CS COMM 74	3627/2025	03-01-2026	SHRI RAM MOHAN GUPTA PROP MS GUPTA AUTO DEALS VS OM PRAKASH YADAV PROP MS SONA AUTO FINANCE	SH S K ARYA	9958314706	aandalegal24@gmail. com	23.12.25
			209	CS COMM 74	3632/2025	03-01-2026	RAM MOHAN GUPTA PROP GUPTA AUTO DEALS VS OM PRAKASH YADAV PROP SONA AUTO FINANCE	SH S K ARYA	9958314706	aandalegal24@gmail. com	23.12.25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			209	CS COMM 74	3642/2025	24-12-2025	PARASNATH LOOMTEX PVT. LTD. VS SHUBH INTERPRISES	SH LAVKUSH	8808633231	lavkush1979@gmail.com	23.12.25
			209	OMP COMM73	3652/2025	26-12-2025	P K A CAPITAL PVT. LTD.VS HITANI ENTERPRISES PVT. LTD.	SH AJAY KOHLI	9910040471	kohlisobti@gmail.com	24.12.25
			209	CS COMM 74	3659/2025	26-12-2025	PUNJAB NATIONAL BANK VS ANURAGINI MALIK	SH DEEPAK SINGH	9999170066	D221173@GMAIL.COM	24.12.25
			209	CS COMM 74	3690/2025	03-01-2026	SWATI HANAD VS MARRY KON PAINT, NITIN GARG	SH PRADEEP KUMAR SHARMA	9350516145	sharma.pradeepkumar3300@gmail.com	31.12.25
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	101	CS COMM 74	3342/2025	02-12-2025	SHRI RAM MOHAN GUPTA VS UDAYVEER	SH S.K.ARYA	9958314706	aandalegal24@gmail.com	01.12.25
			101	CS COMM 74	3354/2025	02-12-2025	UNION BANK OF INDIA VS EXPORT KING PVT. LTD. AND ORS	SH AMIT KUMAR MISHRA	9717743446	amitmishramanu14@gmail.com	02.12.25
			101	CS COMM 74	3371/2025	04-12-2025	BHARTI GOYAL VS NAVEEN GUPTA	SH MOHIT BHARDWAJ	9811070701		03.12.25
			101	CS COMM 74	3388/2025	06-12-2025	LEPAKSHI TUBES PVT. LTD. VS B N SHANKER SUBRAMANIUM	SH YUDHISTAR SHARMA	9818555913	lexlionlawchambers@gmail.com	04.12.25
			101	CS COMM 74	3392/2025	06-12-2025	CHEMSYNTH DRUGS AND PHARMACEUTICALS PVT. LTD. VS ALCHEMYMEDICINE PVT. LTD.	SH R.C.TIWARI	9868118015	rctiwariadv@gmail.com	04.12.25
			101	CS COMM 74	3417/2025	06-12-2025	BANK OF BARODA VS KISHAN NAGAR	SH UMESH JOSHI	9910568669	advumeshjoshi@gmail.com	06.12.25
			101	CS COMM 74	3460/2025	08-12-2025	BOB VS PANKAJ SABHARWAL PROP SABHARWAL ENTERPRISES	MS SUDHA SHUKLA	9899918203	advsudhashukla@gmail.com	10.12.25
			101	CS COMM 74	3564/2025	19-12-2025	RANCHODMAL POONAMKISH RATHOD PROP BHARAT LIGHT HOUSE VS SHALINI BANSAL PROP BANSAL WIRES	SH DHARMENDRA YADAV	9650508945	advdk.yadav79@gmail.com	18.12.25
			101	CS COMM 74	3617/2025	22-12-2025	CHEMSYNTH SYNERGIES VS AMREE SOFT CAPS	SH R.C. TIWARI	9868118015	rctiwariadv@gmail.com	22.12.25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			101	CS COMM 74	3667/2025	26-12-2025	PUNJAB NATIONAL BANK VS JAYANT D KASHYAP	SH DEEPAK SINGH	9999170066	D221173@GMAIL.CO M	26.12.25
			101	CS COMM 74	3681/2025	03-01-2026	AVJ GLOBAL VENTURE PVT. LTD. VS PARTH STONE	SH SURYANS AGRRAWAL	9811329325	mani.abhay@gmail.c om	27.12.25
			101	CS COMM 74	3684/2025	05-01-2026	STATE BANK OF INDIA VS CHEENU SHARMA	SH SURESH KUMAR SHARMA	9810099445	suresh.sharma717@g mail.com	29.12.25
38	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)-01	NORTH EAST	201, New Building KKD	C.S.(COMM)	147/2025	01-12-2025	STATE BANK OF INDIA Vs ABHILASH MITTAL	SHALINI UPADHYAY	9899408618	shaliniupadhyay.advo cate@gmail.com	27-11-2025
			---do--	C.S.(COMM)	148/2025	01-12-2025	NITIN RASTOGI Vs SHAILI TYAGI	HAMANSHU GUPTA	8527962690	sba.himanshu@gmail .com	29-11-2025
			---do--	C.S.(COMM)	149/2025	08-12-2025	IDBI BANK LTD Vs SAPNA DEVI	VIVEK KUMAR	9811867703	kumarvivekadv@gma il.com	06-12-2025
			---do--	C.S.(COMM)	150/2025	09-12-2025	RUVIENT PRIVATE LIMITED Vs MOCKBOARD EDUTECH PRIVATE LIMITED	ALOK SHARMA	9953433853	aloksharma@live.co m	05-12-2025
			---do--	C.S.(COMM)	151/2025	11-12-2025	HAJI WASIQ AHMED Vs AWEZ	MOHD HASAN	8860404848	sahoo.heema@gmail. com	10-12-2025
			---do--	C.S.(COMM)	152/2025	11-12-2025	HAJI WASIQ AHMED Vs MOHD ZUBAIR	MOHD HASAN	8860404848	sahoo.heema@gmail. com	10-12-2025
			---do--	C.S.(COMM)	153/2025	12-12-2025	BADAR ABBAS Vs BHUSHAN KUMAR SHARMA	BRIJESH KUMAR SHARM	9899222783, 9136609699	lawsolutionpoint@g mail.com	11-12-2025
			---do--	C.S.(COMM)	154/2025	18-12-2025	STATE BANK OF INDIA Vs HIMANSHU RATHOR	SUCHITA DIXIT	8896932838	agnihotrisuchita@gm ail.com	17-12-2025
			---do--	C.S.(COMM)	155/2025	18-12-2025	STATE BANK OF INDIA Vs MOHD VASEEM	SUCHITA DIXIT	8896932838	agnihotrisuchita@gm ail.com	17-12-2025
			---do--	C.S.(COMM)	156/2025	20-12-2025	STATE BANK OF INDIA Vs SEEMA CHAUHAN PROPRIETOR OF RANA AGRICULTURE INDUSTRIES	SUCHITA DIXIT	8896932848	agnihotrisuchita@gm ail.com	19-12-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			---do--	C.S.(COMM)	157/2025	23-12-2025	V K METAL Vs SUPERIOR INDUSTRIES LTD & ORS.	SANJEET KUMAR	9540421497	sanjeetadvocate@gmail.com	20-12-2025
			---do--	EX. (COMM)	98/2025	01-12-2025	MOHD AMIR Vs DIWAN SINGH YADAV	MOHD SARFRAJ	-	-	27-11-2025
			---do--	EX. (COMM)	99/2025	01-12-2025	SH VIKASH NAHAR Vs MS ARVIND KUMAR AND SONS	SIDHANT DHINGRA AND ASSOCIATES	9650677902	adv.sidhantdhingra@gmail.com	27-11-2025
			---do--	EX. (COMM)	100/2025	06-12-2025	CACHET PRAMECUTICALS PVT LTD Vs DYNAMIC MEDIWAVES PVT LTD	AKSHAY KUMAR CHAUHAN	8285312893	akshayrajput54@gmail.com	04-12-2025
			---do--	EX. (COMM)	101/2025	11-12-2025	PREM LATA JAIN AND ANR Vs JITENDER SINGH	AMIT JAIN	9911525000	amitoswal14@gmail.com	09-12-2025
			---do--	EX. (COMM)	102/2025	12-12-2025	UNION BANK OF INDIA Vs REKHARAVI KUMAR	RAVI KUMAR	9911118926	advocateravi79@gmail.com	10-12-2025
			---do--	EX. (COMM)	103/2025	15-12-2025	POONAM AGGARWAL PROPRIETOR TRYCA PRODUCTS Vs JAGDISH PROPRIETOR ANSHU ENTERPRISES	-	-	-	-
			---do--	EX. (COMM)	104/2025	17-12-2025	PREHLAD RAI GARG Vs YES SIRS CATERING SERVICES PVT LTD	SAHIBA SINGH	9873435255	sahibasingh1192@yahoo.in	16-12-2025
			---do----	EX.(COMM) AWARD	27/2025	01-12-2025	UGRO CAPITAL LTD Vs VIRAT FITNESS	SANJAY KUMAR SINGH	9999310970	sanjayksingh.adv@gmail.com	20-11-2025
			---do----	EX.(COMM) AWARD	28/2025	09-12-2025	KOGTA FINANCIAL INDIA LTD Vs ASFAK MOHD	ANKUR KATYAL	9811809439	ankurkatyal@asklegal.co.in	09-12-2025
			---do----	EX.(COMM) AWARD	29/2025	11-12-2025	KOTAK MAHINDRA PRIME LTD. Vs MOHD AKRAM	SAGAR MISHRA	7053284188	sagarmishra2490@gmail.com	28-11-2025
			---do----	EX.(COMM) AWARD	30/2025	23-12-2025	KOTAK MAHINDRA PRIME LIMITED Vs CHOUDHRY MEHKAR SINGH	DEEPAK YADAV	9999980081	deepkayadavadvocate@gmail.com	16-12-2025
			---do----	EX.(COMM) AWARD	31/2025	23-12-2025	KOTAK MAHINDRA PRIME LIMITED Vs SUDHIR SINGH	DEEPAK YADAV	9999980081	deepkayadavadvocate@gmail.com	16-12-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			---do----	EX.(COMM) AWARD	32/2025	24-12-2025	KOTAK MAHINDRA BANK LTD Vs NASIM KHAN	MONTY SINGH	9999988060	advmontysingh@gmail.com	03-12-2025
			---do----	MISC DJ	413/2025	01-12-2025	NAR DEVELOPERS PVT LTD Vs RAJ IRON AND CONSTRUCTION PVT LTD	ARUN KUMAR	9868227076	adv.arunkr@gmail.com	28-11-2025
			---do----	MISC DJ	414/2025	01-12-2025	BEENA TRIPATHI Vs VIJAY BANSAL	BRAHAM PAL	9811117255	bpsingh9811@gmail.com	29-11-2025
			---do----	MISC DJ	423/2025	09-12-2025	RESHMA COLLECTION Vs NYSAA RETAIL VENTURE PVT LTD	NAEEM AHMED	9210386190	naeemadv2021@gmail.com	09-12-2025
			---do----	MISC DJ	429/2025	18-12-2025	JOY BATH FITTINGS THROUGH ITS PROPRIETOR VISHRAM SINGH Vs MAA KALI EMPORIUM	DUSHYANT BHARGAVA	9013173324	bhargavalegal@gmail.com	18-12-2025
			---do----	MISC DJ	431/2025	22-12-2025	BANK OF BARODA Vs AJAY KUMAR PANDEY	CHITRA SINGH	-	-	19-12-2025
39	SH. SUDESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-01	SHAHDARA	301, New Court Building	CS (COMMERCIAL)	03-12-2025	CS (COMM)/681/2025	State Bank of India Vs Deep Narayan Yadav	Rohit Kumar Mahiya	9811139553	rmahiya31O@gmail.com	26.11.2025
			301, New Court Building	CS (COMMERCIAL)	03-12-2025	MISC DJ/1087/2025	Amrit trading company Vs Shukla Hardware and Machinery Store	Jai Kimar	9568204722	jk.sinhao7@gmail.com	30.11.2025
			301, New Court Building	CS (COMMERCIAL)	04-12-2025	Ex. - Award by Arb./59/2025	UGRO CAPITAL LTD Vs USHA TRADING COMPANY	Sanjay Kumar Singh	9810318803	leagumdelhi@gmail.com	03.12.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			301, New Court Building	CS (COMMERCIAL)	04-12-2025	Ex. - Award by Arb./60/2025	KOGTA FINANCIAL INDIA LTD Vs NAFEES AHMAD	Ankur Katiyal	9811809439	ankurkatiyal@asklegal .co.in	03.12.2025
			301, New Court Building	CS (COMMERCIAL)	04-12-2025	Ex. - Award by Arb./61/2025	KOGTA FINANCIAL INDIA LTD Vs ZAKIR	Ankur Katiyal	9811809439	ankurkatiyal@asklegal .co.in	03.12.2025
			301, New Court Building	CS/COMMERCIAL	06-12-2025	CS (COMM)/685/2025	FCB GARMENT TEX INDIA PVT LTD Vs Maa Garments	Arpit jain	9811595800	arpitjain2099@gmail .com	13.11.2025
			301, New Court Building	CS (COMMERCIAL)	08-12-2025	CS (COMM)/688/2025	Progressive Auto Sports Vs Anil Kumar Gupta	Praveen Mahajan	9810620827	Advocatemahajan27 @gmail.com	28.11.2025
			301, New Court Building	CS (COMMERCIAL)	09-12-2025	CS (COMM)/690/2025	STATE BANK OF INDIA Vs NARENDER KUMAR	Paras Agarwal	9810600656	parasaggarwaladv@g mail.com	04.12.2025
			301, New Court Building	CS (COMMERCIAL)	12-12-2025	CS (COMM)/699/2025	ABHYUDAYA TELE INFRA Vs Zudio Trent ltd	A K DANISH	9810706377	advocatezeemkhan1 @gmail.com	04.12.2025
			301, New Court Building	CS (COMMERCIAL)	12-12-2025	CS (COMM)/700/2025	MOHAMMAD SAGIR MALIK Vs AZHAR BASHIR	Osama Suhail	9717345345	osamasuhailadv@gm ail.com	10.12.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			301, New Court Building	CS (COMMERCIAL)	15-12-2025	OMP (COMM)/16/2025	UNION OF INDIA THROUGH CPWD Vs VOID FIRE CONSULTANTS AND ORS	Sandeep Tyagi	9811912208	sandeptyagiadv@gm ail.com	06.12.2025
			301, New Court Building	CS (COMMERCIAL)	15-12-2025	CS (COMM)/706/2025	Kanha Enterprises Vs M/s Ridhi Sidhi Enterprises	SUNITA GUPTA	9267964747	sunita0071991@gmai l.com	09.12.2025
			301, New Court Building	CS (COMMERCIAL)	16-12-2025	Ex. - Award by Arb./64/2025	KOTAK MAHINDRA PRIME LTD Vs DURGESH KUMAR	Sagar Mishra	7053284188	sagarmishra2490@g mail.com	12.12.2025
			301, New Court Building	CS (COMMERCIAL)	16-12-2025	OMP (COMM)/83/2025 (I)	MONEYWISE FINANCIAL SERVICES PVT LTD Vs Manish Hoseiry	PAWAN KUMAR YADAV	7011673219	pawan1832@gmail.co m	11.12.2025
			301, New Court Building	CS (COMMERCIAL)	16-12-2025	CS (COMM)/708/2025	MANOJ TEXTILES THROUGH KARTA PRAVEEN ARORA Vs M/S Maa Vaishno Enterprises PROP OF MOHAN SHARMA	NAMRATA JOSHI	9582265779	lawaidconsultants@g mail.com	10.12.2025
			301, New Court Building	CS (COMMERCIAL)	23-12-2025	CS (COMM)/719/2025	MOHIT JAIN Vs MANI SETH	RAVI BHARGAVA	9811139553	pawan1832@gmail.co m	17.12.2025
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	ROOM NO 208	COMMERCIAL	01-12-2025	CS (COMM)/674/2025	Ruchi Collection Pvt Ltd Vs Shri Khatu Shyam Megawee MartAe LLP	Avinash Kumar Singh(P),	9871550208	advavinashkumar202 o@gmail.com	01-12-2025
			ROOM NO 208	COMMERCIAL	01-12-2025	Ex - Award by Arb/55/2025	KOTAK MAHINDRA PRIME LTD Vs VIJAY GUPTA	Sagar Mishra(P),	9811062351	mehrotra_aseem@ya hoo.co.in	01-12-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			ROOM NO 208	COMMERCIAL	01-12-2025	CS (COMM)/673/2025	Canara Bank Vs Ravinder Kumar	Amit gupta(P),	9810224624	amitguptaadv366@g mailcom	01-12-2025
			ROOM NO 208	COMMERCIAL	01-12-2025	CS (COMM)/677/2025	Dharampal Arora Vs Uma Devi	Nitin Sharma(P),	9599779195	not available	01-12-2025
			ROOM NO 208	COMMERCIAL	02-12-2025	CS (COMM)/678/2025	Canara Bank Vs Hrishikesh Roy	Amit gupta(P),	9810224624	amitguptaadv366@g mailcom	02-12-2025
			ROOM NO 208	COMMERCIAL	03-12-2025	Execution (Comm)/252/2025	M/S BALAJI CREATIONS Vs M/S RAHUL FASHION PRIVATE LIMITED	SR. S. Bansal	9540440406	advocate.rs Bansal@g mail.com	03-12-2025
			ROOM NO 208	COMMERCIAL	03-12-2025	CS (COMM)/682/2025	KULDEEP CHAKRAVARTY Vs CHANDRA KISHOR JOSHI	M Choudhary(P),	8588826768	mpchaudhary 07 @ gmail.com	03-12-2025
			ROOM NO 208	COMMERCIAL	06-12-2025	CS (COMM)/687/2025	Wrap Fashion Private Limited Vs Bansal Enterprises	SUNIL OJHA(P),	8800972470	advocate.skojha@gm ail.com	06-12-2025
			ROOM NO 208	COMMERCIAL	09-12-2025	CS (COMM)/689/2025	State Bank Of India Vs Braj Pal	PARAS AGGARWAL(P),	9810600656	parasaggarwaladv@g mail.com	09-12-2025
			ROOM NO 208	COMMERCIAL	09-12-2025	CS (COMM)/692/2025	ADEERA PACKAGING PRIVATE LIMITED Vs FIBS LOGISTICS INDIA PRIVATE LIMITED	SIMRAN BRAR & RUCHI ANNSARI	9650204869	officesbk123@gmail. om	09-12-2025
			ROOM NO 208	COMMERCIAL	10-12-2025	CS (COMM)/695/2025	MOHD HAROON Vs JAMIATUL HUDA	Mohd Asif(P),	9818576258	advmojdashif@gmail. com	10-12-2025
			ROOM NO 208	COMMERCIAL	10-12-2025	Execution (Comm)/254/2025	MUDIT GARG Vs ARM FINANCIAL MARKETING PRIVATE LIMITED	Padam Kumar Khanna(P),	9818539988	padamkumarkhanna @gmail.com	10-12-2025
			ROOM NO 208	COMMERCIAL	13-12-2025	Execution (Comm)/255/2025	M/s Suresh Apparels Vs SHEKHAR SHARMA	Bharat Prakash(P),	9268300000	bharat.guptarkca@g mail.com	13-12-2025
			ROOM NO 208	COMMERCIAL	13-12-2025	CS (COMM)/702/2025	M G Books Vs Modern Book Distributors	Ajit Bidhuri(P),	9599338558	seemasinghadvocate3 8@gmail.com	13-12-2025
			ROOM NO 208	COMMERCIAL	15-12-2025	CS (COMM)/707/2025	State Bank of India Vs Bhubnesh Sharma Proprietor of New Anuradha Engg Works	Suchita Dixit(P),	8896932838	agnihotrisuchita@gm ail.com	15-12-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			ROOM NO 208	COMMERCIAL	15-12-2025	Execution (Comm)/256/2025	SMT SANGEETA Vs M/S AAR KAY FINLEASE PVT LTD	Subhash Chandra Lochakia(P),	8213861442	not available	15-12-2025
			ROOM NO 208	COMMERCIAL	16-12-2025	Execution (Comm)/258/2025	JAGDISH AND SONS INDIA LLP Vs SUSHIL KUMAR	Neelam Malik	7303296156	neelam.malik8512@g mail.com	16-12-2025
			ROOM NO 208	COMMERCIAL	16-12-2025	CS (COMM)/709/2025	Sh Akshat Jain Prop Of M/s Arihant Traders Through SPA Holder Vs M/s Lueur Vestures Pvt Ltd Through its directors	Vikas Bhatia(P),	9811379676	vksbht6@gmail.com	16-12-2025
			ROOM NO 208	COMMERCIAL	19-12-2025	CS (COMM)/713/2025	BANK OF BARODA Vs RAJ NARAYAN SHARMA	AMIT PANCHAL(P),	9899913203	advavinashkumar202 o@gmail.com	19-12-2025
			ROOM NO 208	COMMERCIAL	19-12-2025	Execution (Comm)/261/2025	IDBI BANK LTD Vs SAHIB DHIMAN	Kunal Kumar(P),	9811191050	satish@klfindia.com	19-12-2025
			ROOM NO 208	COMMERCIAL	20-12-2025	CS (COMM)/715/2025	SHREE BANKEY BEHARI FABRICS PVT LTD Vs JAGDISH PRASAD SWAMI PROP K D JEANS	Sehdev Rana(P),	9718565756	rakeshnautiyal21@g mail.com	20-12-2025
			ROOM NO 208	COMMERCIAL	22-12-2025	CS (COMM)/717/2025	Bansal Enterprises Vs Rachil Pharma	Atul Sahi(P),	9873355153	atulsahi@live.com	22-12-2025
			ROOM NO 208	COMMERCIAL	23-12-2025	CS (COMM)/724/2025	Canara Bank Vs Naman Grover	Eshu Chaudhary(P),	9711275696	eshuadvocate@gmail. com	23-12-2025
			ROOM NO 208	COMMERCIAL	23-12-2025	Execution (Comm)/262/2025	SHIV KUMAR GANDHI Vs M/S MAYASHEEL RETAIL INDIA LIMITED	Manish Kumar(P),	9968466963	aormanishkumar@g mail.com	23-12-2025
			ROOM NO 208	COMMERCIAL	23-12-2025	CS (COMM)/720/2025	V P INDUSTRIES Vs Vaidik Electricals	ASHOK KUMAR(P),	9811241972	vspanwar.associate20 6@gmail.com	23-12-2025
			ROOM NO 208	COMMERCIAL	23-12-2025	CS (COMM)/722/2025	Robin Jain / Robin Kumar Jain Vs Santosh Kumar Gupta	Padam Kumar Khanna(P),	9818539988	padamkumarkhanna @gmail.com	23-12-2025
			ROOM NO 208	COMMERCIAL	23-12-2025	CS (COMM)/723/2025	AMAR KANT JHA Vs YUVRAJ SHARMA	Hardik Vashisht(P),	8510004533	hdkvashisth@gmail.c om	23-12-2025
			ROOM NO 208	COMMERCIAL	24-12-2025	Execution (Comm)/266/2025	Mahender Kumar Gupta Vs Iqbal Singh Chhachi deceased Through LRs	Gulzar Ali(P),	9868260509	not available	24-12-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					CS(COMM)686/2025	06.12.2025	MS PHOOL KUMARI VS SH. PULKIT GOEL	DHRUV SHARMA	85877030456	dhruv@ailegal.co.in	04.12.2025
					CS(COMM) 691/2025	09.12.2025	STATE BANK OF INDIA VS PREETI SINHA	JEEVAN PARKASH GUPTA	9810099243	JPGADVOCATE@GMAIL.COM	08.12.2025
					CS(COMM) 698/2025	12.12.2025	SAVITA BATRA VS ADESH KUMAR	MOHD ZAHID	9811750070	zahid9811750070@gmail.com	09.12.2025
					CS(COMM) 701/2025	12.12.2025	STATE BANK OF INDIA VS NAVEEN AGGARWARL	SHALINI UPADHYAY	9899408618	shaliniadvocate@gmail.com	08.12.2025
					CS(COMM) 703/2025	13.12.2025	INNOVISION LIMITED VS SODEXO INDIA SERVICES PVT LTD	VARUN CHUGH	988799877	adv.varunchugh@gmail.com	02.12.2025
					EX(COMM) 257/2025	15.12.2025	SANJEEV KUMAR BHARDWAJ VS MS NKG INFRASTRUCTURE LTD	SATUL SINGH	9568808835	tsindiaandassociates@gmail.com	12.12.2025
					EX(COMM) 259/2025	17.12.2025	BIJENDER KUMAR JAIN VS BILAS RAI BABBAR	PADAM KHANNA	8800268148	padamkumarkhanna@gmail.com	14.12.2025
					MISC DJ 1132/2025	17.2.2025	ASHFAQ VS JOLLY VERMA	AFTAB RASHEED	9810122399	ar_advocate@rediffmail.com	11.12.2025
					EX AWARD ARB 66/2025	18.12.2025	JANA SMALL FINANCE BANK LTD VS A G ENTERPRISES	LALIT PANDEY	8130383143	lalitpandeyassociates@gmail.com	10.11.2025
					CS(COMM) 710/2025	18.12.2025	STATE BANK OF INDIA VS R K INNOVATIVE SOLUTIONS	SUCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com	17.12.2025
					CS(COMM) 716/2025	20.12.2025	M/S VTP FILMS VS M/S ALSTONE MANUFACTURING PVT LTD	GAURAV MEHTA	9958904033	mehtalegalconsultant@gmail.com	18.12.2025
					MISC DJ 1144/2025	22.12.2025	M/S PM IMPEX PVT LTD VS M/S AUTO METAL TECH	DEVASHISH BHADAURIA	7838743919	infor@bhadauriaassociates.com	26.11.2025
					CS(COMM) 721/2025	23.12.2025	RD SONS VS TIRUMALA ENVELOP MAKERS AND CARD CENTRE	ADITI SINGHAL	9582253870	advaditi40@gmail.com	17.12.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
42	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAHDARA			EX(COMM) 265/2025	24.12.2025	RAKESH BAJAJ VS MOHD SHAKIR	GAGANDEEP SINGH	9870800950adv.ga		20.12.2025
					CS(COMM) 727/2025	24.12.2025	CANARA BANK VS M/S ROZI JEANS & ANR	KAMAL MEHTA	9868249232	kamal77@gmail.com	21.12.2025
			C. No. 304	COMMERCIAL	CS (COMM)/675/2025	01-12-2025	M/S K K ENTERPRISES Vs M/S HP TILES MACHINERY	Sunil Kumar(P),	9811144965	nga.legal@hotmail.co m	28.11.2025
				COMMERCIAL	CS (COMM)/676/2025	01-12-2025	MR GHANSHYAM DAS MOHTA Vs MS ANU KUMARI	Subhash Chandra Lochakia(P),	9891323730	jainandjainadvocates @gmail.com	28-11-2025
				COMMERCIAL	CS (COMM)/679/2025	02-12-2025	NISHANT JAIN Vs PRATEEK MALHOTRA PROPRIETOR OF SAY ECOM ENTERPRISES	Ankush Yadav(P),	9999930291	advocateankushyadav @gmail.com	28-11-2025
				COMMERCIAL	Ex - Award by Arb/58/2025	03-12-2025	KOTAK MAHINDRA PRIME LIMITED Vs HARENDER SINGH	Eajay uppal(P),	9811740125	virtuous.people@ gmail. Com	21-11-2025
				COMMERCIAL	Execution (Comm)/253/2025	04-12-2025	M/s Bansal enterprises Through its Partner Rohit Bansal Vs M/s Alzan Pharmaceuticals PvtLtd	Atul Sahi(P),	9873355153	atulsahi@live.com	04-12-2025
				COMMERCIAL	CS (COMM)/683/2025	04-12-2025	SH JAYANT BHOLA Vs M/S TOP TUITIONS AND COMPUTER CENTRE	Monica Goel(P),	9971853567	advocatemonicagoel @gmail.com	03.12.2025
				COMMERCIAL	MISC DJ/1094/2025	05-12-2025	CANARA BANK Vs GREESH PRAKASH	ESHU CHAUDHARY	9711275697	eshuadvocate@gmail. Com	03-12-2025
				COMMERCIAL	CS (COMM)/694/2025	09-12-2025	M/S ROLLING STONE HOTELS PVT LTD Vs MR Preet Pal Singh Dhingra	Nikhil singh(P),	9899699242	sanghi.piyush@gmail .com	09-12-2025
				COMMERCIAL	CS (COMM)/693/2025	09-12-2025	Ravinder Nath Vs Smt Poonam Rajouria	Shashi Pratap Singh(P),	9560536975	sashipratapadv@gma il.com	06-12-2025
				COMMERCIAL	CS (COMM)/696/2025	10-12-2025	SANJAY JAIN Vs Shyamal Garg	SACHIN KUMAR JAIN(P),	9873586359	skjainadvocates@gm ail.com	06-12-2025
				COMMERCIAL	CS (COMM)/697/2025	11-12-2025	M/S MAA PADMAWATI FABRICS Vs M/S KRISHNA GARMENTS AND ANR	Shachi Jain(P),	8800544256	advshachijain@gmail.c om	10.12.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				COMMERCIAL	CS (COMM)/705/2025	13-12-2025	Shri Bankey Behari Fabrics Pvt. Ltd. Vs Akhlesh Sharma Prop S RNAUTIYAL Collection	RAKESH	9718565756	rakesh.nautiyal2l@zo ho.com	12.12.2025
				COMMERCIAL	CS (COMM)/704/2025	13-12-2025	DD BLESSINGS PVT. LTD. VS PRADEEP TEKCHANDANI & ANR.	SHAILENDER SINGH	7503040507	advocateshail@hotmail. ail.com	09-12-2025
				COMMERCIAL	Ex. - Award by Arb./63/2025	15-12-2025	Indusind bank Ltd Vs SAMEER MALIK	MANOJ KUMAR	9811133644	manojk.adv@yahoo.co m	10-12-2025
				COMMERCIAL	MISC DJ/1131/2025	16-12-2025	SHAMA MOHAMMAD Vs MRD KHETADAN	DALIP ANAND	9873476464	dalipanand991@gmai l.com	15-12-2025
				COMMERCIAL	Ex. - Award by Arb./65/2025	17-12-2025	Kotak Mahindra Prime Ltd Vs LILOO SINGH	MAYANK MAHAJAN	873347330	mayank_mahajan05 @yahoo.com	12-12-2025
				COMMERCIAL	CS (COMM)/711/2025	18-12-2025	PUNJAB NATIONAL BANK VS INSHARA W/O MOHD. SALEEM PROPRIETOR OF INSHARA ENTERPRISES	DEOKANT TRIPATHI	9711332383	deokanttripathi2@g mail.com	16-12-2025
				COMMERCIAL	CS (COMM)/712/2025	18-12-2025	Punjab National Bank Vs SMT. PARUL JAIN PROPRIETOR OF M/ THE YOGA STUDIO	DEOKANT TRIPATHI	9711332383	deokanttripathi2@g mail.com	16-12-2025
				COMMERCIAL	MISC DJ/1136/2025	18-12-2025	VLK ASSOCIATES PVT LTD. VS PB RETAILS PVT LTD.	AMAN BATRA	9582448961	amanbatra01@gmail. com	17-12-2025
				COMMERCIAL	Execution (Comm.)/260/2025	18-12-2025	Ankit Mohata Vs RAMESH KUMAR PAREEK	ANUJ TOMAR	9990789695	anujtomar.advocate@ gmail.com	17-12-2025
				COMMERCIAL	CS (COMM)/714/2025	19-12-2025	ABHISHEK JAIN Vs SH. MANI SETH	ROHIT KUMAR MAHIYA	8445310310	rmahiya310@gmail.c om	17-12-2025
				COMMERCIAL	CS (COMM)/718/2025	22-12-2025	SH. RISHABH JAIN Vs SH. DEEPENDRA GOYAL	KUSHAGRA GOEL	9711443294	kushagragoel1@gmai .com	17-12-2025
				COMMERCIAL	MISC DJ/1145/2025	22-12-2025	Mohd Qamar Ansari Vs Shobhit Bhushan	Divyanshu Tiwari(P),	NA	NA	19.12.2025
				COMMERCIAL	CS (COMM)/725/2025	23-12-2025	MR ALOK JAIN Vs HIMANSHU SHARMA	MANISH MIGLANI(P),	9717157571	manish_miglani@ya hoo.com	22.12.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				COMMERCIAL	CS (COMM)/726/2025	23-12-2025	MS RUBY Vs M/S DS ENTERPRISES AND OTHERS	ARUN KUMAR SHARMA(P),	9999338484	arunkumarsharma@g mail.com	22.12.2025
				COMMERCIAL	Execution (Comm)/263/2025	23-12-2025	SHIV KUMAR GANDHI Vs SHRI KHATU SHYAM MEGA MART LLP	Manish Kumar(P),	9968466963	aormanishkumar@g mail.com	13.12.2025
				COMMERCIAL	Execution (Comm)/264/2025	23-12-2025	VLK ASSOCIATES PVT LTD Vs SHARDA RETAIL PVT LTD	Manish Kumar(P),	9968466963	aormanishkumar@g mail.com	13.12.2025
				COMMERCIAL	CS (COMM)/730/2025	24-12-2025	Ankur Jain Vs Rajesh Kumar Arora	Piyush Katyal(P),	8700925528	piyushkatyal98@gma il.com	23.12.2025
				COMMERCIAL	MISC DJ/1150/2025	24-12-2025	Punjab National Bank Vs INAYA TRADERS AND RAHUL	ANULATA KASHYAP(P),	7000041067	jyoti_gautam2010@y ahoo.com	28.11.2025
				COMMERCIAL	CS (COMM)/733/2025	26-12-2025	RAJ KAML JAIN VS RAMAN AGGARWAL	SANJAY KUMAR	9873820628	NA	23.12.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	Vs	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
43	MS. AGARWAL DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH-WEST	406	Civil	CS (COMM)/843/2025	01-12-2025	BANK OF MAHARASHTRA VIPIN CHANDER TIWARI	Vs	SHAILESH KUMAR(P),	9891285888	ADVSHAILESHKUMAR@GMAIL.COM	17-03-2026
					CS (COMM)/844/2025	01-12-2025	BANK OF MAHARASHTRA INDERJEET SINGH	Vs	SHAILESH KUMAR(P),	9891285888	ADVSHAILESHKUMAR@GMAIL.COM	17-03-2026
					CS (COMM)/845/2025	01-12-2025	BANK OF MAHARASHTRA UMA SABHARWAL	Vs	SHAILESH KUMAR(P),	9891285888	ADVSHAILESHKUMAR@GMAIL.COM	17-03-2026
					CS (COMM)/846/2025	01-12-2025	BANK OF MAHARASHTRA VIJAY KUMAR	Vs	SHAILESH KUMAR(P),	9891285888	ADVSHAILESHKUMAR@GMAIL.COM	17-03-2026
					CS (COMM)/854/2025	04-12-2025	GANPATI OIL COMPANY CONSTRUCTION	Vs P	KNISHANT YADAV(P),	9015656259	nishantyadavadvocate@gmail.com	11-03-2026
					CS (COMM)/858/2025	05-12-2025	Protech Distribution Pvt Ltd Dinesh Kumar	Vs	Ankit Kumar(P),	9015505737	ADV .AANKITARYA@GMAIL.COM	20-03-2026
					CS (COMM)/865/2025	09-12-2025	MOHD ANAS TRADING AS M/S HALEX COSMO INTERNATIONAL Vs MOHAMMAD SAUD TRADING AS M/S COSMO ENTERPRISES		Kapil Yadav(P),	9650508945	advdk.yadav79@gmail.com	13-02-2026
					CS (COMM)/866/2025	09-12-2025	Shyam Spectra Pvt Ltd Services Through its Proprietor Bobby	Vs Bobby IT	Surendra Kumar(P),	9910860320	surendra.law@gmail.com	17-04-2026
					CS (COMM)/871/2025	11-12-2025	AB Builders Through Its Prop Atul Bansal Vs MCD and Another		Robin Bhardwaj(P),	9560905884	robinbhardwaj529@gmail.com	10-03-2026
					CS (COMM)/874/2025	12-12-2025	State Bank of India Vs Mritunjay Kumar Singh		Siddharth(P),			16-04-2026
					CS (COMM)/873/2025	12-12-2025	NICHOLAS HEALTHCARE LIMITED Vs RAGHU NATH DOGIPARTHI		Prashant Sharma(P),	8750509178	progressivclawoficesplo@gmail.com	06-01-2026
					CS (COMM)/872/2025	12-12-2025	SWIFT SECURITAS PVT LTD Vs VIDYA INFRABUILT PVT LTD		SUMAN KUMAR SINGH(P),	9540649131	advocatesuman82@gmail.com	06-01-2026
					CS (COMM)/875/2025	13-12-2025	IDBI BANK LTD Vs M/S MBS INTERNATIONAL AND ORS		Vivek Kumar(P),	9811867703	kumarvivekadvgmail.com	08-01-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					CS (COMM)/877/2025	15-12-2025	SUNIL KUMAR GUPTA Vs Virraj Projects (India) Pvt Ltd	PRANAV DWIVEDI(P),	8076338675	panditmewara@gmail.com	07-01-2026
					CS (COMM)/878/2025	15-12-2025	Shreya Gupta Through Authorized Representative Vs Virraj Projects (India) Pvt Ltd	PRANAV DWIVEDI(P),	8076338675	panditmewara@gmail.com	07-01-2026
					CS (COMM)/879/2025	15-12-2025	Veena Gupta Vs Tata AIG General Insurance Company Ltd	MUDIT BANSAL(P),	9811558111		14-01-2026
					CS (COMM)/880/2025	15-12-2025	KHANAK ENTERPRISES Vs ICICI BANK	ARJUN .(P),	9711961562	advvarju11595@gmail.com	14-01-2026
					CS (COMM)/882/2025	16-12-2025	MANTORA OIL PRODUCTS PVT LTD Vs SHYAM TRADERS	Varnika Bajaj(P),	98386 60707	vamikabajajadvocate@gmail.com	08-01-2026
					CS (COMM)/883/2025	16-12-2025	NICHOLAS HEALTHCARE LTD Vs Nisha Kamath	Bhawna Jain(P),	9810905600	bhawnaadv.17@gmail.com	17-01-2026
					CS (COMM)/886/2025	18-12-2025	Union Bank of India Vs M/S ADI ENTERPRISES Through its Proprietor Mrs BHANUMATI PATRA	RAJ KUMAR(P),	9650776104	krtrkt21@gmail.com	13-01-2026
					CS (COMM)/887/2025	19-12-2025	CANARA BANK Vs SONA and Anr	Sanjeev Chopra(P),	971142200	chopra6791@gmail.com	03-02-2026
					CS (COMM)/890/2025	20-12-2025	Manjeet Vs Biolum Skin Science Pvt Ltd	Irshad Ahmed(P),	9911440422	adv.razia7268@gmail.com	07-01-2026
					CS (COMM)/895/2025	22-12-2025	PUNJAB NATIONAL BANK Vs Smt Meera Saxena AND ANR	ANJALI NEHRA(P),	9312520717	sharmasuresh590@gmail.com	07-02-2026
					CS (COMM)/898/2025	26-12-2025	ICHIBAN CROP SCIENCE LTD Vs WE ONE SEEDS PVT LTD	KAMAL GARG(P),	9899607559	kamalgarg.adv@gmail.com	20-01-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
44	SH.DEVENDER KUMAR JANGALA	NORTH- WEST	205	Civil	CS(Comm.)/847/25	01.12.2025	E-Green Urja Vs. Mago Thermals (P) Ltd.	Rama Bhatara	9311338803	ramabhatara@gmail.com	27.11.25
					CS(Comm.)/848/25	02.12.25	M/s Vidya Vs. Ms. Sadho The Band & Ors.	Manish Bala	9810333571	manish@anandandanand.com	26.11.25
					CS(Comm.)/849/25	02.12.25	Shyam Ji Traders Vs. M.K Logistics	Shraveen Verma Kr.	8800696082	lexactoandco@gmail.com	24.11.25
					CS(Comm.)/850/25	02.12.25	Shyam Ji Traders Vs. Angel Enterprises	Shraveen Verma Kr.	8800696082	lexactoandco@gmail.com	24.11.25
					CS(Comm.)/851/25	02.12.25	Shyam Ji Traders Vs. Balaji Traders	Shraveen Verma Kr.	8800696082	lexactoandco@gmail.com	24.11.25
					CS(Comm.)/852/25	02.12.25	Shyam Ji Traders Vs. Jay Shree Shyam Enterprises	Shraveen Verma Kr.	8800696082	lexactoandco@gmail.com	24.11.25
					CS(Comm.)/853/25	03.12.25	B. C Infra Projects (P) Ltd. Vs. Anindya Infratech (P) Ltd.	Shayuk Kr.	8595615865	shayuk@ash.associates	01.12.25
					CS(Comm.)/855/25	04.12.25	Bank of Maharashtra Vs. Praveen	Shailesh Kr.	9891285888	advshaileshkumar@gmail.com	29.11.25
					CS(Comm.)/856/25	04.12.25	Rajan Gogna Vs. Sh. Vipul	Vikas Bhardwaj	8750903300	advvikasbhardwaj@gmail.com	27.11.25
					CS(Comm.)/857/25	04.12.25	M/s Sun Control System Vs. M/s Aarcity Infrastructure (P) Ltd.	Vijay Mishra	9136346788	vijaymishra649@gmail.com	03.12.25
					CS(Comm.)/859/25	06.12.25	Canara Bank Vs. Atul Gupta	Chitra Malhotra	9212888057	chitramalhotrasobti@gmail.com	02.12.25
					CS(Comm.)/860/25	06.12.25	Canara Bank Vs. Monika Ahuja	Chitra Malhotra	9212888057	chitramalhotrasobti@gmail.com	02.12.25
					CS(Comm.)/861/25	06.12.25	United Fuel Station Vs. Ms. New Jai Maa Enterprises	Hardik Nagpal	9953302737	nagpal13.hardik@gmail.com	03.12.25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					CS(Comm.)/862/25	06.12.25	Amit Kr. Vs. Dinesh Kr.	Ankit Kr.	9015505737	adv.aankitarya@gmail.com	03.12.25
					CS(Comm.)/863/25	08.12.25	Rays Pharmachem Vs. Baxil Pharma (P) Ltd.	Ram Gopal Sharma	9953700748	advocateramgopal1991@gmail.com	27.11.25
					CS(Comm.)/864/25	09.12.25	Pramod Kr. Vs. JKRB Infrastructure (P) Ltd.	Pramod Agarwal	9810682372	sekhawatilegal@yahoo.co.in	28.11.25
					CS(Comm.)/867/25	10.12.25	SBI Vs. Pramod Kr.	Pankaj Kr.	8010812345	advocatepankaj2018@gmail.com	09.12.25
					CS(Comm.)/868/25	10.12.25	Kanjhawla Infra Vs. Hansraj	Ajeet Singh	8750295207	ajitkat@yahoo.co.in	06.12.25
					CS(Comm.)/869/25	11.12.25	Union Bank of India Vs. Karan Enterprises	Raj Kumar	9650776104	krtrkt21@gmail.com	06.12.25
					CS(Comm.)/870/25	11.12.25	M/s Gonsai Logistics (P) Ltd. Vs. M/s West World Enterprises	Rakesh Kr. Sharma	9868040826	sharmarakeshadv1@gmail.com	08.12.25
					CS(Comm.)/876/25	16.12.25	E I E Complete Solutions (P) Ltd. Vs. Captiva Energy Solutions (P) Ltd.	Monika Sharma	9911393913	monikasharmaadvocate@gmail.com	11.12.25
					CS(Comm.)/881/25	16.12.25	Nicholas Healthcare Ltd. Vs. Rshtriya Medical Stores	Lokender Singh Rathore	8750509178	progressivelawofficesplo@gmail.com	10.12.25
					CS(Comm.)/884/25	18.12.25	Pankaj Arora Vs. Priyanka Ranjan	R.K Bharti	9350826026	rkbhartiadvocate@gmail.com	12.12.25
					CS(Comm.)/885/25	18.12.25	M/s Aldeko Panels (P) Ltd. Vs. Soma Sunder Kashinath	Gourav Dhyani	9599469442	gouravdhyani@gmail.com	14.12.25
					CS(Comm.)/888/25	19.12.25	PSS Logistics Vs. M/s Sieger Robotek Electric (P) Ltd. & Ors.	Karan Gupta	8178993862	guptakaran833@gmail.com	17.12.25
					CS(Comm.)/889/25	19.12.25	PSS Logistics Vs. M/s Sieger Technologies & Ors.	Karan Gupta	8178993862	guptakaran833@gmail.com	17.12.25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
					CS(Comm.)/891/25	22.12.25	Sohil Mathur Vs. M/s 7 Vows Production House	Manish Shukla	9999070992	msalawchambers@gmail.com	18.12.25
					CS(Comm.)/892/25	22.12.25	Rathi Enterprises Vs. Maggu Brothers	Rajneesh Sharma	9810613470	rajneeshsharma09@gmail.com	17.12.25
					CS(Comm.)/893/25	22.12.25	Willett Cables (P) Ltd. Vs. Shri Radha Vallabh Enterprises	Amanpreet Singh	9891845353	wslegalsolutions@gmail.com	15.12.25
					CS(Comm.)/894/25	22.12.25	Willett Cables (P) Ltd. Vs. India Network Solutions	Amanpreet Singh	9891845353	wslegalsolutions@gmail.com	15.12.25
					CS(Comm.)/896/25	23.12.25	Sunil Aggarwal Vs. Rahul Venkatesh Iyer	Mohinder Singh	9811257078	advocatemahinderpal@gmail.com	20.12.25
					CS(Comm.)/897/25	23.12.25	Sneha Fab. (P) Ltd. Vs. Laxmi Kant Dakowal	Nikita Gupta	9711894248	advnikita@gmail.com	26.11.25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
45	SH. KUMAR, JAGDISH DISTRICT JUDGE, COMMERCIAL COURT	NORTH	307	Civil	-		-	-	s	-	
					Execution (Comm.)/301/2025	01-12-2025	CANARA BANK Vs MAMTAJ ACHARYA (Prop of Simran Enterprises)	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/771/2025	01-12-2025	KRISHAN KUMAR PROP OF SHAKTI AUTO GREEN Vs PRAMJEET SINGH PROP OF SAHIB ENTERPRISES	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/772/2025	02-12-2025	Subhash Chander Gupta Vs M/VIDYA MANTRA EDUSYSTEMS PVT LTD	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/773/2025	02-12-2025	STATE BANK OF INDIA Vs M/JANAKI HOME CARE	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/367/2025	03-12-2025	BINDIYA CAPITAL LTD Vs ABDUL SALIM	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Ex.Comm - Award by Arb.Comm/66/2025	04-12-2025	KOGTA FINANCIAL INDIA LIMITED Vs VIRENDRA KUMAR SINGH	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					Ex.Comm - Award by Arb.Comm/67/2025	04-12-2025	KOGTA FINANCIAL LIMITED Vs AZRA JAMAL	INDIA BHARAT BHUSHAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/777/2025	04-12-2025	CANARA BANK Vs SURAJ SHARMA	SANJAY GOEL(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/778/2025	04-12-2025	CANARA BANK Vs RANI	UTKARSH SHARMA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/779/2025	04-12-2025	SANDEEP GUPTA HUF Vs M/S NIRMAL OVERSEAS	SIDRESH AHEMAD(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/780/2025	04-12-2025	M/S VNS TRADEVENTURE LLP Vs CHATTANYA CHOPRA (HUF)	Abhishek Kaushik(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/781/2025	04-12-2025	TARUN JAIN Vs SANDEEP GUPTA	Abhishek Kaushik(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/1839/2025	04-12-2025	Anita Vs Devender Tanwar	Arun Kumar Shukla(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					CS (COMM.)/783/2025	05-12-2025	Bank of Baroda Vs MRIGANKO SHEKHORE ROY	Sanjeev Chopra(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/303/2025	06-12-2025	Punjab National Bank Vs Inder Mohan	Akshay Raj(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/369/2025	06-12-2025	AXIS BANK LTD Vs ABHISHEK	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Ex.Comm - Award by Arb.Comm/71/2025	08-12-2025	AXIS BANK LTD Vs SARITA	NITIN GARG(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/304/2025	08-12-2025	M/S CHEMTECH MARKETING Vs M/S I BOND INDIA	Vikas Sharma(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/371/2025	08-12-2025	AXIS BANK LTD Vs VIMLESH KUMAR	PARAS AGGARWAL(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/787/2025	08-12-2025	STATE BANK OF INDIA Vs JAGDEV	PARAS AGGARWAL(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					CS (COMM.)/788/2025	08-12-2025	STATE BANK OF INDIA Vs VARUN KUMAR	SANJEEV PATHAK(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/372/2025	09-12-2025	TOYOTA FINANCIAL SERVICES INDIA LTD Vs TENDULKAR BHARTI	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/373/2025	09-12-2025	TOYOTA FINANCIAL SERVICES INDIA LTD Vs RAVI KUMAR	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/374/2025	09-12-2025	TOYOTA FINANCIAL SERVICES INDIA LTD Vs SAJJAN KUMAR KILLA	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/305/2025	10-12-2025	ARADHYA STEELS Vs CHANDRABHAN	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/377/2025	10-12-2025	AXIS BANK LTD Vs ASHWANI SHARMA	Arvind Kumar(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/378/2025	10-12-2025	AXIS BANK LTD Vs DHAN SINGH CHAUHAN	Arjun Vachher(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					OMP (I) (COMM.)/379/2025	10-12-2025	AXIS BANK LTD Vs RAM KUMAR	Neeraj Jha(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/380/2025	10-12-2025	AXIS BANK LTD Vs NIJAM KHAN	LOVEKESH AGGARWAL(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/381/2025	10-12-2025	AXIS BANK LTD Vs ANKIT SHAKYA	MOHINI JAIN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/382/2025	10-12-2025	TOYOTA FINANCIAL SERVICES INDIA LTD Vs RIAJUL HOQUE LASKAR	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/789/2025	10-12-2025	Punjab National Bank Vs Rakesh Sharma	Sunita Singh(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/790/2025	10-12-2025	NSD Traders Pvt Ltd Vs SHRI RAM PLASTIC AND PAPERS	Sunita Singh(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/791/2025	10-12-2025	Amit Gupta Vs SHREE GANESH PLASTIC	Sunita Singh(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					CS (COMM.)/792/2025	10-12-2025	Rampal Vs Inderdeep singh	Sunita Singh(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Ex.Comm - Award by Arb.Comm/72/2025	11-12-2025	KOGTA FINANCIAL INDIA LTD Vs SHIV SINGH AND ORS	Sunita Singh(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Ex.Comm - Award by Arb.Comm/73/2025	11-12-2025	INDUSIND BANK LTD Vs MEHTAB SINGH	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/394/2025	11-12-2025	Nissan Renault Financial Services India Private Limited Vs ASHOK KUMAR	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/395/2025	11-12-2025	Nissan Renault Financial Services India Pvt. Ltd Vs FATEH SINGH	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/396/2025	11-12-2025	Nissan Renault Financial Services India Private Limited Vs WASIMKHAN S SOLANKI	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/397/2025	11-12-2025	TOYOTA FINANCIAL SERVICES INDIA LTD Vs NILAMADHAB BEHERA	PANKAJ KUMAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					OMP (I) (COMM.)/398/2025	11-12-2025	TOYOTA FINANCIAL SERVICES INDIA LTD Vs MITHUN BEHERA	Abhishek Kaushik(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/399/2025	11-12-2025	TOYOTA FINANCIAL SERVICES INDIA LTD Vs AKADASHI ROUT	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/400/2025	11-12-2025	TOYOTA FINANCIAL SERVICES INDIA LTD Vs VISHWNATH PRASAD JAYSWAL	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/306/2025	12-12-2025	Punjab National Bank Vs LALITA SINGH	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/401/2025	12-12-2025	AXIS BANK LTD Vs RAJESH KUMAR	NITIN GARG(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/402/2025	12-12-2025	AXIS BANK LTD Vs AVADHESH 1958	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/403/2025	12-12-2025	TOYOTA FINANCIAL SERVICES INDIA LTD Vs BISWA RANJAN BORAH	Sunita Singh(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					OMP (I) (COMM.)/404/2025	12-12-2025	AXIS BANK LTD Vs DEEPAK 3345	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/405/2025	12-12-2025	TOYOTA FINANCIAL SERVICES INDIA LTD Vs NIJARA HALOI	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/406/2025	12-12-2025	AXIS BANK LTD Vs ANAND KUMAR 2153	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/407/2025	12-12-2025	AXIS BANK LTD Vs LILARAM 5441	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/1904/2025	12-12-2025	NIKHIL GUPTA Vs PAWAN KUMAR SONI	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/307/2025	13-12-2025	AJAY BANSAL Vs MOHIT JAISWAL	Rajesh Bhatia(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/408/2025	13-12-2025	TOYOTA FINANCIAL SERVICES INDIA LTD Vs MUKUT DEKA	JYOTI ADVOCATE(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					OMP (I) (COMM.)/409/2025	13-12-2025	TOYOTA FINANCIAL SERVICES INDIA LTD Vs MAHENDRA BEHERA	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/802/2025	13-12-2025	ASHWMEGH INDUSTRIES PVT LTD Vs NIDHI AGARWAL	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/424/2025	15-12-2025	PEEJAY FINANCE CO LTD Vs M/S MANJU BHATI	Banke Bihari Sharma(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Ex.Comm - Award by Arb.Comm/75/2025	17-12-2025	Kogta Financial India Limited Vs Mamta Devi	PANKAJ KUMAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Ex.Comm - Award by Arb.Comm/76/2025	17-12-2025	KOTAK MAHINDRA PRIME LTD Vs KARANJEET SINGH	Kushal Kumar(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Ex.Comm - Award by Arb.Comm/77/2025	17-12-2025	INDUSIND BANK LTD Vs SAILENDER SHARMA	Ravi Shankar Garg(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/310/2025	17-12-2025	SAROJ ARORA Vs ASHISH BHATNAGAR	SAURAV PANWAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					OMP (I) (COMM.)/425/2025	17-12-2025	AXIS BANK LTD Vs SATYENDRA KUMAR 0240	ADV DHEERAJ(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/426/2025	17-12-2025	AXIS BANK LTD Vs RAJ SINGH 8048	ADV DHEERAJ(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/427/2025	17-12-2025	AXIS BANK LTD Vs MOSIM	ADV DHEERAJ(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/807/2025	17-12-2025	TRECO WIRE INDIA PVT LTD Vs SM OVERSEAS	NARENDRA SINGH(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/428/2025	18-12-2025	AXIS BANK LTD Vs VIKASH	Banke Bihari Sharma(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/429/2025	18-12-2025	AXIS BANK LTD Vs AMAR SINGH	Umang Mittal(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/430/2025	18-12-2025	AXIS BANK LTD Vs VISHAN BAINSLA	MOHIT KAUSHIK(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					OMP (I) (COMM.)/431/2025	18-12-2025	AXIS BANK LTD Vs MUNNILAL RAM	ADV DHEERAJ(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/432/2025	18-12-2025	AXIS BANK LTD Vs BRIJESH KUMAR	ADV DHEERAJ(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/433/2025	18-12-2025	AXIS BANK LTD Vs SARIKA	ADV DHEERAJ(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/434/2025	18-12-2025	AXIS BANK LTD Vs SURYA KANT DWIVEDI	ADV DHEERAJ(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/435/2025	18-12-2025	AXIS BANK LTD Vs SHYODAYAL U 9581	ADV DHEERAJ(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/436/2025	18-12-2025	AXIS BANK LTD Vs RAVINA KAUR 6062	ADV DHEERAJ(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/437/2025	18-12-2025	AXIS BANK LTD Vs PRADEEP KUMAR MISHRA	ADV DHEERAJ(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VsADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					OMP (I) (COMM.)/438/2025	18-12-2025	PEEJAY FINANCE CO LTD Vs YOGESH MEHLAWAT	ADV DHEERAJ(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/808/2025	18-12-2025	VINOD KUMAR Vs SHIV SHANKAR SAH	ADV DHEERAJ(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/809/2025	18-12-2025	SHREE RAM PACKAGING PRODUCTS Vs RLI DIE CASTING	ADV DHEERAJ(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/1929/2025	18-12-2025	SANJEEV MARWAH Vs SAVVY GRAND HOTELS PVT LTD	Kiran Mahajan(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/814/2025	19-12-2025	THE FEDRAL BANK LTD Vs AJAY TIWARI	Anuj Arya(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/815/2025	20-12-2025	SATNARAYAN GOYAL Vs M/S PLM SALES INDIA PVT LTD	Prasann Prashar(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/816/2025	20-12-2025	M/S SHIV SHAKTI PACKAGING Vs M/S MAHUA PLUS POLYMERS	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					MISC DJ/1943/2025	20-12-2025	Arun chanana Vs Go Alubuild pvt Ltd	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Ex.Comm - Award by Arb.Comm/80/2025	22-12-2025	MS Chola mandalam Investment and Finance Company Ltd Vs Mukesh Kumar	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/450/2025	22-12-2025	Nissan Renault Financial Services India Private Limited Vs KARTHIK M	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/451/2025	22-12-2025	Nissan Renault Financial Services India Private Limited Vs SAGAR PATEL	KUSHAGRA BANSAL(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/452/2025	22-12-2025	Nissan Renault Financial Services India Private Limited Vs PRADIPKUMAR PUKHRAJBHAI BARIYA 6209	VIMAL KHURANA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/453/2025	22-12-2025	Nissan Renault Financial Services India Private Limited Vs JITENDRABHAI MANJIBHAI RANA	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/454/2025	22-12-2025	Nissan Renault Financial Services India Private Limited Vs AHAMED BILAL	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					OMP (I) (COMM.)/455/2025	22-12-2025	Nissan Renault Financial Services India Private Limited Vs MALUSARE SANTOSHBHAI SURESHBHAI	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/456/2025	22-12-2025	Nissan Renault Financial Services India Private Limited Vs AKHADEMAHAJAN(P), SUNADABEN KAUTIK	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/457/2025	22-12-2025	Nissan Renault Financial Services India Private Limited Vs SUFIYANKHAN PATHAN	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/458/2025	22-12-2025	Nissan Renault Financial Services India Private Limited Vs SHABBIRBHAI ASGARALI NAGARIA	RAJIV RAHEJA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/817/2025	22-12-2025	M/S SHAKTI POLYMERS Vs RAJ KUMAR	ANSHIKA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/311/2025	23-12-2025	PRATEEK VATS Vs ANSHU BHATIA	KUSHAGRA BANSAL(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/312/2025	24-12-2025	GUGAN SINGH Vs UNION OF INDIA	SAHIL MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VsADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					MISC DJ/1964/2025	24-12-2025	Shiv Bhola Filamentsn Pvt Ltd Vs Tony Sharma	RAM BHUSHAN PANDEY(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/313/2025	26-12-2025	CANARA BANK Vs SAJJAN KUMAR GOEL	Bharat Bagga(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/821/2025	26-12-2025	ANIL KUMAR Vs JASHAN DEEP SINGH BHULLAR	AKHLESH KUMAR GUPTA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/822/2025	26-12-2025	MASTER BATCH SOLUTIONS Vs Samudra Green Valley Pvt Ltd	naveen(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/823/2025	26-12-2025	M/S DEVSARIA IMPEX PRIVATE LIMITED Vs MAPSA TAPES PVT LTD	PANKAJ KUMAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/824/2025	26-12-2025	M/S Pharma Zone Vs Medi Xpert India Ltd	MOHD SHAMEEM(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/1973/2025	26-12-2025	SIMARANJEET KAUR AND ORS Vs SHUBHIT CHOPRA	Banke Bihari Sharma(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
46	SH. RAKESH KUMAR-II, DISTRICT JUDGE (COMMERCIAL)	NORTH	307	Civil								
							M/S SOLAR PRINT Vs M/S SHELLZ INDIA PVT LTD		02-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
							RAGHURAJ SINGH Vs Kiran Sharma		03-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
							RAKESH CHADHA Vs UPDESH SINGH		03-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
							Juneja finance Vs Ravinder		03-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
							Continental Packaging thr AR Ritesh Vs Dealberg Technologies Pvt Ltd thr its Director		04-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
							KOGTA FINANCIAL INDIA LIMITED Vs PRATAP		04-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					KOGTA FINANCIAL INDIA LIMITED Vs CHANDAN SAH		Abhishek Kaushik(P),	04-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					KOGTA FINANCIAL INDIA LIMITED Vs VASIM		Abhishek Kaushik(P),	04-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					Dinesh kumar Vs Diesel power		Himanshu Detwal(P),	05-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					BANK OF BARODA Vs SUNIL KUMAR CHOUDHARY		Akshay Raj(P),	05-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					BANK OF BARODA Vs Deepak Dhawan		Akshay Raj(P),	05-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					AXIS BANK LTD Vs JUMMA 9642		MAYANK MAHAJAN(P),	06-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					GOKUL PHARMA THROUGH ITS SPARUN JAIN Vs BROAD LIFECARE SCIENCES PRIVATE LIMITED		ram gopal sharma(P),	08-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING	
							GOKUL PHARMA THROUGH ITS SPA ARUN JAIN Vs BROAD INJECTABLES	ram gopal sharma(P),	08-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
							STATE BANK OF INDIA Vs RANDHIR	PARAS AGGARWAL(P),	08-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
							STATE BANK OF INDIA Vs KAMLESH	PARAS AGGARWAL(P),	08-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
							M/S SUPER SALES CORPORATION Vs I C INDIA CASTING PVT LTD	SUMAN KUMAR SINGH(P),	08-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
							TOYOTA FINANCIAL SERVICES INDIA LTD Vs DIPANKAR MAJUMDER	RAJESH JANGRA(P),	09-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
							TOYOTA FINANCIAL SERVICES INDIA LTD Vs RAVINDRA KUMAR	RAJESH JANGRA(P),	09-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
							LIBRO FOOTWEAR PVT LTD Vs RAEES AHAMAD	Rakesh Kumar(P),	10-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					10-12-2025 M/S DOST FINCAP PVT LTD Vs Namkant Bhusal		Banke Bihari Sharma(P),	10-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					10-12-2025 NSD Traders Pvt Ltd Vs SANTOSHI ENTERPRISES		Neeraj Jha(P),	10-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					10-12-2025 NSD Traders Pvt Ltd Vs DURGA PACKAGING		Neeraj Jha(P),	10-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					10-12-2025 VARDHMAN INOX Vs RAM MILAN PAL		BHARAT BHUSHAN(P),	10-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					10-12-2025 TOYOTA FINANCIAL SERVICES INDIA LTD Vs BALJNATH SINKU		RAJESH JANGRA(P),	10-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					10-12-2025 TOYOTA FINANCIAL SERVICES INDIA LTD Vs TRISHNA MEDHI		RAJESH JANGRA(P),	10-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					10-12-2025 TOYOTA FINANCIAL SERVICES INDIA LTD Vs PANKAJ KUMAR		RAJESH JANGRA(P),	10-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					10-12-2025	TOYOTA FINANCIAL SERVICES INDIA LTD Vs KISKU CONSTRUCTION PRIVATE LIMITED	RAJESH JANGRA(P),	10-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL		
					10-12-2025	AXIS BANK LTD Vs SAHIL	Sunita Singh(P),	10-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL		
					10-12-2025	AXIS BANK LTD Vs AMARJEET SINGH	Sunita Singh(P),	10-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL		
					10-12-2025	AXIS BANK LTD Vs MAHIPAL	Sunita Singh(P),	10-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL		
					10-12-2025	AXIS BANK LTD Vs KARAMBIR	Sunita Singh(P),	10-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL		
					10-12-2025	AXIS BANK LTD Vs MOHD JUNAID	Sunita Singh(P),	10-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL		
					10-12-2025	AXIS BANK LTD Vs RAMKUMAR PUNIA	Sunita Singh(P),	10-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL		

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					11-12-2025	TOYOTA FINANCIAL SERVICES INDIA LTD Vs MANISH SHAW	RAJESH JANGRA(P),	11-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL		
					11-12-2025	SHRAYANS COATINGS LTD Vs JKG AND COMPNAV	Jitender Kumar(P),	11-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL		
					11-12-2025	Dharmender Kumar Vs Suresh Kumar	Basant Gupta(P),	11-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL		
					11-12-2025	SH RAJAN GUPTA PROP OF MS CHIRANJILAL INDUSTRIES Vs M/S SUNBEAM PLAST THROUGH ITS DIRECTORS	Abhishek Kaushik(P),	11-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL		
					11-12-2025	Nissan Renault Financial Services India Private Limited Vs DESAI NEHA VELABHAI	MAYANK MAHAJAN(P),	11-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL		
					12-12-2025	SWEETY GOYAL Vs LALIT KUMAR	SAURAV PANWAR(P),	12-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL		
					12-12-2025	INDUSIND BANK LTD Vs SANJAY KUMAR SHARMA	PANKAJ KUMAR(P),	12-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL		

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					12-12-2025	ROYALE RESINEX PVT LTD Vs BHANU HEALTHCARE PVT LTD	Bharat Arora(P),		12-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL		
					12-12-2025	SUNIL KUMAR TREHAN Vs Sunny Boy Bags and Ors	Mandeep Bansal(P),		12-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL		
					12-12-2025	TOYOTA FINANCIAL SERVICES INDIA LTD Vs AMAN SINGH	RAJESH JANGRA(P),		12-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL		
					12-12-2025	TOYOTA FINANCIAL SERVICES INDIA LTD Vs PRAKASH UPADHYAYA	RAJESH JANGRA(P),		12-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL		
					12-12-2025	TOYOTA FINANCIAL SERVICES INDIA LTD Vs VIVEK KUMAR	RAJESH JANGRA(P),		12-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL		
					12-12-2025	AXIS BANK LTD Vs JUMMA 1886	MAYANK MAHAJAN(P),		12-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL		
					12-12-2025	AXIS BANK LTD Vs MADHAV SINGH 2701	MAYANK MAHAJAN(P),		12-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL		

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					Case No. 6300		AXIS BANK LTD Vs MO KASIM 6300	MAYANK MAHAJAN(P),	12-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	
					Case No. 6301		Kunal Sadana Vs M/S Array Fashions Private Limited	MAHENDRA PRASAD SINHA(P),	13-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	
					Case No. 6302		TOYOTA FINANCIAL SERVICES INDIA LTD Vs GEOLANG BASUMATARY	RAJESH JANGRA(P),	13-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	
					Case No. 6303		TOYOTA FINANCIAL SERVICES INDIA LTD Vs BIPRABAR SETHI	RAJESH JANGRA(P),	13-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	
					Case No. 6304		PEEJAY FINANCE CO LTD Vs SURAJ BHAN	Banke Bihari Sharma(P),	13-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	
					Case No. 6305		M/S PEEJAY FINANCE CO LTD Vs YOGESH MEHLAWAT	Banke Bihari Sharma(P),	13-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	
					Case No. 6306		TOYOTA FINANCIAL SERVICES INDIA LTD Vs BIJAYA SARMA BARUA	RAJESH JANGRA(P),	13-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					15-12-2025	PEEJAY FINANCE CO LTD Vs PRAVESH BHATI	Banke Bihari Sharma(P),		15-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL		
					17-12-2025	SAPNA STAMPING Vs B D ENTERPRISES	SANDEEP SINGH NAINWAL(P),		17-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL		
					17-12-2025	KOGTA FINANCIAL CO LTD Vs RAM SURESH PAL AND ANR	Ravi Shankar Garg(P),		17-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL		
					17-12-2025	PEEJAY FINANCE CO LTD Vs SURAJ BHAN	Banke Bihari Sharma(P),		17-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL		
					17-12-2025	DEEPAK ARORA Vs ASHOK KUMAR SAH	puneet bajaj(P),		17-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL		
					17-12-2025	AXIS BANK LTD Vs RAJ KISHOR MISHRA 4955	ADV DHEERAJ(P),		17-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL		
					17-12-2025	AXIS BANK LTD Vs RACHNA 4491	ADV DHEERAJ(P),		17-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL		

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					17-12-2025	AXIS BANK LTD Vs NEMICHAND PARJAPAT 8634	ADV DHEERAJ(P),		17-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL		
					17-12-2025	AXIS BANK LTD Vs MOHAK MAHI 1767	ADV DHEERAJ(P),		17-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL		
					18-12-2025	MAHAVIR TRANSPORT Vs PAYAL VAISH	Aakash Rana(P),		18-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL		
					18-12-2025	INDUSIND BANK LTD Vs PREM SHANKAR	PANKAJ KUMAR(P),		18-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL		
					18-12-2025	AAKASH JAIN Vs AVA INTERNATIONAL PVT LTD THROUGH ITS DIRECTOR ANIRUDH BANSAL	ABHINAV(P),		18-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL		
					18-12-2025	AXIS BANK LTD Vs SHIVAM GIRI 2242	ADV DHEERAJ(P),		18-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL		
					18-12-2025	AXIS BANK LTD Vs PARVEJ 4978	ADV DHEERAJ(P),		18-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL		

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME Vs RESPONDENT NAME	ADVOCATE VS	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
							AXIS BANK LTD Vs VIPIN KUMAR 6783	18-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL		
							AXIS BANK LTD Vs ANIL DIVAKAR 2134	18-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL		
							AXIS BANK LTD Vs SARJEENA 1418	18-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL		
							SHAGUN FURNITURE THROUGH ITS AUTHORIZED SIGNATORY Vs OM FURNITURE	19-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL		
							ASP STEEL through its proprietor Amit Pareek Vs ASHIANA ISPAT LIMITED	19-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL		
							Nissan Renault Financial Services India Private Limited Vs MAYA RAIJBHAI THAKOR	22-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL		
							Nissan Renault Financial Services India Private Limited Vs JAVID RASHID SHAIKH	22-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL		

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCAE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL	DATE OF E- FILING	
							Nissan Renault Financial Services India Private Limited Vs DHARMENDRA RAMNARAYAN YADAV 2143		22-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL		
							Nissan Renault Financial Services India Private Limited Vs PADHAR GORDHANBHAI ABHUBHAI		22-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL		
							Midson Chits Pvt Ltd Through Its Ar Amit Gupta Vs Subhash Chander Mittal		22-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL		
							Nissan Renault Financial Services India Private Limited Vs KAILASH KUMAR VERMA		22-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL		
							Nissan Renault Financial Services India Private Limited Vs DISHA VASHISHTHA GUPTA		22-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL		
							Nissan Renault Financial Services India Private Limited Vs BHARAT LADAKU SHWALE		22-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL		
							CANARA BANK Vs AMIT KUMAR AND ANR		26-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL		

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
							MASTER BATCH SOLUTIONS Vs sun polyfab	naveen(P),	26-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	
							PEEJAY FINANCE LTD Vs SHEIKH MATIHAR REHMAN	Banke Bihari Sharma(P),	26-12-2025	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	
47	SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01	SOUTH- WEST	603	PETITION U/S 9	OMP(I) COMM. 790/2025	04.12.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS GOPAL	RAVI SHANKAR	9911883595	associatesrsgarg1@g mail.com	26.11.2025
			603	PETITION U/S 9	OMP(I) COMM. 804/2025	05.12.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS KAPIL YADAV	RAVI SHANKAR	9911883595	associatesrsgarg1@g mail.com	25.11.2025
			603	PETITION U/S 9	OMP(I) COMM. 805/2025	05.12.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS BILAL	RAVI SHANKAR	9911883595	associatesrsgarg1@g mail.com	29.11.2025
			603	PETITION U/S 9	OMP(I) COMM. 806/2025	05.12.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS SHER ALI	RAVI SHANKAR	9911883595	associatesrsgarg1@g mail.com	19.11.2025
			603	PETITION U/S 9	OMP(I) COMM. 807/2025	05.12.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS SANTOSH KUMAR	RAVI SHANKAR	9911883595	associatesrsgarg1@g mail.com	19.11.2025
			603	PETITION U/S 9	OMP(I) COMM. 815/2025	06.12.2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS METROPOLIS	ASHOK KUMAR	9013493108	advocateashok1@gma il.com	27.11.2025
			603	PETITION U/S 9	OMP(I) COMM. 816/2025	06.12.2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SAFALTA	ASHOK KUMAR	9013493108	advocateashok1@gma il.com	27.11.2025
			603	PETITION U/S 9	OMP(I) COMM. 817/2025	06.12.2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS VIVEK KUMAR VILAS PATIL	ASHOK KUMAR	9013493108	advocateashok1@gma il.com	27.11.2025
			603	PETITION U/S 9	OMP(I) COMM. 818/2025	06.12.2025	AXIS BANK LTD. VS ABID ALI	MAYANK MAHAJAN	9873347330	mayank_mahajan05 @yahoo.com	24.11.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			603	PETITION U/S 9	OMP(I) COMM. 819/2025	06.12.2025	AXIS BANK LTD. VS DEVENDRA SINGH	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	22.11.2025
			603	PETITION U/S 9	OMP(I) COMM. 820/2025	06.12.2025	AXIS BANK LTD. VS SUSHEEL SINGH	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	22.11.2025
			603	PETITION U/S 9	OMP(I) COMM. 850/2025	08.12.2025	AXIS BANK LTD. VS ARVIND KUMAR	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	24.11.2025
			603	PETITION U/S 9	OMP(I) COMM. 851/2025	08.12.2025	AXIS BANK LTD. VS SANJAY CHOUDHARY	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	03.12.2025
			603	PETITION U/S 9	OMP(I) COMM. 852/2025	08.12.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS KARAM PAL	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	26.11.2025
			603	PETITION U/S 9	OMP(I) COMM. 853/2025	08.12.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS MOHD. ISMAIL	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	25.11.2025
			603	PETITION U/S 9	OMP(I) COMM. 854/2025	08.12.2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS ABID MALIK	ASHOK KUMAR	9013493108	advocateashok1@gmail.com	27.11.2025
			603	PETITION U/S 9	OMP(I) COMM. 855/2025	08.12.2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS HARSH BIDURI	ASHOK KUMAR	9013493108	advocateashok1@gmail.com	27.11.2025
			603	PETITION U/S 9	OMP(I) COMM. 856/2025	08.12.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS JOGENDER SINGH	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	25.11.2025
			603	PETITION U/S 9	OMP(I) COMM. 858/2025	09.12.2025	AXIS BANK LTD. VS ROHIT KUMAR SRIVASTAVA	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	03.12.2025
			603	PETITION U/S 9	OMP(I) COMM. 859/2025	09.12.2025	AXIS BANK LTD. VS BHAVESH KUMAR JAIN	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	03.12.2025
			603	PETITION U/S 9	OMP(I) COMM. 860/2025	09.12.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS PANKAJ KUMAR	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	03.12.2025
			603	PETITION U/S 9	OMP(I) COMM. 861/2025	09.12.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS SHAKIR KHAN	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	03.12.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			603	PETITION U/S 9	OMP(I) COMM. 862/2025	09.12.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS ABDUL KAREEM	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	09.12.2025
			603	PETITION U/S 9	OMP(I) COMM. 863/2025	09.12.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS SUMIT RAHAL	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	03.12.2025
			603	PETITION U/S 9	OMP(I) COMM. 864/2025	09.12.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS PRASHANT YADAV	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	27.11.2025
			603	PETITION U/S 9	OMP(I) COMM. 865/2025	09.12.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS KSYP MINING PRIVATE LTD	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	27.11.2025
			603	PETITION U/S 9	OMP(I) COMM. 882/2025	10.12.2025	AXIS BANK LTD. VS HABEEB ALI	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	06.12.2025
			603	PETITION U/S 9	OMP(I) COMM. 883/2025	10.12.2025	AXIS BANK LTD. VS KARTIK JOSHI	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	06.12.2025
			603	PETITION U/S 9	OMP(I) COMM. 884/2025	10.12.2025	M/S KOTAK MAHINDRA BANK LTD VS DEVI PRASAD TIWARI	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	04.12.2025
			603	PETITION U/S 9	OMP(I) COMM. 885/2025	10.12.2025	M/S KOTAK MAHINDRA BANK LTD VS SANDEEP KUMAR	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	04.12.2025
			603	PETITION U/S 9	OMP(I) COMM. 886/2025	10.12.2025	M/S KOTAK MAHINDRA BANK LTD VS SURENDER KUMAR	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	04.12.2025
			603	PETITION U/S 9	OMP(I) COMM. 887/2025	10.12.2025	M/S KOTAK MAHINDRA BANK LTD VS RAJESH	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	04.12.2025
			603	PETITION U/S 9	OMP(I) COMM. 888/2025	10.12.2025	M/S KOTAK MAHINDRA BANK LTD VS SATBIR PRITHAVI	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	06.12.2025
			603	PETITION U/S 9	OMP(I) COMM. 906/2025	11.12.2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SALIM KHAN	ASHOK KUMAR	9013493108	advocateashok1@gmail.com	02.12.2025
			603	PETITION U/S 9	OMP(I) COMM. 907/2025	11.12.2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS HARMANJOT	ASHOK KUMAR	9013493108	advocateashok1@gmail.com	27.11.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			603	PETITION U/S 9	OMP(I) COMM. 908/2025	11.12.2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS VIJAY GANESH INGALE	ASHOK KUMAR	9013493108	advocateashok1@gmail.com	02.12.2025
			603	PETITION U/S 9	OMP(I) COMM. 909/2025	11.12.2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS RAHUL GANESH BHAI SHUKLA	ASHOK KUMAR	9013493108	advocateashok1@gmail.com	02.12.2025
			603	PETITION U/S 9	OMP(I) COMM. 910/2025	11.12.2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SANDEEP YADAV	ASHOK KUMAR	9013493108	advocateashok1@gmail.com	02.12.2025
			603	PETITION U/S 9	OMP(I) COMM. 939/2025	12.12.2025	M/S KOTAK MAHINDRA BANK LTD VS KAUSHAL KAMAT	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	10.12.2025
			603	PETITION U/S 9	OMP(I) COMM. 941/2025	12.12.2025	M/S KOTAK MAHINDRA BANK LTD VS JOGINDER	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	10.12.2025
			603	PETITION U/S 9	OMP(I) COMM. 942/2025	12.12.2025	M/S KOTAK MAHINDRA BANK LTD VS RUPENDER SHARMA	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	10.12.2025
			603	PETITION U/S 9	OMP(I) COMM. 943/2025	12.12.2025	M/S KOTAK MAHINDRA BANK LTD VS RUPENDER SHARMA	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	10.12.2025
			603	PETITION U/S 9	OMP(I) COMM. 944/2025	12.12.2025	AXIS BANK LTD. VS MUKESH	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	06.12.2025
			603	PETITION U/S 9	OMP(I) COMM. 945/2025	12.12.2025	AXIS BANK LTD. VS HARI SHANKAR	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	03.12.2025
			603	PETITION U/S 9	OMP(I) COMM. 946/2025	12.12.2025	AXIS BANK LTD. VS VIJAY KUMAR	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	03.12.2025
			603	PETITION U/S 9	OMP(I) COMM. 959/2025	13.12.2025	IDFC FIRST BANK LTD. VS IRFAN FAYYAS	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	08.12.2025
			603	PETITION U/S 9	OMP(I) COMM. 960/2025	13.12.2025	IDFC FIRST BANK LTD. VS MAHENDER KUMAR	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	08.12.2025
			603	PETITION U/S 9	OMP(I) COMM. 961/2025	13.12.2025	AXIS BANK LTD. VS DADDAN	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	06.12.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			603	PETITION U/S 9	OMP(I) COMM. 962/2025	13.12.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS MOHD NAYAB	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	09.12.2025
			603	PETITION U/S 9	OMP(I) COMM. 963/2025	13.12.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS RAHUL RAWA	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	09.12.2025
			603	PETITION U/S 9	OMP(I) COMM. 964/2025	13.12.2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS JOLJAD GANGA PRASAD RAMESH	ASHOK KUMAR	9013493108	advocateashok1@gmail.com	09.12.2025
			603	PETITION U/S 9	OMP(I) COMM. 965/2025	13.12.2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SHIVAM SODHI	ASHOK KUMAR	9013493108	advocateashok1@gmail.com	09.12.2025
			603	PETITION U/S 9	OMP(I) COMM. 972/2025	15.12.2025	M/S KOTAK MAHINDRA BANK LTD VS MOHBIN SAIFI	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	10.12.2025
			603	PETITION U/S 9	OMP(I) COMM. 973/2025	15.12.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS AMIT GUPTA	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	10.12.2025
			603	PETITION U/S 9	OMP(I) COMM. 974/2025	15.12.2025	IDFC FIRST BANK LTD. VS ABHINAV SINGH	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	08.12.2025
			603	PETITION U/S 9	OMP(I) COMM. 975/2025	15.12.2025	IDFC FIRST BANK LTD. VS RAVINDER KUMAR	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	08.12.2025
			603	PETITION U/S 9	OMP(I) COMM. 976/2025	15.12.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS ADITYA PANJETA	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	10.12.2025
			603	PETITION U/S 9	OMP(I) COMM. 998/2025	16.12.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS OM PRAKASH	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	10.12.2025
			603	PETITION U/S 9	OMP(I) COMM. 999/2025	16.12.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS SALMAN KHAN	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	12.12.2025
			603	PETITION U/S 9	OMP(I) COMM. 1000/2025	16.12.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS SAPNA S	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	12.12.2025
			603	PETITION U/S 9	OMP(I) COMM. 1001/2025	16.12.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS MD. IRFAN	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	12.12.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			603	PETITION U/S 9	OMP(I)COMM 1002/2025	16.12.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS PRINCE JAISWAL	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	14.12.2025
			603	PETITION U/S 9	OMP(I)COMM 1003/2025	16.12.2025	IDFC FIRST BANK LTD. VS SUMIT TOMAR	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	08.12.2025
			603	PETITION U/S 9	OMP(I) COMM. 1004/2025	16.12.2025	AXIS BANK LTD. VS DEELIP	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	10.12.2025
			603	PETITION U/S 9	OMP(I) COMM. 1012/2025	17.12.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS DEVENDER TYAGI	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	15.12.2025
			603	PETITION U/S 9	OMP(I)COMM. 1013/2025	17.12.2025	M/S KOTAK MAHINDRA BANK LTD VS MD. AFIR ANSARI	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	15.12.2025
			603	PETITION U/S 9	OMP(I) COMM.1014/2025	17.12.2025	IDFC FIRST BANK LTD. VS LALIT KUMAR	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	08.12.2025
			603	PETITION U/S 9	OMP(I) COMM 1015/2025	17.12.2025	IDFC FIRST BANK LTD. VS GOPESH KHANDELWAL	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	08.12.2025
			603	PETITION U/S 9	OMP(I) COMM 1016/2025	17.12.2025	IDFC FIRST BANK LTD. VS VIKRANT SINGH	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	08.12.2025
			603	PETITION U/S 9	OMP(I) COMM 1017/2025	17.12.2025	IDFC FIRST BANK LTD. VS MEGHA GROVER	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	08.12.2025
			603	PETITION U/S 9	OMP(I) COMM1078/2025	19.12.2025	M/S KOTAK MAHINDRA BANK LTD VS KESHAV MAHADEV PAWAR	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	10.12.2025
			603	PETITION U/S 9	OMP(I) COMM 1079/2025	19.12.2025	M/S KOTAK MAHINDRA BANK LTD VS Pitambar Giridhar Lute	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	17.12.2025
			603	PETITION U/S 9	OMP(I) COMM1080/2025	19.12.2025	M/S KOTAK MAHINDRA BANK LTD VS CHETAN JAGANNATHRAO TAPRE	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	16.12.2025
			603	PETITION U/S 9	OMP(I) COMM1081/2025	19.12.2025	M/S KOTAK MAHINDRA BANK LTD VS VINAYAK BALASAHEB THENGE	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	16.12.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			603	PETITION U/S 9	OMP(I) COMM1082/2025	19.12.2025	M/S KOTAK MAHINDRA BANKRAVI LTD VS BHUPENDRA GANESH SHANKAR DHANGAR		9911883595	associatesrsgarg1@g mail.com	16.12.2025
			603	PETITION U/S 9	OMP(I) COMM1083/2025	19.12.2025	M/S KOTAK MAHINDRA BANKRAVI LTD VS SATWAN DEVIDASSHANKAR JADHAV		9911883595	associatesrsgarg1@g mail.com	16.12.2025
			603	PETITION U/S 9	OMP(I) COMM1084/2025	19.12.2025	M/S KOTAK MAHINDRA BANKRAVI LTD VS GAUTAM GAMBHIR MORESHANKAR		9911883595	associatesrsgarg1@g mail.com	16.12.2025
			603	PETITION U/S 9	OMP(I) COMM1085/2025	19.12.2025	NISSAN RENAULT FINANCIALVARUN TYAGI SERVICES INDIA PVT LTD Vs FARIDABEGUM JAMADAR	7503464768	varuntyagi1426@gma il.com	17.12.2025	
			603	PETITION U/S 9	OMP(I) COMM1086/2025	19.12.2025	NISSAN RENAULT FINANCIALVARUN TYAGI SERVICES INDIA PVT LTD Vs ANUSA ASHOK RUDE	7503464768	varuntyagi1426@gma il.com	17.12.2025	
			603	PETITION U/S 9	OMP(I) COMM1105/2025	20.12.2025	TOYOTA FINANCIAL SERVICESASHOK INDIA LIMITED VS MANASKUMAR GUPTA	9013493108	advocateashok1@gma il.com	13.12.2025	
			603	PETITION U/S 9	OMP(I) COMM1106/2025	20.12.2025	TOYOTA FINANCIAL SERVICESASHOK INDIA LIMITED VS RAMESHWARKUMAR GIRI	9013493108	advocateashok1@gma il.com	13.12.2025	
			603	PETITION U/S 9	OMP(I) COMM1107/2025	20.12.2025	BMW INDIA FINANCIALASHOK SERVICES PVT LTD Vs RigiunaKUMAR Singh	9013493108	advocateashok1@gma il.com	13.12.2025	
			603	PETITION U/S 9	OMP(I) COMM1108/2025	20.12.2025	M/S CHOLAMANDALAMRAVI INVESTMENT AND FINANCE CO.SHANKAR LTD VS VEERPAL H	9911883595	associatesrsgarg1@g mail.com	16.12.2025	
			603	PETITION U/S 9	OMP(I) COMM1109/2025	20.12.2025	M/S KOTAK MAHINDRA BANKRAVI LTD VS BABU RAO HIRAMANSKANKAR KOLI	9911883595	associatesrsgarg1@g mail.com	16.12.2025	
			603	PETITION U/S 9	OMP(I) COMM1110/2025	20.12.2025	M/S KOTAK MAHINDRA BANKRAVI LTD VS Prabhawati VitthalraoSHANKAR Mankar	9911883595	associatesrsgarg1@g mail.com	16.12.2025	
			603	PETITION U/S 9	OMP(I) COMM1135/2025	22.12.2025	M/S CHOLAMANDALAMRAVI INVESTMENT AND FINANCE CO.SHANKAR LTD VS RADHA KRISHNA CONSTRUCTION	9911883595	associatesrsgarg1@g mail.com	16.12.2025	
			603	PETITION U/S 9	OMP(I) COMM1136/2025	22.12.2025	M/S CHOLAMANDALAMRAVI INVESTMENT AND FINANCE CO.SHANKAR LTD VS SONU P	9911883595	associatesrsgarg1@g mail.com	16.12.2025	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			603	PETITION U/S 9	OMP(I) COMM1137/2025	22.12.2025	AXIS BANK LTD. VS KALYAN	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	16.12.2025
			603	PETITION U/S 9	OMP(I) COMM1138/2025	22.12.2025	AXIS BANK LTD. VS SUNIL SINGH	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	16.12.2025
			603	PETITION U/S 9	OMP(I) COMM1139/2025	22.12.2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS RAVINDRA MALLIKARJUN KAWADE	ASHOK KUMAR	9013493108	advocateashok1@gmail.com	09.12.2025
			603	PETITION U/S 9	OMP(I) COMM1140/2025	22.12.2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS RASHMI N	ASHOK KUMAR	9013493108	advocateashok1@gmail.com	09.12.2025
			603	PETITION U/S 9	OMP(I) COMM1150/2025	23.12.2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS JANNATUN NISHA	ASHOK KUMAR	9013493108	advocateashok1@gmail.com	13.12.2025
			603	PETITION U/S 9	OMP(I) COMM1151/2025	23.12.2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SHANKAR B	ASHOK KUMAR	9013493108	advocateashok1@gmail.com	13.12.2025
			603	PETITION U/S 9	OMP(I) COMM1152/2025	23.12.2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS MOHD. EHSAN	ASHOK KUMAR	9013493108	advocateashok1@gmail.com	13.12.2025
			603	PETITION U/S 9	OMP(I) COMM1153/2026	23.12.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS PARDEEP KUMAR	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	18.12.2025
			603	PETITION U/S 9	OMP(I) COMM1154/2026	23.12.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS YASIN M	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	16.12.2025
			603	PETITION U/S 9	OMP(I) COMM1155/2027	23.12.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS NAFEES SAIFI	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	19.12.2025
			603	PETITION U/S 9	OMP(I) COMM1158/2027	24.12.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS ISHWAR CHOUHAN	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	19.12.2025
			603	PETITION U/S 9	OMP(I) COMM1159/2028	24.12.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS RAJWANI	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	19.12.2025
			603	PETITION U/S 9	OMP(I) COMM1160/2028	24.12.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS MAHIR SAIFI	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	19.12.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			603	PETITION U/S 9	OMP(I) COMM1161/2029	24.12.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS RIHAN R	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	19.12.2025
			603	PETITION U/S 9	OMP(I) COMM1162/2030	24.12.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS NEERAJ KUMAR	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	19.12.2025
			603	PETITION U/S 9	OMP(I) COMM1163/2031	24.12.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS DEEPAK	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	19.12.2025
			603	PETITION U/S 9	OMP(I) COMM1164/2032	24.12.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS JAI MAA TRANSPORT SERVICE	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	19.12.2025
			603	PETITION U/S 9	OMP(I) COMM1173/2033	26.12.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS VICKY	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	19.12.2025
			603	PETITION U/S 9	OMP(I) COMM1175/2034	26.12.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS SALMAN KHAN	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	19.12.2025
			603	PETITION U/S 9	OMP(I) COMM1177/2035	26.12.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS SUNIL KUMAR	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	19.12.2025
			603	PETITION U/S 9	OMP(I) COMM1178/2036	26.12.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS AAQUIB ALAM	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	22.12.2025
			603	PETITION U/S 34	OMP COMM. 23/2025	15.12.2025	THREE VEE MARKETING PLVT LTD VS M/S TRAVEL RETAIL SERVICES PVT LTD	VARUN SHARMA	9650668623	VS@lexprime.co.in	11.12.2025
			603	PETITION U/S 34	OMP COMM. 24/2025	24.12.2025	DISHYANSHU SINGH ABHISHEK INDUSTRIES	VSYASH SINGH	9795484579	singhyash066@gmail.com	23.12.2025
			603	EXECUTION PETITION	EX. COMM. 300/2025	04.12.2025	KOTAK MAHINDRA PRIME LTD VS GEETALI BENBORUAH	KUSHAL KUMAR	7009793548	Rishabh.eruditelegal@gmail.com	28.11.2025
			603	EXECUTION PETITION	EX. COMM. 298/2025	04.12.2025	KOTAK MAHINDRA PRIME LTD VS CHINKI RAMAWTAR	KUSHAL KUMAR	7009793548	Rishabh.eruditelegal@gmail.com	28.11.2025
			603	EXECUTION PETITION	EX. COMM. 297/2025	04.12.2025	KOTAK MAHINDRA PRIME LTD VS PRINCE GAHLOT	KUSHAL KUMAR	7009793548	Rishabh.eruditelegal@gmail.com	28.11.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			603	EXECUTION PETITION	EX. COMM. 296/2025	04.12.2025	KOTAK MAHINDRA PRIME LTD VS VINOD KUMAR UPADHYAY	KUSHAL KUMAR	7009793548	Rishabh.eruditelegal@gmail.com	28.11.2025
			603	EXECUTION PETITION	EX. COMM. 295/2025	04.12.2025	KOTAK MAHINDRA PRIME LTD VS ASHISH KUMAR	KUSHAL KUMAR	7009793548	Rishabh.eruditelegal@gmail.com	28.11.2025
			603	EXECUTION PETITION	EX. COMM.326/2025	24.12.2025	RAKESH GUPTA VS M/S MANDHAR MARKETING	SNITIN GARG	9958986363	info@knowlex.in	23.12.2025
			603	EXECUTION PETITION	EX. COMM. 319/2025	18.12.2025	PRAKASH PIPES LTD VS UJJWAL AGROTECH	AVTAR SINGH	9810910333	avtarsingh78@yahoo.com	18.12.2025
			603	EXECUTION PETITION	EX. COMM. 318/2025	18.12.2025	PRAKASH PIPES LTD VS M/S NUTRIBEST AGRO PVT. LTD.	AVTAR SINGH	9810910333	avtarsingh78@yahoo.com	18.12.2025
			603	EXECUTION PETITION	EX. COMM. 322/2025	20.12.2025	PUNJAB NATIONAL BANK VS MOHD. ISRAYAL	VED PRAKESH	9711900673	ADVOCATEPRAKASHVED@GMAIL.COM	19.12.2025
			603	EXECUTION PETITION	EX. COMM. 316/2025	17.12.2025	INDUSIND BANK LTD VS M/S SHVETA CARRIER	PANKAJ KUMAR	9958732424	Roy.pankaj@yahoo.co.in	09.12.2025
			603	EXECUTION PETITION	EX. COMM. 317/2025	17.12.2025	UNION BANK OF INDIA VS MS JUST JOLLY	KESHAV KUMAR	9999626126	KESHAV.ADV1@GMAIL.COM	11.12.2025
			603	EXECUTION PETITION	EX. COMM. 323/2025	22.12.2025	UGRO CAPITAL LTD. VS M/S LAXMI TRADERS	RAJIV NARAIN	9810318803	Leagumdelhi@gmail.com	20.11.2025
48	SH. BALWANT RAJBANSAL, DISTRICT JUDGE, COMMERCIAL COURT-02	SOUTH-WEST	613	Commercial Suit	OMP (I)(COMM)/742/2025	01-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Deepak Sharma	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	12-01-2026
			613	Commercial Suit	OMP (I)(COMM)/743/2025	01-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Anil Verma	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	12-01-2026
			613	Commercial Suit	OMP (I)(COMM)/744/2025	01-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Mohd Anees	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	12-01-2026
			613	Commercial Suit	OMP (I)(COMM)/745/2025	01-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Shribaba Transport Carrier	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	12-01-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			613	Commercial Suit	OMP (I)(COMM)/746/2025	01-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Shribaba Transport Carrier	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@g mail.com	12-01-2026
			613	Commercial Suit	OMP (I)(COMM)/751/2025	03-12-2025	AXIS BANK LTD Vs RAHUL 9931	MAYANK MAHAJAN	9873347330	mayamk_mahajan05 @yahoo.com	14-01-2026
			613	Commercial Suit	OMP (I)(COMM)/752/2025	03-12-2025	AXIS BANK LTD Vs MO HASHIM 8947	MAYANK MAHAJAN	9873347330	mayamk_mahajan05 @yahoo.com	14-01-2026
			613	Commercial Suit	OMP (I)(COMM)/757/2025	03-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs DHEERAJ RAJPUT 8895	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gm ail.com	12-12-2025
			613	Commercial Suit	OMP (I)(COMM)/753/2025	03-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs JAI KUMAR 5234	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gm ail.com	12-12-2025
			613	Commercial Suit	OMP (I)(COMM)/754/2025	03-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs PARADISE TRAVELS 5246	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gm ail.com	12-12-2025
			613	Commercial Suit	OMP (I)(COMM)/755/2025	03-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs JARNAIL SINGH 3256	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gm ail.com	12-12-2025
			613	Commercial Suit	OMP (I)(COMM)/756/2025	03-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs HIMANSHU KUMAR 7563	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gm ail.com	12-12-2025
			613	Commercial Suit	OMP (I)(COMM)/758/2025	03-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs AKASH JANARDHAN KHOSE 0599	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gm ail.com	12-12-2025
			613	Commercial Suit	OMP (I)(COMM)/775/2025	04-12-2025	Kotak Mahindra Bank Ltd Vs Saroj	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@g mail.com	14-01-2026
			613	Commercial Suit	OMP (I)(COMM)/776/2025	04-12-2025	Kotak Mahindra Bank Ltd Vs Krishan Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@g mail.com	14-01-2026
			613	Commercial Suit	OMP (I)(COMM)/777/2025	04-12-2025	Kotak Mahindra Bank Ltd Vs Jaisingh	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@g mail.com	14-01-2026
			613	Commercial Suit	OMP (I)(COMM)/778/2025	04-12-2025	Kotak Mahindra Bank Ltd Vs Karamvir	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@g mail.com	14-01-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			613	Commercial Suit	OMP (I)(COMM)/779/2025	04-12-2025	Kotak Mahindra Bank Ltd Vs Dharmender	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@g mail.com	14-01-2026
			613	Commercial Suit	OMP (I)(COMM)/787/2025	04-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SHEETAL PRAKASH SHINDE 5210	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gm ail.com	09-12-2025
			613	Commercial Suit	OMP (I)(COMM)/788/2025	04-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SUNIL KUMAR 1188	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gm ail.com	09-12-2025
			613	Commercial Suit	OMP (I)(COMM)/782/2025	04-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs TEJ NARAYAN SINGH 9082	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gm ail.com	09-12-2025
			613	Commercial Suit	OMP (I)(COMM)/785/2025	04-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SUKUMAR VAZRADHAR PALYEKAR 6972	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gm ail.com	09-12-2025
			613	Commercial Suit	OMP (I)(COMM)/808/2025	05-12-2025	Kotak Mahindra Bank Ltd Vs Ravinder Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@g mail.com	17-01-2026
			613	Commercial Suit	OMP (I)(COMM)/809/2025	05-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Ravi Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@g mail.com	17-01-2026
			613	Commercial Suit	OMP (I)(COMM)/810/2025	05-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Gulam Jilani	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@g mail.com	17-01-2026
			613	Commercial Suit	OMP (I)(COMM)/811/2025	05-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Haseen Ahmed	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@g mail.com	17-01-2026
			613	Commercial Suit	OMP (I)(COMM)/812/2025	05-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Munif J	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@g mail.com	17-01-2026
			613	Commercial Suit	OMP (I)(COMM)/813/2025	05-12-2025	Kotak Mahindra Bank Ltd Vs Yashpal Builders And Earthmovers	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@g mail.com	17-01-2026
			613	Commercial Suit	OMP (I)(COMM)/814/2025	05-12-2025	Kotak Mahindra Bank Ltd Vs Sumesta	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@g mail.com	17-01-2026
			613	Commercial Suit	OMP (I)(COMM)/841/2025	06-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs KULDEEP KUMAR 7287	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gm ail.com	09-12-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			613	Commercial Suit	OMP (I)(COMM)/839/2025	06-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MANJIT SINGH 3592	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gm ail.com	09-12-2025
			613	Commercial Suit	OMP (I)(COMM)/833/2025	06-12-2025	AXIS BANK LTD Vs SHYAM SUNDER YADAV 2491	MAYANK MAHAJAN	9873347330	mayamk_mahajan05 @yahoo.com	09-12-2025
			613	Commercial Suit	OMP (I)(COMM)/824/2025	06-12-2025	AXIS BANK LTD Vs RAJU 3706	MAYANK MAHAJAN	9873347330	mayamk_mahajan05 @yahoo.com	09-12-2025
			613	Commercial Suit	OMP (I)(COMM)/842/2025	06-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs THAKOR MAHESHKUMAR PRATAPJI 2763	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gm ail.com	09-12-2025
			613	Commercial Suit	OMP (I)(COMM)/840/2025	06-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs LOKESH SANJEEVA SHETTY 0069	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gm ail.com	09-12-2025
			613	Commercial Suit	OMP (I)(COMM)/838/2025	06-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RANDHIR SINGH 7691	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gm ail.com	09-12-2025
			613	Commercial Suit	OMP (I)(COMM)/837/2025	06-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ROHIT SINGH 6882	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gm ail.com	09-12-2025
			613	Commercial Suit	OMP (I)(COMM)/836/2025	06-12-2025	AXIS BANK LTD Vs NKG INFRASTRUCTURE LTD 4494	MAYANK MAHAJAN	9873347330	mayamk_mahajan05 @yahoo.com	09-12-2025
			613	Commercial Suit	OMP (I)(COMM)/835/2025	06-12-2025	AXIS BANK LTD Vs JAGTAR SINGH 6250	MAYANK MAHAJAN	9873347330	mayamk_mahajan05 @yahoo.com	09-12-2025
			613	Commercial Suit	OMP (I)(COMM)/834/2025	06-12-2025	AXIS BANK LTD Vs NILESH KUMAR 2485	MAYANK MAHAJAN	9873347330	mayamk_mahajan05 @yahoo.com	09-12-2025
			613	Commercial Suit	OMP (I)(COMM)/866/2025	10-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs BSB Contractor	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@g mail.com	20-01-2026
			613	Commercial Suit	OMP (I)(COMM)/867/2025	10-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Lokesh G	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@g mail.com	20-01-2026
			613	Commercial Suit	OMP (I)(COMM)/868/2025	10-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Deepak V	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@g mail.com	20-01-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			613	Commercial Suit	OMP (I)(COMM)/869/2025	10-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Chandrapal Singh	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@g mail.com	20-01-2026
			613	Commercial Suit	OMP (I)(COMM)/931/2025	12-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs NAZMEEN SAYED 3554	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gm ail.com	16-12-2025
			613	Commercial Suit	OMP (I)(COMM)/932/2025	12-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ARSHAD KHAN 5839	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gm ail.com	16-12-2025
			613	Commercial Suit	OMP (I)(COMM)/933/2025	12-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ASHWANI SURJEET 7285	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gm ail.com	16-12-2025
			613	Commercial Suit	OMP (I)(COMM)/940/2025	12-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs GAURAV TOURS AND TRAVELS 7956	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gm ail.com	16-12-2025
			613	Commercial Suit	OMP (I)(COMM)/934/2025	12-12-2025	BMW INDIA FINANCIAL SERVICES PVT LTD Vs MOHD ZAHAIB 9992	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gm ail.com	16-12-2025
			613	Commercial Suit	OMP (I)(COMM)/935/2025	12-12-2025	BMW INDIA FINANCIAL SERVICES PVT LTD Vs Overseas Education And Career Consultants India Pvt Ltd 9204	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gm ail.com	16-12-2025
			613	Commercial Suit	OMP (I)(COMM)/936/2025	12-12-2025	BMW INDIA FINANCIAL SERVICES PVT LTD Vs POOJA MEHRA 2220	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gm ail.com	16-12-2025
			613	Commercial Suit	OMP (I)(COMM)/937/2025	12-12-2025	BMW INDIA FINANCIAL SERVICES PVT LTD Vs SANKALP SARANGI 4940	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gm ail.com	16-12-2025
			613	Commercial Suit	OMP (I)(COMM)/938/2025	12-12-2025	BMW INDIA FINANCIAL SERVICES PVT LTD Vs Varun Vinay 5680	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gm ail.com	16-12-2025
			613	Commercial Suit	OMP (I)(COMM)/918/2025	12-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Azad	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@g mail.com	23-01-2026
			613	Commercial Suit	OMP (I)(COMM)/919/2025	12-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Amit	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@g mail.com	23-01-2026
			613	Commercial Suit	OMP (I)(COMM)/920/2025	12-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Mohammad Ali	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@g mail.com	23-01-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			613	Commercial Suit	OMP (I)(COMM)/921/2025	12-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Seerat Transport Service Prop Deepak Kumar Masson	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@g mail.com	23-01-2026
			613	Commercial Suit	OMP (I)(COMM)/922/2025	12-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Amit Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@g mail.com	23-01-2026
			613	Commercial Suit	OMP (I)(COMM)/923/2025	12-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Rahul M	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@g mail.com	23-01-2026
			613	Commercial Suit	OMP (I)(COMM)/924/2025	12-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Anil Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@g mail.com	23-01-2026
			613	Commercial Suit	OMP (I)(COMM)/925/2025	12-12-2025	Kotak Mahindra Bank Ltd Vs Fuel Wings India Pvt Ltd	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@g mail.com	23-01-2026
			613	Commercial Suit	OMP (I)(COMM)/926/2025	12-12-2025	Kotak Mahindra Bank Ltd Vs Subhash Yadav	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@g mail.com	23-01-2026
			613	Commercial Suit	OMP (I)(COMM)/927/2025	12-12-2025	Kotak Mahindra Bank Ltd Vs Riyajul	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@g mail.com	23-01-2026
			613	Commercial Suit	OMP (I)(COMM)/928/2025	12-12-2025	Kotak Mahindra Bank Ltd Vs Naseem Malik	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@g mail.com	23-01-2026
			613	Commercial Suit	OMP (I)(COMM)/929/2025	12-12-2025	Kotak Mahindra Bank Ltd Vs Guddu Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@g mail.com	23-01-2026
			613	Commercial Suit	OMP (I)(COMM)/930/2025	12-12-2025	Kotak Mahindra Bank Ltd Vs Anup Massey	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@g mail.com	23-01-2026
			613	Commercial Suit	OMP (I)(COMM)/950/2025	13-12-2025	AXIS BANK LTD Vs PRAVEEN KUMAR GURJAR 5049	MAYANK MAHAJAN	9873347330	mayamk_mahajano5 @yahoo.com	15-12-2025
			613	Commercial Suit	OMP (I)(COMM)/951/2025	13-12-2025	AXIS BANK LTD Vs DEVENDRA YADAV 1927	MAYANK MAHAJAN	9873347330	mayamk_mahajano5 @yahoo.com	24-01-2026
			613	Commercial Suit	OMP (I)(COMM)/952/2025	13-12-2025	IDFC FIRST BANK LTD Vs SUKHPAL SINGH 8086	MAYANK MAHAJAN	9873347330	mayamk_mahajano5 @yahoo.com	24-01-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			613	Commercial Suit	OMP (I)(COMM)/953/2025	13-12-2025	IDFC FIRST BANK LTD Vs SANJAY KUMAR 8170	MAYANK MAHAJAN	9873347330	mayamk_mahajan05 @yahoo.com	15-12-2025
			613	Commercial Suit	OMP (I)(COMM)/954/2025	13-12-2025	IDFC FIRST BANK LTD Vs RAM AVTAR 3434	MAYANK MAHAJAN	9873347330	mayamk_mahajan05 @yahoo.com	24-01-2026
			613	Commercial Suit	OMP (I)(COMM)/955/2025	13-12-2025	AXIS BANK LTD Vs SURESH G 9387	MAYANK MAHAJAN	9873347330	mayamk_mahajan05 @yahoo.com	24-01-2026
			613	Commercial Suit	OMP (I)(COMM)/956/2025	13-12-2025	AXIS BANK LTD Vs PAWAN SONI 5854	MAYANK MAHAJAN	9873347330	mayamk_mahajan05 @yahoo.com	24-01-2026
			613	Commercial Suit	OMP (I)(COMM)/957/2025	13-12-2025	AXIS BANK LTD Vs MAYANK 4695	MAYANK MAHAJAN	9873347330	mayamk_mahajan05 @yahoo.com	24-01-2026
			613	Commercial Suit	OMP (I)(COMM)/958/2025	13-12-2025	AXIS BANK LTD Vs SONIA 1028	MAYANK MAHAJAN	9873347330	mayamk_mahajan05 @yahoo.com	15-12-2025
			613	Commercial Suit	OMP (I)(COMM)/966/2025	15-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Sayyed Imran	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@g mail.com	15-12-2025
			613	Commercial Suit	OMP (I)(COMM)/968/2025	15-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Akshay Sharma	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@g mail.com	15-12-2025
			613	Commercial Suit	OMP (I)(COMM)/969/2025	15-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Sunder D	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@g mail.com	15-12-2025
			613	Commercial Suit	OMP (I)(COMM)/970/2025	15-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Monu B	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@g mail.com	15-12-2025
			613	Commercial Exe	Execution (Comm.)/314/2025	15-12-2025	KRT FOODS PVT LTD Vs K TRADERS	KESOURABH GUPTA	9999031721	sourabh@samaylaw.i n	2025-12-18
			613	Commercial Exe	Execution (Comm.)/315/2025	15-12-2025	UNION BANK OF INDIA Vs Lalan Kumar Jha	KESHAV KUMAR	9999626126	keshav.adv1@gmail.c om	
			613	Commercial Suit	OMP (I)(COMM.)/996/2025	16-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Arnab Banerjee	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@g mail.com	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			613	Commercial Suit	OMP (I)(COMM.)/997/2025	16-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Sahil	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@g mail.com	
			613	Commercial Exe	Execution (Comm.)/313/2025	12-12-2025	Ms B K Structural Contracts Pvt Ltd Vs Aarochan Projects Pvt Ltd	L B RAI	9810614546	No email provided	
			613	Commercial Exe	Execution (Comm.)/312/2025	11-12-2025	Kansai Nerolac Paints Limited Vs M/s International Coating Khusheel	RANEEV DAHIYA	9910685478	raneevdahiya@gmail. com	
			613	Commercial Suit	CS (COMM)/665/2025	05-12-2025	Saurabh Kapoor Vs Punjab National Bank	PRAG CHAWLA	9810048366	pragchawla@gmail.co m	
			613	Commercial Suit	CS (COMM)/664/2025	05-12-2025	GULJEET SINGH Vs FRONTIER MOTORS PVT LTD	Vaibhav Sinha(P),	9810472854	sinhavaibhav@rediff mail.com	
			613	Commercial Suit	CS (COMM)/684/2025	15-12-2025	M/S SIA REALTECH LLP Vs M/S NKG INFRASTRUCTURE LTD	Rajesh Khaware(P),	9319919165	tlas.partners@gmail.c om	
			613	Commercial Suit	CS (COMM)/686/2025	15-12-2025	CANARA BANK Vs DK Enterprises	SARITA KANWAR(P),	9560812121	info@stklegal.in	
			613	Commercial Exe	Execution (Comm.)/289/2025	01-12-2025	SATYA PARKASH AND BROTHERS PRIVATE LIMITED THROUGH ITS DIRECTOR Vs MUNICIPAL CORPORATION OF DELHI	ASEEM MEHROTRA	9811062351	mehrotra- aseem@yahoo.co.in	
			613	Commercial Suit	OMP (I)(COMM)/1033/2025	18-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs DIVYAM GUPTA 5496	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gm ail.com	28-01-2026
			613	Commercial Suit	OMP (I)(COMM)/1034/2025	18-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ALROUGE ENTERPRISES 0566	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gm ail.com	28-01-2026
			613	Commercial Suit	OMP (I)(COMM)/1035/2025	18-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs JASBIR SINGH 1155	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gm ail.com	28-01-2026
			613	Commercial Suit	OMP (I)(COMM)/1036/2025	18-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SEEMA DEVI 0246	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gm ail.com	28-01-2026
			613	Commercial Suit	OMP (I)(COMM)/1006/2025	17-12-2025	Kotak Mahindra Bank Ltd Vs Sandeep	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@g mail.com	28-01-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			613	Commercial Suit	OMP (I)(COMM)/1037/2025	18-12-2025	BMW INDIA FINANCIAL SERVICES PVT LTD Vs MAHINDRA STILLER AUTO TRUCKS LTD 2640	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gm ail.com	28-01-2026
			613	Commercial Suit	OMP (I)(COMM)/1038/2025	18-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MANGLA KAUR 2773	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gm ail.com	28-01-2026
			613	Commercial Suit	OMP (I)(COMM)/1039/2025	18-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RAJU SHARMA 2712	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gm ail.com	28-01-2026
			613	Commercial Exe	MISC DJ ADJ/875/2025	17-12-2025	SUNSTAR ENTERPRISES Vs R R CLOTHING	RAMARNATH AGGARWAL(P),	9811258052	rsaggarwalana@gmai l.com	13-01-2026
			613	Commercial Suit	CS (COMM)/692/2025	18-12-2025	MECHMAARK INDUSTRIES PVT LTD Vs PRADEEP GARG	Neeraj Gupta(P),	9811267045	info@juslawoffice.co m	28-01-2026
			613	Commercial Suit	OMP (I)(COMM)/1040/2025	18-12-2025	Kotak Mahindra Bank Ltd Vs Shrawan Shantaram Khairnar	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@g mail.com	28-01-2026
			613	Commercial Suit	OMP (I)(COMM)/1041/2025	18-12-2025	Kotak Mahindra Bank Ltd Vs Gopal Vyankatrao Hasule	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@g mail.com	28-01-2026
			613	Commercial Suit	OMP (I)(COMM)/1042/2025	18-12-2025	Kotak Mahindra Bank Ltd Vs Shivraj Madhavrao Patil	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@g mail.com	28-01-2026
			613	Commercial Suit	OMP (I)(COMM)/1043/2025	18-12-2025	Kotak Mahindra Bank Ltd Vs Dhanraj Ramdas Ade	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@g mail.com	28-01-2026
			613	Commercial Suit	OMP (I)(COMM)/1044/2025	18-12-2025	Kotak Mahindra Bank Ltd Vs Shivratan Babarao Solanke	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@g mail.com	28-01-2026
			613	Commercial Suit	OMP (I)(COMM)/1045/2025	18-12-2025	Kotak Mahindra Bank Ltd Vs Manisha Deepak Aher	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@g mail.com	28-01-2026
			613	Commercial Suit	OMP (I)(COMM)/1046/2025	18-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Gourav Bhati	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@g mail.com	28-01-2026
			613	Commercial Suit	OMP (I)(COMM)/1047/2025	18-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Naseem R	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@g mail.com	28-01-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			613	Commercial Suit	CS (COMM)/693/2025	18-12-2025	Concertina Coils Pvt Ltd Vs ROBUST STEEL PRODUCTS	Mohit Aggarwal(P),	9811449071	patronuslawoffices@ gmail.com	31-01-2026
			613	Commercial Suit	OMP (I)(COMM)/1089/2025	20-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SUDHIR VIDHYADHAR NARVEKAR 3271	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gm ail.com	31-01-2026
			613	Commercial Suit	OMP (I)(COMM)/1090/2025	20-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SAGAR BALIRAM TAPKIR 9813	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gm ail.com	31-01-2026
			613	Commercial Suit	OMP (I)(COMM)/1062/2025	19-12-2025	IDFC FIRST BANK LTD Vs AVINASH KUMAR SINGH	MAYANK MAHAJAN	9873347330	mayamk_mahajan05 @yahoo.com	30-01-2026
			613	Commercial Suit	OMP (I)(COMM)/1055/2025	19-12-2025	Kotak Mahindra Bank Ltd Vs Rashidakha Sandekha Pathan	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@g mail.com	30-01-2026
			613	Commercial Suit	OMP (I)(COMM)/1056/2025	19-12-2025	Kotak Mahindra Bank Ltd Vs Soma Suka Sonawane	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@g mail.com	30-01-2026
			613	Commercial Suit	OMP (I)(COMM)/1057/2025	19-12-2025	Kotak Mahindra Bank Ltd Vs Ramesh Uttam Ahire	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@g mail.com	30-01-2026
			613	Commercial Suit	OMP (I)(COMM)/1058/2025	19-12-2025	Kotak Mahindra Bank Ltd Vs Shankar Ramrao Patil	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@g mail.com	30-01-2026
			613	Commercial Suit	OMP (I)(COMM)/1059/2025	19-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Sandeep Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@g mail.com	30-01-2026
			613	Commercial Suit	OMP (I)(COMM)/1060/2025	19-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Samit J	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@g mail.com	30-01-2026
			613	Commercial Suit	OMP (I)(COMM)/1066/2025	19-12-2025	AXIS BANK LTD Vs NKG INFRASTRUCTURE LTD 4494	MAYANK MAHAJAN	9873347330	mayamk_mahajan05 @yahoo.com	31-01-2026
			613	Commercial Suit	OMP (I)(COMM)/1067/2025	20-12-2025	AXIS BANK LTD Vs RAJEEV KUMAR 7781	MAYANK MAHAJAN	9873347330	mayamk_mahajan05 @yahoo.com	31-01-2026
			613	Commercial Suit	OMP (I)(COMM)/1068/2025	19-12-2025	AXIS BANK LTD Vs PREMDATT SHARMA 9286	MAYANK MAHAJAN	9873347330	mayamk_mahajan05 @yahoo.com	31-01-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			613	Commercial Suit	OMP (I)(COMM)/1064/2025	19-12-2025	NISSAN RENAULT FINANCIAL SERVICES INDIA PVT LTD Vs ANSARI SALIMAHMAD 0425	VARUN TYAGI(P),	7503464768	varuntyagi1426@gmail.com	30-01-2026
			613	Commercial Suit	CS (COMM)/697/2025	19-12-2025	PURANSHI EVENTS AND COMMUNCATIONS Vs Straight Solutions Pvt Ltd	POONAM RIMAL(P),	9643501636	contact@priogalhelps.com	06-01-2026
			613	Commercial Suit	OMP (I)(COMM)/1087/2025	20-12-2025	AXIS BANK LTD Vs NILESH KUMAR 2485	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	31-01-2026
			613	Commercial Suit	OMP (I)(COMM)/1088/2025	20-12-2025	AXIS BANK LTD Vs JITESH GOYAL	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	31-01-2026
			613	Commercial Suit	OMP (I)(COMM)/1091/2025	20-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs AASMA TRAVELS 2231	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	31-01-2026
			613	Commercial Suit	CS (COMM)/699/2025	23-12-2025	M/s BPI India Pvt Ltd Vs Nysaa Retail Venture Pvt Ltd	RAJESH KUMAR(P),	9810195013	kumarrajeshadv@yahoo.in	21-02-2026
			613	Commercial Suit	OMP (I)(COMM)/1112/2025	22-12-2025	M/s Cholamandalam Investment and Finance Co Ltd Vs Nomeswar Rao Coppiseti	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	02-02-2026
			613	Commercial Suit	OMP (I)(COMM)/1116/2025	22-12-2025	M/s Cholamandalam Investment and Finance Co Ltd Vs Gore Lal Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	02-02-2026
			613	Commercial Suit	OMP (I)(COMM)/1115/2025	22-12-2025	M/s Cholamandalam Investment and Finance Co Ltd Vs Pawan	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	02-02-2026
			613	Commercial Suit	OMP (I)(COMM)/1114/2025	22-12-2025	M/s Cholamandalam Investment and Finance Co Ltd Vs Mohd Shadan	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	02-02-2026
			613	Commercial Suit	OMP (I)(COMM)/1113/2025	22-12-2025	M/s Cholamandalam Investment and Finance Co Ltd Vs Mukesh Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	02-02-2026
			613	Commercial Suit	OMP (I)(COMM)/1124/2025	22-12-2025	M/s Cholamandalam Investment and Finance Co Ltd Vs Jai Maa Transport Service	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	02-02-2026
			613	Commercial Suit	OMP (I)(COMM)/1122/2025	22-12-2025	M/s Cholamandalam Investment and Finance Co Ltd Vs Sonu	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	02-02-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			613	Commercial Suit	OMP (I)(COMM)/1121/2025	22-12-2025	M/s Cholamandalam Investment and Finance Co Ltd Vs Harinder	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@g mail.com	02-02-2026
			613	Commercial Suit	OMP (I)(COMM)/1119/2025	22-12-2025	M/s Cholamandalam Investment and Finance Co Ltd Vs Harsh Transport Service	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@g mail.com	02-02-2026
			613	Commercial Suit	OMP (I)(COMM)/1117/2025	22-12-2025	M/s Cholamandalam Investment and Finance Co Ltd Vs Mohit	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@g mail.com	02-02-2026
			613	Commercial Suit	OMP (I)(COMM)/1126/2025	22-12-2025	KOTAK MAHINDRA BANK LTD Vs Fuel Wings India Pvt Ltd	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@g mail.com	02-02-2026
			613	Commercial Suit	CS (COMM)/701/2025	24-12-2025	WORKEK SOLUTIOS AND SERVICES PRIVATE LIMITED Vs BLUWHEELZ MOBILITY SERVICES PRIVATE LIMITED	KAMLESH ANAND(P),	9990948701	anandkamesh999@gmail.com	04-02-2026
			613	Commercial Suit	OMP (I)(COMM)/1157/2025	24-12-2025	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Farman Ali	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@g mail.com	03-02-2026
			613	Commercial Exe	Execution (Comm)/328/2025	24-12-2025	MS SHIV BHOLA FILAMENTS PVT LTD Vs GEETA JAIN	ANSHIKA(P),	8800475490	adv.seemagupta@gm ail.com	08-01-2026
			613	Commercial Suit	OMP (I)(COMM)/1167/2025	26-12-2025	NISSAN RENAULT FINANCIAL SERVICES INDIA PVT LTD Vs VISHNU LAL o26o	VARUN TYAGI(P),	7503464768	varuntyagi1426@gma il.com	07-01-2026
			613	Commercial Exe	Execution (Comm)/320/2025	18-12-2025	M/S PRAKASH PIPES LIMITED Vs M/S JAI MAAA TARA FOOD PRODUCTS	AVTAR SINGH BHAMLOT(P),	9810910333	avtarsingh78@yahoo. com	19-12-2025
			613	Commercial Suit	MISC DJ ADJ/876/2025	18-12-2025	VLK Associates Pvt Ltd Vs PB Retails Pvt Ltd	AMAN BATRA(P),	9582448961	amanbatra@gmail.co m	18-12-2025
49	SH. GAUTAM MANAN, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH- WEST	614	COMMERCIAL SUIT	CS (COMM)/660/2025	01-12-2025	ZETCHEM SUPPLY CHAIN SERVICES Vs INDOIN BIOLIFE	MR. PURUSHOTTA M KR JHA	9971291939	MAIL@AGNEYLEGA L.COM	30.11.2025
			614	COMMERCIAL SUIT	CS (COMM)/661/2025	01-12-2025	RHYTHM ENETERPRISES PVT LTD Vs POOJA KHETAN	MR. SAHIL CHOPTA	9654440009	ADMIN@AMATRAL EGAL.COM	18.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/739/2025	01-12-2025	CHOLAMANDALAM INVESTMENT AND FIN. CO. LTD Vs DEEPAK KUMAR	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	10.10.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			614	ARBITRATION	OMP (I)(COMM.)/740/2025	01-12-2025	CHOLAMANDALAM INVESTMENT AND FIN. CO. LTD Vs SONU SINGH YADAV	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	10.10.2025
			614	ARBITRATION	OMP (I)(COMM.)/741/2025	01-12-2025	CHOLAMANDALAM INVESTMENT AND FIN. CO. LTD Vs SANDEEP SINGH	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	10.10.2025
			614	ARBITRATION	OMP (I)(COMM.)/747/2025	02-12-2025	KOTAK MAHINDRA BANK LTD Vs SOMVIR SINGH	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	30.11.2025
			614	ARBITRATION	OMP (I)(COMM.)/748/2025	02-12-2025	CHOLAMANDALAM INVESTMENT AND FIN. CO. LTD Vs FARUKH MOHD	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	29.11.2025
			614	ARBITRATION	OMP (I)(COMM.)/749/2025	03-12-2025	AXIS BANK LTD Vs MAHAENDRA KUMAR	MR. MAYANK MAHAJAN	9873347330	<a href="mailto:MAYANK_MAHAJA
No5@YAHOO.COM">MAYANK_MAHAJA No5@YAHOO.COM	24.11.2025
			614	ARBITRATION	OMP (I)(COMM.)/750/2025	03-12-2025	AXIS BANK LTD Vs DINESH	MR. MAYANK MAHAJAN	9873347330	<a href="mailto:MAYANK_MAHAJA
No5@YAHOO.COM">MAYANK_MAHAJA No5@YAHOO.COM	24.11.2025
			614	ARBITRATION	OMP (I)(COMM.)/759/2025	03-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MOHD SAJID SABIT,ALI SAYYED	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1 @GMAIL.COM	27.11.2025
			614	EXECUTION	Execution (Comm.)/299/2025	04-12-2025	KOTAK MAHINDRA PRIME LTD Vs JITENDER KUMAR	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	25.11.2025
			614	EXECUTION	Execution (Comm.)/301/2025	04-12-2025	KOTAK MAHINDRA PRIME LTD Vs VARUN SHARMA	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	25.11.2025
			614	EXECUTION	Execution (Comm.)/302/2025	04-12-2025	KOTAK MAHINDRA PRIME LTD Vs YAJNESH KAUSHIK	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	25.11.2025
			614	ARBITRATION	OMP (I)(COMM.)/780/2025	04-12-2025	Kotak Mahindra Bank Ltd Vs Mukesh	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	01.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/783/2025	04-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ZAHEER AHMAD	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1 @GMAIL.COM	27.11.2025
			614	ARBITRATION	OMP (I)(COMM.)/786/2025	04-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs VIJAY JAIVIR	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1 @GMAIL.COM	27.11.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			614	ARBITRATION	OMP (COMM.)/21/2025	05-12-2025	S S MOTA SINGH Vs APPALON OVERSEAS	MS. ARANYA MOULICK	8826235642	ARANYA.MOULICK @MOULICKLAWOF FICE.COM	278.11.2025
			614	COMMERCIAL SUIT	CS (COMM)/663/2025	05-12-2025	FARAH AHMED Vs INFINITY RTETAAIL INDIA	MS. JITENDER GUPTA	9911269002	ADV.JITENDERGUPTA@GMAIL.COM	03.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/791/2025	05-12-2025	Kotak Mahindra Bank Ltd Vs Mandeep Saroha	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	04.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/792/2025	05-12-2025	Kotak Mahindra Bank Ltd Vs Rajender Kumar	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	04.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/793/2025	05-12-2025	Kotak Mahindra Bank Ltd Vs Sunny Kumar	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	04.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/794/2025	05-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Yashpal Singh	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	03.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/795/2025	05-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Munif Zameer Ahmad	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	03.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/796/2025	05-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Mohd Asif	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	03.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/797/2025	05-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Gurmeet Singh	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	05.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/798/2025	05-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Mohd Alam	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	03.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/821/2025	06-12-2025	AXIS BANK LTD Vs MOHIT KUMAR SINGH	MR. MAYANK MAHAJAN	9873347330	MAYANK_MHAHAJA No5@YAHOO.COM	24.11.2025
			614	ARBITRATION	OMP (I)(COMM.)/822/2025	06-12-2025	AXIS BANK LTD Vs AJAY SHUKLA	MR. MAYANK MAHAJAN	9873347330	MAYANK_MHAHAJA No5@YAHOO.COM	24.11.2025
			614	EXECUTION	OMP (I)(COMM.)/823/2025	06-12-2025	AXIS BANK LTD Vs CHANDER PARKASH o279	MR. MAYANK MAHAJAN	9873347330	MAYANK_MHAHAJA No5@YAHOO.COM	24.11.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			614	ARBITRATION	OMP (I)(COMM.)/825/2025	06-12-2025	TOYOTA FINANCIAL SERVICES Vs PARVEEN DHANKAR	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1 @GMAIL.COM	27.11.2025
			614	ARBITRATION	OMP (I)(COMM.)/826/2025	06-12-2025	TOYOTA FINANCIAL SERVICES Vs ABHINAV SINGH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1 @GMAIL.COM	27.11.2025
			614	ARBITRATION	OMP (I)(COMM.)/827/2025	06-12-2025	TOYOTA FINANCIAL SERVICES Vs RAGHUBIR SINGH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1 @GMAIL.COM	27.11.2025
			614	ARBITRATION	OMP (I)(COMM.)/828/2025	06-12-2025	TOYOTA FINANCIAL SERVICES Vs LATOOR B	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1 @GMAIL.COM	27.11.2025
			614	ARBITRATION	OMP (I)(COMM.)/829/2025	06-12-2025	TOYOTA FINANCIAL SERVICES Vs MANABHAI KHUSHALBHAI PARMAR	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1 @GMAIL.COM	27.11.2025
			614	ARBITRATION	OMP (I)(COMM.)/830/2025	06-12-2025	TOYOTA FINANCIAL SERVICES Vs MANSINGH BARWAD	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1 @GMAIL.COM	27.11.2025
			614	ARBITRATION	OMP (I)(COMM.)/831/2025	06-12-2025	TOYOTA FINANCE SERVICES Vs ROHIT BABU RATHOUR	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1 @GMAIL.COM	27.11.2025
			614	ARBITRATION	OMP (I)(COMM.)/832/2025	06-12-2025	TOYOTA FINANCIAL SERVICES Vs REHAN ABDUL RASEED	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1 @GMAIL.COM	27.11.2025
			614	ARBITRATION	OMP (COMM.)/22/2025	08-12-2025	GOYAL AND GOEL STAINLESS STEELS Vs PRABHAT FERTILIZER AND CHEMICAL WORKS	MR. NITIN MITTAL	9891188839	MITTAL782004@G MAIL.COM	05.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/889/2025	10-12-2025	BMW INDIA FINANCIAL SERVICES PVT LTD Vs AJAY ROHAN	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1 @GMAIL.COM	06.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/890/2025	10-12-2025	BMW INDIA FINANCIAL SERVICES PVT LTD Vs NAVDURGAB INFRAVENTURES LIMITED	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1 @GMAIL.COM	06.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/891/2025	10-12-2025	BMW INDIA FINANCIAL SERVICES PVT LTD Vs VINDU BATRA	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1 @GMAIL.COM	06.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/892/2025	10-12-2025	BMW INDIA FINANCIAL SERVICES PVT LTD Vs ASHISH CHAUDHARY	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1 @GMAIL.COM	06.12.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			614	ARBITRATION	OMP (I)(COMM.)/893/2025	10-12-2025	BMW INDIA FINANCIAL SERVICES PVT LTD Vs D2 GLOBAL EDUCATION AND IMMIGRATION	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	06.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/894/2025	10-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs JYOTI S	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	02.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/895/2025	10-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs NEELKANTH CONSTRUCTIONS	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	02.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/896/2025	10-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SATYAL SINGH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	02.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/897/2025	10-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs FARUKH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	02.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/898/2025	10-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SONIA DAYORA	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	02.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/899/2025	10-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SONAL LUTHRA	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	02.12.2025
			614	COMMERCIAL SUIT	CS (COMM)/677/2025	11-12-2025	VIMAL FACILITY SOLUTIONS PVT LTD Vs CFM FACILITIES	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	02.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/911/2025	12-12-2025	Kotak Mahindra Bank Ltd Vs Chander Prakash	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	11.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/912/2025	12-12-2025	Kotak Mahindra Bank Ltd Vs Lokesh Kumar Sharma	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	11.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/913/2025	12-12-2025	Kotak Mahindra Bank Ltd Vs Mahavir	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	11.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/914/2025	12-12-2025	Kotak Mahindra Bank Ltd Vs Chandan Ray	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	11.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/915/2025	12-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Shyam Kumar	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	09.12.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			614	ARBITRATION	OMP (I)(COMM.)/916/2025	12-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Manish Mittal	MR. RAVI SHANKAR	9911883595	<a href="mailto:ASSOCIATESRSGAR
G1@GMAIL.COM">ASSOCIATESRSGAR G1@GMAIL.COM	09.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/917/2025	12-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Manish Tanwer	MR. RAVI SHANKAR	9911883595	<a href="mailto:ASSOCIATESRSGAR
G1@GMAIL.COM">ASSOCIATESRSGAR G1@GMAIL.COM	09.12.2025
			614	COMMERCIAL SUIT	CS (COMM)/682/2025	15-12-2025	DOLISHA MAHANI Vs MS JYOTI ALIAS MAHI LAKRA	MR. VIVEK AGGARWAL	9811770164	<a href="mailto:INFO@AALAWCORP
.COM">INFO@AALAWCORP .COM	06.12.2025
			614	COMMERCIAL SUIT	CS (COMM)/683/2025	15-12-2025	UNION BANK OF INDIA Vs KARAN ENTERPRISES	MR. KESHAV KUMAR	9999626126	<a href="mailto:KESHAV.ADV1@GM
AIL.COM">KESHAV.ADV1@GM AIL.COM	12.12.2025
			614	COMMERCIAL SUIT	CS (COMM)/687/2025	15-12-2025	CANARA BANK Vs AM INFOSYSTEM	MS. SARIKA KANWAR	9560812121	<a href="mailto:INFO@STKLEGAL
IN">INFO@STKLEGAL IN	11.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/967/2025	15-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Manoj Kumar	MR. RAVI SHANKAR	9911883595	<a href="mailto:ASSOCIATESRSGAR
G1@GMAIL.COM">ASSOCIATESRSGAR G1@GMAIL.COM	10.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/971/2025	15-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Bijender Singh	MR. RAVI SHANKAR	9911883595	<a href="mailto:ASSOCIATESRSGAR
G1@GMAIL.COM">ASSOCIATESRSGAR G1@GMAIL.COM	12.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/990/2025	16-12-2025	CHOLAMANDALAM INVESTMENT AND FIN. CO. LTD Vs BHARAT AGRICULTURE WORKS	MR. RAVI SHANKAR	9911883595	<a href="mailto:ASSOCIATESRSGAR
G1@GMAIL.COM">ASSOCIATESRSGAR G1@GMAIL.COM	12.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/991/2025	16-12-2025	CHOLAMANDALAM INVESTMENT AND FIN. CO. LTD Vs AISH AHMED	MR. RAVI SHANKAR	9911883595	<a href="mailto:ASSOCIATESRSGAR
G1@GMAIL.COM">ASSOCIATESRSGAR G1@GMAIL.COM	12.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/992/2025	16-12-2025	CHOLAMANDALAM INVESTMENT AND FIN CO. LTD Vs PAWAN KUMAR	MR. RAVI SHANKAR	9911883595	<a href="mailto:ASSOCIATESRSGAR
G1@GMAIL.COM">ASSOCIATESRSGAR G1@GMAIL.COM	12.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/993/2025	16-12-2025	CHOLAMANDALAM INVESTMENT AND FIN. CO. LTD Vs AMIT SHUKLA	MR. RAVI SHANKAR	9911883595	<a href="mailto:ASSOCIATESRSGAR
G1@GMAIL.COM">ASSOCIATESRSGAR G1@GMAIL.COM	12.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/994/2025	16-12-2025	CHOLAMANDALAM INVESTMENT AND FIN. CO. LTD Vs ASTHA ROADLINES	MR. RAVI SHANKAR	9911883595	<a href="mailto:ASSOCIATESRSGAR
G1@GMAIL.COM">ASSOCIATESRSGAR G1@GMAIL.COM	12.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/995/2025	16-12-2025	CHOLAMANDALAM INVESTMENT AND FIN. CO. LTD Vs BHAVYA ENTERPRISES	MR. RAVI SHANKAR	9911883595	<a href="mailto:ASSOCIATESRSGAR
G1@GMAIL.COM">ASSOCIATESRSGAR G1@GMAIL.COM	12.12.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			614	ARBITRATION	OMP (I)(COMM.)/1007/2025	17-12-2025	AXIS BANK LTD Vs JAHAGIR HUSSAIN	MR. MAYANK MAHAJAN	9873347330	MAYANK_MHAJA No5@YAHOO.COM	10.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/1008/2025	17-12-2025	AXIS BANK LTD Vs JAINUDDEEN	MR. MAYANK MAHAJAN	9873347330	MAYANK_MHAJA No5@YAHOO.COM	10.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/1009/2025	17-12-2025	IDFC FIRST BANK LTD Vs SONU KUMAR	MR. MAYANK MAHAJAN	9873347330	MAYANK_MHAJA No5@YAHOO.COM	08.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/1010/2025	17-12-2025	IDFC FIRST BANK LTD Vs BHARTI DEVI	MR. MAYANK MAHAJAN	9873347330	MAYANK_MHAJA No5@YAHOO.COM	08.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/1011/2025	17-12-2025	IDFC FIRST BANK LTD Vs GAJENDER KUMAR	MR. MAYANK MAHAJAN	9873347330	MAYANK_MHAJA No5@YAHOO.COM	08.12.2025
			614	ARBITRATION	CS (COMM)/694/2025	18-12-2025	STATE BANK OF INDIA Vs VISHAL SHARMA	MR. A.K. ROUT	9999132159	AKROUTADVOCATE @GMAIL.COM	13.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/1023/2025	18-12-2025	Kotak Mahindra Bank Ltd Vs Dadarao Nagorao Kondle	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	16.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/1024/2025	18-12-2025	Kotak Mahindra Bank Ltd Vs Ravindra Shahebrao Ugale	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	16.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/1025/2025	18-12-2025	Kotak Mahindra Bank Ltd Vs Manas Kailas Ahire	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	16.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/1026/2025	18-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Ankur Kumar	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	16.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/1027/2025	18-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Kdm Public Senior Secondary School	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	16.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/1028/2025	18-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Shriram Enterprises	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	16.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/1029/2025	18-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Shamshad Iliyas	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	16.12.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			614	ARBITRATION	OMP (I)(COMM.)/1030/2025	18-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs AASMA TRAVELS	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1 @GMAIL.COM	13.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/1031/2025	18-12-2025	BMW INDIA FINANCIAL SERVICES PVT LTD Vs SUBRATA DEY	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1 @GMAIL.COM	13.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/1032/2025	18-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs JOGINDER SINGH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1 @GMAIL.COM	13.12.2025
			614	COMMERCIAL SUIT	CS (COMM)/696/2025	19-12-2025	STATE BANK OF INDIA Vs LOVE LEDER EXPORTS	SH. NIRMAL MISHRA	9311131978	ADVNIIRMALMISHR A@GMAIL.COM	09.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/1069/2025	19-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Ashish Hooda	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	18.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/1070/2025	19-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Dharmender Kumar Contractor	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	18.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/1071/2025	19-12-2025	Kotak Mahindra Bank Ltd Vs Datta Marotrav Kakde	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	18.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/1072/2025	19-12-2025	NISSAN RENAULT FINANCIAL SERVICES INDIA PVT LTD Vs LIDHIN CHERUTHODY	MR. VARUN TYAGI	7503464768	VARUNTYAGII426@ GMAIL.COM	17.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/1073/2025	19-12-2025	AXIS BANK LTD Vs JAGTAR SINGH	MR. MAYANK MAHAJAN	9873347330	MAYANK_MHAHAJA No5@YAHOO.COM	16.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/1074/2025	19-12-2025	AXIS BANK LTD Vs SHYAM SUNDER YADAV	MR. MAYANK MAHAJAN	9873347330	MAYANK_MHAHAJA No5@YAHOO.COM	16.12.2025
			614	COMMERCIAL SUIT	CS (COMM)/698/2025	20-12-2025	GASKON ENGINEERS Vs M/S RUDRAPUR GREEN ENERGY PVT LIMITED	MR. SACHIN DHAMIJA	9899804192	SHUBHDHARWAL9 2@GMAIL.COM	18.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/1095/2025	20-12-2025	IDFC FIRST BANK LTD Vs HARISH KUMAR PREMI	MR. MAYANK MAHAJAN	9873347330	MAYANK_MHAHAJA No5@YAHOO.COM	18.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/1096/2025	20-12-2025	IDFC FIRST BANK LTD Vs NEELU JHA	MR. MAYANK MAHAJAN	9873347330	MAYANK_MHAHAJA No5@YAHOO.COM	18.12.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			614	ARBITRATION	OMP (I)(COMM.)/1097/2025	20-12-2025	IDFC FIRST BANK LTD Vs MANOJ KUMAR	MR. MAYANK MAHAJAN	9873347330	MAYANK_MHAJA No5@YAHOO.COM	18.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/1098/2025	20-12-2025	AXIS BANK LTD Vs JAGDISH	MR. MAYANK MAHAJAN	9873347330	MAYANK_MHAJA No5@YAHOO.COM	18.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/1099/2025	20-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SATVIR SINGH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1 @GMAIL.COM	13.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/1100/2025	20-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs AASMA BHARDWAJ TRAVELS	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1 @GMAIL.COM	18.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/1101/2025	20-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs AASMA BHARDWAJ TRAVELS	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1 @GMAIL.COM	18.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/1102/2025	20-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SANTOSH KUMAR AGRAHARI	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1 @GMAIL.COM	18.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/1103/2025	20-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SUBHASH PRABHAKAR PATIL	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1 @GMAIL.COM	18.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/1104/2025	20-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs AKSHAY SURESH KAMBLE	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1 @GMAIL.COM	18.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/1111/2025	20-12-2025	KOTAK MAHINDRA BANK Vs KAILASH MADHAVRAO SHINDE	MR. RAVI SHANKAR	9911883595	<a href="mailto:ASSOCIATESRSGAR
G1@GMAIL.COM">ASSOCIATESRSGAR G1@GMAIL.COM	18.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/1118/2025	22-12-2025	CHOLAMANDALAM INVESTMENT AND FINANCE Vs MANGAL SINGH	MR. RAVI SHANKAR	9911883595	<a href="mailto:ASSOCIATESRSGAR
G1@GMAIL.COM">ASSOCIATESRSGAR G1@GMAIL.COM	18.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/1120/2025	22-12-2025	CHOLAMANDALAM INVESTMENT AND FINANCE Vs SAIF ALI KHAN	MR. RAVI SHANKAR	9911883595	<a href="mailto:ASSOCIATESRSGAR
G1@GMAIL.COM">ASSOCIATESRSGAR G1@GMAIL.COM	18.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/1123/2025	22-12-2025	CHOLAMANDALAM INVESTMENT AND FINANCE Vs LAVIT	MR. RAVI SHANKAR	9911883595	<a href="mailto:ASSOCIATESRSGAR
G1@GMAIL.COM">ASSOCIATESRSGAR G1@GMAIL.COM	18.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/1125/2025	22-12-2025	CHOLAMANDALAM INVESTMENT AND FINANCE Vs NADIM KHAN	MR. RAVI SHANKAR	9911883595	<a href="mailto:ASSOCIATESRSGAR
G1@GMAIL.COM">ASSOCIATESRSGAR G1@GMAIL.COM	18.12.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			614	ARBITRATION	OMP (I)(COMM.)/1127/2025	22-12-2025	CHOLAMANDALAM INVESTMENT AND FINANCE Vs JASMEEN SINGH BIRDI	MR. RAVI SHANKAR	9911883595	<a href="mailto:ASSOCIATESRSGAR
G1@GMAIL.COM">ASSOCIATESRSGAR G1@GMAIL.COM	18.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/1128/2025	22-12-2025	CHOLAMANDALAM INVESTMENT AND FINANCE Vs TUSHAR GUPTA	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	18.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/1129/2025	22-12-2025	CHOLAMANDALAM INVESTMENT AND FINANCE Vs NAWAB R	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	18.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/1130/2025	22-12-2025	CHOLAMANDALAM INVESTMENT AND FINANCE Vs IQBAL ALVI	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	18.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/1131/2025	22-12-2025	CHOLAMANDALAM INVESTMENT AND FINANCE Vs MOHAMMAD VASIM	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	18.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/1132/2025	22-12-2025	CHOLAMANDALAM INVESTMENT AND FINANCE Vs SUNDER COMPNY	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	18.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/1133/2025	22-12-2025	CHOLAMANDALAM INVESTMENT AND FINANCE Vs MOHD YUSUF	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	18.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/1134/2025	22-12-2025	CHOLAMANDALAM INVESTMENT AND FINANCE Vs VIJAY ENTERPRISE	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	18.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/1148/2025	23-12-2025	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs AFREEN	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	18.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/1149/2025	23-12-2025	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs JAISHREESHYAM TRADERS	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	18.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/1165/2025	24-12-2025	SHANKAR CRANE SERVICE Vs CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD	MS. MUSKAN	9953459292	MUSKAN2440SAGA R@GMAIL.COM	23.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/1166/2025	24-12-2025	AMIT Vs CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD	MR. SATENDER CHAUDHARY	9818422127	S_ADVOCATE1983@ YAHOO.COM	20.12.2025
			614	COMMERCIAL SUIT	CS (COMM)/702/2025	26-12-2025	STATE BANK OF INDIA Vs BACHI DEVI	MR. A.K. ROUT	9999132159	AKROUTADVOCATE @GMAIL.COM	22.12.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			614	COMMERCIAL SUIT	CS (COMM)/703/2025	26-12-2025	M/s Sky Seater Tours And Travels Pvt Ltd Through its Director Rakesh Rai Vs Dheeraj Dogra Proprietor M/s Sea Education and Marine Services	SH. INDRAJEET KUMAR MISHRA	7836856036	ADVOCATEIKMISHRA@GMAIL.COM	23.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/1168/2025	26-12-2025	NISSAN RENAULT FINANCIAL SERVICES INDIA PVT LTD Vs SEJAL AJAY MEHTA	MR. VARUN TYAGI	7503464768	VARUNTYAGI426@GMAIL.COM	19.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/1169/2025	26-12-2025	NISSAN RENAULT FINANCIAL SERVICES INDIA PVT LTD Vs GAJJAR PRITIBEN UMESHBHAI	MR. VARUN TYAGI	7503464768	VARUNTYAGI426@GMAIL.COM	11.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/1170/2025	26-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs JISHAD P K	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	11.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/1171/2025	26-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs KHALID MANIKOTH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	11.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/1172/2025	26-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SHIMLA DB COUTH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	11.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/1174/2025	26-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs FAISAL TH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	11.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/1176/2025	26-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs VAGHELAPRAHLADJI	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	11.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/1179/2025	26-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MITESHKUMAR KANUBHAI DHANANI	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	11.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/1180/2025	26-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs AHUJADEEVESH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	11.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/1181/2025	26-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs HEMANT MAURYA	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	11.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/1182/2025	26-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs DINESH KUMAR GURJAR	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	11.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/1183/2025	26-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs B MB ENTERPRISES	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	11.12.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			614	ARBITRATION	OMP (I)(COMM.)/1184/2025	26-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MUBEEN KHAN	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1 @GMAIL.COM	11.12.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
50	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH- WEST	509	CS (COMM)	660/2025	45992	ZETCHEM SUPPLY CHAIN SERVICES Vs INDOIN BIOLIFE	Purushottam Kumar Jha	9971291939	mail@agneylegal.in	28.11.2025
			509	CS (COMM)	659/2025	01-12-2025	M S RHYTHM ENTERPRISES PVT LTD THROUGH ITS AUTHORISED REPRESENTATIVE MR JATINDER KUMAR BAHL Vs ASHOK KHETAN AND ANR	Amatra legal advocate	9654440009	admin@amatralegal.c om	29.11.2025
			509	Execution (Comm.)	290/2025	03-12-2025	KOTAK MAHINDRA PRIME LTD Vs SHUBHAM JAISWAL	Kushal Kumar	7009793548	rishabh.eruditelegal @gmail.com	28.11.2025
			509	Execution (Comm.)	291/2025	03-12-2025	KOTAK MAHINDRA PRIME LTD Vs DEEPAK VERMA	Kushal Kumar	7009793548	rishabh.eruditelegal @gmail.com	28.11.2025
			509	Execution (Comm.)	292/2025	03-12-2025	KOTAK MAHINDRA PRIME LTD Vs VIJAY DHANI RAM	Kushal Kumar	7009793548	rishabh.eruditelegal @gmail.com	28.11.2025
			509	Execution (Comm.)	293/2025	03-12-2025	KOTAK MAHINDRA PRIME LTD Vs RAJ KUMAR NAIR	Kushal Kumar	7009793548	rishabh.eruditelegal @gmail.com	28.11.2025
			509	OMP (I)(COMM.)	768/2025	03-12-2025	AXIS BANK LTD Vs VIJNESH 3185	Mayank Mahajan & Co.	9873347330	mayank_mahajan05 @yahoo.com	26.11.2025
			509	OMP (I)(COMM.)	769/2025	03-12-2025	AXIS BANK LTD Vs AMIT KUMAR 3987	Mayank Mahajan & Co.	9873347330	mayank_mahajan05 @yahoo.com	01.12.2025
			509	OMP (I)(COMM.)	770/2025	03-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs AASHISH B 9182	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gm ail.com	02.12.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			509	OMP (I)(COMM.)	771/2025	03-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs OVO CABS PRIVATE LIMITED 1601	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	01.12.2025
			509	OMP (I)(COMM.)	772/2025	03-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ANKISH MADHAN 6153	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	02.12.2025
			509	OMP (I)(COMM.)	773/2025	03-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs GOGRAJ CHOUDHARY 1530	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	01.12.2025
			509	OMP (I)(COMM.)	774/2025	03-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs JASBIR SINGH 0810	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	02.12.2025
			509	Execution (Comm.)	294/2025	04-12-2025	AXIS BANK Vs GEETA SHARMA	Shobha Gupta	9811192158	srshobhagupta@gmail.com	26.11.2025
			509	Execution (Comm.)	304/2025	05-12-2025	M/S AAR KAY FIN LEASE PVT LTD Vs VIRENDER DESHWAL AND ORS	Vikasdeep Jain	7838963403	lawvikas99@gmail.com	17.11.2025
			509	OMP (I)(COMM.)	799/2025	05-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SUNIL KUMAR 7875	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	03.12.2025
			509	OMP (I)(COMM.)	800/2025	05-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SAQIB MOHAMMED GUFRAN SHAIKH 6653	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	03.12.2025
			509	OMP (I)(COMM.)	801/2025	05-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Mehboob E	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	04.12.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			509	OMP (I)(COMM.)	802/2025	05-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Shamsher Khan	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	04.12.2025
			509	OMP (I)(COMM.)	803/2025	05-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Akash Saini	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	04.12.2025
			509	CS (COMM)	667/2025	06-12-2025	SHRIKANT PANDEY Vs Bean Media Group PTY LTD	Harish Kumar	8285202359	barahamilegalservices.com	05.12.2025
			509	MISC DJ ADJ	836/2025	06-12-2025	SUDHIR GUPTA Vs Modi Marco Aldany Pvt Ltd	Sidharth Dias	9810626743	siddharthdias@gmail.com	05.12.2025
			509	OMP (I)(COMM.)	843/2025	06-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RITU DHAMEEJA 6344	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	04.12.2025
			509	OMP (I)(COMM.)	844/2025	06-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RAJNI S 7484	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	04.12.2025
			509	OMP (I)(COMM.)	845/2025	06-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MUKESH KUMAR 3626	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	04.12.2025
			509	OMP (I)(COMM.)	846/2025	06-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs VIVEK KUMAR 1183	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	05.12.2025
			509	OMP (I)(COMM.)	847/2025	06-12-2025	AXIS BANK LTD Vs VIDULA PANWAR 6667	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	05.12.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			509	OMP (I)(COMM.)	848/2025	06-12-2025	AXIS BANK LTD Vs ANSHU VERMA 8320	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	03.12.2025
			509	OMP (I)(COMM.)	849/2025	06-12-2025	AXIS BANK LTD Vs ABBAS M 7773	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	05.12.2025
			509	Execution (Comm.)	307/2025	08-12-2025	KOTAK MAHINDRA PRIME LTD Vs HIMANSHU SO INDERJEET	Sagar Mishra	7053284188	sagarmishra2490@gmail.com	01.12.2025
			509	Execution (Comm.)	308/2025	08-12-2025	KOTAK MAHINDRA PRIME LTD Vs ASHWIN AMARNATH	Sagar Mishra	7053284188	sagarmishra2490@gmail.com	01.12.2025
			509	Execution (Comm.)	309/2025	08-12-2025	KOTAK MAHINDRA PRIME LTD Vs ANIL KUMAR SON OF PREM SINGH	Sagar Mishra	7053284188	sagarmishra2490@gmail.com	01.12.2025
			509	CS (COMM)	670/2025	08-12-2025	TWENTY FOUR SECURE SERVICES PRIVATE LIMITED THROUGH ITS AR MR SIVAM Vs SHASHA INFOTECH PRIVATE LIMITED	Aayush Kumar Kuchhal	8527274542	aayush@rvslegal.in	05.12.2025
			509	CS (COMM)	671/2025	08-12-2025	UMESH CHAND GARG Vs AWADH NARAYAN SINGH	Ashok Kumar Jha	8368931426	akjha.akhil@gmail.com	06.12.2025
			509	OMP (I)(COMM.)	857/2025	08-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Jogendra	Ravi Shankar Garg	9958683230	associateteersgarg2@gmail.com	24.11.2025
			509	Execution (Comm.)	310/2025	10-12-2025	PUNJAB NATIONAL BANK Vs SRI KANT SINGH	Sagar Mishra	7053284188	sagarmishra2490@gmail.com	09.12.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			509	Execution (Comm.)	311/2025	10-12-2025	INDUSIND BANK LTD Vs M/S BLACK RIVER SERVICES PVT LTD	Mayank Mahajan & Co.	9873347330	mayank_mahajan05 @yahoo.com	09.12.2025
			509	CS (COMM)	674/2025	10-12-2025	PUMA SE Vs Ashok Kumar	Gautam Bhasin	9999306881	eludication.legal@out look.com	08.12.2025
			509	CS (COMM)	676/2025	10-12-2025	Amit Joon Vs Aurora Design Academy	Deepak Kumar	8588853481	deepakpanchaladv@g mail.com	09.12.2025
			509	OMP (I)(COMM.)	870/2025	10-12-2025	BMW INDIA FINANCIAL SERVICES PVT LTD Vs KUNAL RANA 8976	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gm ail.com	08.12.2025
			509	OMP (I)(COMM.)	871/2025	10-12-2025	BMW INDIA FINANCIAL SERVICES PVT LTD Vs Kavita Jaiswal 1864	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gm ail.com	08.12.2025
			509	OMP (I)(COMM.)	872/2025	10-12-2025	BMW INDIA FINANCIAL SERVICES PVT LTD Vs AHMAD KAMALUDDIN 5356	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gm ail.com	08.12.2025
			509	OMP (I)(COMM.)	873/2025	10-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs GURVINDER SINGH 2509	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gm ail.com	08.12.2025
			509	OMP (I)(COMM.)	874/2025	10-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs KARAMVEER SINGH 2958	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gm ail.com	08.12.2025
			509	OMP (I)(COMM.)	875/2025	10-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs HARENDRA R 6674	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gm ail.com	08.12.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			509	OMP (I)(COMM.)	876/2025	10-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MOGAL MOSINKHAN IBRAHIMKHAN 6904	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gm ail.com	08.12.2025
			509	OMP (I)(COMM.)	877/2025	10-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs PINTU KUMAR 1534	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gm ail.com	08.12.2025
			509	OMP (I)(COMM.)	878/2025	10-12-2025	AXIS BANK LTD Vs PRAVESH KUMAR MISHRA 5691	Mayank Mahajan & Co.	9873347330	mayank_mahajan05 @yahoo.com	08.12.2025
			509	OMP (I)(COMM.)	879/2025	10-12-2025	IDFC FIRST BANK LTD Vs AMIT KUMAR 1659	Mayank Mahajan & Co.	9873347330	mayank_mahajan05 @yahoo.com	09.12.2025
			509	OMP (I)(COMM.)	880/2025	10-12-2025	AXIS BANK LTD Vs SANDEEP KUMAR NISHAD 4982	Mayank Mahajan & Co.	9873347330	mayank_mahajan05 @yahoo.com	09.12.2025
			509	OMP (I)(COMM.)	881/2025	10-12-2025	IDFC FIRST BANK LTD Vs JISHAN SHAH 8513	Mayank Mahajan & Co.	9873347330	mayank_mahajan05 @yahoo.com	09.12.2025
			509	CS (COMM)	678/2025	11-12-2025	SH BALVINDER SINGH Vs MS VISHAKHA CHADHA	Pankaj Kumar	9311020997	pankajkumaradvocat e@gmail.com	10.12.2025
			509	CS (COMM)	679/2025	12-12-2025	Puma Se Vs Ashok Kumar	Gautam Bhasin	9999306881	eludication.legal@out look.com	11.12.2025
			509	OMP (I)(COMM.)	947/2025	12-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Raj Kumar	Ravi Shankar Garg	9958683230	associateersgarg2@g mail.com	10.12.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			509	OMP (I)(COMM.)	948/2025	12-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Ankit Gupta	Ravi Shankar Garg	9958683230	associateersgarg2@gmail.com	10.12.2025
			509	CS (COMM)	680/2025	13-12-2025	MOHIT GUPTA Vs MS JYOTI ALIAS MAHI LAKRA	Vivek Aggarwal	9811770164	info@aalawcorp.com	08.12.2025
			509	CS (COMM)	681/2025	15-12-2025	Under Armour Vs Ashok Kumar	Gautam Bhasin	9999306881	eludication.legal@outlook.com	13.12.2025
			509	CS (COMM)	685/2025	15-12-2025	Union Bank of India Vs F R Services	Keshav Kumar	9999626126	keshav.advl@gmail.com	13.12.2025
			509	OMP (I)(COMM.)	977/2025	15-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SANJEEV KUMAR o646	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	09.12.2025
			509	OMP (I)(COMM.)	978/2025	15-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs AMBUJ KUMAR PANDEY 1o26	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	10.12.2025
			509	OMP (I)(COMM.)	979/2025	15-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs JOTIBA DATTU BHANDURGE 9594	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	10.12.2025
			509	OMP (I)(COMM.)	980/2025	15-12-2025	IDFC FIRST BANK LTD Vs DEV ENTERPRISES o6o4	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	12.12.2025
			509	OMP (I)(COMM.)	981/2025	15-12-2025	IDFC FIRST BANK LTD Vs TUSHAR BANSAL o224	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	12.12.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			509	OMP (I)(COMM.)	982/2025	15-12-2025	IDFC FIRST BANK LTD Vs MOHD AFTAB 5872	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	12.12.2025
			509	OMP (I)(COMM.)	983/2025	15-12-2025	IDFC FIRST BANK LTD Vs RAJ KUMAR 5885	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	11.12.2025
			509	OMP (I)(COMM.)	984/2025	15-12-2025	IDFC FIRST BANK LTD Vs RAVI KUMAR 0302	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	10.12.2025
			509	OMP (I)(COMM.)	985/2025	15-12-2025	IDFC FIRST BANK LTD Vs PUNEET DABAS 9182	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	12.12.2025
			509	OMP (I)(COMM.)	986/2025	15-12-2025	IDFC FIRST BANK LTD Vs EAGLE 4 SECURITY SOLUTIONS 5406	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	11.12.2025
			509	OMP (I)(COMM.)	987/2025	15-12-2025	IDFC FIRST BANK LTD Vs RAHUL KUMAR BHARTIYA 5453	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	10.12.2025
			509	OMP (I)(COMM.)	988/2025	15-12-2025	AXIS BANK LTD Vs ROHIT KUMAR SRIVASTAVA 4807	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	12.12.2025
			509	OMP (I)(COMM.)	989/2025	15-12-2025	AXIS BANK LTD Vs JAKIR HUSSAIN 6605	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	12.12.2025
			509	CS (COMM)	688/2025	16-12-2025	CANARA BANK Vs SK Enterprises	Sarita Kanwar	9560812121	info@s&klegal.in	13.12.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			509	OMP (I)(COMM.)	1005/2025	16-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Jogender V	Ravi Shankar Garg	9958683230	associatetersgarg2@g mail.com	15.12.2025
			509	OMP (I)(COMM.)	1018/2025	17-12-2025	IDFC FIRST BANK LTD Vs SITARAM MANDAL 4263	Mayank Mahajan & Co.	9873347330	mayank_mahajan05 @yahoo.com	16.12.2025
			509	OMP (I)(COMM.)	1019/2025	17-12-2025	IDFC FIRST BANK LTD Vs USAMA MAKHDOOM AHMED 3101	Mayank Mahajan & Co.	9873347330	mayank_mahajan05 @yahoo.com	15.12.2025
			509	OMP (I)(COMM.)	1020/2025	17-12-2025	IDFC FIRST BANK LTD Vs PRAMOD KUMAR 0729	Mayank Mahajan & Co.	9873347330	mayank_mahajan05 @yahoo.com	16.12.2025
			509	OMP (I)(COMM.)	1021/2025	17-12-2025	IDFC FIRST BANK LTD Vs SANGEETA CHANDEL 8672	Mayank Mahajan & Co.	9873347330	mayank_mahajan05 @yahoo.com	15.12.2025
			509	OMP (I)(COMM.)	1022/2025	17-12-2025	IDFC FIRST BANK LTD Vs HARI SHYAM SINGH 7080	Mayank Mahajan & Co.	9873347330	mayank_mahajan05 @yahoo.com	15.12.2025
			509	CS (COMM)	695/2025	18-12-2025	STATE BANK OF INDIA Vs SATISH CHAND RASTOGI PROP OF M/S MAHADEV TRADERS AND FOODS	A . K. ROUT & ASSOCIATES	9999132159	akroutadvocate@gma il.com	17.12.2025
			509	OMP (I)(COMM.)	1048/2025	18-12-2025	BMW INDIA FINANCIAL SERVICES PVT LTD Vs Nomula Sudhakar Reddy 1796	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gm ail.com	16.12.2025
			509	OMP (I)(COMM.)	1049/2025	18-12-2025	BMW INDIA FINANCIAL SERVICES PVT LTD Vs SPARSH EDUCATIONAL TRUST 5996	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gm ail.com	16.12.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			509	OMP (I)(COMM.)	1050/2025	18-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs BALKAR SINGH 7758	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	16.12.2025
			509	OMP (I)(COMM.)	1051/2025	18-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ASHISH SINGH 2627	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	16.12.2025
			509	OMP (I)(COMM.)	1052/2025	18-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs VIKRAM THAKUR 8724	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	16.12.2025
			509	OMP (I)(COMM.)	1053/2025	18-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs CHARANJEET SINGH 0221	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	15.12.2025
			509	OMP (I)(COMM.)	1054/2025	18-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs PANKAJ YADAV 8887	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	15.12.2025
			509	Execution (Comm.)	321/2025	19-12-2025	M/S PRAKASH PIPES LIMITED Vs m/s GEE PEE FOODS PRIVATE LIMITED	Avatar Singh & Associates	9810910333	avatarsingh78@yahoo.com	19.12.2025
			509	OMP (I)(COMM.)	1061/2025	19-12-2025	NISSAN RENAULT FINANCIAL SERVICES INDIA PVT LTD Vs SAMIR KUMAR 3185	Varun Tyagi & Co.	7503464768	VARUNTYAGI1426@GMAIL.COM	18.12.2025
			509	OMP (I)(COMM.)	1063/2025	19-12-2025	NISSAN RENAULT FINANCIAL SERVICES INDIA PVT LTD Vs MUSTAFA KHAN 6962	Varun Tyagi & Co.	7503464768	VARUNTYAGI1426@GMAIL.COM	18.12.2025
			509	OMP (I)(COMM.)	1065/2025	19-12-2025	NISSAN RENAULT FINANCIAL SERVICES INDIA PVT LTD Vs DETHALIYA ALPESH MAHESHBHAI 9075	Varun Tyagi & Co.	7503464768	VARUNTYAGI1426@GMAIL.COM	18.12.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			509	OMP (I)(COMM.)	1075/2025	19-12-2025	AXIS BANK LTD Vs VIKASH MISHRA 7854	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	18.12.2025
			509	OMP (I)(COMM.)	1076/2025	19-12-2025	IDFC FIRST BANK LTD Vs VICKY RAJVEER	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	18.12.2025
			509	OMP (I)(COMM.)	1077/2025	19-12-2025	IDFC FIRST BANK LTD Vs AMMAD HAROON	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	18.12.2025
			509	OMP (I)(COMM.)	1092/2025	20-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RAJESH KUMAR DIXIT 8694	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	18.12.2025
			509	OMP (I)(COMM.)	1093/2025	20-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SAYYED RAZIYA JAMSHED ALI 1958	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	18.12.2025
			509	OMP (I)(COMM.)	1094/2025	20-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs NISAMUDEEN T 8452	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	18.12.2025
			509	OMP (I)(COMM.)	1141/2025	22-12-2025	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Kashif	Ravi Shankar Garg	9958683230	associatetersgarg2@gmail.com	20.12.2025
			509	OMP (I)(COMM.)	1142/2025	22-12-2025	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Alimuddin	Ravi Shankar Garg	9958683230	associatetersgarg2@gmail.com	20.12.2025
			509	OMP (I)(COMM.)	1143/2025	22-12-2025	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Pankaj	Ravi Shankar Garg	9958683230	associatetersgarg2@gmail.com	20.12.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			509	OMP (I)(COMM.)	1144/2025	22-12-2025	AXIS BANK LTD Vs SHALU 9808	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	19.12.2025
			509	OMP (I)(COMM.)	1145/2025	22-12-2025	IDFC FIRST BANK LTD Vs JITENDRA JAGVEER	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	19.12.2025
			509	OMP (I)(COMM.)	1146/2025	22-12-2025	IDFC FIRST BANK LTD Vs BASANT BAHADUR SHAHI	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	19.12.2025
			509	OMP (I)(COMM.)	1147/2025	22-12-2025	AXIS BANK LTD Vs RAJU 3706	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	19.12.2025
			509	Execution (Comm.)	324/2025	23-12-2025	Auro Logistics Vs Global Logistics	Legal Finitee	8470878929	legalfinitee@gmail.com	19.12.2025
			509	OMP (I)(COMM.)	1156/2025	23-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SIB SHANKAR SEN 9361	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	16.12.2025
			509	Execution (Comm.)	327/2025	24-12-2025	Kotak Mahindra Bank Limited Vs MANISH SODHA	Arvind Gupta & Associates	9811317311	advocatearvindgupta@gmail.com	19.12.2025
			509	Execution (Comm.)	329/2025	26-12-2025	FIRE ENGINEERING TECHNOLOGY Vs MAHESHWARI MINING PVT LTD	Ravi Kant	9540222267	ravikantlaw@gmail.com	24.12.2025
			509	OMP (I)(COMM.)	1185/2025	27-12-2025	NISSAN RENAULT FINANCIAL SERVICES INDIA PVT LTD Vs DHARMVATI GHANSHYAM	Varun Tyagi & Co.	7503464768	VARUNTYAGI1426@GMAIL.COM	24.12.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			509	OMP (I)(COMM.)	1186/2025	27-12-2025	NISSAN RENAULT FINANCIAL SERVICES INDIA PVT LTD Vs NAVPREET KAUR BHATIA	Varun Tyagi & Co.	7503464768	VARUNTYAGI1426@GMAIL.COM	24.12.2025
			509	OMP (I)(COMM.)	1187/2025	27-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs PRADEEP KUMAR YADAV 6919	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	24.12.2025
			509	OMP (I)(COMM.)	1188/2025	27-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SANSKRITI SINGH 8981	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	24.12.2025
			509	OMP (I)(COMM.)	1189/2025	27-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs THAKOR AMIT 7118	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	24.12.2025
			509	OMP (I)(COMM.)	1190/2025	27-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs INDRA MANI TIWARI 0428	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	24.12.2025
			509	OMP (I)(COMM.)	1191/2025	27-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RUDRA TOURS AND TRAVELS 3067	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	24.12.2025
TOTAL							2739				